

paras 6, 7, 8, 9, 12, 13, 14, 15, 16 and 17 of the affidavit as under:

“6. मैं अयोध्या जब आया अपने बाबा के साथ तो बराबर मंदिर हनुमान गढ़ी व प्रसिद्ध मंदिर श्री रामजन्म भूमि का दर्शन किया। जब बड़ा हो गया तो स्वयं अयोध्या दर्शन करने आता था और सरयू स्नान भी करता था तथा पंचकोसी व चौदह कोसी परिक्रमा भी किया है।”

“6. I regularly had ‘Darshan’ (offering of prayer by sight) of Hanumangarhi temple and famous Sri Ramjanmbhumi temple, when I came to Ayodhya along with my grandfather. When I grew up, I came to Ayodhya to have ‘Darshan’ and also took holy dip in the Saryu and also performed ‘Panchkosi’ (distance of five kose, one kose being equal to two miles) and ‘Chaudahkosi’ (distance of fourteen kose) circumambulation.” (E.T.C.)

“7. अयोध्या में तीन मेले होते हैं जिसमें बाहर देश के कोने कोने से श्रद्धालु भक्त की श्रीराम जन्मभूमि मंदिर का दर्शन करने आते हैं और मंदिर श्री राम जन्म भूमि विराजमान भगवान रामलला का दर्शन करते हैं।”

“7. Three fairs are held at Ayodhya, in which devotees from different corners of country and abroad come to have ‘Darshan’ of Sri Ramjanmbhumi temple and have the ‘Darshan’ of Lord Ramlala present in Sri Ramjanmbhumi temple.” (E.T.C.)

“8. भीतर लोहे के सीखचे वाला भाग व तीनों शिखर के नीचे जहाँ भगवान राम लला विराजमान पहले से थे को लेकर, आजादी मिलने के दो साल बाद कुर्क हो गया, तब मैं पन्द्रह साल का था।”

“8. The inner iron grill portion and the (area) under the three domes, where Lord Ramlala had existed from earlier times, were both attached within two years after independence. I was aged 15 years at that time.” (E.T.C.)

“9. भीतर वाले भाग में कुर्की के पहले से मैं भगवान रामलला का दर्शन करता रहा हूँ। भीतर वाले भाग का

इंतजाम मेरे गांव के निर्मोही अखाड़े वाले करते थे। निर्मोही अखाड़ा के पूर्व म० रघुनाथ दास को मैं देखा था। रामजन्म भूमि मंदिर भी निर्मोही अखाड़े का मंदिर है।”

“9. *I used to have ‘Darshan’ of Lord Ramlala in the inner part, prior to its attachment. The management of the inner part was carried out by the Nirmohi Akhara people of my village. I had seen the earlier M. Raghunath Das of Nirmohi Akhara. . . .The Ramjanmbhumi temple is also a temple of Nirmohi Akhara.*” (E.T.C.)

“12. मैं जब पहली बार अपने बाबा के साथ दर्शन करने 12 साल की अपनी उम्र में गया था तो मुझे मेरे बाबा ने अखाड़े के बलदेव दास व रामलखन दास गोलकी को दिखा कर बताया था वहीं वहां पर पुजारी गोलकी थे तथा निर्मोही अखाड़ा के और साधु भाष्कर दास, रामदेव दास, पहाड़ी बाबा व 6-7 साधु वहां रहते थे।”

“12. *When I first went to have ‘Darshan’ along with my grandfather at the age of 12 years, my grandfather had introduced me to Akhara’s Baldev Das and Ram Lakhan Das, Golki and told that they were the priest- Golki and that other saints of Nirmohi Akhara viz. Bhaskar Das, Ramdev Das, Pahari Baba and 6-7 saints used to live there.*” (E.T.C.)

“13. मैंने कुर्की के पहले जब-जब श्री राम जन्मभूमि के भीतरी भाग में भगवान राम लला का दर्शन करने गया तब-तब वहां सारा इंतजाम व कब्जा निर्मोही अखाड़ा के उपरोक्त साधुओं को देखा। निर्मोही अखाड़ा के साधु व पुजारी सभी भक्तों व दर्शनार्थियों को चरणामृत देते, चढ़ावा लेते व प्रसाद देते थे निर्मोही अखाड़ा के पुजारी बाबा बलदेव दास या भाष्कर दास अथवा दूसरे साधुओं को देखा है। कुर्की के पहले ही अन्दर जाकर मैंने दर्शन भगवान रामलला का किया है और कुर्की बाद सीखचे वाले दरवाजा से बाहर से भगवान राम लला का दर्शन होता रहा है। वहीं तथा बाहर से आने वाले भक्त भी प्रसाद, पैसा व फूल रामचबूतरा मन्दिर पर चढ़ाते थे जिसे निर्मोही अखाड़ा के पुजारी लेते थे।”

“13. Whenever, prior to the attachment, I went inside the Sri Ramjanmbhumi to have ‘Darshan’ of Lord Ramlala, I found the above saints of Nirmohi Akhara to have been in complete management and possession over there. The saints- priests of Nirmohi Akhara used to give ‘Charnamrit’ (ambrosia of the feet of a deity), accept the offerings and distribute the ‘Prasad’ to all the devotees. I had seen Nirmohi Akhara’s priest Baba Baldev Das or Bhaskar Das or other saints. **I had the ‘Darshan’ of Lord Ramlala from inside prior to the attachment and from outside the grill gate after the attachment.** The devotees used to offer sweets, money and flowers at the Ramchabutara temple from there and outside, which were accepted by the priest of the Nirmohi Akhara.” (E.T.C.)

“14. आज से 20 या 22 साल पहले बाहरी भाग भी रिसेवर के पास हो गया लेकिन दर्शन हम लोगों को बराबर होता रहा।”

“14. The outer part also went under the control of the Receiver, about 20 or 22 years back, but we continued to have the ‘Darshan’ regularly.” (E.T.C.)

“15. 10,12, साल पहले कुछ बाहरी व भीतरी भाग भीड़ ने गिरा दिया तब भी भगवान रामलला लखनलाल व हनुमान जी तम्बू में वैसे ही विराजमान हैं और दर्शन लोहों के पाईप से घेरे रास्ते से होता है।”

“15. Some inner and outer part was demolished by the crowd about 10-12 years back, still Lord Ramlala, Lakhanlal and Hanuman ji exist in the tent in similar fashion and the ‘Darshan’ takes place through the path bounded by iron pipes.” (E.T.C.)

“16. मैंने भीतरी व बाहरी भाग जब से देश की आजादी के एक साल पहले से जा रहा हूँ सदैव मन्दिर के तौर पर पाया भगवान विराजमान पाया है और दर्शन व पूजा होते देखा है।”

“16. Since I started visiting one year prior to

independence, I always found the inner and outer part to be a temple, found the God present and found the 'Darshan' and worshipping going on." (E.T.C.)

“17. बाहर हाते वाले भाग में रामचबूतरा मंदिर शिवदरबार, छट्ठी पूजा स्थल व भण्डार व संत निवास आदि है। रामचबूतरा मंदिर पर मैं जब से होश सम्भाले हूँ, कब्जा निर्मोही अखाडा वालों का देखा है। यह भाग यानी बाहरी हाता वाला भाग आपस की लड़ाई में कुर्क हुआ। बाहरी हाते में संत निवास भण्डार गृह में निर्मोही अखाडा के साधु रहते थे। छट्ठी पूजा स्थल व शिवदरबार का इंतजाम निर्मोही अखाडा के लोग करते रहे हैं।”

“17. *The Ramchabutara temple, Shiv Darbar, Chhathi worship place, store room and accommodation of saints exist in the outer courtyard part. Since I attained maturity, I found the Nirmohi Akhara people to be in possession over the Ramchabutara temple. This part i.e. the outer courtyard part had been attached in mutual conflict. The saints of Nirmohi Akhara used to live in the saints' accommodation, store room in the outer courtyard. The Nirmohi Akhara people used to manage the Chhathi worship place and Shiv Darbar.*” (E.T.C.)

391. In para 18 he says that never in his conscious he has seen any Muslim offering Namaz in Ramjanambhumi either inside or outside courtyard.

392. D.W. 3/13, Mahant Ram Subhag Das Shastri, son of Sri Ram Raj Singh, is resident of Mohalla Mandir Ram Mahal. Mohalla Katra, Pargana Haveli Avadh, Ayodhya, District Faizabad aged about 86 years (as per his affidavit dated 5.7.2004). He was cross examined as under:

(a) 05.07.2004- by Ramesh Chandra Tripathi, defendant no. 17 and Umesh Chandra Pandey, defendant no. 22 (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 12-13)

- (b) 05.07.2004- by Mahant Suresh Das, defendant no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate (p. 13-14)
- (c) 05.07.2004- by plaintiffs (Suit-5) through Sri Ved Prakash, Advocate (p. 14)
- (d) 05/06.07.2004- by Mohd. Faruk Ahmad, defendant no. 11, through Sri Abdul Mannan, Advocate (p. 15-25)
- (e) 06/07/08/09/19/20/21.07.2004- by Sunni Central Waqf Board, defendant no. 9, through Sri Zafaryab Jilani, Advocate (p. 25-108)
- (f) 21/22.07.2004-by plaintiff no. 7 (Suit-4) and defendant no. 5 (Suit-5) Mohd. Hashim through Sri Mustaq Ahmad Siddiqui, Advocate (p. 108-)
- (g) 22.07.2004- defendant no. 6/1 through Sri Irfan Ahmad, Advocate and defendant no. 6/2 through Sri Fazale Alam, Advocate adopted the cross examination already done by Sri Abdul Mannan, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 120)

393. He belong to State of Bihar and came to Ayodhya in December 1933. He became disciple of Ramanandiya Vairagi Sadhu sect in the State of Bihar itself and joined as disciple of Sri Janki Das Ji Maharaj, who had no permanent place to stay but remained continuously on pilgrimage and was related to Nirmohi Akhara. Guru of Sri Janki Das was Sri Bihari Saran Ji Maharaj who got constructed Ram Mahal Mandir in Mohalla Katra in 1927 whereat presently the witness is Mahant. He studied Sanskrit at Ayodhya since 1936 and obtained degree of Shastri. About his continuous visit to Ramjanambhumi temple at the dispute place, Pooja and Darshan inside the courtyard, ownership and possession of Nirmohi Akhara in paras 5, 6, 7, 8,

9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20 and 21 of the affidavit he has said:

“5. मेरा नियम था मैं संध्याकाल एक घंटा राम नाम का अनुशरण राम जन्म भूमि पर करता था। रंग महल मंदिर से राम जन्म भूमि लगभग 400-500 फिट दूरी पर पर था मुश्किल से 2-3 मिनट का पैदल रास्ता था। श्री राम जन्म भूमि जाने के लिए साक्षी गोपाल मंदिर तिराहा से ऊपर चढ़ कर जाने का रास्ता था जो पूर्व-उत्तर से दक्षिण-पश्चिम कोने पर गया था।”

“5. To me it was a rule that I took the name of Rama at Ram Janam Bhumi for an hour in the evening. Ram Janam Bhumi was nearly 400-500 feet from Rang Mahal temple. It was hardly 2-3 minutes' walk. To reach Sri Ram Janam Bhumi, there was a flyover starting from Sakshi Gopal Mandir trisection and running from east-north to the south-western corner.” (E.T.C.)

“6. श्री राम जन्मभूमि मंदिर में जाने के लिए 1934 में मुझे दो दरवाजे मिले पहला दरवाजा पूर्व तरफ और दूसरा दरवाजा उत्तर तरफ था। **पूरब वाले गेट में दरवाजा नहीं था** उत्तर वाले दरवाजे में एक टीन का गेट था। पूरब गेट पर दरवाजा नहीं था कसौटी के दो खम्भे लगे थे। खम्भों में चित्र भी दिखाई पड़ते थे। जिसे नित यात्री, हनुमानजी की मूर्ति बताते थे मैं भी वहीं समझता था। हनुमंत द्वार पर एक शिलापट भी था।”

“6. In 1934, to reach Sri Ram Janam Bhumi temple I came across two gates, one of which was towards the east and the other one was towards the north. **The eastern gate had no door.** The northern gate had a door made of tin. It had two pillars made of touch stone. Engraved on the pillars were also seen pictures which were stated by daily visitors to be images of Hanumanji. I also had the same impression. There was also a stone plate at Hanumat Dwar.” (E.T.C.)

“7. उस शिलापट पर अंक 1 पड़ा था और देवनागरी लिपि में श्री

“जन्मभूमि नित्य यात्रा” लिखा था। अंग्रेजी में जन्म भूमि लिखा था। मुख्य मंदिर और गर्भ भाग से पूरब गेट के बीच में एक सींकचे वाली दीवाल थी। बाहरी हाता की दीवाल तीन तरफ है जो 9-10 फिट ऊंची थी और दो-ढाई फिट चौड़ी थी और पश्चिम तरफ मुख्य मंदिर का परिक्रमा 4-5 फिट का चौड़ा था। और परिक्रमा के पश्चिम मुरेडी बनी थी जो ढाई-तीन फिट उंची थी। उसके बाद पश्चिम तरफ 20-25 फिट का ढाल है। उत्तर वाला दरवाजा ज्यादातर मेले में खुलता था जिसे सिंह द्वार कहते हैं। उत्तर वाले दरवाजे से निकल कर पूरब जाने पर वहां से सीढ़ी नीचे जाने के लिए बनी थी और जिस सड़क पर सीढ़ी खत्म होती है वह सड़क हनुमानगढ़ी दुराही कुंआ पर है जो उस जगह ढाल पर है। उस सड़क से ऊपर का कोई गेट नहीं दिखाई देता।”

“7. The stone plate had 'number-1' and 'Janam Bhumi Nitya Yatra' in Devnagari script written on it. On it was written Janam Bhumi in English. Between the main temple and the gate located east of the 'garbh' (sanctum sanctorum) part lay a wall with iron rods. The outer compound had walls on three sides which were 9-10 feet high and 2-2½ feet wide. Towards the west, the circumambulation of the main temple was 4-5 feet wide, and in the west of the circumambulation was a railing which was 2½ -3 feet high. Ahead of that, in the west lay a 20-25 feet slope. The eastern gate was opened mostly at the time of the fare and it is called Singh Dwar. On going eastwards out of the eastern gate there was a staircase leading downwards and ending on a road which was at Hanumangarhi Durahi Kuan and which had a slope at that point of place. No gate was seen upwards from that road.”
(E.T.C.)

‘8. पूर्व दरवाजा यानि हनुमंत द्वार से परिसर में घुसने पर दक्षिण तरफ राम चबूतरा मंदिर है जो बाहरी हाते के अन्दर था। राम चबूतरा मंदिर 3 फिट ऊंचा लगभग 17-18 फिट चौड़ा और लगभग 21-22 फिट लम्बा था।

“8. On entering the premises through the eastern gate, that is, Hanumat Dwar there is Ram Chabutra temple in the south and it is within the outer compound. The Ram Chabutra temple was 3-feet high, nearly 17-18 feet wide and nearly 21-22 feet long.” (E.T.C.)

“9. रामचबूतरा मंदिर पर गंगा जुमनी का जड़ा हुआ लकड़ी का सिंहासन था जिसमें भगवान राम लला जी विराजमान थे। उत्सव रामलला, लक्ष्मण जी भी थे और दूसरे भरत जी, शत्रुहन जी, नीचे गुफा में थे। गुफा मंदिर चबूतरे के ऊंचाई वाले भाग में बने थे। गुफा मंदिर पूरब वाले भाग में कौशिल्या थी और पश्चिम भाग में भरत जी और शत्रुहन थे। और उसी गुफा मंदिर दीवाल में दोनों तरफ दीवाल में हनुमान जी की छोटी छोटी एक बित्ता की मूर्ति विराजमान थी।”

“9. At Ram Chabutra temple was a wooden throne studded with Ganga Jamuni (an alloy) and with Lord Rama seated on it. Besides Ramlala, Laxmanji was also there, and Bharatji and Shatrughnaji were placed in the cave located downwards. Cave temples were built in the elevated portion of the Chabutra. To the east of the cave temple was Kaushalya and to its east were seated Bharatji and Shatrughna. On both sides of the cave temple wall lay small idols of Hanumanji which measured one bitta (span of the hand) each.” (E.T.C.)

“10. इस राम चबूतरा मंदिर के दक्षिण-पूरब कोने तरफ पीपल पेड़ के नीचे गोलाई के छोटे चबूतरे पर हाते के दीवाल के अन्दर षष्ठमुखी शंकर जी, गणेश जी, पार्वती जी, नन्देश्वर भगवान आदि की संगमरमर की मूर्तियां थीं।”

“10. On a small, circular chabutra beneath the fig-tree standing on the south eastern corner of this Ram Chabutra temple and within the compound wall lay marble idols of six-mouthed Shankar, Ganesha, Parvati, Lord Nandeshwar and so on.” (E.T.C.)

“11. मैंने बाहरी हाते में उत्तर तरफ छठी पूजन स्थल देखा उसका भी जिसमें भगवान राम के चारों भाई के चरण—चिन्ह और चकला बेलन चूल्हा बना हुआ था। जब से मैं राम जन्मभूमि पूजा करने जाने लगा तब से बराबर देख रहा हूँ। राम जन्म भूमि में राम चबूतरा मंदिर भगवान का पूजा—पाठ, आरती निर्मोही अखाड़ा के पुजारी करते थे। जिसमें पांचो समय की नियमित आरती होती थी। निर्मोही अखाड़ा के साधुओं, पुजारियों को रहने के लिए तथा भगवान के परसाद बनने के लिए भन्डार व संत—निवास पूरब के गेट से सटे अन्दर के हाथे पूर्वी दीवाल से सटकर उत्तर तरफ बना था जहां पर निर्मोही अखाड़ा के साधू, पुजारी, पंच रहते थे। राम मंदिर चबूतरा के पूजा आरती की तरह ही निर्मोही अखाड़ा के तरफ से पीपल के पेड़ के नीचे विराजमान षष्ठमुखी शंकर जी, गणेश जी, पार्वती जी, नन्देश्वर भगवान की पूजा आरती होती थी। इसे भी निर्मोही अखाड़े के पुजारी नियमित सनातन विधि से करते थे। इसी प्रकार छठी पूजन स्थल की पूजा—आरती नियमित निर्मोही अखाड़ा के पुजारियों द्वारा होता था। ये तीनों स्थल का दर्शन करने दर्शनार्थी आते थे और भगवान का दर्शन करते थे। दर्शनार्थी जो आते थे अपनी श्रद्धानुसार धर्म स्थलों पर द्रव्य, फल—फूल, मिष्ठान्न व दूसरे सामान चढ़ाते थे। ये चढ़ावा निर्मोही अखाड़ा के पंचो, महन्थ के अधीन रहता था जिसे भगवान के सेवार्थ राम मंदिर चबूतरा के पुजारियों के माध्यम से लेते थे।”

“11. In the outer compound, I had a sight of 'Chhathi Poojan Sthal' and also of the place which had foot-prints of all the four brothers of Lord Rama and marks of chakla, belan (rolling pin), chulha (hearth). I have consistently been having sight of all this since I began to go to offer worship at Ram Janam Bhumi. Priests of Nirmohi Akhara used to perform 'pooja-paath' and 'aarti' of the presiding deity of the Ram Chabutra temple at Ram Janam Bhumi. There used to be regular and five-time 'aarti' there. To provide lodging to saints and priests of the Nirmohi Akhara and for preparation of 'prasad' of Bhagwaan (God), there was Bhandaar and Sant Niwas (store house cum dwelling

place for saints) which was built adjacent to and north of the eastern wall and was also adjacent to and inside the eastern gate. Saints, priests and panchas of Nirmohi Akhara used to live there. Like pooja and aarti performed at Ram Mandir Chabutra, there used to be pooja and aarti of deities seated below the fig-tree – six-mouthed Shankar, Ganesha, Parvati and Lord Nandeshwar – on behalf of Nirmohi Akhara. Priests of the Nirmohi Akhara used to perform these services also in accordance with orthodox methods. Similarly, there used to be 'pooja-aarti' on a regular basis at 'Chhathi Poojan Sthal' by the priests of Nirmohi Akhara. Devotees used to come to have darshan of these three sites and of Bhagwaan (God). Devotees coming here, used to offer things, fruits, flowers, sweets and other articles as per reverence at the religious places. These offerings used to be in the custody of Panchas and Mahantas of Nirmohi Akhara and they used to be taken into the service of Bhagwaan through the priests of the Ram Mandir Chabutra.” (E.T.C.)

“12. 1934 शुरू से जब से मैं अयोध्या आकर राम जन्म भूमि मंदिर जाने लगा हूँ तब से बराबर ढांचा गिरने के दो दिन पहले तक गया था अब राम नवमी कार्तिक के समय-समय पर कभी-कभी जाता हूँ तब तक बराबर ये राम चबूतरा मंदिर षष्ठमुखी भगवान छठी पूजा स्थल, भन्दार गृह आदि मौजूद थे। 1934 में निर्मोही अखाड़ा के महन्थ नरोत्तमदास जी थे मैंने देखा है। तलवार व साफा लगाकर चलते थे।”

“12. Starting since the outset of 1934 I had consistently been coming to Ayodhya and visiting the Ram Janam Bhumi temple till two days prior to the demolition of the structure. Now I sometimes go there on the occasion of Ram Navami falling in Kartika month. Till then Ram Chabutra temple, six-mouthed Bhagwaan, Chhathi Pooja

Sthal, Bhandaar Grih, etc. existed there. Narottam Das was Mahanta of Nirmohi Akhara in 1934. I have seen him. He used to wield a sword and wear a 'saafa'.” (E.T.C.)

“13. जब से मैंने जन्मभूमि जाना शुरू किया कब्जा निर्माही अखाड़े का ही दिखा। यह कब्जा कुर्की तक देखा जो 1949 में हुयी। यह बाहरी भाग की कुर्की 1982 में यानि बाहरी भाग के अन्दर वाले भाग का है जिसके भी रिसीवर के.के.राम वर्मा जी हुए थे।

1949 दिसम्बर 29 में जो कुर्की अन्दर वाले भाग की हुई उसके रिसीवर बाबू प्रियादत्त राम चेयरमैन नगरपालिका फैजाबाद थे। रामजन्मभूमि मंदिर के इर्द-गिर्द अखाड़े के रीति रिवाज के अनुसार कई पंच व उनके शिष्य छोटे-छोटे मंदिर बनाकर रहते थे। जिसका विवरण निम्नवत् है:-

(1) सीता कूप मंदिर-गोविन्ददास अखाड़े से संबंधित साधू जन्म भूमि के पुजारी भी थे।

(2) सुमित्रा भवन मंदिर-पंच महन्थ रामदास पंच निर्माही अखाड़ा था। सुमित्रा भवन मंदिर दक्षिण तरफ विवादित मंदिर से 150 फिट पर था।”

“13. Since I started visiting Janam Bhumi, it has been only in the possession of Nirmohi Akhara. I had seen this possession till the attachment which took place in 1949. This attachment of the outer part took place in 1982. That is to say, it pertains to the interior of the outer part, and K.K. Ram Verma was appointed receiver in respect of it too.

In case of the attachment which took place on 29th December, 1949, Babu Priya Dutta Ram, Chairman, Nagarpalika Faizabad, was appointed receiver. As per customs of the Akhara, many panchas and their disciples used to build small temples to live in, in the vicinity of the Ram Janam Bhumi temple. Details thereof are as under:”

1. Sita Koop mandir – Ascetics associated with Govind Das Akhara who were also priests of the

Janam Bhumi.

2. *Sumitra Bhawan mandir—Panch Mahanta Ram Das Panch was Nirmohi Akhara. The Sumitra Bhawan was to the south of and at the distance of 150 feet from the disputed temple.” (E.T.C.)*

“14. पुराने पंचों के जमाने से ही ऋषियों की समाधियां स्थित चली आ रही थी और लोमस चौरा था जो बहुत प्रसिद्ध था। सुमित्रा भवन के दक्षिण-पश्चिम तरफ कुबेर टीला है जो बहुत प्राचीन है। तथा जन्म भूमि मंदिर सतह से काफी ऊंचा है। पूरब तरफ अंगद, नल-नील के भी टीले हैं जो जन्म भूमि सतह से नीचे हैं।”

“14. Right since the time of old Panchas tombs of ascetics had been existing. There was Lomash Chaura which was very famous. To the south – west of Sumitra Bhawan lies Kuber Tila, which is very old and is at a considerable elevation from the level of Janam Bhumi temple. To the east lay mounds of Angad and Nal-Neel too which were below the level of Janam Bhumi.” (E.T.C.)

“15. गर्भ गृह भाग में भगवान रामलला जी लकड़ी के ऊंचे सिंहासन पर विराजमान थे गर्भ गृह में भगवान राम लला मानव स्मृति के पहले से ही विराजमान चले आ रहे थे। और उनके साथ ही लक्ष्मण जी, हनुमान जी और सालिकराम भगवान भी विराजमान रहे हैं, ये मूर्तियां यानि भगवान रामलला की अष्टधातु विग्रह है और उसी प्रकार लक्ष्मण जी की भी मूर्ति है, हनुमान जी की मूर्ति पाषाण की है और सालिकराम भगवान है, सिंहासन बीच भाग में स्थित था। जब से मैं अयोध्या आया तब से मैं नियमित राम जन्म भूमि दर्शन करने जाता था और गर्भ गृह में विराजमान रामलला का बराबर दर्शन करता रहा। ये दर्शन बराबर नियमित रूप से 6 दिसम्बर के दो दिन पहले तक किया था।”

“15. In the 'garbh-grih' (sanctum sanctorum) part, Lord Ram Lala was seated on an elevated wooden throne. In the sanctum sanctorum, Lord Ram Lala had been seated since time immemorial. Along with him have been present

Laxman, Hanuman and Lord Saalikram. These are idols, that is, individual shapes of Lord Ram Lala made of 'ashtadhatu' (alloy of eight metals), and there is a similar type of idol of Laxman. There is a stone idol of Hanuman and then is placed Lord Saalikram and the throne is placed at the centre. Since I began to come to Ayodhya I regularly used to go to have darshan of Ram Janam Bhumi and continued to have darshan of Ram Lala, seated in the 'garbh-grih'. I had regularly had darshan of these idols till two days before 6th December.” (E.T.C.)

“16. जब-जब मैं राम जन्म भूमि नित-यात्रा में जाता था तो राम-नाम अनुष्ठान, पूजन में एक घन्टा से ज्यादा समय लगता था। कभी राम चबूतरे के सामने बैठकर कभी गर्भ गृह में भगवान के सामने बैठकर कभी पूरब वाले गेट के सामने मौलसरी के वृक्ष के नीचे राम नाम के अनुष्ठान का पूजन करता था कभी शिव-दरबार के सामने पीपल पेड़ के नीचे। सन् 1934 से लेकर 23 दिसम्बर, 1949 तक जिस समय फर्जी घटना बतायी जाती है, तक निर्मोही अखाड़े की तरफ कई पुजारी पूजा-पाठ करते थे मुख्य पुजारी कई वर्षों से महंथ बलदेव दास जी थे। 1934 में जब मैं आया तो बलदेव दास जी के गुरु भाई सीताराम दास जी पुजारी थे और जिनके अन्तर्गत कई सहायक पुजारी थे। जो संबंधित राम जन्मभूमि चबूतरा, छठी स्थल, गर्भ गृह मंदिर आदि सामिल हैं, इस दरमियान कई पुजारी आते-जाते रहे हैं, जैसे रामसकल दास जी, मैं (रामसुभग दास शास्त्री) सुदर्शन दास, राम विलास दास, वृंदा वन दास आदि।”

“16. Whenever I joined 'Ram Janam Bhumi Nit Yatra', I had to spend more than an hour in 'Ram Naam Anushthaan' and 'Poojan'. I used to perform 'Ram Naam Anushthaan' sometimes by sitting in front of Ram Chabutra, sometimes by sitting in front of Bhagwaan in 'garbh-grih' and sometimes by sitting beneath the Maulsiri-tree (large evergreen tree) in front of the eastern gate and sometimes by sitting beneath the fig-tree in front of Shiv-

darbaar. Between 1934 and 23rd December, 1949 during which the fake incident is stated to have taken place, many priests used to perform pooja-paath on behalf of Nirmohi Akhara and Mahant Baldev Das Ji had been main priest for many years. In 1934, when I came, Sitaram Das, guru bhai (disciple of the same guru) of Baldev Das Ji, was the priest. And there were many assistant priests under him who were associated with Ram Janam Bhumi Chabuttra, Chhathi Sthal, Garbh-grih Mandir, etc. In course of this period, many priests like Ram Shakal Das, Sudarshan Das, Ram Vilas Das, Vrindavan Das, me (Ram Shubhag Das Shastri) and so on, have been coming and going.” (E.T.C.)

“17. मैं अखाड़े की तरफ से पुजारी के सहयोग में रहता था क्योंकि मैं रंग महल जन्म भूमि से करीब स्थान में रहता था। और प्रतिदिन रामानुष्ठान घंटा-दो-घंटा तीन घंटा जन्म भूमि परिसर में मौजूद रहकर भगवान का ध्यान करता था। इसलिए निर्मोही अखाड़े के साधुओं ने सन् 1949 के कई वर्ष पहले से उक्त धार्मिक स्थलों की पूजा के लिए अपने साथ लिए रहते थे। बैरागी सम्प्रदाय की नीति-रिवाज से पूजा करना मैं जानता हूँ।”

“17. On behalf of the Akhara I used to render cooperation to the priest because I used to live at a place near Rang Mahal and Janam Bhumi and used to meditate on Bhagwaan by being present in course of 'Ramanushthaan' in the Janam Bhumi premises for one or two or three hours everyday. Hence, ascetics of Nirmohi Akhara used to keep me along with them for pooja at the said religious places from many years prior to 1949. I know the mode of worship as per rites and customs of Bairagi sect.” (E.T.C.)

“18. मैं बतौर सहायक पुजारी निर्मोही अखाड़े की तरफ से नियुक्त हुआ था तथा 1949 में भी कुर्की के समय में मैं सहायक पुजारी के रूप में कार्यरत रहा।”

“18. I was appointed as assistant priest on behalf of

Nirmohi Akhara and even in 1949, at the time of attachment, I was working as assistant priest.” (E.T.C.)

“19. गर्भ गृह में भी दर्शनार्थी 23 दिसम्बर, 1949 की घटना के पहले तक सतत् रूप से भगवान का दर्शन करते थे, द्रव्य, मिष्ठान्न, वस्तुओं को चढ़ाते थे जिसे निर्मोही अखाड़े के पंच, महन्थ व पुजारी भगवान के सेवार्थ प्राप्त करते थे। **गर्भ गृह मंदिर की व्यवस्था व कब्जा में निर्मोही अखाड़ा का स्वयं 1934 से बराबर देखता चला आ रहा हूँ** और 1934 के काफी पहले चिरकाल से निर्मोही अखाड़े का कब्जा व व्यवस्था सदियों पूर्व से चला आ रहा है। ऐसा मुझे वृद्ध संतों व इतिहास से मालूम हुआ है।

23 दिसम्बर, 1949 को जो अखाड़ा के छ' साधुओं जैसे मैं सुदर्शन दास, राम सकल दास, वृन्दावनदास, राम विलास दास जो निर्मोही अखाड़े के थे इनके अलावा हनुमानगढ़ी के साधु अभिराम दास जी थे। वह रिपोर्ट पुलिस कांस्टेबिल माता प्रसाद फर्जी मुसलमान, दीवान व सिपाही के दबाव में फर्जी लिखाई थी। जो चार्ज शीट मेरे ऊपर दर्ज थी उसकी पक्की अदालती नकल, मेरा मुचलका व जमानतनामा, तीनों मैंने नकल के रूप में मं0 भाष्कर दास सरपंच निर्मोही अखाड़ा से प्राप्त किया जिसकी फोटो स्टेट सूची-1 ता 3 मैं शपथपत्र बयान से दाखिल कर रहा हूँ। यह सब फर्जी मुसलमान साजिश से हुयी, 1934 के दंगे के बाद मुसलमान विवादित परिसर के तरफ जा ही नहीं पाते थे। ऐसा इसलिए था कि 1934 के दंगे में काफी मुसलमान मारे गये थे और अयोध्या में मुसलमानों के चंद घर ही थे इसलिए नहीं जाते थे।

विवादित परिसर के इर्द-गिर्द सुन्नी जमात के लोगों के कुल 15-16 घर होंगे। विवादित परिसर के उत्तर सुटहटी मोहल्ला जिसमें 4-5 घर मुसलमान थे और उसके पश्चिम आलमगंज कटरा व टेढ़ी बाजार में क्रमशः 2-3 घर प्रति मोहल्ला और पांजी टोला में 3-4 घर थे। उस समय मुसलमानों की संख्या बहुत कम थी वे डरते थे और सन् 1934 के गौकशी के दंगे में हिन्दुओं ने मुसलमानों को मारा और कुछ कब्रिस्तान तोड़ा जिससे सिर्फ हिन्दुओं पर ही दंगा टैक्स लगा था इसलिए मुसलमान उधर गये ही नहीं। इसलिए नमाज पढ़ने का कोई प्रश्न ही नहीं है। मेरे देखने में 1934 से विवादित गर्भ-गृह या पूरे परिसर में कभी मुसलमानों द्वारा नमाज नहीं पढ़ा गया।”

“19. Prior to the incident of 23rd December, 1949, devotees constantly had darshan of Bhagwaan (God) in 'garbh-grih' (sanctum sanctorum) and offered objects, sweets and articles which Panchas, Mahantas and priests used to get for the service of Bhagwaan. **Since 1934 I have consistently been looking after the arrangement and possession of Garbh-grih Mandir on behalf of Nirmohi Akhara** and since much earlier than 1934, that is, for centuries, its possession and arrangement has been with Nirmohi Akhara. I have come to know this from old saints and from history.

The 23rd December, 1949 incident involved six ascetics of Akhara such as Sudarshan Das, Ram Shakal Das, Vrindavan Das, Ram Vials Das and me – belonging to Nirmohi Akhara– and Abhiram Das, an ascetic of Hanumangarhi. That report was lodged by police constable Mata Prasad in a fake manner and under pressure from a fake Muslim, diwan and sepoy. I got copies of trio of true court copy of the charge-sheet filed against me, my bond and bail bond from Mahanta Bhaskar Das, Sarpanch of Nirmohi Akhara. I am filing photostat lists 1 to 3 along with my sworn statement. All this happened in collusion with a fake Muslim. After 1934 riot, Muslims could not venture to go towards the disputed premises. It was so because a sizeable number of Muslims were killed and on account of there being only a few houses of Muslims they did not go there.

There must be a total 15-16 houses of the Sunni community in and around the disputed premises. To the north of the disputed premises lay Suthati locality, which

had 4-5 Muslim houses and to its west lay Alamganj Katra and Tedi Bazar localities with 2-3 houses each and Panji locality with 3-4 houses. At that time the number of the Muslims was extremely low and they used to be scared. In the Gokashi riot of the year 1934 the Hindus had killed the Muslims and had broken some graveyards as a result of which riot tax was inflicted only on Hindus. That being the reason Muslims did not even go towards that side. Hence, there is no question of offering namaz. I never saw Muslims offer namaz at the disputed sanctum sanctorum or in the entire premises since 1934.” (E.T.C.)

“20. अयोध्या में प्रसिद्ध मेला श्रीराम नवमी, सावन झूला, कार्तिक परिक्रमा तीन मेला प्रधान हैं इस अवसर पर भारत के कोने-कोने से दर्शनार्थी आते हैं जो श्रीराम जन्मभूमि जाते हैं।”

“20. Ayodhya mainly witnesses three famous fairs viz. Sri Ram Navami, Sawan Jhoola and Kartik Parikrama. On these occasions, devotees come from the nooks and corners of India and visit Sri Ram Janam Bhumi.” (E.T.C.)

“21. हर मेले में ऐसे दर्शनार्थी भी आते हैं जो नवाह पाठ करते हैं व करवाते हैं और सूक्ष्म भन्डारा भी कराते हैं ये सब कार्य ऐसे दर्शनार्थी प्रत्येक मेला में प्रत्येक वर्ष निर्मोही अखाड़ा के महन्थ व पंचों व पुजारी के माध्यम से कराते थे जो गर्भ गृह में दिसम्बर, 49 तक कायम रहा और बाहरी वाले भाग में 1982 कुर्की तक कायम रहा।”

“21. Every fair also sees devotees who come and perform 'Navah-Paath' (nine-day recitation) or get it performed. They also get 'Sookshma Bhandara' organised. Every year, all these activities used to be performed on behalf of such devotees by Mahantas, Panchas and priests of Nirmohi Akhara at every fair and they continued at the sanctum sanctorum till December, 1949 and in the outer part till the 1982 attachment.” (E.T.C.)

394. In para 24, DW 3/13 has said that the disputed premises, inside and outside the courtyard, has never been used either for offering Namaz or as Mosque :

“24. विवादित गर्भ-गृह तथा बाहरी हाता में कभी नमाज नहीं पढ़ी गई और न ही मस्जिद के तौर पर इस्तेमाल हुयी है।

“24. Namaz was never offered in the disputed sanctum sanctorum and in the outer compound, nor has the said place ever been used as a mosque (E.T.C.)

395. DW 3/14, Jagadguru Ramanandacharya Swami Haryachara is aged about 69 years (vide affidavit dated 23.07.2004). His cross examination proceeded as under:

(a) 23/26.07.2004- defendant no. 20, Akhil Bhartiya Sri Ram Janma Bhumi Punarudhar Samiti through Km. Ranjana Agnihotri, Advocate (p. 14- 25)

(b) 26.07.2004- by Ramesh Chandra Tripathi, defendant no. 17, and Umesh Chandra Pandey, defendant no. 22, (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 25-30)

(c) 26.07.2004- by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate (p. 30-31)

(d) 26.07.2004- Mahant Suresh Das, defendant no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate adopted the cross examination already done by Sri Vireshwar Dwivedi and Sri Ajay Kumar Pandey, Advocates (p. 31)

(e) 26/27.07.2004- by defendant no. 11 through Sri Abdul Mannan, Advocate (p. 32-44)

(f) 27/28/29/30.07.2004, 02/03/04/05/06.08.2004- by Sunni Central Waqf Board, defendant no. 9 through Sri Zafaryab Jilani, Advocate (p. 44-158)

(g) 06/16.08.2004- by plaintiff no. 7 (Suit-4) and defendant

no. 5 (Suit-5) Mohd. Hashim through Sri Mustaq Ahmad Siddiqui, Advoate (p. 158-184)

396. He claims to be an authority about Ramanandi Sect, command on the matters relating to Veda, Purana, Smritia, Dharam Shastras, Kavya, etc., vast knowledge of language Sanskrit, and said:

“1. मैं रामानन्द सम्प्रदाय के मुख्य पीठ के सम्प्रदायाचार्य के पद पर प्रतिष्ठित हूँ।”

“1. *I hold the post of Sect Head of Principal seat of Ramanand sect.*” (E.T.C.)

“2. रामानन्द सम्प्रदाय का मैं 25वां रामानन्द सम्प्रदायाचार्य हूँ।”

“2. *I am the 25th Ramanand Sect Head of Ramanand sect.*” (E.T.C.)

“3. मैं व्याकरणार्थ, साहित्याचार्य, वेदान्ताचार्य और एम0ए0 हूँ।”

“3. *I am a Grammarian, Author, Vedantist and M.A.*” (E.T.C.)

“4. मैंने वेद-पुराण, स्मृति, धर्मशास्त्र, काव्य, इतिहास तथा सनातन धर्म के अन्तर्गत जितनी भी मान्यताएं हैं उन सबको प्रायः सांगोपांग मैंने अध्ययन किया।”

“4. *I have mostly studied all the beliefs under the Sanatan Dharma besides Veda-Purana, Smriti, Dharma Shastra, Poem and History.*” (E.T.C.)

“5. मेरा संस्कृत भाषा का मूल अध्ययन है।”

“5. *I have originally studied in Sanskrit language.*” (E.T.C.)

“6. मैंने बाल्मीकि रामायण का भी अध्ययन किया है।”

“6. *I have also studied Valmiki Ramayana.*” (E.T.C.)

“7. मैं योगीराज संस्कृत विद्यालय में प्राचार्य पद पर रहा हूँ। अनादि दिगम्बर जैन गुरुकुल में 6 वर्ष व्याकरण प्राध्यापक रहा हूँ। श्री निवास बोधायन रामानुज संस्कृत महाविद्यालय उत्तर तोताद्री मठ में 18 वर्षों तक हेड आफ डिपार्टमेंट व्याकरण शास्त्र में था।”

“7. *I have worked on the post of Principal in Yogiraj Sanskrit School. I was Grammar Lecturer for six years in Anadi Digambar Jain Gurukul. I was Head of Department in Grammar for 18 years in Sri Niwas Bodhayan Ramanuj Sanskrit Degree College Uttar Totadri Math.*” (E.T.C.)

397. DW 3/14 came to Ayodhya in 1945 at the age of 10 years, and joined Ramanandi Sect as pupil of Swami Ram Balak Das Ji at Hanuman Garhi, studied at Ayodhya and Kashi, is author of several books on religion and religious literature as detailed below:

“9. मैंने निम्नलिखित ग्रन्थों की रचना की है :-

1. श्री सम्प्रदाय मन्थन (सात खण्डों में) अयोध्या से मुद्रित तथा विजक क्रम सम्वत् 2048,
2. श्री सम्प्रदाय समय टीका ग्रन्थ
3. वेदों में अवतार रहस्य,
4. श्री रामचरित मानस का वैदिकत्व,
5. ब्रम्ह सूत्र संस्कृत टीका,
6. उपनिषद ईशा वास्थोय निषद, हरिभाष्य
7. गीता भक्ति दर्शन,
8. नारी तू नारायणी,
9. श्री राम स्तवराज,
10. पंचमुख मंगल हनुमान,
11. श्री सम्प्रदायाचार्य दर्शन।”

“9. *I have written the following books:*

1. *Shri Sampraday Manthan (in seven volumes) published from Ayodhya and Vijak Kram Samvat 2048*
2. *Shri Sampraday Samay Tika Granth*
3. *Vedon Mein Avtaar Rahasya*
4. *Shri Ramcharit Manas Ka Vaidikatva*
5. *Brahmsutra Sanskrit Tika*

6. *Upnishad Isha Vasthoya Nishad, Haribhashya*

7. *Geeta Bhakti Darshan*

8. *Nari Tu Narayani*

9. *Shri Ram Stavraj*

10. *Panchmukh Mangal Hanuman*

11. *Shri Sampradayacharya Darshan” (E.T.C.)*

398. He is founder/editor of monthly magazine “Awadh Saurabh”, addressed religious discourses at various places. About his knowledge of religious literature, in paras 12 and 13, he says:

“12. मैंने, वैदिक साहित्य का अध्ययन किया है तथा वेद, वेदांग, पुराणों उपनिषद, स्मृति और भाष्य आदि का अध्ययन किया है तथा अन्य धार्मिक ग्रन्थों का अध्ययन किया है। मैंने बाल्मीकि रामायण का भी अध्ययन किया है तथा तुलसीदास कृत रामचरित्र मानस का भी अध्ययन किया है, गोस्वामी तुलसीदास के एकादश ग्रन्थ हैं जिन्हें मैंने पढ़ा है।”

“12. I have studied Vedic literature as well as Vedas, Vedang, Puranas, Upnishad, Smriti and Bhashya etc. besides other religious treatises. I have also studied Valmiki Ramayana and Tulsi Das composed Ramcharitra Manas. There are 11 treatises of Goswami Tulsidas, which have been read by me.” (E.T.C.)

“13. प्राचीन इतिहास के जानने के लिए वैदिक साहित्य का बहुत बड़ा महत्व है।”

“13. The Vedic literature has a very important role in knowing ancient history.” (E.T.C.)

399. DW 3/14 has studied Valmiky Ramayan (Sanskrit and Hindi translation both). In paras 24 and 25, what has been said by Valmiky in Ramayan, is stated as under:

“24. बाल्मीकि रामायण में मेरे इष्ट व आराध्य राम के चरित्र का सजीव वर्णन महर्षि बाल्मीकि ने किया है।”

“24. Maharshi Valmiki has given a lively description of my revered Lord Rama’s character in Valmiki Ramayana.”

(E.T.C.)

“25. बाल्मीकि रामायण में अयोध्या व सरयू का वर्णन है और आज भी वह सब नदियों व राम वन गमन मार्ग की भौगोलिक स्थिति यथास्थिति यथावत कायम है। सरयू नदी है, नन्दी ग्राम है, यह नदी गंगा नदी भरद्वाज आश्रम, पंचवटी, रामेश्वरम लंका आदि।”

“25. The Valmiki Ramayana contains description of Ayodhya and Saryu and even today the geographical position of all the rivers and Rama’s exile path, continues to be the same. River Saryu, Nandigram, river Ganges, Bhardwaj Ashram, Panchvati, Rameshwaram, Lanka etc. all exist.” (E.T.C.)

400. In paras 26, 27, 28, 30, 56, 57 and 58 of the affidavit, DW 3/14 has referred to the contents of “Atharva Ved”, “Shiv Sanhita” and “Rudrayamal” giving descriptions of Ayodhya but we find it unnecessary to refer it here in view of the statement of Muslim parties through their counsels under Order X Rule 2 CPC that they do not dispute about the birth of Lord Ram at Ayodhya as also that the present Ayodhya is the same where Lord Ram is believed to have born. The dispute has now narrowed down to the site in dispute.

401. With respect to identification of the disputed premises as birthplace of Lord Ram and his faith about the same, in paras 31 and 51 he said :

“31. मौजूदा समय भी श्री राम जन्मभूमि मंदिर यानि जिसका मुकदमा चल रहा है के पूर्व लोमश ऋषि आश्रम है जहां आज रामगुलेला मन्दिर है, वहीं पत्थर श्री लोमश जी लगा है। राम जन्म भूमि मंदिर से पश्चिम दक्षिण विघ्नेश्वर भगवान हैं जो वशिष्ठ भवन मन्दिर के पश्चिम है इसका प्रमाण सूची “क” संलग्नक-शपथ है।”

“31. In present times also, there is the Ashram of Lomash

Rishi ahead of Sri Ramjanmbhumi temple, about which case is pending. At the place where Ramgulela temple exists today, is the stone of Lomash ji. To the west-south of the Ramjanmbhumi temple, is Lord Vighneshwar, to the west of Vashishtha Bhawan temple. Its proof is list 'A' as enclosure-oath (to affidavit).” (E.T.C.)

“51. मेरी भांति भारतवर्ष के तमाम दर्शनार्थी रामजन्मभूमि के भीतरी व बाहरी भाग के विराजमान भगवान रामलला के व अन्य धार्मिक स्थल शिव दरबार व छट्ठी पूजा स्थल का दर्शन करते थे।”

“51. Just like me, various devotees of India had ‘Darshan’ of Lord Ramlala present in the inner and outer part of Ramjanmbhumi, other religious places, and Shiv Darbar and Chhathi worship place. ” (E.T.C.)

402. In paras 35, 38, 39, 40, 41, 43, 44, 45, 46, 47 and 50 of the affidavit, DW 3/14 has stated about the ownership and possession of the premises in dispute, existence of idols inside the courtyard and worship therein prior to December, 1949 and said as under:

“35. निर्वाणी अखाडा के अन्तर्गत प्रसिद्ध हनुमानगढ़ी कपिलमुनि मंदिर व दीगर हनुमानगढ़ी में ही 12 मंदिर हैं। उसी तरह निर्मोही अखाड़े के अन्तर्गत श्रीरामजन्म भूमि मंदिर रहा है। निर्मोही अखाडा की प्राचीन बैठक रामघाट अयोध्या है। निर्मोही अखाडा का मंदिर रामपुर, खुर्दाबाद, सुमित्रा भवन, सीताकूप, नाका हनुमानगढ़ी आदि है।”

“35. Under the Nirvani Akhara are the famous Hanumangarhi, Kapilmuni temple and twelve temples in other Hanumangarhi. Similarly, the Sri Ramjanmbhumi temple has been under Nirmohi Akhara. The ancient seat of Nirmohi Akhara, is Ramghat Ayodhya. Ramapur, Khurdabad, Sumitra Bhawan, Sita Koop, Naka Hanumangarhi etc. are temples of Nirmohi Akhara.” (E.T.C.)

“38. मैं अयोध्या आने के बाद ही से विद्यार्थियों व हनुमानगढ़ी के संतों के साथ रामजन्मभूमि मंदिर नित्य दर्शन करने हेतु जाता रहा।”

“38. After coming to Ayodhya, I along with students and saints of Hanumangarhi went to have ‘Darshan’ of Ramjanmbhumi temple everyday.” (E.T.C.)

“39. तीनों शिखर के बीच वाले शिखर के नीचे विराजमान भगवान रामलला का दर्शन कुर्की होने तक जब से अयोध्या आया, बराबर करता रहा हूँ।”

“39. From my arrival till the attachment, I regularly had ‘Darshan’ of Lord Ramlala present under the mid dome of the three domes.” (E.T.C.)

“40. मेरे ज्ञान से कुर्की दिसम्बर 1949 के आखिर में हुई तब से बाहर सींखचे वाले दरवाजे से भगवान रामलला का दर्शन होता था।”

“40. According to me, the attachment took place in last of December, 1949 and since then the ‘Darshan’ of Lord Ramlala was had from outside the grill gate.” (E.T.C.)

“41. कुर्की के पहले शिखर के नीचे वाले भाग में विराजमान भगवान रामलला का सेवा, पूजा पाठ उत्सव, समैया निर्मोही अखाड़ा अयोध्या करता था। निर्मोही अखाड़ा के पुजारी रहते थे पहले पहल जब मैंने दर्शन किया तो बलदेव दास जी पुजारी थे। कुछ समय बाद भाष्कर दास जो उनके चेला था, को देखा। भाष्कर दास अब नाका हनुमानगढ़ी में महन्थ हैं। और भी सहायक पुजारी थे नाम याद नहीं है।”

“41. Prior to the attachment, the service, worship, prayer, ceremony of Lord Ramlala present in the area under the dome was carried out by Nirmohi Akhara, Ayodhya. The priests of Nirmohi Akhara were present. Baldev Das was the priest, when I had my initial ‘darshan’. After sometime, I saw his disciple Bhaskar Das. Bhaskar Das is now the Mahant in Naka Hanumangarhi. There were other supporting priests as well, but I do not remember their

names.” (E.T.C.)

“43. बाहर वाले भाग में पूर्वी दरवाजा से घुसने पर बाहरी भाग में ही रामचबूतरा मंदिर था जिस पर भी भगवान रामलला व तीनों भाईयों की बाल रूप मूर्तियां थीं। जिसका पूजा-पाठ उत्सव, समैया भी निर्मोही अखाडा वाले करते थे। वहां भी मैंने दर्शन किया।”

“43. The Ramchabutara temple fell in the outer part on entering the outer part through the eastern gate, where the idols of Lord Ramlala and three brothers were present in child form, whose worship, prayer etc. were done by the Nirmohi Akhara. I had ‘Darshan’ over there as well.”
(E.T.C.)

“44. पूर्वी दरवाजा से घुसते ही ऊपर दीवाल से सटा भन्दार संत निवास था जहां निर्मोही अखाडा के पुजारी पंच व साधु रहते थे।”

“44. Immediately after entry through the eastern gate, was the store room and saints’ accommodation, where the priest, Panch and saints of Nirmohi Akhara lived.”
(E.T.C.)

”45. चबूतरा लगभग 3 फीट ऊँचा व 20 फीट लम्बा व 17 फीट लगभग चौड़ा होगा। चबूतरा पर काठ का सिंहासन था। व ऊपर छप्पर था। चबूतरा में गुफा की दर दोनों तरफ बनी थी, जिसमें कौशल्या के गोद में भगवान राम बाल स्वरूप थे व एक गुफा में भरत जी की पाषाण मूर्ति 2 फीट ऊँची थी।”

“45. The platform was about 3 feet high, 20 feet long and 17 feet wide. There was a wooden throne over the platform, with a thatched shed. There were caves on both sides of the platform, in one of which was Lord Rama in child form in the lap of Kaushalya ji and in the other there was 2 feet high stone idol of Bharat ji.” (E.T.C.)

”46. बाहरी वाले सेहन के ऊपर भी दरवाजा था जो मेले-मेले में खुलता था उत्तरी दरवाजे के दक्षिण बाहरी सेहन में छट्ठी पूजा स्थल था जिस पर भगवान राम लला चारों भाईयों के चरण चिन्ह थे व बेलना-चकला व

चूल्हा था। जो पूज्य स्थल माना जाता था।”

“46. *There was a gate in the outer courtyard, which was opened on the occasion of fair. In the outer courtyard to south of the northern gate, was the Chhathi worship place with foot marks of all four brothers including Lord Ramlala. The stove and ‘Belana-Chakla’ (utensils used in Indian kitchen), was considered to be a worship place.*”
(E.T.C.)

“47. बाहरी भाग पर कुर्की के बाद भी निर्मोही अखाड़ा का कब्जा बना रहा लेकिन 22 साल पहले बाहरी भाग भी निर्मोही अखाड़े के झगड़े में कुर्क हो गया जिसके भी रिसीवर हो गये रिसीवर भीतरी व बाहरी भाग के एक ही व्यक्ति थे नाम नहीं याद है।”

“47. *The possession of Nirmohi Akhara continued over the outer part even after the attachment, but 22 years back even the outer part was attached in dispute of Nirmohi Akhara and a Receiver was appointed. There was same Receiver for both the inner and outer parts, but I do not remember the name.*” (E.T.C.)

“50. बाहरी भाग यानि रामचबूतरा मंदिर के पूर्व दक्षिण कोने पर पीपल पेड़ के नीचे शिव दरबार था जिसका इंतजाम भी निर्मोही अखाड़ा वाले देखते थे। ”

“50. *There was Shiv Darbar in the outer part i.e. under the Pipal tree in south-east corner of Ramchabutara temple, which was also managed by Nirmohi Akhara.*”
(E.T.C.)

403. In para 52 he claims to have never seen any Muslim offering Namaz in the disputed premises, either inside or outside.

404. DW 3/15, Narendra Bahadur Singh is aged about 72 years (vide his affidavit dated 17.08.2004) and is resident of

Mauja Rajapur Saraiya, Pargana Amsin, Tahsil Sadar, District Faizabad. He was cross examined in the following manner :

- (a) 17.08.2004- by Ramesh Chandra Tripathi, defendant no. 17, and Umesh Chandra Pandey, defendant no. 22, (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 7-13)
- (b) 17.08.2004- by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate (p. 13-16)
- (c) 17.08.2004- Mahant Suresh Das, defendnt no. 2/1 (Suit-4) through Sri Madan Mohan, Advocate adopted the cross examination already done by the above Advocates (p. 16)
- (d) 17.08.2004- defendant no. 20, Akhil Bhartiya Sri Ram Janma Bhumi Punarudhar Samiti through Km. Ranjana Agnihotri, Advocate adopted the cross examination already done by Sri Vireshwar Dwivedi, and Sri Ajay Kumar Pandey, Advocate (p. 16)
- (e) 17/18.08.2004- by defendant no. 11, Mohd. Faruk Ahmad, through Sri Abdul Mannan, Advocate (p. 17-32)
- (f) 18/19/20.08.2004- by Sunni Central Waqf Board, defendant no. 9, through Sri Zafaryab Jilani, Advocate (p.32-55)
- (g) 20/23.08.2004- by defendant no. 7 (Suit-4) and defendant no. 5, Mohd. Hashim (Suit-5) through Sri Mustaq Ahmad Advocate (p. 55-66)
- (h) 23.08.2004 – defendant no. 26 (Suit-5) through Sri Irfan Ahmad, Advocate and defendants no. 6/1 and 6/2 (Suit-3) through Sri Fazale Alam, Advocate adopted the cross examination already done by Sri Abdul Manna, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui,

Advocates (p. 66)

405. His statement about continuous worship at Ayodhya prior to 1949, at the disputed premises (inside and outside courtyard), possession and ownership of the disputed premises, Pooja, and 1934 riot is in paras 2, 3, 4, 5, 6, 7, 8, 9, 15 and 18 of the affidavit and read as under:

“2. चैत्र राम नवमी, श्रावण झूला, कार्तिक पूर्णिमा व परिक्रमा के समय मेरे माता-पिता बैलगाड़ी से दर्शन करने अयोध्या आते थे मैं भी साथ आता था। बैलगाड़ी बरगदहिया जहां बरगद के काफी पेड़ व जगह था जो राजा अयोध्या की थी, में रुकती थी जहां से सरयू स्नान हनुमान गढ़ी, रामजन्मभूमि व कनक भवन मंदिर दर्शन करने जाते थे।”

“2- *On the occasion of ‘Chaitra Ramnavami’, ‘Shravana Jhula’, ‘Kartik Purnima’ and circumambulation, my parents used to come to Ayodhya by bullock cart to have ‘darshan’. I also used to come along. The bullock cart was parked at the Bargadahiya, where there were many banyan trees with space, of king Ayodhya and from there we used to go for Saryu dip, Hanumangarhi, Ramjanmbhumi and Kanak Bhawan temple to have ‘darshan’.*” (E.T.C.)

“3. मैं लगभग 11 साल की उम्र से होश सम्हाले हूँ पहली बार चैत्र राम नवमी अपने माता-पिता के साथ बैलगाड़ी से अयोध्या मन्दिरों के दर्शन हेतु आया और वहीं बरगदहिया में बैलगाड़ी खड़ी हुई जहां से सरयू स्नान कर हनुमान गढ़ी श्रीरामजन्म भूमि व कनक भवन का दर्शन किया है।”

“3. *I have gained maturity at the age of about 11 years. I first came to Ayodhya along with my parents by bullock cart on the occasion of ‘Chaitra Ramnavami’ to have ‘darshan’ of the temples of Ayodhya and the bullock cart was parked at the Baragadahiya, from where we had holy dip in the Saryu and then the ‘darshan’ of Hanumangarhi, Sri Ramjanmbhumi and Kanak Bhawan.*”

(E.T.C.)

“4. जन्म भूमि मन्दिर के मुख्य शिखर यानि बीच वाले शिखर के नीचे भगवान राम लला विराजमान थे जिनका मैंने दर्शन किया पिता जी ने बताया यही भगवान राम लला हैं और भगवान राम की जन्मभूमि मंदिर है।”

“4. *Lord Ramlala was present under the main dome of the Janmbhumi temple viz. the mid dome and I had the 'darshan'. My father told that this was Lord Ramlala and the temple of Lord Rama's birth place.*” (E.T.C.)

“5. गर्भ-गृह भीतरी भाग में झूलेनुमा बड़ा काठ का सिंहासन था कभी सावन झूले में भगवान रामलला को झूले पर देखा व दर्शन किया, कभी उत्तर-पश्चिम कोने सीढ़ी नुमा स्थान पर छोटे से सिंहासन में देखा व दर्शन किया। रामलला के अलावा लखन लाल थे छोटे सिंहासन के बाहर सटे हनुमान जी की पाषाण मूर्ति थी व सालिक राम आदि 4-5 रखे थे।”

“5. *There was a swing shaped big wooden throne in the inner part of the 'Garbh-grih'. Sometimes I saw and had the 'darshan' of Lord Ramlala over swing on occasion of 'Sawan Jhula'. Sometimes I saw and had (His) 'darshan' in a small throne at a staircase type place in the north-west corner. There was Lakhanlal along with Lord Ramlala. Outside and adjacent to the small throne, was the stone idol of Hanuman ji with 4-5 Salikram etc.*” (E.T.C.)

“6. मंदिर राम जन्मभूमि का दर्शन अकेले भी मैं 15 साल की उम्र से जाने लगा था जो क्रम मेरा ढांचा गिर जाने के पहले तक बराबर कायम रहा।”

“6. *I started going alone at the age of 15 years, to have 'darshan' of Ramjanmbhumi temple and this continued regularly till the demolition of the structure.*” (E.T.C.)

“7. ढांचा 6 दिसम्बर 1992 को गिरा उसके बाद मेरा आना-जाना कम

हो गया। साल में एक बार या दो बार, ज्यादातर चैत्र राम नवमी होता था। ढांचा गिरने के बाद भी भगवान राम लला वहीं भगवान रामलला हैं जिनका दर्शन मैं बचपन से करता चला आ रहा हूँ अब तम्बू में विराजमान है। गैंग वेय यानि लोहे के पाइप से बन्द रास्ता बनाकर दर्शन प्रशासन द्वारा भक्तों को कराया जाता है।”

“7. *The structure collapsed on 6th December, 1992 and thereafter my visits were reduced. I used to go just once or twice a year, mostly on the occasion of ‘Chaitra Ramnavami’. Even after the collapse of the structure, Lord Ramlala is the same Lord Ramlala, whose ‘darshan’ I have had since my childhood. He is now present in the tent. The devotees were made to have ‘darshan’ by the administration through gang way a passage bounded by iron pipes.*” (E.T.C.)

“8. बचपन से जब मैं रामजन्म भूमि मन्दिर दर्शन करने जाता था तो शुरू से पूर्व वाला गेट जो रामजन्मभूमि मन्दिर का हनुमंत द्वार कहलाता था, से अन्दर जाकर सभी धार्मिक स्थल जैसे रामचबूतरा मन्दिर, गुफा मन्दिर, छट्ठी पूजा स्थल, चरण चिन्ह, अन्दर गर्भगृह में विराजमान श्री भगवान राम लला तथा शिवदरबार पीपल पेड़ के नीचे का दर्शन करता था और ऐसे ही भारतवर्ष के कोने कोने से आए भक्तगण दर्शन करते थे आरती लेते, प्रसाद चढ़ाते, द्रव्य चढ़ाते, फूल चढ़ाते व मत्था टेकते व चरणामृत पुजारी से लेते थे।”

“8. *Since my childhood days, when I used to go to have ‘darshan’ of Ramjanmbhumi temple, I used to enter through the eastern gate of Ramjanmbhumi temple called Hanumantdwar and had ‘darshan’ of all religious places viz. Ramchabutara temple, Cave temple, Chhathi worship place, footmarks, Lord Ramlala present inside the ‘Garbhgrih’ and the Shiv Darbar under the Pipal tree. Same was done by the devotees coming from different corners of India. They used to perform ‘Arti’ (a ceremony performed*

in worshipping a God), make offerings, offer money, flower, bow down on their forehead and accept foot-nectar.”
(E.T.C.)

“9. पूर्वी गेट यानि हनुमंत द्वार से घुसते ही उपर बाहरी दीवाल से लगा भण्डार गृह संत निवास बना था जहाँ निर्मोही अखाड़ा के साधु व पुजारी रहते थे और निर्मोही अखाड़ा के अंतजाम एवं कब्जे में बचपन से ही उक्त श्रीराम जन्मभूमि मन्दिर व उसमें स्थित धार्मिक स्थलों की व्यवस्था करते देखा है।”

“9. *Just after entry through the eastern gate or Hanumantdwar, there was the store room and saints' accommodation adjacent to the upper outer wall, where the saints and priests of Nirmohi Akhara lived. Since my childhood, I have seen the said Sri Ramjanmbhumi temple and the religious places situated therein, to be in the management and possession of Nirmohi Akhara.*” (E.T.C.)

“15. जन्मभूमि मन्दिर को मैं व मेरी तरह मेरे माता-पिता व तमाम हिन्दू सनातन धर्मी जनता मन्दिर ही मानती रही और दर्शन करती रही है।”

“15. *The Janmbhumi temple has been treated and worshiped as a temple by me, my parents and the Hindu Sanatan Dharma public.*” (E.T.C.)

“18. विवादित भीतरी भाग यानि गर्भगृह तथा बाहरी भाग यानि रामचबूतरा मन्दिर, छट्ठी पूजा स्थल, शिव दरबार व भण्डार गृह आदि का इंतजाम निर्मोही अखाड़ा के साधुओं का देखता चला आ रहा था।”

“18. *I continued to see the management of the disputed inner part i.e. 'Garbh-grih' and of the outer part i.e. Ramchabutara temple, Chhathi worship place, Shiv Darbar and store room etc., being carried out by the saints of Nirmohi Akhara.*” (E.T.C.)

406. Paras 10, 11 and 12 of the affidavit of DW 3/15 relates to the constitution and status etc. of Nirmohi Akhara and shall be

dealt with later on.

407. In paras 16 and 17 he has deposed of having seen no Muslim offering Namaz or using the disputed premises as mosque.

408. DW 3/16, Shiv Bheekh Singh, aged about 79 years (vide his affidavit dated 24.08.2004), is resident of Village Haliyapur, District Sultanpur. He was cross examined as under:

- (a) 24.08.2004-by Sri Ramesh Chandra Tripathi, defendant no. 17 and Sri Umesh Chandra Pandey, defendant no. 22 (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 7-9)
- (b) 24.08.2004- by plaintiffs (Suit-5) through Sri Ajay Kumar Pandey, Advocate (p. 9-10)
- (c) 24.08.2004- Mahant Suresh Dass, defendant no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate adopted the cross examination already done by Ajay Kumar Pandey, Advocate (p. 10)
- (d) 24.08.2004- defendant no. 20, Akhil Bhartiya Sri Ram Janma Bhumi Punarudhar Samiti through Km. Ranjana Agnihotri, Advocate adopted the cross examination already done by Sri Vireshwar Dwivedi, and Sri Ajay Kumar Pandey, Advocate (p. 11)defendant no. 20, Akhil Bhartiya Sri Ram Janma Bhumi Punarudhar Samiti through Km. Ranjana Agnihotri, Advocate adopted the cross examination already done by Sri Vireshwar Dwivedi, and Sri Ajay Kumar Pandey, Advocate (p. 11)
- (e) 24/25-08-2004- by defendant no. 11, Mohd. Farooq Ahmad through Sri Abdul Mannan, Advocate (p. 11-24)
- (f) 25/26/27-08-2004- by Sunni Central Waqf Board through Sri Zafaryab Jilani, Advocate (p. 24-54)

(g) 27/31-08-2004- by plaintiff no. 7 (Suit-4) and Mohd. Hashim, defendant no. 5 (Suit-5) through Sri Mustaq Ahmad Siddiqui, Advocate (p. 54-68)

(h) 31-08-2004- by defendant no. 6/1 through Sri Irfan Ahmad, Advocate and defendant no. 6/2 and defendant no. 26 (Suit-5) through Sri Fazle Alam, Advocate adopted the cross examination already done by Sri Abdul Mannan, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 68-69)

409. His statement about continuous worship at Ayodhya prior to 1949 at the disputed premises (inside and outside courtyard), possession and ownership of the disputed premises of Nirmohi Akhara, performance of Pooja etc. by their Sadhus and 1934 riot is contained in paras 3, 4, 5, 6, 11, 12, 13, 15, 18, 19, 20, 21, 22, 23, 26 and 28 of the affidavit as under:

“3. मैं सन् 1938 से विवादित मंदिर श्रीराम जन्मभूमि अयोध्या में विराजमान भगवान रामलला का दर्शन करता रहा हूँ।”

“3. Since the year 1938, I have had the ‘darshan’ (offering of prayer by sight) of Lord Ramlala present in the disputed Sri Ramjanmbhumi temple in Ayodhya.” (E.T.C.)

“4. मैं लगभग 12 साल की उम्र से अपने माता-पिता व गांव वालों के साथ इक्का बैलगाड़ी से मेले-मेले अयोध्या जाता था, जहां इशरी दास के हाता में बैलगाड़ी खड़ी होती थी, वहीं से सरयू स्नान हनुमान गढ़ी कनक भवन व श्रीरामजन्मभूमि का दर्शन मैं माता-पिता के साथ इन मंदिरों में करता था और तभी से भगवान राम को बीच वाले गुम्बद के नीचे गर्भगृह में विराजमान देखा है।”

“4. Since the age of about 12 years, I, along with my parents and villagers, used to go to Ayodhya on occasion of fair by tonga- bullock cart. The bullock cart was parked in the premises of Ishari Das. From there I, along with my

parents, used to take holy dip in Saryu and have 'darshan' of Hanumangarhi, Kanak Bhawan and Sri Ramjanmbhumi and since then I have seen Lord Rama to be present in the 'Garbh-grih' under the dome." (E.T.C.)

“5. बड़ा होने पर अकेले मित्रों के साथ कई साल मेले-मेले साइकिल पर अयोध्या श्रीराम जन्मभूमि मंदिर में विराजमान भगवान रामलला का दर्शन करने गया।”

“5. *After growing up, I alone went to Ayodhya for many years by cycle along with friends on occasion of fair, to have 'darshan' of Lord Ramlala present in Sri Ramjanmbhumi temple at Ayodhya.*” (E.T.C.)

“6. शुरू-शुरू में मेरे माता पिता ने अयोध्या के प्रसिद्ध मंदिर श्री रामजन्मभूमि के बारे में बताया और भगवान राम की जन्मस्थली होने के कारण मंदिर श्रीरामजन्मभूमि का महत्व बताया।”

“6. *In the beginning my parents told me about Ayodhya's famous Sri Ramjanmbhumi temple and told the importance of Sri Ramjanmbhumi temple on account of being the birth place of Lord Rama.*” (E.T.C.)

“11. श्रीराम जन्मभूमि मंदिर का भीतर का भाग सींखचों वाले सहन को लेकर तीन शिखर के नीचे था जिसके बीच वाले शिखर के नीचे गर्भ गृह था जहां भगवान रामलला को जबसे मैं यानि 1938 से दर्शन करने जाने लगा गर्भगृह में विराजमान देखा।”

“11. *The inner part of Sri Ramjanmbhumi temple was from the grill bound courtyard to the area below the three dome, and under the mid dome was the 'Garbh-grih', where I had seen Lord Ramlala to be present since I started going to have 'darshan' i.e. year 1938.*” (E.T.C.)

“12. वहां भगवान राम लला के अतिरिक्त लखन लाल व हनुमान जी भी थे कुछ सालिक राम थे संख्या याद नहीं।”

“12. *Besides Lord Ramlala, Lakhanlal and Hanuman ji*

were also present over there. There were a few Salik Rams, whose number I do not remember.” (E.T.C.)

“13. गर्भगृह में काठ का झूलेनुमा सिंहासन भी था व सीढ़ीनुमा जगह पर चाँदी का छोटे सिंहासन पर भगवान रामलला, लखन लाल थे व झूलें वाले सिंहासन पर सावन-झूले में उन्हें देखता था यानि भगवान रामलला को।”

“13. *There was a swing shaped wooden throne in the ‘Garbh-grih’ and in the small silver throne at the staircase-like place, Lord Ramlala and Lakhanlal were present. I used to see Him i.e. Lord Ramlala over the swing shaped throne in the month of Sawan (a month of Hindi calendar).” (E.T.C.)*

“15. मैं साल में दो बार तो अवश्य जाता था।”

“15. *I did definitely go at least twice a year.” (E.T.C.)*

“18. अन्दर गर्भगृह के बाहर बाहरी भाग है जहां पर रामचबूतरा मंदिर छट्ठी पूजा स्थल भण्डार गृह व संत निवास व शिव दरबार था उसे भी शुरू से यानी 1938 से देख रहा हूँ वहाँ भी दर्शन करता रहा हूँ। रामचबूतरा मंदिर पर भी भगवान रामलला विराजमान है। भरत, शत्रुघ्न, लक्ष्मण बाल रूप में हैं। हनुमान जी हैं तथा चबूतरा में दो गुफा मंदिर सा बना है। जिसमें एक में कौशिल्या जी भगवान रामलला को गोंद में लिए हैं और एक में भरत जी की पाषाण मूर्ति है।”

“18. *Inside is the outer part outside the ‘Garbh-grih’, where there were Ramchabutara temple, Chhathi worship place, store room, saints’ accommodation and Shiv Darbar. I had been seeing them since beginning i.e. year 1938 and I had the ‘darshan’ there as well. Lord Ramlala is present in Ramchabutara temple as well. Bharat, Shatrughan and Laxman are in child form. Hanuman ji is present and there are two cave type temples in the Chabutara, in one of which is Kaushalya ji with Lord Ramlala in her laps and there is stone idol of Bharat ji in the other one.” (E.T.C.)*

“19. मैंने 1938 में माता-पिता से यह बात जाना जो साधु व पुजारी वहां हैं वह सभी निर्मोही अखाडा के साधु हैं और भीतर व बाहर का सारा इंतजाम कब्जा निर्मोही अखाडा का बराबर कुर्की तक देखता रहा हूँ।”

“19. *In the year 1938 I came to know from my parents that the saints and priests over there, were the saints of Nirmohi Akhara and till the attachment I had found the entire management of both inside and outside, being carried out by Nirmohi Akhara.*” (E.T.C.)

“20. कुर्की माने समझता हूँ। 1949 में दिसम्बर में मुझे हनुमान गढ़ी के साधुओं व संतों से व निर्मोही अखाडा के साधुओं से जो बाहरी भाग भण्डार गृह व संत निवास में रहते थे से कुर्की बाद जब रामनवमी 1950 में गया तो पता चला भीतर का भाग कुर्क कर रिसीवर के देखरेख में पूजा पाठ भीतरी भाग का किया जाता है लेकिन 1950 में बाहरी भाग पर कब्जा निर्मोही अखाडे के उन्हीं साधुओं का देखता था जिन्हें भीतरी भाग में बतौर पुजारी देखा था। उस समय के साधुओं व पुजारियों में से एक साधु को काफी दिनों तक देखा जो महन्थ भाष्कर दास हैं जिन्हें नाका मंदिर हनुमान गढ़ी पर देखता हूँ। साईकिल से गांव से आने पर हनुमान गढ़ी नाका भी कभी-कभी दर्शन करने रूक जाता था। यदि मेले में आते वक्त मंगल दिन पड़ जाता था।”

“20. *I understand the meaning of attachment. After the attachment in December, 1949 when I went there on the occasion of Ramnavami in the year 1950, I came to know from the saints and hermits of Hanumangarhi and the saints of Nirmohi Akhara, who lived in the outer store room and saints' accommodation, that after the attachment of the inner part, the worshipping was carried out under the supervision of Receiver. However, in 1950 I found the possession over the outer part, with those very saints whom I had seen as priest in the inner part. Out of the erstwhile saints and priests, I saw one saint for many days, who was*

Mahanth Bhaskar Das whom I see at Nak Hanumangarhi temple. While coming to my village by cycle, I some times stopped at Hanumangarhi Naka to have 'darshan', if it was Tuesday." (E.T.C.)

“21. मैंने सन् 1938 से कुर्की तक 1949 आखिरी दिसम्बर तक लगभग 12 साल में हर साल कम से कम दो बार अवश्य गया हूँ। इस तौर 24, 25 बार दर्शन 1938 से लेकर 1949 तक कर चुका था।”

“21. *From the year 1938 till the last of December, 1949, I must have been there at least twice a year for about 12 years. As such I had about 24-25 'darshan' from the year 1938 to 1949.*” (E.T.C.)

“22. 1941 से अकेले जाने लगा जब 15 साल का हो गया था।”

“22. *I started going alone from the year 1941, when I became 15 years old.*” (E.T.C.)

“23. 1950 के बाद भी गया हूँ बाहरी भाग में निर्मोही अखाडा का कब्जा देखा महन्थ भाष्कर दास को सन् 1950 से 20वीं साल तक देखा उसके बाद कोई दूसरे साधु थे।”

“23. *I have been there even after the year 1950. I had found the possession of Nirmohi Akhara over the outer part. I saw Mahant Bhaskar Das for 20 years from the year 1950. Thereafter, there was some other saint.*” (E.T.C.)

“26. मैंने विवादित भवन भीतर व बाहरी भाग को सदैव रामजन्मभूमि मंदिर के तौर पर दर्शन किया है।”

“26. *I always had the 'darshan' of inner and outer part of the disputed structure as Ramjanmbhumi temple.*” (E.T.C.)

“28. विवादित मंदिर में कुर्की के पूर्व बराबर कब्जा निर्मोही अखाडा के साधुओं का देखता रहा हूँ।”

“28. *Prior to the attachment of the disputed temple, I always found the possession of the saints of Nirmohi Akhara over it.*”(E.T.C.)

410. In para 27 he (DW 3/16) has said that no Muslim was seen by him offering Namaz or using premises in dispute as mosque.

411. DW 3/17, Mata Badal Tiwari, aged about 84 years (vide his affidavit dated 31.08.2004), is resident of Mohalla Taudhikpur Majre Kharauli, Pargana Isauli, Tahsil Musafirkhana, District Sultanpur. His cross examination proceeded as under :

(a) 31.08.2004- by defendant no. 20 (Suit-4), Akhil Bhartiya Sri Ramjanmbhumi Punaruddhar Samiti through Km. Ranjana Agnihotri, Advocate (p. 4-8)

(b) 31.08.04/01.09.2004- by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate (p. 16)

(c) 01.09.2004- by Mahant Suresh Das, defendant no. 2/1 through Sri Madan Mohan Pandeny, Advocate (p. 16-19)

(d) 01/02.09.2004- by defendant no. 11, Mohd. Faruk Ahmad, through Sri Abdul Mannan, Advocate (p. 20-37)

(e) 02/03/14.09.2004- by Sunni Central Waqf Board, defendant no. 9, through Sri Zafaryab Jilani, Advocate (p. 37-53)

(f) 14.09.2004- by plaintiff no. 7 (Suit-4) and defendant no. 5 (Suit-5), Mohd. Hashim, through Sri Mustaq Ahmad Siddiqui, Advocate (p. 54-62)

(g) 14.09.2004- defendant no. 6/1 through Sri Irfan Ahmad, Advocate and defendant no. 6/2 through Sri Fazale Alam, Advocate, adopted the cross examination already done by Sri Abdul Mannan, Sri Zafaryab Jilani and Sri Mustaq Ahmad Advocate Siddiqui, Advocates (p. 62)

412. His statement about continuous worship at Ayodhya prior

to 1949 at the disputed premises (inside and outside the courtyard), possession and ownership of the disputed premises of Nirmohi Akhara, performance of Pooja etc. by their Sadhus and 1934 riot, is in paras 6, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20 and 21 of the affidavit and read as under:

“6. जब से मैंने होश संभाला तभी से पिता जी व गांव वालों के साथ अयोध्या मेले-मेले में श्रीरामजन्मभूमि का दर्शन करने जाता रहे तथा बराबर जाते रहे हैं। और यह बातें मैंने पिता जी से जाना है।”

“6. *Since I attained maturity, I, along with my father and villagers, regularly went to Ayodhya on occasion of fair to have the ‘darshan’ (offering of prayer by sight) of Sri Ramjanmbhumi, and I came to know these facts from my father.*” (E.T.C.)

“9. मैंने 1934 के हिन्दू मुस्लिम दंगा के बारे में महन्थ बलदेव दास से जाना था और दूसरे गांव-जवार से भी जाना था इसलिए 1935 में मैं अयोध्या श्रीरामजन्मभूमि मंदिर भगवान रामलला का दर्शन करने पहली बार अपने गांव के लोगों के साथ गया था। उस समय मेरी उम्र 15 वर्ष थी।”

“9. *I came to know about the Hindu-Muslim riot of 1934 from Mahant Baldev Das and other village- Jawar. Due to this I had gone to Ayodhya in 1935 along with people of my village, to have ‘darshan’ of Lord Ramlala Sri Ramjanmbhumi temple. At that time I was aged 15 years.*” (E.T.C.)

“10. 1935 सन् से लेकर पलटन में नौकरी करने के दरमियान करीब 10-12 मर्तबा अयोध्या से श्री रामजन्मभूमि दर्शन करने गया था।”

“10. *In between the year 1935 and my service period in the platoon, I had gone to Ayodhya on about 10-12 occasions to have ‘darshan’ of Sri Ramjanmbhumi.*” (E.T.C.)

“11. 1942 से कुर्की होने तक आज तक लगातार श्री रामजन्मभूमि मन्दिर में श्री रामलला का दर्शन बराबर किया हूँ इस दरमियान भी मैं 20-22 मर्तबा दर्शन करने अयोध्या गया।”

“11. *From 1942 till the attachment and even till today, I have regularly had the ‘darshan’ of Sri Ramjanmbhumi temple. I had been to Ayodhya on 20-22 occasions in this period to have ‘darshan’.*” (E.T.C.)

“12. मैं ज्यादातर हर मेले में अयोध्या दर्शन करने जाता था और अयोध्या में तीन मेले होते हैं।”

“12. *I mostly went to Ayodhya during fair to have ‘darshan’ and three fairs are held at Ayodhya.*” (E.T.C.)

“13. मैं किसी साल एक आध मेला नहीं गया हूँगा लेकिन चैत्र राम नवमी मेले पर अवश्य मैं अयोध्या दर्शन करने गया हूँ।”

“13. *I may have failed to visit on a couple of fairs, but I have definitely been to Ayodhya on the occasion of ‘Chaitra Ramnavami’ fair to have ‘darshan’.*” (E.T.C.)

“14. जब अन्दर वाला भाग कुर्क हो गया तो उसके बाद गाँव में जब बलदेव दास जी आये तब पता चला।”

“14. *I came to know about attachment of the inner part, when Baldev Das came to village thereafter.*” (E.T.C.)

“15. कुर्की के बाद अन्दर जाकर भगवान रामलला का दर्शन नहीं हो पाता था लोहे के सीखचे वाले दरवाजे से दर्शन हो पाता था।”

“15. *After the attachment, the ‘darshan’ of Lord Ramlala was not possible from inside but from the iron grill gate.*” (E.T.C.)

“16. कुर्की के बाद बाहरी भाग में पहले की तरह राम चबूतरा मन्दिर पर विराजमान भगवान रामलला तथा तीनों यानि शिवदरवार व छट्ठी पूजा स्थल पर बराबर दर्शन करता रहा हूँ।”

“16. *Even after the attachment, I have regularly had the*

'darshan' of all the three viz. Lord Ramlala present in Ramchabutara temple, Shiv Darbar and Chhathi worship place in the outer part, as done earlier." (E.T.C.)

“17. श्री रामजन्मभूमि के भीतरी व बाहरी भाग दोनों पर मैंने निर्मोही अखाड़ा के साधुओं का कब्जा व इंतजाम 1935 सन् से बराबर देखा हूँ।”

“17. I have continuously seen the possession and management of the saints of the Nirmohi Akhara over the inner and outer part of Sri Ramjanmbhumi.” (E.T.C.)

“18. आज से 22 वर्ष पहले जाना कि बाहर वाला भाग भी निर्मोही अखाड़े के साधुओं के आपसी लड़ाई में कुर्क हो गया तब से सरकारी रिसीवर बाहर वाले भाग भी हो गया।”

“18. About 22 years ago, I came to know that even the outer part had been attached in mutual conflict of the saints of Nirmohi Akhara, and since then an official Receiver was appointed for the outer part as well.” (E.T.C.)

“19. राम जन्मभूमि के राम चबूतरा मन्दिर के उत्तर यानि पूर्वी गेट हनुमन्त द्वार से सटे निर्मोही अखाड़ा के साधुओं के रहने का सन्त निवास, भण्डार गृह मैं स्वयं 1935 सन् से देख रहा हूँ।”

“19. The store room and saints' accommodation for accommodation of saints, which is adjacent to eastern gate Hanumatdwar or the north of Ramchabutara temple of Ramjanmbhumi, have been witnessed by me since the year 1935.” (E.T.C.)

“20. मैं आजादी मिलने के कुछ साल पहले से भाष्कर दास जो बलदेव दास के चेले हैं, को जानता पहचानता हूँ जन्मभूमि मंदिर में भी अन्दरूनी भाग में भी देखा, राम चबूतरे पर भी देखा, सन्त निवास में भी देखा और आजकल वे महन्थ हनुमानगढ़ी नाका के भी हैं। जहाँ भी मैंने इन्हे देखा।”

“20. I knew Bhaskar Das, disciple of Baldev Das, for a few years prior to the independence. I saw him in the inner

part of the Janmbhumi temple, at the Ramchabutara and in saints' accommodation as well. These days he is the Mahant of Hanumangarhi Naka and I have seen him there as well.” (E.T.C.)

“21. सन् 1935 से श्री राम जन्मभूमि मंदिर के भीतरी व बाहरी भाग पर कब्जा निर्मोही अखाड़े के साधुओं को देखा और इन्हीं साधुओं के इन्तजाम में रामलला का दर्शन श्रद्धालु लोग करते थे और मैंने भी किया।”

“21. I found the saints of Nirmohi Akhara to be in possession over the inner and outer part of Sri Ramjanmbhumi temple since the year 1935. The devotees as well as I, had the ‘darshan’ of Ramlala under the management of these saints.” (E.T.C.)

413. DW 3/17 joined army in 1939 and after completing one years training at Roorki went to South Afrika wherefrom he retired in November, 1941 due to medical unfitness.

414. D.W. 3/18, Acharya Mahant Banshidhar Das alias Uriya Baba, aged about 99 years (as per his affidavit dated 15.9.2004), is resident of Singh Darwaja, Chhavani Math, Jagannathpuri, Mandir Uriya Baba ka Sthan (Surya Mandir), Mohalla Ramkot, Ayodhya. He was cross examined as under:

(a) 15.09.2004- by defendant no. 17, Ramesh Chandra Tripathi and defendant no. 22 Umesh Chandra Pandey (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 4-14)

(b) 15/16.09.2004- by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate (p. 14-20)

(c) 16.09.2004- defendant no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate and defendant no. 20 through Km. Ranjana Agnihotri, Advocate adopted the cross examination already done by Sri Vireshwar Dwivedi and Sri A.K. Pandey, Advocates (p. 20)

(d) 16.09.2004- by defendant no. 11, Mohd. Faruk Ahmad, Advocate through Sri Abudl Mannan, Advocate (p. 21-33)

(e) 16/17/18/20/21/22.09.2004- by Sunni Central Waqf Board, defendant no. 9, through Sri Zafaryab Jilani, Advocate (p. 34-96)

(f) 22/23/24.09.04/11/12.10.2004- by defendant no. 7 (Suit-4) and Mohd. Hashim, defendant no. 5 (Suit-5) through Sri Mustaq Ahmad Siddiqui, Advocate (p. 96-164)

(g) 12.10.2004- defendant no. 6/1 through Sri Irfan Ahmad, Advocate and defendant no. 6/2 through Fazale Alam, Advocate adopted the cross examination already done by Sri Abdul Mannan, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 164)

415. He was born in 1905 and came to Ayodhya in 1930. Besides Sanskrit, he knows Hindi and Oriya also. He has got special knowledge in Balmiki Ramayan, Manas, Srimadbhagwatgita. About his continuous Darshan of Lord Ram at Ramjanambhumi (disputed premises) since 1930 (inside the courtyard), its ownership and possession of Nirmohi Akhara, non user of premises by any Mohammandan and no Namaz since 1930 are the basic facts which he has said in para 5, 6, 7, 8, 9, 11, 16, 17, 18 and 19 of the affidavit which are as under :

“5. 1930 से बराबर मैं अयोध्या वास के समय श्री राम जन्मभूमि मन्दिर और हनुमान गढ़ी व कनक भवन मन्दिर दर्शन करने जाता रहा हूँ।”

“5. Since the year 1930, I have been regularly going to have 'darshan' of Sri Ramjanmbhumi temple, Hanumangarhi and Kanak Bhawan temple during my stay at Ayodhya.” (E.T.C.)

“6. 1930 में भी जब मैं श्री राम जन्म भूमि जिसका मुकदमा चल रहा है का

दर्शन करने गया तो भीतर वाले भाग में भगवान राम लला जी विराजमान थे जिनका मैंने दर्शन किया व प्रसाद व आरती व चरणामृत लिया। उक्त प्रसाद व आरती व चरणामृत मुझे निर्मोही अखाड़ा के पुजारियों व साधुओं द्वारा मिलते रहे जो मन्दिर राम जन्म भूमि के बाहरी भाग यानी मन्दिर राम चबूतरा के उत्तर मुख्य पूर्वी दरवाजा जो हनुमन्त द्वार कहलाता है के उत्तर सन्त निवास, भण्डार गृह में रहते थे।”

“6. In the year 1930 also, when I went to have 'darshan' of Sri Ramjanmbhumi, about which case is pending, Lord Ramlala was present in the inner part and I had His 'darshan', prasad and arti and received charnamrit (foot nectar). The said prasad, arti and charnamrit were given to me by the priests and saints of Nirmohi Akhara, who used to live in the outer part of Ramjanmbhumi temple i.e. the saints' accommodation, store room in north of Hanumantdwar, the main gate to north east of Ramchabutara temple.” (E.T.C.)

“7. मैंने अन्दर वाले भाग में विराजमान भगवान रामलला का दर्शन 1949 दिसम्बर तक किया। दिसम्बर के आखिरी सप्ताह में भीतर वाले भाग की कुर्की हुई थी। यह बात मैंने स्वयं देखा जब मकर संक्रान्ति से 10, 12 रोज पहले दर्शन हेतु गया था।”

“7. I had 'darshan' of Lord Ramlala present in the inner part, till December, 1949. The inner part had been attached in the last week of December. This was witnessed by me when I had gone to have 'darshan' about 10-12 days before Makar Sankranti.” (E.T.C.)

“8. भीतर वाले भाग की कुर्की गलत हुई। भगवान राम लला भीतर वाले भाग में पहले से विराजमान चले आ रहे हैं जिनका मैं दर्शन पूजा अर्चना 1930 से कर रहा हूँ।”

“8. The inner part was wrongly attached. Lord Ramlala has since back been present in the inner part whose 'darshan' and worship I have been doing since 1930.”

(E.T.C.)

‘9. बाहरी भाग में राम चबूतरा छट्ठी पूजा स्थल व शिव दरबार व भण्डार व रसोईघर मय सन्त निवास है जिसमें निर्मोही अखाड़ा के साधू पुजारी पंच रहते हैं तथा इस बाहरी भाग में भी मैंने भगवान राम लला का दर्शन पूजन 1930 से किया है और आरती प्रसाद व चरणामृत निर्मोही अखाड़ा के पुजारी व साधुओं से ग्रहण किया है। छट्ठी पूजा स्थल जहाँ चारों भाइयों राम, लक्ष्मण, भरत, शत्रुघ्न के चरण चिन्ह व चूल्हा चकला बेलना है का भी दर्शन व मत्था टेक कर पूजन भक्त लोग करते थे मैं भी करता था।’

“9. The outer part includes Ramchabutara, Chhathi worship place, Shiv Darbar, store and kitchen along with saints’ accommodation, where the saints, priests, panch of Nirmohi Akhara used to live. **I have had 'darshan' and worship of Lord Ramlala in this outer part as well since 1930 and have received arti, prasad, charnamrit from priests and saints of Nirmohi Akhara. The devotees used to have 'darshan' and offer prayer at the Chhathi worship place, which has foot marks of all four brothers Rama, Laxman, Bharat, Shatrughan and stove – chakla- belna, and I also used to do the same.**” (E.T.C.)

“11. मैंने यह सब बाहरी भाग में निर्मोही अखाड़ा का कब्जा, प्रबन्ध 1930 से बराबर फरवरी 1982 तक देखा है जब फरवरी 1982 में सिया राघव शरण के आपसी झगड़े में बाहरी भाग भी कुर्क हो गया था।’

“11. The possession, management of Nirmohi Akhara over this entire outer part, had been found by me from the year 1930 to February, 1982. The outer part was also attached in February, 1982 in mutual conflict of Siya Raghav Sharan.” (E.T.C.)

“16. विवादित भीतरी भाग व बाहरी भाग में मैंने 1930 से किसी मुसलमान को नमाज पढ़ते नहीं देखा है।’

“16. Since the year 1930, I have not seen any Muslim

offer Namaz in the disputed inner part and outer part.”

(E.T.C.)

“17. 1934 ई0 दंगे के बाद तो मुसलमान विवादित मन्दिर के उत्तर वाली सड़क से आते-जाते ही नहीं थे पहले सुटहटी मुहल्ला व श्रृंगारहाट आते – जाते थे।”

“17. After the riot of 1934 AD, the Muslims did not pass through the road in north of the disputed temple. Earlier they used to visit Mohalla- Suthati and Shringarhat.”

(E.T.C.)

“18. वैदिक साहित्य व वाल्मीकि रामायण व मानस व अन्य रचनाओं व साहित्यिक सामग्री पर यही विवादित स्थल श्री राम जन्म भूमि मन्दिर है और यही पवित्र तीर्थ नगरी अयोध्या सरयू तट के दक्षिण बसी है।”

“18. In the Vedic literature, Valmiki Ramayana, Manas and other compositions and literary material, this disputed site is described as Sri Ramjanmbhumi temple and this very sacred pilgrimage is situated in south of the banks of Saryu in Ayodhya.” *(E.T.C.)*

‘19. भौगोलिक दृष्टि से सभी स्थल इतिहास के प्रमाणित होने के कारण मैं भगवान राम का जन्म इसी विवादित स्थल पर आस्थानुसार मानता हूँ।”

“19. In view of all the historical places being proved from geographical point of view, I, as per belief, consider that the incarnation of Lord Rama had taken place at this disputed site.” *(E.T.C.)*

416. About the constitution and status of Nirmohi Akhara, he has averred some facts in paras 14 and 15, which shall be referred to while considering Issue No. 17 (Suit-3).

417. D.W. 3/19, Ram Milan Singh, aged about 75 years (as per his affidavit dated 12.10.2004), son of Sri Vikaramajeet Singh, is resident of Mauza Haliyapur, Pergana Isauli, Tahasil Musaphirkhana, District Sultanpur. He was cross examined in

the following manner :

- (a) 13.10.2004- by defendant no. 17, Ramesh Chandra Tripathi and defendant no. 22 Umesh Chandra Pandey (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 5-9)
- (b) 13.10.2004- defendant no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate and Sri A.K. Pandey, Advocate (Suit-5) adopted the cross examination already done by Sri Vireshwar Dwivedi Advocate (p. 9)
- (c) 13/14.10.2004- by defendant no. 11, Faruq Ahmad through Sri Abdul Mannan, Advocate (p. 10-26)
- (d) 14/15/25.10.2004- by Sunni Central Waqf Board, defendant no. 9 (Suit-3) through Sri Zafaryab Jilani, Advocate (p. 26-56)
- (e) 25/26.10.2004- by plaintiff no. 7 (Suit-4) and defendant no. 5 (Suit-5) Mohd. Hashim through Sri Mustaq Ahmad Siddiqui, Advocate (p. 56-73)
- (f) 26.10.2004- defendant no. 6/1 through Sri Irfan Ahmad Advocate and defendant no. 6/2 through Fazale Alam, Advocate adopted the cross examination already done by Sri Abdul Mannan, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 73)

418. His date of birth is 15.1.1930 and he claim to have attained the age of understanding in 1940, i.e. at the age of 10. He visited, for the first time, Sri Ramjanambhumi at Ayodhya with his parents and other villagers in 1940 and was told by his parents that this was the place where Lord Ram was born and the temple is that of Ramjanambhumi. Regarding his continuous visit to Ayodhya, worship of Lord Ram at the disputed premises inside the Courtyard, the possession and ownership of disputed

premises by Nirmohi Akhara, he has stated in paragraphs 3 to 15, 17, 18, 20, 21 and 24 of the affidavit as under :

“3. मैं तब से बराबर अयोध्या राम नवमी के अवसर पर अवश्य भगवान रामलला का दर्शन करने आता रहा हूं। सन् 1940 से सन् 1951 तक हर रामनवमी में आने का मेरा कम हरसाल कायम रहा लेकिन सन् 1951 के बाद रामनवमी में अयोध्या भगवान रामलला के दर्शन करने में नागा हो जाता था यानि किसी साल नहीं आ पाता था।”

“3. Since then I have definitely been to Ayodhya on the occasion of Ramnavami to have 'darshan' of Lord Ramlala. **This practice of mine continued every year on every Ramnavami from the year 1940 to 1951, but after the year 1951 there was some gap in having 'darshan' of Lord Ramlala at Ayodhya on the occasion of Ramnavami i.e. I was unable to visit in a particular year.**” (E.T.C.)

“4. मैं होश सम्भालने पर सन् 1940 में पहली बार जब अयोध्या आया तो पहले सरयू स्नान करते थे इसके बाद रामजन्मभूमि मन्दिर, कनक भवन व हनुमानगढ़ी का दर्शन करता था और नागेश्वरनाथ पर जल भी चढ़ाता था।”

“4. After attaining maturity, I first visited Ayodhya in the year 1940 and started with a holy dip in Saryu followed by 'darshan' of Ramjanmbhumi temple, Kanak Bhawan temple and Hanumangarhi and also used to offer water at Nageshwar Nath.” (E.T.C.)

“5. मेरे पिता –माता परिक्रमा में भी अयोध्या आते थे और श्री रामजन्मभूमि मन्दिर में विराजमान भगवान रामलला का दर्शन करते थे मैं भी उनके साथ आता था।”

“5. My parents also used to come to Ayodhya on the occasion of Parikrama (circumambulation) and used to have 'darshan' of Lord Ramlala present in Sri Ramjanmbhumi temple and I also used to accompany them.” (E.T.C.)

“6. मैं जब पहली बार सन् 1940 में होश सम्भालने पर भगवान रामलला का दर्शन विवादित स्थल में स्थित मंदिर रामजन्म भूमि मन्दिर में जब माता-पिता के साथ किया था तो उसी साल सावन झूला में अयोध्या आया था और सावन झूला में भी अयोध्या में झूला लगता है उस समय मैंने सरयू स्नान कर श्रीराम जन्मभूमि मन्दिर में विराजमान भगवान रामलला का भी दर्शन किया और परिक्रमा व कार्तिक पूर्णिमा में भी इसी प्रकार यानि उसी साल सन् 1940 में कार्तिक मास में पड़ने वाले पंचकोसी परिक्रमा व 14 कोसी परिक्रमा व पूर्णिमा के नहान में भी अयोध्या आया था और भगवान रामलला विराजमान मन्दिर श्री रामजन्मभूमि अयोध्या का दर्शन किया।”

“6. When I first had the 'darshan' of Lord Ramlala, along with my parents in the year 1940 after attaining maturity, at the Sri Ramjanmbhumi temple situated at the disputed premises. In the same year I had also been to Ayodhya on the occasion of Sawan Jhula and on that occasion I had the 'darshan' of Lord Ramlala present in Sri Ramjanmbhumi temple after having a holy dip in Saryu. Similarly, on the occasion of Parikrama and Kartik Purnima in said year 1940, I had come to Ayodhya on the occasion of Panch kosi Parikrama, Chaudah kosi Parikrama and Purnima Snan and also had the 'darshan' of Lord Ramlala present in Sri Ramjanmbhumi temple Ayodhya.” (E.T.C.)

“7. श्रीरामजन्म भूमि मन्दिर परिसर दो भागों में 1949 दिसम्बर से हो गया। भीतर वाला भाग कुर्क हो गया था तथा बाहर वाला भाग में दर्शनार्थी आते-जाते थे।”

“7. The Sri Ramjanmbhumi premises was divided in two parts in December, 1949. The inner part was attached and the devotees kept visiting the outer part.” (E.T.C.)

“8. भीतर वाला भाग जो कुर्क हुआ उसके बारे में सन् 1950 में जब चैत्र रामनवमी में भगवान रामलला का दर्शन करने आया तो पता चला एवं मैंने देखा कि सींकचे वाली दीवाल पर लोहे के छड़दार दरवाजा बन्द या ताला लगा था तथा बाहर पुलिस का पहरा था उसी जगह से भगवान

रामलला का दर्शन मैंने व और भी दर्शनार्थियों ने किया। पुलिस से पूछने पर मालूम हुआ कि भीतर का भाग कुर्क हो गया।”

“8. In the year 1950 when I came to have 'darshan' of Lord Ramlala on the occasion of Chaitra Ramnavami, I came to know about the inner part, which had been attached, and also saw that it was bounded by a grill wall with gate, which was closed or locked and police had been posted outside it. I as well other devotees had the 'darshan' of Lord Ramlala from there. On inquiry from police, it transpired that the inner part had been attached.” (E.T.C.)

9. सन् 1940 में जब पहली बार मैं अपने होश में उक्त मन्दिर राम जन्म भूमि में दर्शन हेतु माता-पिता के साथ आया था तो भीतर जो बड़े पुजारी राम जन्म भूमि कहे जाते थे और मौजूद थे, उनको दिखाकर मेरे पिता ने बताया था कि यही बड़े पुजारी मं० बलदेव दास जी हैं जो अपने गांव व जवार में आते जाते हैं मैंने पहचाना और तब से मैं महन्त बलदेव दास का भीतर वाले भाग में बतौर बड़े पुजारी मन्दिर राम जन्म भूमि देखा और तब से बराबर मं० बलदेव दास को वहां बतौर बड़े पुजारी कार्तिक पूर्णिमा 1949 तक देखा है, जिनके साथ निर्मोही अखाड़ा के और साधू भी रहते थे।”

“9. In my senses, when I first went to the said Ramjanmbhumi temple along with my parents in the year 1940 to have 'darshan', a person called the head priest of Ramjanmbhumi was present there. **Showing him to me my father told me that he was the head priest M. Baldev Das, who used to visit our village and locality. I recognized him and since then I have seen Mahant Baldev Das as head priest of Ramjanmbhumi temple in the inner part till Kartik Purnima in the year 1949. Other saints of Nirmohi Akhara also remained with him.**” (E.T.C.)

“10. निर्मोही अखाड़ा के साधुओं के बारे में मेरे पिता जी ने पहली बार ही बताया था कि उन साधुओं को पूर्व गेट से घुसने पर उनको संत निवास व भण्डार गृह में रहते देखता था।”

“10. *On the first occasion itself my father had told me about the saints of Nirmohi Akhara that on entering through the eastern gate he had seen those saints reside in saints' accommodation and store room.*” (E.T.C.)

“11. सन् 1940 में जब पहली बार राम जन्म भूमि मन्दिर माता-पिता के साथ गया था तो पिता जी ने बाहरी भाग यानि राम चबूतरा मन्दिर शिव दरबार व छट्ठी पूजन स्थल पर भी दर्शन कराया था।”

“11. *In the year 1940 when I first went to Ramjanmbhumi along with my parents, my father had also taken me to have 'darshan' of the outer part i.e. Ramchabutara temple, Shiv Darbar and Chhathi worship place.*” (E.T.C.)

“12. राम चबूतरा मन्दिर पर भी भगवान रामलला विराजमान थे वहां भी निर्मोही अखाड़ा के साधू पुजारी थे।”

“12. *Lord Ramlala was present at the Ramchabutara temple as well. The saints of Nirmohi Akhara were there as priests.*” (E.T.C.)

“13. शिव दरबार, राम चबूतरा मन्दिर के दक्षिण पूर्व कोने पर दीवाल के पेड़ के नीचे था। शंकर भगवान अर्घा, गणेश जी, पार्वती जी, कार्तिकेय जी, नन्दी जी सफेद संगमरमर पत्थर के विराजमान थे। वहां भी मैंने मत्था टेका था और लोगों को भी मत्था टेकते देखा।”

“13. *The Shiv Darbar was under the tree in south-east corner of Ramchabutara temple . The white marble stone idol of Lord Shankar, Ganesh ji, Parvati ji, Kartikeya ji and Nandi ji were present over there. I paid my reverence there and also saw others do the same.*” (E.T.C.)

“14. छट्ठी पूजा स्थल उत्तरी गेट के पास था वहां चकला-बेलन —

चूल्हा व भगवान राम यानि चारो भाइयों के चरण-चिन्ह बने थे वहां भी लोग मत्था टेकते थे मैंने भी अपने मां बाप के साथ मत्था टेका।”

“14. *The Chhathi worship place was near the northern gate where Chakla- Belan- Chulha (hearth) and footmarks of all four brothers of Lord Rama, were present and people used to pay their reverence. I along with my parents, also paid my reverence there.*” (E.T.C.)

“15. मैं सन् 1940 से बराबर तीनों मेला जो अयोध्या में होता था। सन् 1951 चैत्र राम नवमी तक आया उसके बाद साल में किसी एक मेले में अवश्य दर्शन हेतु वहां जा पाता था।”

“15. *From the year 1940, I regularly came to Ayodhya on all the three fairs till Chaitra Ramnavami of the year 1951. Thereafter, I went there at least once every year on occasion of any one fair.*” (E.T.C.)

“17. सन् 1940 से 1982 तक निर्मोही अखाड़ा के साधुओं का कब्जा तथा वहां रहना व पुजारी का कार्य मन्दिर राम चबूतरा पर करना, मैंने बराबर देखा। सन् 1982 के मकर संक्रान्ति के दिन भी मैं अयोध्या सरयू स्नान को गया था। इसलिए राम जन्म भूमि मन्दिर श्री दर्शन करने चला गया था इसलिए जानता हूं कि 1982 तक बाहरी भाग पर निर्मोही अखाड़ा वालों का कब्जा देखा।”

“17. *Since the year 1940 to 1982, I have regularly seen the saints of Nirmohi Akhara perform the functions of priest at Ramchabutara temple and reside and be in possession over there. I had been to Ayodhya on the occasion of Makar Sankranti in the year 1982 to have a holy dip in Saryu. Due to this, I had gone to Ramjanmbhumi temple to have the 'darshan' and as such I know that till 1982 I had seen the possession of Nirmohi Akhara extend over the outer part.*” (E.T.C.)

“18. भीतर वाला भाग पर ही निर्मोही अखाड़ा का कब्जा व पुजारी द्वारा चरणामृत व परसाद देते मैंने 1940 से पूर्णिमा कार्तिक 1949 तक देखा हूं

इसके बाद अगहन में कुर्की हो गयी थी, जैसा मैंने पहले बयान दिया था।”

“18. *From the year 1940 to Kartik Purnima in the year 1949, I had seen the Nirmohi Akhara to be in possession over the inner part and the priests distributing Charnamrit (foot nectar) and Prasad. Thereafter, the attachment took place in Aghan, as already stated by me.*” (E.T.C.)

“20. निर्मोही अखाड़ा का एक मन्दिर रामघाट अयोध्या में है, वहां भी सावन मेले में मेरे पिता जी मुझे 1941 यानि दूसरे साल ले गये थे और बताया था कि यहीं निर्मोही अखाड़ा वाले हैं जिनके कब्जे व इन्तजाम व मालिकाना में श्री राम जन्मभूमि मन्दिर भी है। इसके बाद भी मैं सावन मेले में निर्मोही अखाड़ा मन्दिर और मन्दिरों की तरफ सावन झूला झांकी देखने सावन मेले में गया था। वहां इधर पता चला था कि मं० जगन्नाथ दास निर्मोही अखाड़ा के महंथ हैं।”

“20. *The Nirmohi Akhara has a temple at Ramghat Ayodhya. My father had taken me there in the next year i.e. in the year 1941 and had told that it was the same Nirmohi Akhara, which was in possession, management and ownership of the Sri Ramjanmbhumi temple. It was only after this that I visited the temples of Nirmohi Akhara on the Sawan fair to have glimpse of Sawan Jhula tableau. There I came to know that M. Jagannath Das was the Mahant of Nirmohi Akhara.*” (E.T.C.)

“21. नाका मुजफरा हनुमानगढ़ी फैजाबाद में हनुमान जी के मन्दिर के महंथ बलदेव दास थे वहां भी मैं मं० बलदेव दास के जमाने में गया हूं। उसके शिष्य मं० भाष्करदास को आजादी मिलने के एक साल पहले राम जन्म भूमि मन्दिर में बलदेव दास के साथ देखा था। नाका में भी हनुमान मन्दिर मैं देखे हूं।”

“21. *The Mahant of Hanuman temple at Naka Muzaffara Hanumangarhi Faizabad, was Baldev Das. I have been there as well in the period of M. Baldev Das. One year before the independence, I had seen his disciple M.*

Bhaskar Das along with Baldev Das at the Ramjanmbhumi temple. I have seen Hanuman temples at Naka as well.”

(E.T.C.)

“24. निर्मोही अखाड़ा का कब्जा इत्तजाम भीतर वाले भाग पर 1949 कुर्की तक व बाहर वाले भाग पर 1982 तक देखा है।”

“24. I had seen the possession, management of Nirmohi Akhara over the inner part till the attachment of 1949 and till 1982 over the outer part.” (E.T.C.)

419. In para 26, DW 3/19 has said of having not seen any Muslim offering Namaz in disputed premises nor has heard about so:

“26. मैंने अपनी जानकारी में किसी मुसलमान को विवादित मन्दिर में नमाज पढ़ते नहीं देखा और न ही किसी से सुना।”

“26. In my knowledge I have neither seen any Muslim offer Namaz at the disputed temple nor have I heard the same from anybody.” (E.T.C.)

420. D.W. 3/20, Mahant Raja Ram Chandracharya, aged about 76 years (as stated in his affidavit dated 27.10.2004), is resident of RanChor Rai Mandir Dakor, District Khera, Gujrat. He was cross examined as under:

(a) 27/28.10.2004- by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate (p. 17-31)

(b) 28.10.2004- by defendant no. 17, Ramesh Chandra Tripathi and defendant no. 22 Umesh Chandra Pandey (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 31-40)

(c) 28.10.2004- by defendant no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate (p. 40-44)

(d) 29.10.2004- defendant no. 20 through Km. Ranjana Agnihotri, Advocate adopted the cross examination already done by Sri Vireshwar Dwivedi, Sri A.K. Pandey

and Sri Madan Mohan Pandey, Advocates (p. 45)

(e) 29.10.2004, 01.11.2004- by Mohd. Faruk Ahmad, defendant no. 11, through Sri Abdul Mannan, Advocate (p. 45-62)

(f) 01/02/03/04/05/08/09/10/17/18/19/20.11.2004- by Sunni Central Waqf Board, defendant no. 9 through Sri Zafaryab Jilani, Advocate (p. 62-198)

(g) 20/30.11.2004- by plaintiff no. 7 (Suit-4) and defendant no. 5 (Suit-5) Mohd. Hashim through Sri Mustaq Ahmad Siddiqui, Advocate (p. 198-218)

421. DW 3/20 came to Ayodhya at the age of 14 years and became pupil of Mahant Raghunath Das, Mahant of Nirmohi Akhara. The averments about Pooja, Darshan at Ramjanambhumi temple at the disputed premises (inside and outside courtyard), its ownership and possession with Nirmohi Akhara are contained in para 2, 3, 4, 5, 9, 10, 11, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, and 51 of the affidavit as under :

‘2. म० रघुनाथ दास जी महाराज रामघाट स्थित निर्मोही अखाड़ा मन्दिर में रहते थे लेकिन मैं जन्म भूमि मन्दिर में भगवान राम लला जिन्हें मैं अपना ईश्ट देव मानता हूँ की सेवा पूजा व भगवान का वर्तन, (पार्षद) साफ करना, फूल, तुलसी लाना माला आदि बनाने की सेवा करता था और मन्दिर के अन्दर बाहर झाड़ू-बहारू लगाता था।’

“2. *M. Raghunath Das Maharaj lived in Nirmohi Akhara’s temple at Ramghat. However, I consider Lord Ramlala of Janmbhumi temple as my favoured deity and I used to serve, worship, clean the utensils of God, bring flowers, Tulsi, make garland etc. and also used to broom the outer-inner side of the temple.*” (E.T.C.)

“3. उस समय निर्मोही अखाड़ा के बड़े पूजारी गोविन्द दास जी थे, और उनके सहायक पूजारी सुदर्शन दास, बलदेव दास आदि थे, तथा भण्डार व प्रसाद बनाने का कार्य राम किशुन दास लखनौवा बाबा किया करते थे, एक

पहाड़ी बाबा राम प्रिया दास और थे जो कोप भवन मन्दिर के शिष्य थे रसोई में मदद करते थे।”

“3. *At that time, Govind Das was the main priest of the Nirmohi Akhara and Sudarshan Das, Baldev Das etc. were his assistants. The preparation of food and 'prasad' was carried out by Ram Kishun Das Lucknowa Baba. The Pahari Baba Ram Priya Das was disciple of Kop Bhawan temple and he assisted in the kitchen.*” (E.T.C.)

‘4. उस समय निर्मोही अखाड़ा के पंच गिरवर दास व रामप्यारे दास वहीं रहते थे तथा गोलकी राम लखन दास जी रामघाट अखाड़े के मन्दिर में रहते थे जो दिन में व शाम दोनों समय मंदिर राम जन्मभूमि रामकोट मोहल्ला, रामघाट, अयोध्या निर्मोही अखाड़ा के मन्दिर से आकर खर्चा व आमदनी का लेखा-जोखा करते थे व हिसाब लिखते थे। वहीं भण्डार गृह के पास संत निवास की कोठरी काठ की संदूक में लेखा-जोखा व हिसाब का कागजात व दीगर कागजात मन्दिर रामजन्मभूमि व निर्मोही अखाड़े का रखते थे।”

“4. *The Panch of Nirmohi Akhara, Girvar Das and Ram Pyare Das lived there in that period and the Golki, Ramlakhan Das lived at Ramghat temple of the Akhara. He used to come daily in morning and evening from the temple of Nirmohi Akhara to Ramjanmbhumi temple, Mohalla Ramkot Ramghat Ayodhya and maintain the account of expenses and income. He used to keep the documents related to accounts and other documents related to Ramjanmbhumi temple and Nirmohi Akhara, in a wooden box in the saints' accommodation near the store room.*” (E.T.C.)

“5. मा० रघुनाथ दास जी मेरे गुरु महाराज थे भगवान रामलला का दर्शन व मंदिर की विशेष देख-रेख हेतु दिन में एक बार अवश्य आते थे।”

“5. *M. Raghunath Das, who was my Guru, used to come at least once daily to have 'darshan' of Lord Ramlala and*

maintenance of the temple.” (E.T.C.)

“9. श्री राम जन्मभूमि मन्दिर में 1943 से 1949 कुर्की तक भीतरी भाग में विराजमान भगवान रामलला की पूजा-पाठ आरती उत्सव समया बराबर रामानन्दीय वैरागी सम्प्रदाय के रीति-रिवाज व परम्परा से होती रही है। तथा धर्मावलम्बी सनातन वैदिक धर्मानुयायी विशिष्ट रूप से वहां यानी गर्भ गृह में अंदर तक बिला किसी रोक-टोक के दर्शन करते थे। प्रसाद चढ़ाते थे द्रव्य-पुष्प, मिष्ठान आदि चढ़ाते थे। यह सब चढ़ावा भगवान रामलला को होता था। जिसे निर्मोही अखाड़े के पुजारी लेते थे और दर्शनार्थियों को प्रसाद व चरणामृत देते थे और आरती भी देते थे। पूरा कब्जा निर्मोही अखाड़ा का था तथा निर्मोही अखाड़ा के इंतजाम में भगवान की पूजा पाठ व उत्सव समैया होते थे।”

“9. From the year 1943 till the attachment of year 1949, the worship, Arti, and rituals of Lord Ramlala present in the inner part of Sri Ramjanmbhumi temple, were regularly performed as per the custom and practice of Ramanand Recluse sect and the religious Sanatan, Vedic religious followers particularly went inside the 'Garbh-grih' without any obstruction and had 'darshan', offered 'prasad', money, flower, sweets etc.. All these offerings were made to Lord Ramlala and were received by the priests of Nirmohi Akhara, who used to distribute the 'prasad', 'charanamrit' and 'arti' amongst the devotees. The complete possession was with Nirmohi Akhara and the worship and ceremonies were carried out under the management of the Nirmohi Akhara.” (E.T.C.)

“10. अन्दर वाले भाग जिसे गर्भ गृह बताया है के ऊपर तीन शिखर है पूर्व सहन है उसके पूर्व सीखचे वाली दीवाल है सीखचे वाली दीवार के पश्चिम सहन व तीनों शिखर सहित वाला भाग भीतरी भाग कहा जाता है जो दिसम्बर 1949 ई0 में झूठे आधार पर पुलिस द्वारा कुर्क किया गया। कुर्की की फर्द बनी थी, जिसकी पक्की नकल फोटो स्टेट सूची (1) कागज

पेपर नं० 108 सी. 1/4 है, जो दावा नं. 5/89 में निर्मोही अखाड़ा में दाखिल है जिसकी कापी मैंने पढ़ा है और पहले से 145 के मुकदमे में देखा था। जिसे पढ़ करके बयान कर रहा हूँ जिसमें भगवान रामलला तथा सभी सामानों का जिक्र है जिसकी चौहद्दी कुर्क शुदा भाग की उस समय मौका के लिहाज से प्रशासन व पुलिस द्वारा निम्नलिखित तौर पर लिखी गयी थी।

पूरब— चबूतरा मंदिर राम जी बकब्जा निर्मोही अखाड़ा सहन

पश्चिम— परिक्रमा

उत्तर— हाता छट्ठी पूजन और निर्मोही

दक्षिण— आराजी परती व परिक्रमा”

“10. *There are three domes above the inner part called 'Garbh-grih'. There is courtyard in the east. To its east is the grill wall. The courtyard in west of the grill wall along with the area comprising the three domes, is called the inner part which was attached by the police in December, 1949 on fake ground. A memo of attachment had been prepared, the photostat of whose certified copy has been filed as List-1, paper no. 108C1/4 by Nirmohi Akhara in Case no. 5/89. I have read its copy and had seen it earlier in the case under section 145 and I am making this statement after reading the same. It mentions about Lord Ramlala and all the articles. The boundary of the attached portion, as per the then existing circumstances, has been given by the administration and police as under:*

East- Chabutara temple of Lord Rama in possession of Nirmohi Akhara courtyard

West- circumambulation path

North- Campus Chhathi pujan and Nirmohi

South- Vacant plot and circumambulation path” (E.T.C.)

“11. 1949 कुर्की के समय सभी भगवान रामलला व लखनलाल हनुमान जी व सालिक राम आदि तथा उन भगवान के सिंहासन व पार्षद व पहनावा

का विवरण सभी दर्ज है।”

“11. At time of attachment of the year 1949, all the details pertaining to Lord Ramlala, Lakhanlal, Hanuman ji, Saligram etc., their thrones, ‘parshad’ and attire, were entered.” (E.T.C.)

“29. म० भाष्कर दास मेरे आने के बाद म० बलदेव दास के चेला बने और राम जन्म भूमि पर ही सहायक पूजारी के तौर पर रहते थे, फैजाबाद नाका हनुमानगढ़ी मन्दिर भी जाते थे।”

“29. M. Bhaskar Das became the disciple of M. Baldev Das after my arrival and lived at the Ramjanmbhumi as assistant priest. He also used to go to Naka Hanumangarhi temple Faizabad.” (E.T.C.)

“30. निर्मोही अखाड़ा के अन्तर्गत कई मन्दिर रहे हैं जिसमें प्रमुख श्री राम जन्म भूमि मन्दिर रहा है और मन्दिर विजय राधव मन्दिर, सुमित्रा भवन मन्दिर, इच्छा भवन मंदिर, सीता कूप मन्दिर, आदि।”

“30. There were many temples under the Nirmohi Akhara, out of which Sri Ramjanmbhumi temple was the main along with Vijay Raghav temple, Sumitra Bhawan temple, Iksha Bhawan temple, Sitakoop temple etc.” (E.T.C.)

“31. श्री राम जन्मभूमि मन्दिर परिसर में आने जाने के लिए दो दरवाजे हैं एक पूरब वाला हनुमन्त द्वार कहलाता है जिसमें कोई दरवाजा नहीं लगा है खुला रहता है तथा उक्त द्वार में दोनों तरफ कसौटी पत्थर के खम्भे लगे हैं। जिसमें आकृति उकेरी है और उसमें महावीरी लगी मैंने शुरू से देखा है आस्था के अनुसार उसे पहले से भक्त व संत लोग हनुमान जी की मूर्ति मानते थे इसलिए उस द्वार का नाम हनुमन्त द्वार पड़ गया। दूसरा दरवाजा उत्तर तरफ था जो सिंह द्वार कहलाता था जिसमें टीन के दरवाजे से बंद होता था। मेला-मेला खुलता था जिसे निर्मोही अखाड़ा के लोग मेले में खोलते व बन्द करते थे। उक्त गेट के ऊपर दो सिंह के दो मुखी से आकृति बनी थी जिस कारण उक्त द्वार को सिंह द्वार कहा जाता था।”

“31. There were two gates to enter the Sri Ramjanmbhumi premises. The eastern gate was called Hanumatdwar,

which had no gate and it was always open. Pillars of touchstone were installed on both sides of said gate, with figures engraved thereon and since beginning I have seen Mahaviri over it. By belief, the saints and devotees always treated it as idol of Hanuman ji, due to which the said gate came to be known as Hanumatdwar. The other gate was in the north and was called Singhdwar. It remained closed by tin gate and was opened on occasions of fair by Nirmohi Akhara people. The figure of two two-faced lions existed at the said gate, due to which it was called Singhdwar.”

(E.T.C.)

‘32. बाहरी भाग अर्थात् 1949 की कुर्की के बाहर पूरब उत्तर दक्षिण भाग में राम चबूतरा मन्दिर, शिव दरबार व छट्ठी पूजा स्थल, भण्डार गृह, कोठार तथा सन्त निवास स्थित था जिसे मैं शुरु से देख रहा हूँ मैं निर्मोही अखाड़ा के और पुजारियों के साथ सन्त निवास में रहता था, भगवान के लिए भण्डार में प्रसाद बनता था तथा कोठार में अन्न आदि रखा जाता था।’

“32. The Ramchabutara temple, Shiv Darbar and Chhathi worship place, store room, granary and saints’ accommodation were situated in east north south of the outer part i.e. beyond the attachment of 1949. I have seen them since beginning. I used to live in the saints’ accommodation along with other priests of Nirmohi Akhara. The ‘prasad’ was prepared in the ‘bhandar’ (kitchen) and grains etc. were kept in the granary.”

(E.T.C.)

“33. राम चबूतरा मन्दिर 17 फुट x 21 फुट का करीब 3 फुट ऊँचा था उसके ऊपर काठ का सिंहासन रखा हुआ था जिसमें बीच में रामलला, लक्ष्मण, भरत जी, शत्रुघ्न विराजमान थे तथा हनुमान जी भी थे। भगवान रामलला विराजमान मन्दिर राम चबूतरा भी निर्मोही अखाड़ा के कब्जे इन्तजाम में, मैं जब से वहाँ गया हूँ तब से देख रहा था और मेरे गुरु जी ने बताया कि 1885 ई0 में ही इस चबूतरे का मुकदमा

चला था जो निर्मोही अखाड़ा के कब्जे में तब से बराबर कायम चला आ रहा है और वहाँ पर भगवान रामलला का पूजा-पाठ बराबर होता चला आ रहा है। मैंने स्वयं 1943 ई० से वहाँ पर भगवान की सेवा पूजा-पाठ आदि किया है और अखाड़े के पुजारियों को भगवान की आरती नियमित रूप से करते पूजा-पाठ करते तथा उत्सव समैया करते बराबर देखा है जहाँ श्रद्धालु भक्तों के दर्शन लेने पर वहाँ भी मिष्ठान फूल आदि चढ़ाते थे तथा पुजारियो से प्रसाद आदि लेते थे।”

“33. *The Ramchabutara temple was 17 feet x 21 feet and about 3 feet high. A wooden throne was placed therein with Lord Ramlala, Laxman, Bharat ji, Shatrughan and Hanuman ji were present over it. The Ramchabutara temple with Lord Ramlala present, was also under the management-control of the Nirmohi Akhara. I have seen this from the time I started going there. My Guru told me that in the year 1885 AD, a case had been filed in respect of this Chabutara, which has since then continuously been in possession of Nirmohi Akhara and the worship of Lord Ramlala has regularly been going on, there. I have myself served-worshiped etc. the Almighty, there since the year 1943 and have also seen the priests of Akhara regularly carry out arti, worship, ceremonies. After having 'darshan', the devotees used to offer sweets, flowers etc. and accept 'prasad' etc. from the priests.*” (E.T.C.)

“34. राम चबूतरा मन्दिर यानि राम चबूतरा में पूरब पश्चिम लगभग सवा दो x पौने तीन फुट के दो दर बने थे जिसमें छड़ के दरवाजे लगे थे जो श्रद्धालु भक्तों में गुफा मन्दिर कहकर प्रचलित था इस गुफा मन्दिर में एक गुफा में कौशल्या जी भगवान रामलला को गोद में लिए तथा हनुमान जी की प्रतिमा रही है जिसका भी दर्शन श्रद्धालु भक्त गण करते थे और दूसरी गुफा में पाषाण की भरत जी की 2 फुट ऊँची मूर्ति थी और छोटी मूर्ति शत्रुघ्न जी की अष्टधातु की रखी थी जो कभी-कभी चबूतरों पर रख दी जाती और कभी-कभी गुफा मन्दिर में भरत जी के पास रख दी जाती थी।

श्रद्धालु भक्त वहाँ भी दर्शन करते थे, ऐसा मैं शुरू से देख रहा हूँ।”

“34. In east west of the Ramchabutara temple or Ramchabutara, there were two spaces of approximately 2 ¼ feet x 2 ¾ feet, which had doors of iron rod. They were famous amongst the devotees as cave temples. Out of these cave temples, the idols of Kaushalya ji with Lord Ramlala in her lap and of Hanuman ji were present in one cave and the devotees used to have their 'darshan'. The 2 feet tall stone idol of Bharat ji and small ashtadhatu idol of Shatrughan ji were present in the other cave, which was sometimes placed over the Chabutara and sometimes near Bharat ji in the cave temple. The devotees used to have 'darshan' here as well, as seen by me since beginning.”
(E.T.C.)

“35. उत्तर तरफ सिंह द्वार के पास छट्ठी पूजन स्थान पर जहाँ भगवान रामलला सहित चारों भाइयों के छोटे-छोटे चरण चिन्ह संगमरमर पत्थर के मौजूद थे और उसी के पास चूल्हा बेलना तथा चकला कायम था जहाँ भी श्रद्धालु भक्त लोग मत्था टेकते थे तथा दर्शन करते थे और वहाँ पर भी निर्मोही के पुजारी बराबर आरती पूजा करते थे ऐसा मैं शुरू से देखता रहा हूँ।”

“35. The Chhathi worship place was in the north near the Singhdwar, where Lord Ramlala and small footmarks of all four brothers were present over marble stone and in its vicinity were the 'chulha', 'belna' and 'chakla' and the devotees used to offer their prayer and have 'darshan'. The priests of Nirmohi regularly carried out worship 'arti' there as well and I had seen this since beginning.” (E.T.C.)

‘36. बाहरी भाग के इन सभी धार्मिक स्थलों का इन्तजाम व कब्जा मेरे गुरु जी ने बताया था कि 1885 ई० से अभिलेखों के अनुसार चला आ रहा है जबकि मेरे गुरु जी ने बताया था कि श्री राम जन्मभूमि में स्थित उक्त सभी धार्मिक स्थानों का तथा विराजमान

भगवान रामलला की पूजा-पाठ आरती आदि मानव स्मृति के पहले से निर्मोही अखाड़ा के पूर्व सन्त पुजारी द्वारा सदैव किया गया था इस सन्दर्भ में अखाड़े में परम्परा से जानी हुयी बाते यह है कि मानव याददाश्त से जानी हुयी बाते जो मैंने अपने गुरु परम्परा से जानी है श्यामानन्द दास के जमाने से मन्दिर श्री रामजन्मभूमि में पूजा-पाठ इन्तजाम सभी निर्मोही अखाड़ा के कब्जे व इन्तजाम में अनादि काल से चला आ रहा है जिसकी जानकारी मुझे गुरु परम्परा से हुयी है।”

“36. My Guru had told me that according to records, the management and possession over all these religious places in the outer part had been continuing since 1885 AD, whereas my Guru has told me that the worship, ‘arti’ etc. of all the said religious places situated at the Sri Ramjanmbhumi and of Lord Ramlala present, had always been carried out by the saints, priests of Nirmohi Akhara from time immemorial. In this behalf the facts known from customs of the Akhara are those which I have come to know by virtue of Human memory through Guru-parampara. From the period of Shyamanand Das, arrangement for worship at Sri Ramjanmbhumi temple has been in the possession and management of Nirmohi Akhara since eternity. I have come to know about that through Guru-parampara.” (E.T.C.)

“37. उक्त गर्भगृह में भगवान रामलला बहुत पहले से विराजमान चले आ रहे हैं और बराबर निर्मोही अखाड़ा के कब्जे व इन्तजाम में रहे हैं भीतरी भाग पर भी निर्मोही अखाड़े का कब्जा निर्विवाद रूप से खुल्लम-खुल्ला आम लोगों की जानकारी में था।”

“37. Lord Ramlala has been present in the said ‘Garbh-grih’ from long time back and the possession and management of Nirmohi Akhara has always been there. The undisputed possession of Nirmohi Akhara over the

inner part was in the knowledge of general public.”

(E.T.C.)

“38. 1943 ई० में मैं जब श्री राम जन्मभूमि पहुँचा तो भगवान रामलला गर्भगृह यानी बीच वाले शिखर के नीचे उत्तर पश्चिम कोने पर सीढ़ीनुमा दर पर विराजमान थे। चांदी के सिंहासन पर भगवान रामलला व लखनलाल बाल स्वरूप में विराजमान रहे और हनुमान जी पाषाण मूर्ति सिंहासन के बाहर विराजमान थी तथा चार पाँच सालिकराम भगवान भी वहाँ विराजमान थे मुख्य शिखर से नीचे बीच वाले भाग में झूले का काठ का सिंहासन जिसमें कि भगवान रामलला विराजमान होते थे, सावन झूले में पुजारी द्वारा लाये जाते थे और भी उत्सव के समय लाये जाते थे जैसे शरद पूर्णिमा, कार्तिक पूर्णिमा आदि।”

“38. In the year 1943, when I reached the Sri Ramjanmbhumi, Lord Ramlala was present over a step type place in north west corner in the 'Garbh-grih' i.e. under the central dome. Lord Ramlala and Lakhanlal were present over a silver throne in child form and the stone idol of Hanuman ji was present besides the throne. 4-5 Salikram were also present. There was a swing shaped wooden throne under the main dome, which was occupied by Lord Ramlala. The priests used to bring Him on occasion of Sawan Jhula and other ceremonies such as Sharad Purnima, Kartika Purnima etc.” *(E.T.C.)*

“51. इस मन्दिर में विराजमान भगवान रामलला की प्राण प्रतिष्ठा मात्र मानव स्मृति के पहले निर्माही अखाड़े के किसी महन्त ने करायी थी। और ऐसे ही राम चबूतरे पर भगवान राम लला की मात्र मानव स्मृति के पहले निर्माही अखाड़े के किसी महन्त प्राण प्रतिष्ठा करायी थी। **ये सभी प्राण प्रतिष्ठा वैदिक रीति से हुई थी।** और इसी प्रकार बाहरी भाग में होते के अन्दर दक्षिण पूर्व कोने पर षष्ठ मुखी शंकर जी, गणेश जी, नन्दी जी, आदि देवता की प्राण प्रतिष्ठा निर्माही अखाड़े के मानव स्मृति के पहले करायी थी। वह भी वैदिक रीति से हुई थी। और इसी प्रकार छठी स्थल पर चारों भाइयों की चरण चिन्ह की प्रतिष्ठा मानव स्मृति के पहले

निर्मोही अखाड़े के किसी महन्त ने करायी थी। ये सभी बातें अखाड़े के वृद्ध साधुओं से अपने गुरु महाराज से जाना है पूछने पर हमारे गुरु ने बताया कि ये बताया कि ये बात उन्होंने परम्परागत अपने गुरु महाराज व अपने से वृद्ध नागा अतितों से जाना। ये बातें जो मैंने बतायी कि सिर्फ प्राण प्रतिष्ठा ही देवताओं की हुई सम्पत्ति का कोई समर्पण नहीं हुआ। क्योंकि सम्पत्ति तो पहले तो पहले ही सार्वजानिक धार्मिक न्यास निर्मोही अखाड़े में निहित थी। इन सभी देवताओं के दर्शन के लिए हिन्दूओं को दर्शन करने की पूरी छूट थी किन्तु किसी मुसलमान को अन्दर आने की अनुमति कतई नहीं थी। और न ही कोई मुसलमान अन्दर आने पाता था। ये बातें भी हमने अपने परम्परागत गुरु महाराज से जानी 1946 से 1949 तक मुख्य मन्दिर के भीतर वाले भाग में, तथा 1946 से 1982 कुर्की तक राम चबूतरा मन्दिर में षष्ठ मुखी शंकर भगवान स्थल, छठी पूजन स्थल पर बतौर पुजारी निर्मोही अखाड़ा रामानन्दीय बैरागी सम्प्रदाय के परम्परा व रीति रिवाज व वैदिक रूप से पूजा किया व पांचो समय की आरती किया। अखाड़े के महन्त जो चुने जाते हैं। वे अपने चुनाव के बाद अखाड़े के पद ग्रहण करने के बाद रिवाजन पंचो के हक में इकरार नामा करते हैं। और रजिस्ट्री करा देते हैं। अखाड़े के किसी भी महन्त को अखाड़े के किसी भी सम्पत्ति के बारे में कोई भी विक्रय पत्र या अन्तरण का कोई भी कागज लिखने का अधिकार नहीं होता है जितने भी अखाड़ों का नाम बयान में ऊपर बताया है उनके रीति-रिवाज व परम्परा एक ही हैं निर्वाणी अखाड़ा जिसके अन्तर्गत प्रसिद्ध हनुमान गढ़ी मन्दिर है। उन्होंने अपने कुछ रीति रिवाज दफ्तर सब रजिस्ट्री फैजाबाद में पंजीकरण करा कर पुस्तक के रूप में छपवा कर प्रसारित किया। जिसकी एक पुस्तक की छाया प्रति मुकदमें में दाखिल किया।”

“51. The ‘pran-pratishtha’ of Lord Ramlala present in this temple was carried out by some Mahant of Nirmohi Akhara, in period beyond human memory. Similarly, the ‘pran-pratishtha’ of Lord Ramlala at Ramchabutara was carried out by some Mahant of Nirmohi Akhara, in period beyond human memory. All these ‘pran-pratishtha’ had taken place as per Vedic rites. Similarly, the ‘pran-pratishtha’ of six faced Shankar ji, Ganesh ji, Nandi ji and

other deities in south east corner inside the courtyard of the outer part, was carried out by Nirmohi Akhara in period beyond human memory. It had also been carried out as per Vedic rites. Similarly, the 'pran-pratishtha' of footmarks of all the four brothers at the Chhathi place had been carried out by some Mahant of Nirmohi Akhara, in period beyond human memory. I have come to know these facts from elderly saints of Akhara and my Guru. On inquiry my Guru had told that he had come to know these facts customarily from his Guru and elderly Naga. The fact stated by me that only 'pran-pratishtha' of the deities had been carried out and that the property had not been surrendered because the property was already vested in public religious trust Nirmohi Akhara. The Hindus has full liberty to have 'darshan' of all these deities but no Muslim was allowed to enter and neither was any Muslim able to go inside. I came to know these facts as well from my customary Guru. The five times 'arti' and worship in the inner part of the main temple from the year 1946 to 1949, and six faced Lord Shankar at Ramchabutara temple and Chhathi worship place from the year 1946 to the attachment in 1982, was carried out by me as priest of Nirmohi Akhara as per the customs and practice of Ramanand Recluse sect and as per Vedic rites. The Mahant of the Akhara is elected. After assuming office in Akhara after the election, he customarily executes agreement in favour of Panchas and gets it registered. No Mahant of the Akhara is vested with the right to execute any sale deed or transfer deed regarding any property of the Akhara. All the Akharas named above have similar customs and practices.

The Nirvani Akhara, which has the famous Hanumangarhi temple, has got few of its customs registered in the office of Sub-Registrar, Faizabad and published it in form of a book, whose copy has been filed in this case.” (E.T.C.)

422. In para 50, DW 3/20 has said about the faith of Hindus regarding birth place of Lord Ram as under :

“50. विवादित मन्दिर प्राचीन नाम राम जन्म स्थान रहा शुरू में इसी नाम से प्रचलित रही है लेकिन सामान्यतः पूरे संसार में राम जन्म भूमि के नाम से प्रसिद्ध है। राम जन्म भूमि का वैदिक सनातन महत्व हिन्दू धर्म के अनुसार इसलिए बहुत ज्यादा है कि विष्णु अवतार भगवान रामचन्द्र का जन्म व अवतार इसी स्थल पर हुआ। इस आस्था का प्रमाण मुझे बाल्मीकि कृत रामायण स्कन्द पुराण, रुद्रयामल, तुलसीकृत मानस, और विभिन्न ऐतिहासिक व साहित्यक ग्रंथों के पढ़ने व सुनने से हुआ।”

“50. The ancient name of the disputed temple was Ram Janmsthan and initially it remained famous by this name. However, it is usually famous in the whole world as Ramjanmbhumi. The Ramjanmbhumi has immense Vedic and Sanatan importance in Hindu religion because Vishnu incarnate Lord Ramchandra had been born/descended at this very place. The evidence for this belief was found by me in Valmiki’s Ramayan, Skand Purana, Rudrayamal, Tulsi’s Ram Charit Manas and by reading and hearing different historical and literary works.” (E.T.C.)

423. In para 44, 45, 65 and 73, DW 3/20 has said that Muslims have never offered Namaz at the disputed premises and at least since 1934, they have dared not to go to Garbhgrih, never permitted by Sadhus of Nirmohi Akhara to go towards disputed premises. Rest of the statement contained in the affidavit relating to the contents of certain published material. Testimony of the contents of published material by oral evidence is not admissible in evidence since the contents of the

published books can be looked into from those books itself and for that purpose no oral evidence is admissible.

424. In para 8, he has said that he came to Ayodhya in 1943 and studied at Varanasi from 1954 to 1959:

“8. मैंने भाषा ज्ञान यानी हिन्दी संस्कृत घर पर ही पढ़ा था, अंग्रेजों भारत छोड़ो सत्याग्रह के बाद 1943 में अयोध्या आया था मेरी उच्च शिक्षा बनारस रामानन्द संस्कृत विद्यालय में हुई, अयोध्या में वेद पढ़ने के लिए गायत्री भवन संस्कृत विद्यालय जाया करता था मैं बनारस में 1954 ई० से 1959 ई० तक अध्ययनरत था।”

“8. *I learnt language, that is, Hindi and Sanskrit at home itself. After the Quit India Movement, I came to Ayodhya in the year 1943. I received my higher education at Banaras Ramanand Sanskrit Vidyalaya. In Ayodhya, I used to go to Gaytri Bhawan Sanskrit Vidyalaya for reading the Vedas. I studied at Varanasi between the years 1954 to 1959 AD.*”
(E.T.C.)

425. D.W. 13/1-1, Mahant Dharamdas, aged about 59 years (vide affidavit dated 10.3.2005, is resident of Hanuman Garhi, Ayodhya, District Faizabad. He was cross examined as under:

(a) 10/11/14/15/16/17/18.03.2005- by Nirmohi Akhara, plaintiff (Suit-3) through Sri R.L. Verma, Advocate and Tarunjeet Verma, Advocate (p. 9-106)

(b) 18/21/22.03.2005- by plaintiff no. 9 and 10/1 Mahmood Ahmad and Mohd. Faruk Ahmad through Sri Abdul Mannan, Advocate (p. 107-130)

(c) 22/23/24/29/30/31.03.2005- by plaintiffs no. 1, 6/1, 8/1 Sunni Central Board of Waqf, Jiyauddin and Maulana Mahafujurrhman through Sri Zafaryab Jilani, Advocate (p. 130-203)

(d) 31.03.2005, 01.04.2005- by plaintiff no. 7 (Suit-4) through Sri Mustaq Ahmad Siddiqui, Advocate (p. 203-

225)

(e) 01.04.2005-defendant no. 6/1 (Suit-3) through Sri Irfan Ahmad, Advocate and defendant no. 6/2 (Suit-3) through Sri Fazale Alam, Advocate and defendant no. 26 (Suit-5) through Sri C.M. Shukla, Advocate adopted the cross examination already done by Sri Abdul Manna, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 225)

426. He is said to be Sri Mahant of Akhil Bharatiya Sri Panch Nirwani Ani Akhara and Mahant of Hanuman Garhi, Ayodhya. Born at village and post Dumari, District Baksar, Bihar, he came to Ayodhya in 1962 and became pupil of Baba Abhram Das. About the characteristics of building in dispute so as to be a temple of Lord Ram, he has made statement in paras 4, 5, 6, 7, 8, 9, 10, 11, 12 and 19 of the affidavit as under :

“4. यह कि राम जन्म भूमि परिसर में पूरब तरफ मुख्य द्वार था जिसे हनुमत द्वार कहते थे। हनुमत द्वार में दोनों तरफ काले कसौटी के एक-एक खम्भे लगे हुए थे जिन पर जय-विजय की मूर्तियां थीं और फूल-पत्ती, कलश आदे खुदे थे। हनुमत द्वार के सटे पूरब एक पत्थर जमीन में गड़ा हुआ था जिस पर संख्या '1' व जन्म भूमि नित्य यात्रा' लिखा था।”

“4. That towards the east of the Ram Janam Bhumi premises was the main door which was called Hanumat Dwar. Both sides of the Hanumat Dwar had one pillar each made of black touch stone depicting the idols of Jay-Vijay and with flowers, leaves, etc. engraved there on. Adjacent to and east of the Hanumat Dwar and buried in the ground was a stone with 'No.1' and 'Janam Bhumi Nitya Yaatra' written on it.” (E.T.C.)

‘5. यह कि हनुमत द्वार से प्रवेश करने पर दक्षिण की ओर राम चबूतरा था जहां भगवान राम लला की पूजा-अर्जना निरंतर होती थी, वहीं दक्षिण पूरब कोने पर एक नीम और एक पीपल का पेड़ था जिसके नीचे चबूतरे पर

शिव लिंग, कार्तिकेय जी, गणेश जी, पार्वती जी व नन्दी जी की मूर्ति विराजमान थी।”

“5. *That on entering through the Hanumat Dwar there was Ram Chabutra in the south where there used to be regular pooja-archana (worship and prayer) of Lord Ram Lala. In the south-east corner at that very place were a neem tree and a peepal tree(fig-tree) beneath which idols of Shiva's phallus, Kartikeya, Ganesha, Parvati and Nandi were installed on a rectangular terrace.*” (E.T.C.)

“6. यह कि हनुमत द्वार से प्रवेश करने पर उत्तर की ओर भण्डार व संत निवास था जिनमें साधु-संत रहते थे व बर्तन अनाज आदि रखा जाता था और प्रसाद बनता था। तीन गुम्बद वाले भवन के सामने सींकचे वाली दीवार थी जिसमें दो द्वार लगे थे, एक द्वार हनुमत द्वार के सामने पड़ता था और दूसरा इसके थोड़ा हट कर था।”

“6. *That on entering through the Hanumat Dwar, towards the north were a store room and a dwelling place for saints in which sages and saints lived; utensils, grains, etc. were stored and prasad was prepared. In front of the three-dome building lay a wall with bars which had two doors, one of which was facing the Hanumat Dwar and the other one was a bit away from it.*” (E.T.C.)

“7. यह कि राम जन्म भूमि परिसर के उत्तर एक द्वार था जिसे सिंह द्वार कहा जाता था। सिंह द्वार के ऊपर बीच में गरुण जी की मूर्ति थी उनके दाएं तरफ एक शेर व बाएं तरफ एक शेर बना था। सिंह द्वार से अंदर आने पर सीता रसोई/कौशल्या रसोई थी जहां चूल्हा, चौका, बेलन व चरण चिन्ह संगमरमर के बने लगे हुए थे।”

“7. *That towards the north of the Ram Janam Bhumi premises was a door which was called Singh Dwar. Above the Singh Dwar was an idol of Ganesha in the midst and one lion each was carved out on both the right and left of it. On coming inside through the Singh Dwar, there lay Sita*

Rasoi/Kaushalya Rasoi where hearth, chauka, rolling-pin and foot-prints were made of marble.” (E.T.C.)

“8. यह कि सीखचें वाली दीवार के पश्चिम ओर तीन गुम्बद वाला भवन था। जिसके बीच वाले गुम्बद के नीचे भगवान श्री रामलला का जन्म/प्राकट्य हुआ था। जिसके दर्शन मात्र से मोक्ष की प्राप्ति हो जाती है। भगवान श्री रामलला की जन्म भूमि स्वयं में ही देवत्व प्राप्त एवं पूज्य है समस्त सनातन धर्मी हिन्दू समुदाय द्वारा उनकी पूजा की जाती है।”

“8. That towards the west of the wall with bars was a three-dome building beneath the middle dome of which Lord Sri Ram Lala incarnated himself, by mere ‘darshan’ of whom one can attain liberation. The birthplace of Lord Sri Ram Lala itself is blessed with divinity and is revered. The entire orthodox Hindu community worships him.” (E.T.C.)

“9. यह कि राम जन्म भूमि परिसर के उत्तर सनत, सनंदन सनातन, सनतकुमार, गर्ग गौतम, शाण्डिल्य महार्षियों की समाधि और एक नारद चबूतरा था। राम जन्म भूमि परिसर के दक्षिण मार्कण्डेय व अंगिरा ऋषि की समाधि और उसके दक्षिण लोमश चौरा था। राम जन्म भूमि परिसर के दक्षिण-पूरब सीताकूप है जिसका जल बहुत ही पवित्र माना जाता है जिसे सभी हिन्दू सनातन धर्मी अपने धार्मिक कार्यों में प्रयोग करते हैं। हनुमत द्वार के पूरब शंकर चबूतरा व उसके पूरब बाबा अभिराम दास कथा मण्डप था।”

“9. That towards the north of the Ram Janam Bhumi premises lay tombs of sages like Sanat, Sanandan Sanatan, Sanat Kumar, Garg, Gautam and Shandilya and a Narad chabutra. Towards the south of Ram Janam Bhumi the tombs of seers viz. Markandeya and Angira and towards south of this was Lomash Chaura. Located on the south-east of the Ram Janam Bhumi premises was Sita Koop, water of which is regarded as very holy and which orthodox Hindus use in their religious activities. Located east of the Hanumat Dwar was Shankar chabutra and

towards the east of this lay Baba Abhiram Das Katha Mandap.” (E.T.C.)

“10. यह कि राम जन्म भूमि परिसर के चारो तरफ परिक्रमा मार्ग था जिससे तीर्थ यात्री, दर्शनार्थी श्री राम जन्म भूमि परिसर की परिक्रमा करते थे। हनुमत द्वार से परिक्रमा हेतु दक्षिण की ओर चलने पर पूर्वी दीवार में ही बाहर की ओर वाराह भगवान विराजमान थे।”

“10. That around the Ram Janam Bhumi premises was parikrama marg (route of circumambulation), through which pilgrims and devotees used to do circumambulation of Sri Ram Janam Bhumi premises. Moving towards the south from the Hanumat Dwar for circumambulation, towards the exterior of the eastern wall itself lay Lord Varah as presiding deity.” (E.T.C.)

“11. यह कि तीन गुम्बद वाले भवन में बारह काले कसौटी पत्थर के खम्भे लगे हुए थे जिन पर हिन्दू देवी-देवताओं की मूर्तियां, कलश, पल्लव, फूल, पत्ती आदि उकेरी हुई थी। बीच वाले गुम्बद अर्थात् गर्भगृह के सामने वाले द्वार के ऊपर चन्दन की लकड़ी का बना हुआ बीम लगा था।”

“11. That the three- dome building had 12 pillars of black kasauti stone with idols of male and female Hindu deities, pitchers, foliage, flowers, leaves etc. engraved on them. On the middle dome, that is, above the gate located opposite to the sanctum sanctorum was placed a beam made of sandal-wood.” (E.T.C.)

“12. यह कि श्री राम जन्मभूमि परिसर में जाने के लिए मात्र दो द्वार थे उत्तर में सिंह द्वार व पूरब में हनुमत द्वार था और इन द्वारों से होकर ही तीन गुम्बद वाले भवन के अंदर जाया जा सकता था इसके अतिरिक्त अन्य कोई प्रवेश द्वार नहीं था, इसलिये साधु वैरागी व हिन्दू तीर्थयात्री, दर्शनार्थी आदि के अलावा अन्य किसी पंथ या मज़हब के अनुयायी प्रवेश नहीं कर पाते थे।”

“12. That there were just two gates to enter Sri Ram Janam Bhumi premises. Towards the north was Singh

Dwar and towards the east was Hanumat Dwar. Only by passing through these doors one could enter the three-domed building. Except for this one, there was no other entrance. Hence, except saints, hermits, Hindu pilgrims, devotees etc., followers of no other sect or faith could have entrance there.” (E.T.C.)

“19. यह कि विवादित ढांचा गिरने के पूर्व मुख्य द्वार प्रवेश हेतु पूरब की ओर से था जिसे हनुमत द्वार के रूप में जाना जाता था मुख्य द्वार के दोनों तरफ काले कसौटी के खम्भे थे इसी प्रकार के 12 काले कसौटी के खम्भे अन्दर मुख्य भवन में भी लगे थे जिन पर घट, पल्लव, अमृत कलश, स्वास्तिक, फूल पत्ती, मोर, देवी देवताओं के चित्र उकेरे थे।”

“19. That prior to the demolition of the disputed structure, the main gate for entrance opened in the east and was called Hanumat Dwar. There were pillars of black kasauti stone on both sides of the main gate. The main building also had 12 pillars made of this very type of black kasauti stone and having images of pitchers, foliage, Amrit Kalash, Swastik, flowers, leaves, peacocks and male and female deities engraved on them.” (E.T.C.)

427. About the faith of Hindus that the place in dispute is the birth place of Lord Ram and that Babar got the building constructed after demolition of a Temple, at the instance of one Fakir, and the constructed building was never a mosque, hence, neither used as mosque nor Namaz was offered thereat, he has stated in paragraphs 13, 14, 15, 18, 20, 22, 23 and 25 of the affidavit as under :

“13. यह कि बाबर कभी भी इस देश का बादशाह नहीं था और न ही कभी उसे इस देश में बादशाह की मान्यता दी गई और न ही कभी बाबर ने बादशाह के रूप में इस देश में राज किया। बाबर मात्र एक लुटेरा था, जो लूटपाट के बाद वापस अपने देश अफगानिस्तान चला गया। विवादित स्थल पर स्थित राम जन्म भूमि मंदिर, जिसका राजा विक्रमादित्य के समय

में जीर्णोद्धार हुआ था, को मीरबाकी , जो एक शिया मुसलमान था और बाबर का सेनापति था, ने एक फकीर के कहने पर ध्वस्त करके मस्जिद का रूप देने का प्रयास किया और इस भवन के निर्माण के लिये मंदिर के ही मलबे आदि का प्रयोग किया।”

“13. *That Babur was never emperor of this country, nor was he ever recognised emperor of this country nor had he ruled over this country. Babur was just a plunderer and had gone back to his country, Afghanistan, after the plunder. Mir Baqi, a Shia Muslim and army commander of Babur, demolished the Ram Janam Bhumi temple, renovated during the reign of King Vikramaditya, and tried to give it the shape of a mosque at the behest of a Fakir and used the debris, etc. of the temple itself for the construction of this building.*” (E.T.C.)

“14. यह की मीरबाकी ने श्री रामजन्मभूमि मंदिर तोड़ कर जो तीन गुम्बद वाले भवन का निर्माण कराया वह कृत्य मूर्ति-पूजकों को अपमानित करने के उद्देश्य से किया था न कि मस्जिद के रूप में इस्तेमाल करने हेतु और वह स्थान कभी भी मस्जिद के रूप में इस्तेमाल नहीं हुआ और न ही वहां पर कभी नमाज पढ़ी गई।”

“14. *That Mir Baqi built the three-dome building after demolishing Sri Ram Janam Bhumi temple. The said act was committed with the intention of insulting idol-worshippers, not for using it as a mosque. This place was never used as a mosque nor was namaj ever offered there.*” (E.T.C.)

“15. यह कि श्री राम जन्म भूमि पर स्थित तीन गुम्बद वाले भवन में कोई मीनार नहीं थी और न ही वहाँ पर वजू करने के लिये पानी एकत्रित करने का कोई स्थान था।”

“15. *That Sri Ram Janam Bhumi-situated three-dome building had no minaret nor was there any place for collecting water for being used for 'vaju' (cleaning of*

hands).” (E.T.C.)

“18. यह कि हिन्दू समाज के लोग अनादि काल से इस स्थान को श्री राम चन्द्र जी की जन्मभूमि के रूप में परम्परागत आस्था और विश्वास से पूजते रहे हैं।”

“18. *That people of the Hindu society have been worshipping the birthplace of Sri Ram Chandra with traditional faith and belief since eternity.*” (E.T.C.)

‘20. यह कि मुख्य परिसर में मध्य गुम्बद के नीचे की भूमि पर भगवान श्री राम का जन्म हुआ था यह आस्था एवम् विश्वास हिन्दू जनमानस का है और इसी आस्था एवम् विश्वास के आधार पर देश विदेश के असंख्य हिन्दू राम भक्त विवादित स्थल को भगवान श्री राम की जन्म स्थली मान कर पूजा-दर्शन करते चले आ रहे हैं।’

“20. *That Lord Sri Rama was born on the land lying beneath the middle dome located in the main premises. It is the faith and belief of Hindu public and on the basis of this belief innumerable Hindus and Rama-worshippers of the country and abroad have been doing pooja-darshan taking the disputed site to be the birthplace of Lord Sri Rama.*” (E.T.C.)

“22. यह कि राम जन्म भूमि परिसर के चारो ओर हिन्दुओं के ही कई प्रतिष्ठित मंदिर व धर्म स्थान हैं जिनमें से प्रमुख सीता रसोई, कनक भवन, विश्वामित्र आश्रम, मत-गजेन्द्र, कोटेश्वर महादेव, रामखजाना मंदिर, सुग्रीव किला, रंग महल वशिष्ठ कुण्ड, कुबेर टीला, ब्रम्ह-कुण्ड गुरुद्वारा, आदि हैं।”

“22. *That around the Rama Janam Bhumi premises are many reputed temples and religious sites of Hindus only which chiefly include Sita Rasoi, Kanak Bhawan, Vishwamitra Ashram, Mat-gajendra, Koteswar Mahadev, Ram Khajana temple, Sugreev Qila, Rang Mahal, Vashishtha Kunda, Kuber Tila, Brahma-Kunda, Gurudwara, etc.*” (E.T.C.)

“23. यह कि मेरी जानकारी में अयोध्या में हिन्दू समुदाय व मुस्लिम समुदाय के बीच आपस में मधुर संबंध रहे और वहां के अधिकतर स्थानीय मुसलमान (कुछ सामप्रदायिक, कट्टर पंथी व स्थार्थी तत्वों को छोड़कर) इस स्थान को सदैव हिन्दुओं के आराध्य देव भगवान श्री राम का जन्म स्थान ही मानते हैं और स्थानीय मुसलमान इस स्थान को कभी मस्जिद के रूप में स्वीकार नहीं करते हैं।”

“23. *That as per my knowledge, mutual relations between Hindu and Muslim communities have been cordial in Ayodhya and most of its local Muslims (excluding some communal, fundamentalist and selfish elements) always consider this place only to be the birthplace of Lord Sri Rama, favoured deity of Hindus, and they never take it to be a mosque.*” (E.T.C.)

“25. यह कि इस्लाम मजहब के अनुयायी, उनके उलेमा आदि से वार्तालाप से शपथकर्ता को यह जानकारी हुई कि इस विवादित स्थल को मुस्लिम समुदाय इबादत गृह के रूप में स्वीकार नहीं करते। उनका यह भी मानना है कि मस्जिद में मीनार व वजू के लिये समुचित व्यवस्था होना आवश्यक है। विवादित स्थल पर स्थित ढांचा में न तो मीनारें थी और न ही वजू के लिये कोई व्यवस्था थी। विवादित स्थल में राम की जन्मभूमि है जो धर्मशास्त्रों, जनश्रुतियों, प्रथाओं आदि के आधार पर प्रमाणित है, तथा अनादि काल से उस स्थल को भगवान श्री राम की जन्म भूमि के रूप में पूजित किया जाता चला आ रहा है।”

“25. *That from talks with followers of Islam and with their Ulemas (clerics) the deponent has come to know that the Muslim community do not consider this disputed site to be a place of worship. They also hold that a mosque should necessarily have minarets and a proper arrangement for 'vaju'. The structure located at the disputed site had neither minarets nor any arrangement for 'vaju'. The birthplace of Rama is at the disputed site, which fact is established on the basis of scriptures, hear-says, customs, etc. The said*

place has continued to be worshipped as the birthplace of Lord Sri Rama since eternity.” (E.T.C.)

428. In para 21, DW 13/1-1 has said about 1934 riots and in para 24 about possession of Hindus on the premises in dispute and the statement made by several Muslims in affidavit filed in proceedings under Section 145 Cr.P.C. :

“21. यह कि राम जन्म भूमि के परिसर में कभी कोई मुसलमान नहीं जाता था और न ही कभी किसी मुसलमान द्वारा वहां कभी नमाज पढ़ी गई। वर्ष 1934 में गौ हत्या के कारण अयोध्या में साम्प्रदायिक तनाव हो गया था और हिन्दू मुसलमान के बीच दंगा हुआ था उस दंगा में हिन्दुओं द्वारा मुस्लिम समुदाय के लोगों को जम कर मारा गया जिससे भयभीत होकर वर्ष 1934 के बाद श्री राम जन्म भूमि परिसर की तरफ मुस्लिम समुदाय के लोग नहीं जाते थे। 1934 से विवादित स्थल पर मुस्लिम समुदाय का कोई भी व्यक्ति अंदर नहीं गया।”

“21. That no Muslim ever visited the Ram Janam Bhumi premises nor was namaj ever offered by any Muslim. In the year 1934, Ayodhya witnessed communal tension and Hindu-Muslim riot due to cow-slaughter. In the riot, people of the Muslim community had been given a sound beating by Hindus following which people of the Muslim community, out of fear, did not go towards Sri Rama Janam Bhumi premises after 1934. Nobody from the Muslim community has gone inside the disputed site since 1934.” (E.T.C.)

“24. यह कि वर्ष 1949 में धारा 145 जाप्ता फौजदारी की कार्यवाही के दौरान भी मुस्लिम समुदाय के अनेक लोगों ने इस विवादित स्थल को भगवान श्री राम की जन्म भूमि के रूप में स्वीकार किया एवम् इस स्थान पर निरंतर हिन्दुओं के कब्जे की पुष्टि करते हुए यह स्वीकार किया कि इस विवादित स्थल पर मुस्लिम समुदाय के लोगों के द्वारा कभी नमाज नहीं पढ़ी गई, और इस प्रकार के स्थल पर इस्लाम मजहब के अनुसार नमाज नहीं पढ़ी जा सकती है।”

“24. That in the year 1949, even in course of criminal proceeding of attachment under section 145, many people of the Muslim community accepted this disputed site as the birthplace of Lord Sri Rama and confirming the regular possession of Hindus over this place they admitted that namaj had never been offered by people of the Muslim community at the disputed site and that Islam does not permit namaj to be offered at this type of place.” (E.T.C.)

429. In para 16 of the affidavit, DW 13/1-1 says that his Guru Late Baba Abhiram Das was observing various religious functions at the premises in dispute and electric connection was also in his name, as under :

‘16. यह कि श्री राम जन्मभूमि स्थल पर समय-2 पर पुण्य तिथियों पर धार्मिक आयोजन होते रहे हैं। मेरे गुरु स्व० बाबा अभिराम दास जी की देख-रेख में कार्यक्रमों का आयोजन होता था। श्री रामजन्मभूमि स्थान के नाम से बिजली का कनेक्शन था और बिजली के बिलों का भुगतान भी मेरे गुरु स्व० बाबा अभिराम दास जी द्वारा किया जाता था। ‘

“16. That religious functions have been taking place from time to time at Sri Ram Janam Bhumi site on auspicious occasions. Programmes used to be organised under the supervision of my spiritual teacher, Late Baba Abhiram Das Ji. There was a power connection in the name of Sri Ram Janam Bhumi Sthan and even electricity bills used to be paid by my spiritual teacher, Late Baba Abhiram Das Ji.” (E.T.C.)

430. **D.W. 17/1 Ramesh Chandra Tripathi**, the witness is defendant no. 17 (Suit-4), resident of village Bhagwan Patti, Pargana Mijhaura, Tahasil Akbarpur, District Ambedkar-Nagar, is 66 years of age (vide affidavit dated 9.5.2005). He was cross examined as under:

(a) 09/10/11/12.05.2005- by Nirmohi Akhara plaintiff

(Suit-3) through Sri R.L. Verma, Advocate and Sri Tarunjeet Verma, Advocate (p. 10-56)

(b) 12/13.05.2005- by plaintiff no. 9 and 10/1 Mahmood Ahmad and Mohd. Faruk Ahmad through Sri Abdul Mannan, Advocate (p. 56-66)

(c) 13/16.05.2005- by plaintiffs no. 1, 6/1 and 6/2 Sunni Central Board of Waqf, Jiyauddin and Maulana Mahafujurrhman through Sri Zafaryab Jilani, Advocate (p. 66-92)

(d) 17.05.2005- by plaintiff no. 7 (Suit-4) and defendant no. 5 (Suit-5), Mohd. Hashim, through Sri Mustaq Ahmad Siddiqui, Advocate (p. 94-107)

(e) 17.05.2005-defendants no. 6/1 (Suit-3) through Sri Irfan Ahmad, Advocate and defendant no. 6/2 (Suit-3) through Sri Fazale Alam, Advocate and defendant no. 26 (Suit-5) through Sri C.M. Shukla, Advocate adopted the cross examination already done by Sri Abdul Manna, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 107)

431. In para 4, 5, 6, and 7 of the affidavit, DW 17/1 has stated about faith of Hindus of the disputed place as birth place of Lord Ram and that the Hindus were performing Pooja thereat since long in the said premises. Paras 4 to 7 are reproduced as under :

“4. यह कि हिन्दू धर्म की स्थापित शाश्वत मान्यताओं, आस्थाओं एवं परम्पराओं के अनुसार भगवान विष्णु ने मानव रूप में तत्कालीन महाराज दशरथ के पुत्र के रूप में उनकी पत्नी कौशिल्या की कोख से अयोध्या में जन्म लिया।”

“4. That according to settled beliefs, customs and traditions of Hindu religion, Lord Vishnu embodied Himself in human form as son of the then king Dashrath

from the womb of the latter's wife Kaushalya.” (E.T.C.)

“5. यह कि अयोध्या नगर, जनपद फैजाबाद में स्थित है, तथा जिस स्थल पर आस्था, मान्यताओं एवं परम्पराओं के अनुसार भगवान श्रीराम ने जन्म लिया वह हिन्दू धर्मावलम्बियों द्वारा भगवान राम की जन्म भूमि के रूप में पूजित चली आ रही है। वह क्षेत्र जहाँ भगवान श्रीराम ने जन्म लिया वह आज भी नगर पालिका में मोहल्ला रामकोट के नाम से तथा राजस्व अभिलेखों में ग्राम-कोटरामचन्द्र के नाम से चला आ रहा है।”

“5. *That the city of Ayodhya is situated within District Faizabad and according to the faith, belief and customs, the place where Lord Rama had incarnated, has been revered by followers of Hindu religion as the birthplace of Lord Rama. The place where Lord Rama had incarnated, still exists within the municipal area as Mohalla- Ramkot and as Village- Kotramchandra in the revenue records.*”

(E.T.C.)

“6. यह कि यँ तो अयोध्या में कई धार्मिक पर्वों पर यथा, सावन झूला, अक्षय नवमी (चौदह कोसी परिक्रमा) प्रबोधिनी एकादशी (पंचकोसी परिक्रमा), कार्तिक माह की पूर्णमासी आदि अनेक तिथियों पर हिन्दू धर्मावलम्बियों का मेला, अयोध्या में स्नान-ध्यान दर्शन पूजन अर्चन हेतु लगता है किन्तु भगवान राम के जन्म तिथि अर्थात् चैत्र मास के शुक्ल पक्ष की नवमी को भक्तों व तीर्थ यात्रियों का जो मेला अयोध्या में लगता है वह अयोध्या का सबसे बड़ा मेला होता है।

इस मेला में भारत वर्ष के कोने-कोने से अनेक भक्त तीर्थ यात्री तो लाखों की संख्या में एकत्र होते ही हैं विदेशी से भी लोग आते हैं व भगवान राम की जन्मस्थली का व उस स्थल पर भगवान श्रीरामलला की मूर्ति के दर्शन करके अपने को धन्य समझते हैं। यह दिन चैत्र राम नवमी के नाम से ही जाना जाता है।”

“6. *That fairs of followers of Hindu religion are held at Ayodhya on many religious occasions such as Sawan Jhula, Akshay Navami (chaudah kosi circumambulation), Prabodhni Ekadashi (Panch kosi circumambulation), full*

moon in the month of Kartik etc., for having holy dip, worship etc. at Ayodhya but the fair of devotees and pilgrims held at Ayodhya on the occasion of the birth date of Lord Rama i.e. 9th day of Shukla fortnight of the month of Chaitra, is the biggest fair of them all.

Lakhs of pilgrims, devotees from different corners of India gathered here on the occasion of this fair, besides people from abroad. They used to have 'darshan' of the birthplace of Lord Rama and His idol over there, and used to consider themselves to be fortunate. This day is known as Chaitra Ramnavami.” (E.T.C.)

‘7. यह कि मैं शपथग्राही सात वर्ष की आयु से ही अयोध्या में रामजन्म भूमि मन्दिर में विराजमान भगवान रामलला की मूर्ति के दर्शन लगभग प्रत्येक वर्ष आज तक करता चला आ रहा हूँ। मुझ शपथग्राही के पिता मुझ शपथग्राही को बताया करते थे कि उनके पिता व पितामही के जमाने से ही चैत्र राम नवमी के अवसर पर सरयू स्नान एवम जन्म भूमि स्थित मन्दिर में विराजमान भगवान रामलला का दर्शन करने की परम्परा चली आ रही है, तथा यह कि भगवान राम का अवतरण त्रेता युग में हुआ था और तब से इस स्थल को तीर्थ के रूप में माना जाता है।’

“7. That I, the deponent, have had the 'darshan' of Lord Ramlala present in Ramjanmbhumi temple at Ayodhya, almost every year from the age of 7 years till date. My father had told me that the tradition of holy dip in Saryu and the 'darshan' of Lord Ramlala present in the temple situated at Ramjanmbhumi on the occasion of Chaitra Ramnavami, had continued from the period of his father and forefathers, and further that Lord Rama had incarnated in the Treta Yug and since then this place is considered to be a pilgrimage.” (E.T.C.)

432. The details of the disputed premises in order to show it to be a Hindu temple of Lord Ram DW 17/1 has said in Para 12,

13, 14 and 15 of the affidavit:

“12. यह कि विवादित स्थल पर स्थित मन्दिर में तीन गुम्बद थे जिसमें से मध्य वाले गुम्बद के नीचे भगवान रामलला की मूर्ति विराजमान थी। तीन गुम्बदों वाले भवन से उत्तर मिला हुआ सीतारसोई व छट्ठी पूजन स्थल या जिसमें चूल्हा, चौका, बेलन व चरण चिन्ह आदि बने हुए थे। जन्मभूमि स्थल, मन्दिर राम जन्मभूमि व मन्दिर में उपरोक्त रूप से विराजमान भगवान श्रीराम की मूर्ति के दर्शन व पूजन के साथ ही दर्शनार्थियों एवं तीर्थ यात्रियों द्वारा उक्त सीतारसोई व छट्ठी पूजन स्थल व उसमें बने हुए चूल्हा, चौका, बेलन व चरण चिन्ह आदि का भी दर्शन व पूजन निरन्तर किया जाता चला आया। विवादित स्थल के परिसर में प्रवेश हेतु मुख्य द्वार पूर्व की ओर था जिसे 'हनुमत द्वार' के रूप में जाना जाता था तथा दूसरा प्रवेश द्वार उत्तर की ओर था जो 'सिंह द्वार' के रूप में जाना जाता था जिससे होकर साधू, संत, बैरागियों एवं दर्शनार्थियों का आना जाना होता था। उक्त विवादित स्थल पर बने हुए उपरोक्त तीन गुम्बदों का निर्माण 6 दिसम्बर 1992 ई0 को गिर गया, किन्तु आज तक बराबर उस स्थल पर भगवान श्रीराम की मूर्ति विराजमान चली आती है जिसका हिन्दू भक्तों एवं तीर्थ यात्रियों तथा दर्शनार्थियों द्वारा दर्शन एवं पूजन अर्चन निरन्तर चला आ रहा है, ओर पुजारी भगवान श्रीराम का भोग पूजन अर्चन आदि शास्त्रों के विधान के अनुसार निरन्तर करते चले आ रहे हैं।”

“12. That there were three domes in the temple at the disputed site, and the idol of Lord Ramlala existed below the central dome. Adjacent to north of the three dome building, was the Sita Rasoi, Chhathi worship place or stove, Chauka, Belan and footmarks etc. Along with the 'darshan' and worship of the idol of Lord Sri Ram present at the Janmbhumi site, Ramjanmbhumi temple and temple as above, the devotees and pilgrims used to regularly have 'darshan' and worship of said Sita Rasoi and Chhathi worship place and the stove, Chauka, Belan and footmarks etc. built thereat. The main gate for entry to the disputed

site was eastwards, which was called Hanumatdwar and the other gate was northwards, which was called Singhdwar and the saints, hermits, recluses and devotees used to pass through it. All the said three domes at the disputed site, collapsed on 6th December, 1992, but the idol of Lord Sri Ram still continues to exist continuously at that very place and the Hindu devotees and pilgrims have all along been performing 'darshan' and worship and the priests have been carrying out the Ragbhog, worship etc. of Lord Sri Ram as per the Shastras.” (E.T.C.)

“13. यह कि तीन गुम्बद वाले भवन के पूरब एक सीखचों वाली दीवाल थी जिसके पूर्व दक्षिण तरफ राम चबूतरा था जहाँ राम दरबार की मूर्तियाँ थी एवं बगल में भी अखण्ड कीर्तन चलता रहता था, तथा परिसर के बाहरी दीवाल के अन्दर की ओर दक्षिण-पूर्वी कोने में एक पुराने पीपल व एक नीम के पेड थे जिसके नीचे बने चबूतरे पर महादेव शंकर जी व कार्तिकेय जी तथा नन्दी आदि की मूर्तियाँ थीं जिनका दर्शनार्थियों द्वारा दर्शन व पूजन किया जाता रहा है।”

“13. That to the east of the three dome building, was a iron rod wall, to the east-south of which was the Ramchabutara, over which the idols of Ram Darbar were present and the Akhand Kirtan also used to continue along side. In the south-east corner inside the outer wall of the premises, was an old Pipal and Neem tree under which was the family of Mahadev Shankar ji over a platform, i.e. Shankar ji, Parvati ji, Ganesh ji, Kartikeya ji and Nandi ji and the devotees regularly had the 'darshan' and worship of said deities. (E.T.C.)

“14. यह कि विवादित स्थल पर स्थित बाहरी चहारदीवारी के बाहर चारों ओर दर्शनार्थियों के परिक्रमा करने हेतु जगह थी जहाँ से दर्शन पूजन के उपरान्त दर्शनार्थी व तीर्थ यात्री आदि पूर्ण परिसर की परिक्रमा करते थे। सीखचों की दीवाल के सामने पूरब की ओर स्थित टीनशेड में नियमित रूप

से तमाम साधू-सन्त-वैरागी रहते थे व कीर्तन भजन किया करते थे।”

“14. *That outside the outer wall at the disputed site, was a place marked for circumambulation of the devotees. After having 'darshan' and and worship, the devotees and pilgrims used to perform circumambulation of the entire premises. Various saints- hermits- recluses lived in the tin shed opposite the iron rod wall in the east and performed Kirtan Bhajan.*” (E.T.C.)

“15. यह कि विवादित परिसर के उत्तर कुछ समाधियाँ थी जिनकी ऋषियों, मुनियों की समाधियों के रूप में दर्शनार्थियों द्वारा पूजा की जाती थी।”

“15. *That there were a few 'samadhi' to the north of the disputed premises, which were worshiped by the devotees as 'samadhi' of Rishi, Muni.*” (E.T.C.)

433. In Paras 9, 10, and 17 he (DW 17/1) has said that neither there was any Babari Masjid at the disputed premises nor existence of any such mosque nor it was ever used as mosque by any Muslim and in fact as per his knowledge since 1934 no Muslim has ever visited the premises in dispute. The contents of the above paragraphs are as under :

“9. यह कि विवादित स्थल पर बाबरी मस्जिद अथवा अन्य किसी मस्जिद का कोई अस्तित्व कभी नहीं था। विवादित स्थल पर स्थित भवन भगवान श्री राम जन्मभूमि का मन्दिर था जिसमें पूर्व से ही भगवान श्री राम की मूर्ति विराजमान थी।”

“9. *That neither Babri mosque nor any other mosque ever existed at the disputed site. The temple of Lord Sri Ramjanmbhumi existed at the disputed site, wherein the idol of Lord Sri Ram already existed.*” (E.T.C.)

“10. यह कि मेरी जानकारी के अनुसार वर्ष 1934 ई0 से विवादित स्थल पर व उसके आसपास कभी कोई इस्लाम धर्मानुयायी व्यक्ति नहीं गया और न ही कभी विवादित स्थल पर किसी ने नमाज अदा की तथा न कभी

मुस्लिम समुदाय का अथवा मुस्लिम व्यक्ति का विवादित स्थल पर अथवा उससे सन्नद्ध क्षेत्र पर कोई कब्जा ही कभी रहा। वास्तव में हिन्दू समुदाय के पुजारियों व साधुओं आदि का कब्जा इस पर अबाध रूप से निरन्तर चला आया एवं भगवान श्रीराम व उनकी जन्म-भूमि की पूजा अर्चना व दर्शन आदि होता चला आया है।”

“10. That as per my information, no follower of Islam went to or near the disputed site from the year 1934 AD, nor did anyone offer Namaz at the disputed site nor was the Muslim community or any Muslim ever in possession of the disputed site or its adjoining areas. In practice, the possession of priests and saints of Hindu community continued over it unhindered and the worship, Archana, 'darshan' etc. of Lord Sri Ram and His birthplace has continued.” (E.T.C.)

‘17. यह कि विवादित भूमि पर बाबर द्वारा निर्मित ‘मस्जिद’ अथवा अन्य प्रकार से निर्मित कोई ‘मस्जिद’ कभी नहीं रही और न ही कभी मुसलमानों द्वारा वहाँ नमाज अदा की गयी।”

“17. That neither the ‘mosque’ built by Babar nor any ‘mosque’ built otherwise, ever existed at the disputed site nor did the Muslims ever offer Namaz there.” (E.T.C.)

434. D.W. 20/1, Shashikant Rungata, aged about 51 years (vide affidavit dated 26.5.2005). He was cross examined as under:

(a) 25.05.2005-by Nirmohi Akhara plaintiff (Suit-3) through Sri R.L. Verma, Advocate and Sri Tarunjeet Verma, Advocate (p. 6-13)

(b) 25/26.05.2005- by plaintiff no. 9 and 10/1 Mahmood Ahmad and Mohd. Faruk Ahmad through Sri Abdul Mannan, Advocate (p. 13-19)

(c) 26/27.05.2005-by plaintiffs no. 1, 6/1 and 6/2 Sunni Central Board of Waqf, Jiyauddin and Maulana

Mahafujurrhman through Sri Zafaryab Jilani, Advocate (p. 19-36)

(d) 30.05.2005- by plaintiff no. 7 (Suit-4) through Sri Mustaq Ahmad Siddiqui, Advocate (p. 37-53)

(e) 30.05.2005-defendants no. 6/1 (Suit-3) through Sri Irfan Ahmad, Advocate and defendant no. 6/2 (Suit-3) through Sri Fazale Alam, Advocate and defendant no. 26 (Suit-5) through Sri C.M. Shukla, Advocate adopted the cross examination already done by Sri Abdul Manna, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 53)

435. As per his affidavit, he is resident of 13, Chapel Road Hastings, Calcutta. He did B. Com. from Calcutta University in 1975 and, thereafter, got engaged in his family business. He used to visit Ayodhya along with his parents, friends and family members time to time since he has full faith in Lord Ram and his birth place at Ayodhya. About his faith in birth place of Lord Ram, his visit, construction of Mosque by demolishing a temple and about the characteristics showing that the premises in dispute was a temple, he has made averments in paras 3, 4, 5, 7, 8, 9, 10, 11, 12, 13, 14, 15, 17, 18, 20, 21 and 22 of the affidavit as under :

‘3. यह कि मैं विवादित स्थल को भली भांति जानता हूँ और बचपन से ही मैं अपने स्वर्गीय पिता व इष्ट मित्रों के साथ व अपने परिवार के साथ समय समय पर जाता रहा हूँ। भगवान राम व उनकी जन्मस्थली में मेरी पूर्ण आस्था है इसी कारण मेरा व मेरे परिवार का आना जाना लगा रहता है।’

“3. That I am well acquainted with the disputed site and have been going there with my late father and dear friends since childhood. I have full faith in Lord Rama and his birthplace. For this very reason, I and my family regularly

visit the site.” (E.T.C.)

“4. यह कि मैं पहली बार अयोध्या सन् 1962 में गया था मेरे परिवार की परम्परा रही है कि तीर्थ यात्रा का प्रारम्भ अयोध्या से करते हैं। अयोध्या विश्वका महानतम तीर्थस्थल एवं सप्तपुरियों में से सर्वश्रेष्ठ मोक्ष दायिनी पुरी है। अयोध्या को भगवान श्री राम की जन्मस्थली होने का गौरव प्राप्त है। ऐसा पौराणिक ग्रन्थों एवं बाल्मीकी रामायण में वर्णित है। एवं तुलसीदास कृत “रामचरित्रमानस” में लिखा है मुझे यह ज्ञात है कि यूँ तो समस्त अयोध्या क्षेत्र ही मर्यादा पुरुषोत्तम भगवान राघवेन्द्र श्री राम की जन्मस्थली के रूप में देवतुल्य पूज्य है। परन्तु शास्त्रीय प्रमाणों व ग्रन्थों एवं करोड़ों वर्षों की आस्था के अनुसार अयोध्या के रामकोट मोहल्ले में जन्मभूमि व जन्म स्थान है।”

“4. *That I went to Ayodhya for the first time in 1962. It is the tradition of my family that we start pilgrimage from Ayodhya. Ayodhya is the greatest pilgrimage site of the world and is the best liberation-giving puri (city) of the seven puris. Ayodhya has the distinction of being the birthplace of Lord Sri Rama. It is so mentioned in Puranic treatises, the Valmiki Ramayana and Tulsidas written Ram Charit Manas. I know that as a matter of fact the whole area of Ayodhya itself is revered like a deity as the birthplace of tradition-upholding Supreme Being Lord Raghvendra Sri Rama. But according to scriptural proofs and treatises and as per the faith of crores of years, the birthland and birthplace are situated in Ram Kot locality of Ayodhya.” (E.T.C.)*

“5. यह कि मैंने यह भी पढ़ा व सुना है कि सन् 1528 में बाबर नाम के विदेशी आक्रान्ता और लुटेरे के कहने पर उसके सहयोगी मीरबाकी ने वहाँ पर बने भव्य मन्दिर को तुड़वाकर उसको मस्जिद का रूप देने का प्रयत्न किया था।”

“5. *I have also read and heard that in the year 1528, at the behest of a foreign invader and plunderer named*

Babur, his colleague, Mir Baqi, demolished the magnificent temple located there and tried to give it the shape of a mosque.” (E.T.C.)

“6. यह कि मैं जब पहली बार अयोध्या गया था तो श्री राम जन्मभूमि, कनकभवन, हनुमानगढ़ी, नागेश्वर और हनुमान बाग आदि तीर्थस्थलों का दर्शन किया था एवं दर्शन के पूर्व मैंने सरयू में स्नान भी किया था।”

“6. *That when I, for the first time, went to Ayodhya, I had ‘Darshan’ of the pilgrimage-sites such as Ram Janmbhumi, Kanak Bhawan, Hanumangarhi, Nageshwar, Hanuman Bagh, etc. and also took a dip in Saryu prior to the ‘Darshan’.*” (E.T.C.)

“7. यह कि जब मैं जन्मभूमि के दर्शन करने गया तो मैंने वहां पर फूल प्रसाद आदि भी चढ़ाकर भगवान श्रीराम की जन्मस्थली को प्रणाम किया और हृदय में आस्था और विश्वास था कि इस स्थान के दर्शन मात्र से ही मोक्ष की प्राप्ति होती है।”

“7. *That when I went to have darshan of Janam Bhumi, I paid obeisance to the birthplace of Lord Sri Rama by also offering flowers, Prasad, etc. there, and I had faith and belief in the heart that liberation is attained only by having darshan of this place.*” (E.T.C.)

“8. यह कि वर्ष 1962 के बाद मैं कई बार अयोध्या दर्शन करने हेतु गया मैंने वहाँ पर न किसी मुसलमान को आते जाते देखा और न ही नमाज अदा करते देखा न सुना।”

“8. *That after the year 1962 I went to have darshan of Ayodhya many times. I did not see any Muslim come and go from there, nor did I see and hear of him offering namaj there.*” (E.T.C.)

“9. यह कि अयोध्या में चैत्र माह के शुक्ल पक्ष की नौमी तिथि को रामनवमी का बड़ा महत्व है और भगवान श्री राम का जन्मोत्सव बड़ी धूमधाम से मनाया जाता है एक बार मुझे भी भगवान श्री राम के जन्मोत्सव की भव्य झाँकी देखने का शुभअवसर प्राप्त हुआ उस अवसर पर यहाँ बड़ी

मात्रा में देश के कोने कोने से लाखों श्रद्धालु एवं दर्शनार्थी श्रीराम लला के दर्शन करने की कामना लेकर आये थे।”

“9. *That Ram Navami falling on the ninth day of Shukla paksha of Chaitra month holds great importance in Ayodhya and birth celebrations of Lord Sri Rama are observed with great gusto. Once I had a golden opportunity to see grand tableaux of birth celebrations of Lord Sri Rama. On that occasion lakhs of devotees and darshan seekers had come here in large numbers from the nooks and corners of the country with the desire of having darshan of Sri Ram Lala.*” (E.T.C.)

“10. यह कि श्रीराम व अयोध्या में स्थित उनकी जन्मस्थली पर मैं पूजा व आरती के समय वहाँ पहुँचा हूँ।”

“10. *That I have been to Ayodhya situated birthplace of Sri Rama at the time of pooja and aarti.*” (E.T.C.)

“11. यह कि मन्दिर के भीतर वाले भाग में कसौटी के खम्भे देखे हैं उनमें देवी देवताओं व यक्षों की मूर्तियाँ बनी थी। मैंने यह भी देखा है कि मन्दिर परिसर में बाघ, मोर, बैल एवं वाराह भगवान की मूर्तियाँ भी बनी थी।”

“11. *That in the inner part of the temple I have seen pillars made of Kasauti stone depicting idols of male and female deities and Yakshas (demigods attending Kuvera and guarding his garden and treasures). I have also seen idols of tigers, peacocks, bulls and Lord Varah carved out in the temple premises.*” (E.T.C.)

“12. यह कि मैंने अयोध्या के तीन मेलों जिसमें चैत्र रामनवमी, कार्तिक पूर्णिमा और सावन झूला को भी अयोध्या जाकर भगवान श्री रामलला का दर्शन पाने का सौभाग्य प्राप्त किया है।”

“12. *That I have been fortunate enough to have darshan of Lord Sri Rama by going to Ayodhya even on the occasions of the three fairs of Ayodhya namely Chaitra Ram Navami,*

Kartika Poornima and Sawan Jhoola fairs.” (E.T.C.)

‘13. यह कि हिन्दू धर्म की मान्यताओं आस्थाओं एवं परम्पराओं के अनुसार भगवान श्री रामलला अयोध्या के चक्रवर्ती महाराज दशरथ और महारानी कौशल्या को माध्यम बनाकर अयोध्या में उसी स्थान पर प्रकट हुए थे। और भगवान श्रीराम लला के प्रकट होने के विषय में बाल्मीकी रामायण जो भगवान श्री राम के समकालीन हैं एवं गोस्वामी तुलसीदास कृत “रामचरित्र मानस” में विस्तृत वर्णन है।”

“13. *That as per beliefs, faiths and traditions of Hinduism, Lord Sri Ram Lala appeared at that very place in Ayodhya using Chakrawarti Maharaj of Ayodhya, Dashrath, and Maharani Kaushalya as media. A vivid description of Lord Sri Ram Lala's appearance finds mention in the Ramayana of Valimiki, a contemporary of Lord Sri Rama, and in Ram Charit Manas written by Goswami Tulsi Das.*” (E.T.C.)

“14. यह कि हिन्दू धार्मिक मान्यता के अनुसार भगवान श्री रामचन्द्र जी का अवतरण त्रेतायुग में अधर्म का नाश करने धर्म की स्थापना हेतु एवं सन्तों की रक्षा हेतु हुआ था। और उनकी पूजा अनादिकाल से भारत में ही नहीं अपितु समूचे विश्वमें की जाती है।”

“14. *That as per the religious tradition of Hinduism, Lord Rama incarnated himself to destroy Adharma (sins) and to uphold Dharma (right behavior) and to guard saints in Treta era, and he has been worshipped since eternity not only in India but also in the whole world.*” (E.T.C.)

“15. यह कि पूरे विश्वमें भारत वर्ष की पहचान भगवान श्रीराम और उनकी जन्मस्थली अयोध्या के कारण है। धार्मिक पुस्तकों तथा अन्य भाषाओं की पुस्तकों में स्वयं भूदेव श्रीराम जन्मभूमि, भगवान श्रीराम एवं अयोध्या नगरी का वर्णन भली भांति मिलता है।”

“15. *That India is recognized all over the world because of Lord Sri Rama and Ayodhya being his birthplace. Sri Ram Janam Bhumi, Lord Sri Rama and Ayodhya Nagari find vivid description in religious treatises and in the books*

of other languages.” (E.T.C.)

“17. यह कि श्रीराम जन्मभूमि को तोड़कर विवादित भवन बनाया गया फिर भी वह कभी मस्जिद का रूप नहीं ले सका क्योंकि इस विवादित भवन में कोई मीनार व 'वजू' करने के लिए पानी की व्यवस्था नहीं थी। विवादित भवन में बारह कसौटी के खम्भे थे जिनमें देवी देवताओं की आकृतियाँ उकेरी थी इसके अतिरिक्त हिन्दू धर्म के प्रतीक मोर कलश व पक्षी के चिन्ह भी अंकित किये हुये थे।”

“17. *That by demolishing Sri Ram Janam Bhumi temple the disputed building was constructed but it could never take the shape of the mosque because this disputed building had no minaret and no arrangement of water for 'vaju' (cleaning of hands). The disputed building had 12 pillars of Kasauti stone with images of male and female deities engraved on them. Apart from them, images of peacocks, waterpots and birds were also carved out as symbols of Hinduism.” (E.T.C.)*

“18. यह कि श्रीराम जन्मभूमि मन्दिर को ध्वस्त कर विवादित भवन का निर्माण होने के बाद श्रीराम जन्मभूमि की पवित्रता के प्रति लोगों की आस्था एवं विश्वास सदा बना रहा एवं बना रहेगा।”

“18. *That even after the construction of the disputed building after demolishing Sri Ram Janam Bhumi temple, the belief and faith of people in the sanctity of Sri Ram Janam Bhumi persisted and will persist forever.” (E.T.C.)*

“20. यह कि मैं अयोध्या कई बार गया हूँ परन्तु कुछ विशेष पर्वों जैसे चैत्र मास में रामनवमी, अगहन मास में श्री राम विवाहोत्सव व सावन में झूला, आदि के अवसरों पर भी गया हूँ और पवित्र सरयू नदी में स्नान भी किया है। उक्त अवसरों के अतिरिक्त कार्तिक माह में चौदह कोसीय एवं पंचकोसीय परिक्रमा में भी किया है।”

“20. *That I have been to Ayodhya many times. But I have also gone there on some special festivals such as Ram Navami in the month of Chaitra, Sri Ram Vivahotsav in the*

month of Agahan and Jhoola in the month of Sawan and have also taken a dip in the holy waters of the river Saryu. Apart from the said occasions, I have also taken part in 'chaudah-kosi' and 'panch-kosi' circumambulations.”
(E.T.C.)

“21. यह कि मैंने उक्त विशेष अवसरों पर विदेश से आये हुये हजारों की संख्या में श्रद्धालुओं तथा रामभक्तों को देखा है। इन अवसरों पर पूरी अयोध्या नगरी राममय हो जाती है। और समस्त वातावरण में सीतारात के भजन कीर्तन तथा घण्टे घड़ियाल व शंख आदि की ध्वनियाँ सुनायी देती हैं।”

“21. That I have seen devotees and worshippers of Rama coming from abroad in thousands on the said special occasions. The whole of Ayodhya Nagari is pervaded by the sense of association with Rama, and Bhajan and Keertan of Sita-Ram and sounds of bells, gongs, conchs, etc. are heard in the entire atmosphere.” (E.T.C.)

“22. यह कि श्रीरामजन्मभूमि कोटि कोटि हिन्दूजनों की आस्था एवं श्रद्धा का तीर्थ स्थान है जिसके दर्शन मात्र से ही पापों का नाश तथा अनेकों पुण्यों तथा मोक्ष की प्राप्ति होती है। भगवान श्रीराम की जन्मस्थली होने के कारण यह मोक्षदायिनी नगरी है।”

“22. That Sri Ram Janam Bhumi is a seat of faith for crores of Hindus and a site of pilgrimage attracting their reverence, mere darshan of which destroys sins and leads to attainment of many punyas and moksha (liberation). Due to being the birthplace of Lord Sri Rama, it is a liberation-giving town.” (E.T.C.)

436. In para 19 DW 20/1 has said that no Muslim was ever seen by him offering Namaz neither visiting disputed place was seen. The contents of the paragraph 19 are as under :

“19. यह कि न ही मुसलमानों द्वारा वहाँ कभी भी कोई नमाज पढ़ी गयी और न ही मुसलमानों को वहाँ जाते देखा गया।”

“19. That no namaj was ever offered there by Muslims nor was any Muslim seen going there.” (E.T.C.)

437. D.W. 20/2, Swami Avimukteshwaranand Saraswati, aged about 36 years (vide affidavit dated 27.6.2005), is resident of Srividyamath Kedarghat, Varanasi, U.P. He was cross examined as under:

(a) 27/28/29/30.06.2005, 04.07.2005- by Nirmohi Akhara plaintiff (Suit-3) through Sri R.L. Verma, Advocate and Sri Tarunjeet Verma, Advocate (p. 9-69)

(b) 04.07.2005- by plaintiff no. 9 and 10/1 Mahmood Ahmad and Mohd. Faruk Ahmad through Sri Abdul Mannan, Advocate (p. 70-75)

(c) 04/06/07/08/11/12.07.2005- by plaintiffs no. 1, 6/1 and 6/2 Sunni Central Board of Waqf, Jiyauddin and Maulana Mahafujurrhman through Sri Zafaryab Jilani, Advocate (p. 75-146)

(d) 12/13/14/15.07.2005- by plaintiff no. 7 (Suit-4) through Sri Mustaq Ahmad Siddiqui, Advocate (p. 146-181)

(e) 15.07.2005 - defendants no. 6/1 (Suit-3) through Sri Irfan Ahmad, Advocate and defendant no. 6/2 (Suit-3) through Sri Fazale Alam, Advocate and defendant no. 26 (Suit-5) through Sri C.M. Shukla, Advocate adopted the cross examination already done by Sri Abdul Manna, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 181)

438. He is pupil of Jagadguru Shankaracharya Swami Swaroopanand Saraswati Ji Maharaj, Jyotishpithadhishwar and Dwarika Shardapithadhishwar. His name through parents is Uma Shanker Pandey, obtained education upto Acharya from

Kashi and did Shiksha Shastri (B.Ed.), registered for Research but could not complete the same due to Sanyas Diksha given by his Guru. He has mainly studied Ved, Vedang, Upnishad, Vyakaran, Darshan and Dharmshastra. Besides Hindi and Sanskrit in which he has special knowledge, he knows Gujrati, Bangla and English. He claims that as per tradition, his ancestors performed yagya to Lord Ram on his return to Ayodhya after defeating Ravan. He claims that according to his studies and information, the disputed place is the birth place of Lord Ram and in this regard, facts have been stated in paragraphs 13, 14, 15, 16, 17, 18, 19, 20, 25, 26, 27 and 30 of the affidavit as under :

“13. यह कि मेरे अध्ययन व जानकारी के अनुसार अयोध्या का प्रकरणगत स्थल ही भगवान् श्रीराम की जन्मभूमि है। यह सर्वविदित तथ्य है कि प्रभु श्रीराम का जन्म अयोध्या में हुआ था और वे इक्ष्वाकुवंशी चक्रवर्ती राजा दशरथ के ज्येष्ठ पुत्र थे। प्रकरणगत स्थल उनकी जन्मभूमि के रूप में सनातनधर्मावलम्बियों द्वारा तब से ही अनवरत पूजित होता चला आ रहा है। इसके पीछे हमारी आस्था, परम्परा, विश्वास और प्रसिद्धि का प्रबल आधार है।”

“13. *That as per my study and knowledge, Ayodhya-situated site in question is itself the birthplace of Lord Sri Rama. It is a well known fact that Lord Sri Rama was born in Ayodhya and he was the eldest son of Supreme Ruler Dashrath of Ikshwaku dynasty. Since then the site in question has consistently been worshipped as his birthplace by adherents of orthodox Hinduism. Our faith, tradition and belief and its fame have been strong bases of it.*” (E.T.C.)

“14. शास्त्रों के अनुसार मूर्तियों और स्थानों की पूजा विहित है और ऐसा करने से सकलमनोरथों की सिद्धि और मोक्ष तक की प्राप्ति होती है।”

“14. *Scriptures ordain for the worship of idols and places*

and such worship leads to the fulfillment of all desires and to the attainment of liberation.” (E.T.C.)

“15. शास्त्रों में जन्म से जुड़ी सभी वस्तुओं का विशेष महत्व बताया गया है। वहाँ जैसे जन्मतिथि, नक्षत्र, दिन, का महत्व प्रतिपादित है वैसे ही जन्मस्थान का भी महत्व विशेष रूप से वर्णित है। भगवान श्रीराम ने स्वयं लंका विजय के पश्चात अपने छोटे भाई लक्ष्मण से यह कहकर जन्मभूमि के महत्व को बढ़ा दिया है कि लंका भले ही सोने की है। पर हे लक्ष्मण ! मुझे यह नहीं रुच रही। (मुझे तो अयोध्या की याद आ रही है। क्योंकि) जननी और जन्मभूमि तो स्वर्ग से भी बढ़कर हैं। श्लोक इस प्रकार है—

अपि स्वर्णमयी लंका न मे लक्ष्मण रोचते।

जननी जन्मभूमिश्च स्वर्गादपि गरीयसी।”

“15. All objects associated birth are stated in scriptures to be of special significance. The importance of date of birth, nakshatra and day is shown there. Similarly, the importance of birthplace is also particularly mentioned. Lord Sri Rama has himself enhanced the importance of the birthplace by saying to his younger brother Lakshman after his conquest over Lanka that 'Lanka may be made of gold, but O Lakshman! It does not look beautiful to me. (Memory of Ayodhya is occurring to me because mother and motherland are greater even than the paradise). The verse runs as under-

“*Api swarnmayi Lanka na me Lakshman rochte.*

Janani janmbhumisch swargadapi gariyasi.”

(E.T.C.)

“16. यह कि श्रीमद् वाल्मीकि रामायण के बालकाण्ड के पन्द्रहवें सर्ग के तीसवें श्लोक में स्वयं भगवान् नारायण ने अपने अवतारग्रहण के पूर्व सर्वप्रथम अपनी जन्मभूमि के बारे में सोचकर जन्मभूमि के महत्व को प्रतिपादित किया है। श्लोक इस प्रकार है—

एवं दत्वा वरं देवो देवानां विष्णुरात्मवान्।

मानुष्ये चिन्तयामास जन्मभूमिमथात्मनः।।”

“16. That in the third verse of the 15th sarga of Srimad Valmiki Ramayan's Baalkand, Lord Narayan, first of all thinking of his birthplace before his incarnation, has himself stressed the importance of birthplace. The verse is as under-

“Evam dattva varam devo devanam Vishnuratmawan.

Manushye chintyamas janmbhumimthatmanah.”

(E.T.C.)

“17. यह कि जन्मस्थान में किसी प्रकार की प्रतिष्ठा या निर्माण आवश्यक नहीं हैं क्योंकि जन्मस्थान शक्तिमान् के जन्म से स्वतः शक्तिसम्पन्न हो जाता है। साथ ही निरन्तर पूजा-अर्चना से वह शक्ति जागृत बनी रहती है और लोगों को उनका अभीप्सित प्रदान करने में समर्थ होता है।”

“17. That there need not be any sort of pratishtha (deification) or construction at any birthplace because it gets empowered immediately with the birth of the Powerful. Besides, the power continues to be with constant pooja-archana and it is capable of bestowing people with desired results.” (E.T.C.)

“18. यह कि स्थल-पुराण के रूप में प्रसिद्ध स्कन्दपुराण के वैष्णवखण्ड के अयोध्या माहात्म्य के दसवें अध्याय में अयोध्या यात्रा की विधि वर्णित है जिसमें स्पष्ट रूप से श्रीराम के जन्मस्थान का उल्लेख तथा अतिशायी महत्व वर्णित है। आज भी इस पुराण के उक्त सन्दर्भ में वर्णित स्थल अयोध्या में उपलब्ध हैं। यही कारण है कि प्रत्येक सनातनधर्मी अयोध्या जाकर इस स्थलों, विशेषकर श्रीरामजन्मभूमि का दर्शन करता है, परिक्रमा करता है और उस स्थान विशेष की रज को अपने सिर पर धारण कर अपने कृतकृत्य समझता है।”

“18. That the mode of Ayodhya journey finds mention in the 10th chapter of Ayodhya Mahatmya of Vaishnav Khand of Skandha Purana, famed as Sthal-purana. It clearly mentions the birthplace of Sri Rama and its considerable importance. The site mentioned in the said context of this

Purana exists in Ayodhya even today. For this very reason, every adherent of orthodox Hinduism go to Ayodhya to do darshan and parikrama (circumambulation) of these places, particularly of Sri Ram Janam Bhumi and considers himself to be fortunate to have the dust of that particular place and to apply it to his head.” (E.T.C.)

“19. यह कि प्राचीन भारत का लगभग समग्र साहित्य भगवान् श्रीराम की गाथाओं से भरा पड़ा है। वेदों, पुराणों, उपनिषदों तथा बाल्मीकि रामायण आदि ग्रन्थों में उनके जन्म और कर्म वर्णित हैं। यह परम्परा हिन्दी – अवधी के श्रीरामचरितमानस आदि आधुनिकतम साहित्य में भी कायम है।”

“19. That almost the entire literature of ancient India is replete with stories of Lord Sri Rama. His birth and actions find mention in the Vedas, the Puranas, the Upanishads, the Valmiki Ramayan, etc. This tradition goes on even in the most modern literature such as Ram Charit Manas written in Awadhi dialect of Hindi.” (E.T.C.)

“20. श्रीराम का राजा दशरथ के घर माता कौशल्या से जन्म हुआ था और उन्होंने अपने लोकोत्तर चरित्रों से महामानव या भगवान् की पदवी प्राप्त कर ली। इसका यही प्रमाण है कि आज भी रघुवंशी क्षत्रिय विद्यमान हैं जो स्वयं को श्रीराम का या उनके पुत्र कुश – जो कि राम के बाद अयोध्या के राजा बने थे – के वंशज हैं।”

“20. Sri Rama was born to mother Kaushalya at the house of King Dashrath and by virtue of his ethereal demeanours assumed the title of Superhuman or Bhagwan. Its proof is that even today Kshatriyas, descended from Raghuvansh, exist and they are descendents either of Sri Rama or of his son, Kusha, who became the King of Ayodhya after Rama.” (E.T.C.)

“25. यह कि करोड़ों सनातनधर्मियों द्वारा राष्ट्रदेवता के रूप में पूजित भगवान् श्रीराम की जन्मभूमि उनके लिए सर्वोच्च महत्व की स्थली है ठीक उसी प्रकार जैसे मुसलमान भाइयों के लिए मक्का।”

“25. *That the birthplace of Lord Sri Rama, worshipped as the Deity of the Nation by crores of followers of orthodox Hinduism, is the place of highest importance for them as Mecca is for Muslims.*” (E.T.C.)

‘26. यह कि यह प्रश्न मन्दिर और मस्जिद का नहीं अपितु श्रीरामजन्मभूमि का है। मन्दिर और मस्जिद मनुष्य द्वारा निर्मित होने के कारण हटाए जा सकते हैं परन्तु जन्मभूमि को बदला जाना संभव नहीं होने के कारण उसे हटाया नहीं जा सकता। एतावता उसका कोई विकल्प नहीं हो सकता।’

“26. *That the question is not of temple and mosque but of Sri Ram Janam Bhumi. Temple and mosque being human constructions may be removed but Janam Bhumi not being subject to change cannot be shifted. Hence, there can be no option for it.*” (E.T.C.)

‘27. समाज जिससे प्रभावित होता है उसके नाम पर अपने बच्चों, घर, गली मोहल्ले, गाँव तथा शहर आदि का नामकरण करता है। आज भी हमारे देश में सर्वाधिक नाम ऐसे हैं जिनमें राम शब्द विद्यमान है। यही नहीं, न केवल भारत अपितु विश्व के लगभग सभी देशों में श्रीराम के नाम पर अनेक शहरों के नाम मौजूद हैं। जो राम की सार्वभौमिकता की पुष्टि करते हैं।’

“27. *Society names children, houses, streets, localities, villages, towns, etc. after those by whom it is influenced. Even today most of the names in our country have the word Rama in them. Not only this, several towns are named after Sri Rama not only in India but also in almost all the countries of the world; that goes to establish the universality of Rama.*” (E.T.C.)

‘30. वायु पुराण के अनुसार राम के पुत्र कुश ने श्रीराम की जन्मभूमि पर चौरासी खम्भों का सुन्दर मन्दिर तैयार करवाया।’

“30. *As per the Vayu Purana, Kusha, son of Rama, built a beautiful temple supported by 84 pillars at the birthplace of Sri Rama.*” (E.T.C.)

439. About belief of Hindus of the disputed place as birth place of Lord Ram, DW 20/2 has said in paras 34, 35 and 36 of the affidavit as under :

“34. यह कि भगवान श्रीराम की जन्मभूमि सदा ही परम पवित्र और अलौकिक शक्ति से सम्पन्न है। वह कभी भी, किसी भी हालात में दूषित या अपवित्र नहीं हो सकती और हमारे लिए सर्वदा पूजनीय, वन्दनीय और मोक्ष आदि महान फलों को प्रदान करने में सक्षम है।”

“34. *That the birthplace of Lord Sri Rama has always been most sacred and endowed with supernatural powers. It can never be defiled and desecrated at any cost and to us it is always revered, worth-worshipping and capable of yielding great results like liberation, etc.*” (E.T.C.)

“35. यह कि मैंने अनेक बार अयोध्या की यात्रा की है और अन्य मन्दिरों के अतिरिक्त श्रीरामजन्मभूमि का दर्शन किया है। मैंने श्रीराम नवमी पर भी यात्रा की है और लाखों श्रद्धालुओं के साथ श्रीरामजन्मभूमि का दर्शन किया है।”

“35. *That I have travelled to Ayodhya many times and have had darshan of Sri Ram Janam Bhumi besides other temples. I have also been there on Ram Navami and have had darshan of Sri Ram Janam Bhumi along with lakhs of devotees.*” (E.T.C.)

“36. यह कि मैंने स्कन्दपुराणोक्त क्रम का पालन करते हुए भी एक बार अयोध्या की यात्रा की है और श्रीरामजन्मभूमि का दर्शन किया है। इस क्रम को पूरा करने में मुझे ब्रिटिश जमाने के एक बड़े सरकारी अधिकारी श्री एडवर्ड द्वारा लगाए गए विशाल प्रस्तरपट्टों से बड़ा सहयोग मिला जो कि स्कन्दपुराण के क्रम से ही लगाया गया है और उस भौगोलिक स्थिति को सिद्ध करता है।”

“36. *That following the sequence as ordained in the Skandha-purana I have once travelled to Ayodhya and have had darshan of Sri Ram Janam Bhumi. In following this sequence I got immense help from large stone-plates*

installed by Sri Edward, a high ranking government official of the British period which were installed strictly in the sequence as ordained in the Skandha-purana and which go on to establish its geographical location.” (E.T.C.)

440. About existence of temple of Lord Ram, its demolition by Babar, that no mosque was constructed at Ayodhya, DW 20/2 has said in paragraphs 24, 31, 32, 33, 37 and 39 of the affidavit as under :

“24. यह कि यू.पी. डिस्ट्रिक्ट गजेटियर फैजाबाद 1960 जो श्रीमती यशा बसन्ती जोशी द्वारा संपादित एवं उत्तर प्रदेश सरकार द्वारा प्रकाशित है, में प्रकरणगत भवन में लगे शिलालेख का वर्णन है। किन्तु उसमें किसी मस्जिद के निर्माण की कोई बात नहीं लिखी है बल्कि देवदूतों के उतरने के स्थान पर भवन निर्माण का उल्लेख किया गया है। इससे भी यही साबित होता है कि प्रकारणगत स्थल भगवान् श्रीरामलला का अवतरण स्थल है। इसी गजेटियर में पूर्वी मुख्य द्वार से दक्षिण की दीवार में स्थित वाराह भगवान का भी उल्लेख मिलता है।”

“24. That the U.P. District Gazetteer, Faizabad, 1960-edited by Srimati Yasha Basanti Joshi and published by the Government of Uttar Pradesh – speaks of stone inscriptions carved out in the building in question but it does not speak of construction of any mosque. But it speaks of construction of a building at the place of descent of devdoots (divine messengers). It also goes to establish that the site in question is the place of descension of Lord Sri Ram Lala. This very gazetteer also speaks of Lord Varah engraved in the wall south of the eastern main gate.” (E.T.C.)

“31. अयोध्या माहात्म्य नामक ग्रन्थ में पूरी अयोध्या के बारे में वर्णन किया गया है। इस ग्रन्थ में श्रीराम जन्मभूमि का वर्णन तो है परन्तु किसी मस्जिद का वर्णन नहीं किया गया है।”

“31. The whole of Ayodhya finds mention in the treatise

titled Ayodhya Mahatmya. This treatise certainly speaks of Sri Ram Janam Bhumi but it does not speak of any mosque.” (E.T.C.)

‘32. बाबरनामा और आइने अकबरी नामक पुस्तकों का अध्ययन मैंने किया है। मुझे इनमें कहीं भी यह पढ़ने को नहीं मिला कि बाबर ने रामकोट अयोध्या में कोई मस्जिद बनवाई।’

“32. I have studied the books titled Baburnama and Ain-e-Akbari. I did not read anywhere in it that Babur built any mosque at Ram Kot, Ayodhya.” (E.T.C.)

‘33. यह कि मेरी जानकारी में प्रकरणगत स्थल पर कभी भी किसी मुसलमान भाई ने नमाज नहीं पढ़ी है। और यदि पढ़ी भी हो तो उतने मात्र से वह भूमि न तो मस्जिद हो जाती है और न ही सनातनधर्मियों के लिए नापाक अथवा पवित्र। हमने देखा कि हमारे आस्था सम्पन्न मुस्लिम भाई रेलवे स्टेशन, बस स्टेशन, रेल आदि सार्वजनिक स्थानों पर पूरी श्रद्धा से नमाज अदा करते हैं परन्तु क्या इतने मात्र से उपर्युक्त स्थान मस्जिद हो जाते हैं?’

“33. That as per my knowledge no Muslim has ever offered namaj at the place in question. Even if namaj is offered, this alone does not make that land a mosque nor does it become unholy for orthodox Hindus. We have seen that our devout Muslims offer namaj with full reverence at public places such as Railway stations, bus-stands, railway trains, etc. but do the said places become mosques only on this account?” (E.T.C.)

‘37. यह कि प्रकरणगत भवन कहीं से भी मस्जिद होने का आभास नहीं देता था और उसमें अनेक ऐसे चिन्ह और साक्ष्य थे जो उसका मन्दिर होना प्रमाणित करते थे।’

“37. That the building in question from nowhere gave any inkling of being a mosque and it had several signs and evidences establishing it as a temple.” (E.T.C.)

‘39. यह कि जनसाधारण की यह धारणा बनी हुई है कि बाबर ने अपने

सिपहसालार मीरबाँकी के माध्यम से अयोध्या के रामकोट में स्थित भगवान श्रीराम की जन्मभूमि पर स्थित विशाल मन्दिर को तोड़कर मस्जिद का आकार देने का प्रयास किया। परन्तु सनातनधर्मियों के निरन्तर विरोध के फलस्वरूप उसे मस्जिद का रूप कभी भी नहीं दिया जा सका अपितु वहाँ निरन्तर भगवान श्रीरामलला की पूजा अर्चना होती रही। परन्तु मेरे अध्ययन में यह प्रचलित और प्रचारित धारणा अंग्रेजों के समय की ही प्रतीत होती है क्योंकि उससे पूर्व किसी भी स्थल पर ऐसा कोई प्रमाण उपलब्ध नहीं होता।”

“39. *That there continues to be a public perception that Babur through his army commander Mir Baqi demolished a large temple located at Lord Sri Rama's birthplace at Ram Kot in Ayodhya and tried to give it the shape of mosque. But due to constant protest by orthodox Hindus it could never be given the shape of mosque and it continued to see pooja and archana (worship and prayer) of Lord Sri Ram Lala. But as per my study, this prevalent and circulated perception appears to be only of the British time but prior to it no such proof is available at any site.*”
(E.T.C.)

441. Lastly, DW 20/2 has said that the dispute between two communities is the result of Britishers' policy of divide and rule and prior thereto there was no such dispute. In para 40 of the affidavit he has said as under :

‘40. यह कि प्रकरणगत स्थल को लेकर जो विवाद की स्थिति निर्मित हुई है मेरे विचार से वह अंग्रेजों की फूट डालों और राज करों की नीति का परिणाम है। ऐसे में सनातनधर्मियों एवं इस्लाम के अनुयायियों को इस वास्तविकता के आलोक में पारस्परिक द्वन्द और द्वेष भूलकर एक होकर भारतीय राष्ट्र की शक्ति का संवर्धन करना चाहिए।”

“40. *That the dispute which has cropped up over the site in question is, in my opinion, an outcome of the English policy of divide and rule. In such circumstances, in the*

light of this reality, orthodox Hindus and the followers of Islam should forget their internecine enmity and ill-will, be united and augment the strength of Indian Nation.”
(E.T.C.)

442. D.W. 20/3 Brahamchari Ramrakshanand, aged about 87 years (vide affidavit dated 18.7.2005), is resident of Jyotirmath, Trotakacharya Gupha, Post Joshimath, District Chamoli (Uttaranchal). He was cross examined in the following manner :

(a) 18/19.07.2005 - by Nirmohi Akhara plaintiff (Suit-3) through Sri R.L. Verma, Advocate and Sri Tarunjeet Verma, Advocate (p. 6-28)

(b) 19/20.07.2005- by Mohd. Faruk Ahmad, defendant no. 11 through Sri Abdul Mannan, Advocate (p. 29-32)

(c) 20/22.07.2005- by plaintiffs no. 1, 6/1 and 6/2 Sunni Central Board of Waqf, Jiyauddin and Maulana Mahafujurrhman through Sri Zafaryab Jilani, Advocate (p. 32-44)

(d) 25.07.2005- by plaintiff no. 7 (Suit-4) through Sri Mustaq Ahmad Siddiqui, Advocate (p. 45-52)

(e) 25.07.2005 - defendants no. 6/1 (Suit-3) through Sri Irfan Ahmad, Advocate and defendant no. 6/2 (Suit-3) through Sri Fazale Alam, Advocate and defendant no. 26 (Suit-5) through Sri C.M. Shukla, Advocate adopted the cross examination already done by Sri Abdul Manna, Sri Zafaryab Jilani and Sri Mustaq Ahmad Siddiqui, Advocates (p. 52)

443. He belong to village Dighori, District Sivani, Madhya Pradesh. His family name was Ramraksha Upadhyay and he got education with the said name. About his studies and knowledge

that the place in dispute is birth place of Lord Ram and that this is the faith of Hindus, he has said in paragraphs 9, 10, 11, 12, 13 and 14 of the affidavit as under :

‘9. यह कि मेरे अध्ययन व जानकारी के अनुसार अयोध्या स्थित विवादित स्थल ही भगवान श्री राम की जन्मभूमि है। यह सर्वविदित है कि भगवान श्रीराम का जन्म अयोध्या में हुआ था जो चक्रवर्ती महाराज दशरथ के ज्येष्ठ पुत्र थे।’

“9. *That as per my study and knowledge, Ayodhya-situated disputed site itself is the birthplace of Lord Sri Rama. It is known to all that Lord Sri Rama was born in Ayodhya and was the eldest son of the Supreme King, Dashrath.*” (E.T.C.)

“10. यह कि अयोध्या स्थित विवादित स्थल हिन्दू धर्मानुयायियों द्वारा भगवान श्रीराम लला की जन्मभूमि के रूप में अनन्त काल से आस्था, परम्परा एवं विश्वास के अनुसार मान्यता प्राप्त व पूजनीय है और उस स्थल विशेष की पूजा निरन्तर होती चली आ रही है। शास्त्रों के अनुसार जन्मभूमि के दर्शन मात्र से ही मोक्ष की प्राप्ति होती है और सप्त मोक्षदायिनी पुरियों में अयोध्या का प्रथम स्थान है।’

“10. *That as per faith, tradition and belief, Ayodhya situated disputed site has been since eternity recognised and worshipped by adherents of Hinduism as the birthplace of Lord Sri Ram Lala and pooja has continued to be offered at that particular place. As per scriptures, one can attain liberation through mere darshan of the birthplace, and Ayodhya occupies the first place amongst seven liberation-giving puris.*” (E.T.C.)

“11. यह कि धर्मशास्त्रों के अनुसार जन्मस्थान की विशेष महत्ता है जो स्वयं भू देव के रूप में स्वप्राणप्रतिष्ठित एवं पूज्य स्थल है। इस प्रकार की देवत्व प्राप्त स्थलों पर महन्त अथवा सरवराहकार की कोई आवश्यकता नहीं होती।’

“11. *That as per scriptures, the birthplace commands*

special importance and it is in itself a deified and revered place as Bhoo-dev (Lord of Land). There is no need of there being a Mahanta or Sarvarakaar at the places blessed with this type of divinity.” (E.T.C.)

“12. यह कि मैंने गोस्वामी तुलसीदासकृत श्रीरामचरित मानस में भगवान श्रीराम के जन्म व जन्मस्थान का वर्णन पढ़ा है यँ तो समस्त अयोध्या क्षेत्र ही भगवान श्रीराम की जन्मभूमि है परन्तु शास्त्रीय प्रमाणों व लाखों वर्षों की आस्था के अनुसार अयोध्या स्थित भगवान श्रीराम का जन्मस्थल देवतुल्य पूज्य है।”

“12. That I have read the description of Sri Rama's birth and birthplace in Sri Ram Charit Manas written by Goswami Tulsidas. As a matter of fact, the whole of Ayodhya itself is the birthland of Sri Rama but according to scriptural proofs and as per the faith of Lakhs of years, Ayodhya-situated birthplace of Lord Sri Rama is revered like a deity.” (E.T.C.)

‘13. यह कि गोस्वामी तुलसीदास के श्रीरामचरित मानस के बालकाण्ड के 191 दोहे के नीचे वाले छन्द में भगवान श्रीराम के प्राकाट्य का पूर्ण विवरण है।’

“13. That the incarnation of Lord Sri Rama finds full description in the verse just below 191st couplet of Baal-Kaand of Goswami Tulsidas-written Sri Ram Charit Manas.” (E.T.C.)

“14. यह कि मैंने अपने गुरु महाराज से सुना है कि स्कन्द पुराण में वर्णित अयोध्या माहात्म्य से स्पष्ट रूप से प्रमाणित होता है कि वर्तमान अयोध्या पुरी में श्रीराम जन्मभूमि के नाम से प्रसिद्ध स्थल ही श्रीरामजन्मभूमि स्थल है।”

“14. That I have heard from my spiritual teacher that Ayodhya Mahatmya of the Skandha Purana clearly proves that only the place called Sri Ram Janam Bhumi in the present Ayodhya-puri is Sri Ram Janam Bhumi site.”

(E.T.C.)

444. About his (DW 20/3) performing Darshan, Pooja at the place in dispute since the age of 20 years under the central dome, inside the courtyard, the averments made in para 15 and 16 of the affidavit are as under:

“15. यह कि अयोध्या स्थित श्रीरामजन्मभूमि के दर्शन और पूजन मैंने कई बार किया है।”

“15. That I have done darshan and poojan of Sri Ram Janam Bhumi situated in Ayodhya.” (E.T.C.)

“16. यह कि मैं अयोध्या पहली बार लगभग बीस वर्ष की अवस्था में गया था। मैंने अयोध्या में सरयू स्नान किया, नागेश्वर नाथ दर्शन करने के पश्चात मैंने श्रीराम लला मन्दिर के दर्शन किये। तदपुरान्त हनुमानगढ़ी, कनकभवन, सुमित्रा भवन आदि मन्दिरों के भी दर्शन किए।”

“16. That I went to Ayodhya for the first time at the age of nearly 20 years. I had taken a dip in Ayodhya and after having darshan of Nageshwarnath I had darshan of Sri Ram Lala temple. After that I had darshan also of temples such as Hanumangarhi, Kanak Bhawan, Sumitra Bhawan, etc.” (E.T.C.)

445. **O.P.W. 1, Mahant Ramchandra Das Digambar**, aged about 90 years (on 23.12.1999 when he commenced his testimony), was born at Village Sinhipur, District Chhapara, Bihar and came to Ayodhya at the age of 14-15 years. His cross examination took about a month and proceeded as under :

(a) 23/24-12-1999, 12/14/16-01-2000- by Nirmohi Akhara through Sri R.L. Verma, Advocate (p. 14-80)

(b) 16/17/18/19-01-2000- by Sunni Central Waqf Board, defendant no. 4, through Sri Zafaryab Jilani, Advocate (p. 81-131)

(c) 19/20-01-2000- by defendant no. 5 Hashim Ansari through Sri Mustaq Ahmad Siddiqui, Advocate (p. 131-

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(d) 20-01-2000 - defendant no. 6 through Sri Mohd. Nadeem Siddiqui, Advocate and defendant no. 26 through Sri Sayad Irfat, Advocate adopted the cross examination already done by defendants no. 4 and 5.

446. He is a Sadhu of Ramanandi sect and Sri Mahant of Akhil Bhartiya Sri Panch Ramanandi Digambar Ani Akhara. He has given the details of the Ramanandi sect and its Akhara which we propose to deal while considering issue No. 17 (Suit-3). He got associated with Digamber Akhara, Ayodhya about 45 years ago. He has lot of faith and belief in Lord Ram and in this respect he said as under :

“भगवान राम के जन्म के सम्बन्ध में हमारे यहाँ वाल्मीकि रामायण प्रथम स्थान रखता है। वाल्मीकि रामायण के एक-एक वाक्य को हम इतिहास व वेद के रूप में स्वीकार करते हैं। मेरे समक्ष श्रीमद्वाल्मीकि रामायण की पुस्तक है। मेरे समक्ष वाल्मीकि रामायण की जो प्रति है, वह गीताप्रेस गोरखपुर से प्रकाशित तथा प्रमाणित प्रति है। वाल्मीकि में लिखी बातें भगवान राम के प्रादुर्भाव के सम्बन्ध में लिखी बातें हैं जो रामायण के जिस पात्र के सम्बन्ध में कहा गया है, वह उस पात्र के सम्बन्ध में मान्य है। यह सभी बातें, सभी पात्रों के सम्बन्ध में मान्य नहीं है। पात्र से मेरा तात्पर्य महाराज दशरथ, रानी कौशल्या, महारानी कैकेयी, श्री हनुमान, सुग्रीव, केवट, शबरी, जटायु, अयोध्या, मिथिला, महाराजा जनक, महारानी सीता, महारानी उर्मिला, महारानी माण्डवी, महारानी श्रुतिकीर्ति, वशिष्ठ, विश्वामित्र आदि से है। इन पात्रों में सर्वप्रथम श्री रामचन्द्र जी हैं। इन सभी पात्रों में प्रमुख नायक श्री राम चन्द्र जी हैं।”

“*The Valmiki Ramayana occupies the first place in the matter of birth of Lord Rama. Each phrase of Valmiki Ramayana is accepted by us as history and Veda. The book of Srimadvalmiki Ramayana is before me. The copy of Valmiki Ramayana before me, is a publication of Geeta Press, Gorakhpur and is genuine copy. The facts*

mentioned in Valmiki (Ramayana) are about the descendance of Lord Rama and the facts mentioned about any particular character, are acceptable as regards that character. All these facts are not acceptable about all the characters. By characters, I mean king Dashrath, queen Kaushalya, queen Kaikeyee, Sri Hanuman, Sugriv, Kevat, Shabri, Jatayu, Ayodhya, Mithila, king Janak, queen Sita, queen Urmila, queen Mandavi, queen Shruti Kirti, Vashishtha, Vishwamitra etc.. The first amongst these characters is Sri Ramchandra. Out of all of these characters, Sri Ramchandra is the main hero.” (E.T.C.)

“मेरी आस्था के अनुसार इस सम्बन्ध में चार बातें प्रधान हैं— नाम, रूप, लीला एवं धाम। हमारे सम्प्रदाय में इन चारों को सच्चिदानन्द भगवान का विग्रह मानते हुए चारों को वस्तुतः एक माना गया है। नाम से भगवान राम का ग्रहण है। राम शब्द का शब्दार्थ शब्द शास्त्र में रमुकीडायाम् धातु से उत्पत्ति होती है और रमन्ते, क्रीडन्ते, योगनयों, अस्मिनतिरामा लिखा हुआ है। किसी व्यक्ति के सम्बन्ध में जानकारी प्राप्त करने के लिए उसके नाम तथा रहने के स्थान के बारे में जानकारी होना आवश्यक है। **वाल्मीकि रामायण में यह उल्लिखित है कि भगवान राम का जन्म अयोध्या में हुआ।** अयोध्या का वर्णन हमारे वेदों में है, उपनिषदों में तथा संहिताओं में एवं अष्टादश उप पुराणों में, स्मृतियों में है और भारत के संस्कृत जगत में जो मान्य साहित्य उपलब्ध है, उन सब में भगवान का जन्म स्थान अयोध्या माना गया है। यह वही अयोध्या है जो वर्तमान स्थल है। इस स्थल पर भगवान राम का जन्म हुआ, इसके सम्बन्ध में चौहद्दी का उल्लेख करते हुए उपरोक्त सभी हिन्दू धर्म ग्रन्थों में स्पष्ट रूप से उल्लेख है। कागज सं०— 107ग/ 5 मेरे समक्ष है, स्कन्ध पुराण के अन्तर्गत अयोध्या महात्म्य प्रकरण में इस सम्बन्ध में स्पष्ट उल्लेख है। **भगवान राम का जन्म स्थल एवं गर्भगृह विवादित स्थल ही है, जहाँ पर रामलला जी इस समय विराजमान हैं।”**

“According to my faith, the following four are the main facts in this behalf, viz.- name, ‘roop’(form), ‘leela’

(action) and 'dhaam' (abode). In our community, all four of them have virtually been treated to be one by taking them to be disintegration of God Sachchidanand. The name implies Lord Rama. The meaning of term Rama originates from the generic term 'ramukridayam' and it has been written as 'ramante, kridante, yoganyon, asmintirama'. In order to gather information about any person, it is essential to have knowledge of his name and place of abode. **It has been mentioned in Valmiki Ramayana that Lord Rama was born at Ayodhya.** The description about Ayodhya is to be found in our Vedas, Upnishads, Sanghitas, 18 Up-Puranas, Smritis and all acceptable literature in the cultural domain of India and in all of them Ayodhya has been considered to be the birthplace of Lord. It is the same Ayodhya, which exists today. Lord Rama had incarnated at this very place. All the said religious treatises of Hindus clearly give the boundary in this behalf. The paper no. 107C/5 is before me. Clear description in this behalf is contained in the chapter of Skand Purana dealing with the importance of Ayodhya. **The birthplace of Lord Rama and the 'Garbh-grih', is the disputed site, where Ramlala is now present.**” (E.T.C.)

“भगवान राम के जन्म का स्थान जो मैं बता रहा हूँ वह राम उपासना सम्बन्धी ग्रन्थों में तथा अन्य हिन्दू शास्त्र ग्रन्थों में वर्णित है।”

“The birthplace of Lord Rama as being described by me, is the same as mentioned in treatises related to reverence of Rama and in other Hindu Shastra treatises.”
(E.T.C.)

“अयोध्या का इतिहास अत्यन्त प्राचीन एवं समीचीन है, जो शासन के आधार पर, काल के आधार पर कई भागों में विभक्त है। सत्ययुग कालीन अयोध्या, त्रेताकालीन अयोध्या, द्वापरकालीन अयोध्या, कलियुग

कालीन अयोध्या। हिन्दू राजाओं के समय की अयोध्या, मुस्लिम समय के सम्राटों, बादशाहों के समय की अयोध्या, ईस्ट इण्डिया से लेकर अंग्रेजों के अन्तिम शासन काल की अयोध्या, कांग्रेसकालीन अयोध्या के आधार पर अयोध्या के इतिहास को बताया जा सकता है, जिनमें सर्वप्रथम बौद्धकालीन तथा विक्रमादित्य के काल की अयोध्या रही है। अयोध्या के अनेक पर्यायवाची शब्द हैं— अयोध्या, सत्या, परा, अपराजिता, साकेत आदि हैं।”

“The history of Ayodhya is very ancient and consistent, which is divided in many parts as per rule and period. The history of Ayodhya can be given on basis of Ayodhya of Satyug period, Ayodhya of Treta period, Ayodhya of Dwaper period, Ayodhya of Kalyug period, Ayodhya in times of Hindu kings, Ayodhya in times of Muslim kings and emperors, Ayodhya from the times of East India to last days of English rule, Ayodhya of Congress period. Out of these, the initial Ayodhya is of Buddha period and Vikramaditya period. The word Ayodhya has many synonyms such as- Ayodhya, Satya, Para, Aparajita, Saket etc.” (E.T.C.)

“जब मैं अयोध्या आया, तब से मैं निरन्तर राम जन्म भूमि, हनुमानगढ़ी नागेश्वरनाथ, सरयू, छोटी देवकाली, बड़ी देवकाली, लक्ष्मण घाट, सप्त सागर, जो छोटी देवकाली के समीप स्थित है एवं कनक भवन मन्दिर इन सभी सात स्थानों पर जब से मैं अयोध्या आया, तब से बराबर लोगों को अपरिवर्तनीय रूप से दर्शन करते हुए देखा है।
. . . . राम जन्म भूमि स्थल पर भगवान राम की प्रतिमा थी। सीता रसोई भी थी और वहाँ प्राचीन परम्परा से राम जन्म भूमि के नाम पर जो विशेष भवन था, उसके प्रत्येक खम्भों में अनेक देवी-देवताओं के (मूर्ति) चित्र थे। मूर्ति के अतिरिक्त उस भूमि की भी पूजा करते थे, जहाँ पर यह बताया जाता है कि यह राम जन्मस्थल है और भगवान राम का प्राकट्य हुआ है। उसी स्थल पर एक राम लला जी के चबूतरा के नाम से एक फूस की झोपड़ी थी जिसमें निर्मोही अखाड़े के पुजारी पूजा करते थे तथा

भगवान को भोग—राग आदि अर्पित करते थे।”

“Since I came to Ayodhya, I have regularly seen people having 'darshan' of all the seven places viz. Ramjanmbhumi, Hanumangarhi Nageshwar Nath, Saryu, Chhoti Dev kali, Badi Dev Kali, Laxman Ghat, Saptagar situated near Chhoti Dev Kali and Kanak Bhawan temple.. There was the idol of Lord Rama at Ramjanmbhumi site. Sita Rasoi also existed and in each pillar of the special building, which existed there as per ancient custom by name of Ramjanmbhumi, there were number of pictures (idol) of Gods-Goddesses over them. Apart from the idol, that land was also revered and it was said that it was the birthplace of Rama and Lord Rama had descended over there. There was a hut made up of straw at that place, which was called the Chabutara of Ramlala, and the same was worshiped by the priests of Nirmohi Akhara, who used to make offering of Bhog-Raag etc. to Him.” (E.T.C.)

447. About 1934 riots he (OPW 1) claims to be a witness and according to him since then neither the Muslims ever visited disputed premises nor offered any Namaz thereat and said :

“मेरे अयोध्या के निवास काल में वर्ष 1934 में अंग्रेजों के समय में यानी अंग्रेजों के शासनकाल में हिन्दू तथा मुसलमानों के मध्य आपसी मारपीट हुई। जिस स्थान पर मस्जिद को होना इस समय बताया जाता है, उस तथाकथित भवन के शिखर को तोड़ दिया गया। अंग्रेज सरकार ने अस्सी हजार रूपया जुर्माना लगाया, जिसे अयोध्या के सन्त—महन्तों ने एकत्र करके अंग्रेजी शासन को दिया, उसके बाद इस गिरे हुए शिखर की मरम्मत करवाई गई।”

“During the period of my stay at Ayodhya, a riot had broken out between Muslims and Hindus in the year 1934 during the British rule. The dome of the building existing at

the place, where existence of mosque is being claimed today, had been damaged. The British Government had imposed a fine of Rupees eighty thousand, which was collected and deposited with the British Government by the saints-mahants of Ayodhya and subsequently the said damaged dome was repaired.” (E.T.C.)

“मरम्मत का कार्य मुसलमान सम्प्रदाय ने नहीं करवाया। 1934 से लेकर 1947 तक पूजा-पाठ में किसी प्रकार का कोई व्यवधान उत्पन्न नहीं किया गया। मेरे समय में जब से मैं अयोध्या आया, मैंने विवादित परिसर में कभी नमाज अदा होते नहीं देखा। इस सम्बन्ध में कई बार प्रयास हुआ, इस सम्बन्ध में गिरफ्तारियों की गईं। नमाज पढ़ने के सम्बन्ध में प्रयास किये जाने पर बराबर संघर्ष की स्थिति उत्पन्न हो जाती थी। मैंने नमाज पढ़ते हुए कभी नहीं देखा। जन्मभूमि के आँगन के बीच में लोहे के सीखचों का एक दरवाजा था, इसे इस उद्देश्य से लगाया गया था, जिससे कोई जानवर आदि प्रवेश न कर सके।”

“The repair work was not carried out by the Muslim community. There was no obstruction in prayer-worship from the year 1934 to 1947. Since my arrival at Ayodhya, I never saw Namaz being offered at the disputed premises. Attempts were made in this behalf on number of occasions and many arrests were effected. The attempts to offer Namaz, used to regularly give rise to clash like situation. I never saw Namaz being offered. In center of the courtyard of the Janmbhumi, was a gate of iron rods and it had been put there to prevent any animal etc. from entering.” (E.T.C.)

448. About the incident of 23rd December 1949, he has said as under :

“23 दिसम्बर, 1949 को भगवान श्री राम की मूर्ति का प्राकट्य ब्रम्हमुहुर्त में हुआ। उस स्थल पर जहाँ पर पहले से मूर्ति पूजा अर्चना स्थापित थी, वहाँ पर चमत्कारपूर्ण घटना

—प्रकाश के अवलोकन के पश्चात निर्मोही अखाड़े के राम चबूतरे पर जो मूर्ति स्थापित हुई, से हटाकर गर्भगृह में स्थापित कर दिया गया। राम जन्मभूमि आन्दोलनों में मैं बराबर सम्मिलित हुआ हूँ। देश के स्वतंत्र होने के पश्चात राम जन्मभूमि स्थल पर मन्दिर बनाने का आन्दोलन चला, जिसके सम्बन्ध में तत्कालीन प्रधानमन्त्री से प्रतिनिधि मण्डल इस सम्बन्ध में कई बार मिला।”

“The idol of Lord Sri Ram appeared in ‘Brahm Muhurt’ of 23rd December, 1949. After looking at the miraculous light incident, the idol installed over Ramchabutara of Nirmohi Akhara, was removed from the place, where the revered idol was already present, and installed in the ‘Garbh-grih’. I have always participated in the Ramjanmbhumi movement. After independence, the movement for building a temple at Ramjanmbhumi premises gained momentum, and in this behalf a delegation met the erstwhile Prime Minister on number of occasions.” (E.T.C.)

“इस स्थल पर जब पूजा-पाठ आदि का कार्यक्रम बराबर चलता रहा। उपर्युक्त घटना के बाद गर्भगृह में मूर्ति स्थापित होने के पश्चात पूजा-अर्चना का कार्यक्रम नियमित रूप से बराबर चलता रहा। इसके पहले भी इस स्थल पर पूजा-अर्चना आदि नियमित रूप से होता आया है। 23 दिसम्बर 1949 को विवादित स्थल पर मेरे पूजा-पाठ करने में किसी प्रकार का कोई व्यवधान उत्पन्न नहीं हुआ। उसके बाद कई मुकदमें इस सम्बन्ध में चले, जिनमें निषेधाज्ञा का आदेश पारित हुआ।”

“The prayer-worship etc. was always performed at this place. After the said incident i.e. installation of idol in the ‘Garbh-grih’, the prayer-worship continued regularly. Earlier also, prayer-worship etc. had been regularly performed at this place. There was no obstruction in my prayer-worship at the disputed site on 23rd December, 1949. Subsequently, many cases were filed in this behalf,

wherein injunction order was passed.” (E.T.C.)

449. He says that the suit filed by Sri Gopal Singh Visharad was defective due to non compliance of Section 80 C.P.C. and, therefore, he filed a separate suit i.e. Suit-2 (his suit has already been dismissed as withdrawn).

450. O.P.W. 2, Deoki Nandan Agarwal. He was plaintiff no. 3 (Suit-5), 80 years of age (when got his statement recorded on 16-20th June 2001), resident of 59/56, Dilkusha, Naya Katra, Allahabad. His cross examination commenced and followed as under :

(a) 06/08/09-08-2001-by Nirmohi Akhara through Sri R.L. Verma, Advocate (p. 71-126)

(b) 09/10-08-2001- by Mahmood Ahmad, defendant no. 6 through Sri Abdul Mannan, Advocate (p. 126-133)

(c) 10-08-2001, 12-09-2001, 19/20/21/22-11-2001, 6/7/8.2.2002 by Sunni Central Waqf Board, defendant no. 4, through Sri Zafaryab Jilani, Advocate (p. 133-202)

(Cross examination could not conclude due to his death)

451. After obtaining law degree, he was enrolled as an Advocate in 1958 and started practicing law in 1960 in this Court at Allahabad. He was elevated to the Bench on 17th November 1977 and retired on 3rd October 1983. He has given his statement-in-chief in 70 pages virtually reiterating the entire contents of plaint (Suit-5) and documents referred therein. He was cross examined by Sri R.L. Verma, counsel of Nirmohi Akhara, Sri Abdul Mannan, counsel for defendant no. 6 (Suit-5) and partly by Sri Jilani, counsel for defendant no. 4 (Suit-5). Sri Jilani last examined him on 8.2.2009 but thereafter the said witness was not available for further examination due to ill health and ultimately he died. We, therefore, need not give

further details of his statement in chief at this stage but may refer the same, if is admissible in evidence as and when we find necessary.

452. OPW 4, Sri Harihar Prasad Tewari, aged about 85 years (as per his affidavit dated 01.08.2002), son of Late Sri Bal Mukund Tiwari, is resident of Village and Post Karimuddinpur, District Ghazipur. His cross examination commenced and followed as under :

- (a) 01-08-2002- by Nirmohi Akhara, defendant no. 3, through Sri R.L. Verma, Advocate (p. 1-8)
- (b) 01/02/05-08-2002- by Sunni Central Waqf Board, defendant no. 4, through Sri Zafaryab Jilani, Advocate (p. 8-29)
- (c) 05-08-2002- by defendant no. 6 through Sri Abdul Mannan, Advocate (p. 29-33)
- (d) 05/06-08-2002- by defendant no. 5 through Sri Mustaq Ahmad Siddiqui, Advocate (p. 34-45)
- (e) 06-08-2002-- defendant no. 26 through Sri Sri Syed Irfan Ahmad, Advocate adopted the cross examination already done by defendants no. 4, 5 and 6

453. OPW-4 says about worshipping the idols of Lord Ram at the disputed site prior to attachment in 1949. His date of birth is 1917. He obtained education of Ayurvedacharya from Ayurved Vidyalaya, Jagdishpur Mandir, Ayodhya said to be affiliated to Dhanwantri Ayurved Vidyapeeth, Calcutta. He stayed from 1934 to 1938-39 at Ayodhya for undergoing education and during this period he claims to have visited the disputed site time and again. During the period of stay at Ayodhya he was residing at Ram Niwas Mandir, Ramkot Ayodhya which is about 250-300 Yards from Ramjanambhumi.

Regarding birth of Lord Ram at the disputed site and faith of the people about the said birthplace etc., in paras 3, 4, 5 and 6, he has deposed as under:

“3. अयोध्या हिन्दुओं की एक प्राचीन पवित्रतम तीर्थ स्थली है जहां परब्रह्म परमेश्वर भगवान विष्णु ने राजा दशरथ के पुत्र श्रीराम के रूप में अवतार लिया था। हिन्दू मतावलम्बियों में अनादि काल से यह आस्था एवं विश्वास रहा है कि भगवान विष्णु ने श्रीराम के रूप में अयोध्या में अवतार लिया था। यह स्थल पूज्य है इसी आस्था एवं विश्वास के आधार पर लोग श्रीराम जन्मभूमि का दर्शन और परिक्रमा करने आते थे। मेरे परिवार के लोग, मेरे बाबा, अयोध्या में जब मैं 1934 से 1938 तक शिक्षा ग्रहण के दौरान रहा तो वहां के बड़े बुजुर्ग साधू संत भी बताते थे कि भगवान विष्णु ने भगवान श्रीराम के रूप में यहीं जन्म लिया था, और यही श्रीराम जन्मभूमि है, इसी आस्था और विश्वास के आधार पर मैं श्रीराम जन्मभूमि पर दर्शन करने जाता रहा और पढ़ाई समाप्त करने के बाद भी जब कभी अयोध्या आता था तब भी दर्शन करने जाता था, इधर लगभग 8-9 साल से सुग्रीव किला राम कोट अयोध्या में अधिकांश समय रहता हूँ। और राम जन्मभूमि का दर्शन करने जाता रहता हूँ।”

“3. *Ayodhya is an ancient sacred pilgrimage of Hindus, where the Almighty Lord Vishnu had incarnated as Lord Sri Rama, the son of King Dashrath. The followers of Hinduism have inculcated this faith and belief from ancient times that Lord Vishnu had incarnated Himself at Ayodhya as Sri Rama. This place is revered and it is out of this faith and belief that people used to come over to have darshan and perform circumambulation of Sri Ram Janmbhumi. During my stay at Ayodhya between 1934 to 1938 in connection with my education, my family members, my grand father, and other elderly saints used to tell me that Lord Vishnu had incarnated at this very place in form of Lord Sri Rama and this is Sri Ram Janmbhumi. I used to go to have darshan of Sri Ram Janmbhumi out of this faith*

and belief and even after completing my studies I used to have darshan whenever I came over to Ayodhya. For the last 8-9 years, I mostly stay at Sugriv Qila, Ramkot, Ayodhya and keep going to Ram Janmbhumi for darshan.”
(E.T.C.)

“4. श्रीराम जन्मभूमि परिसर में जाने का रास्ता पूरब से था, इस पूरब के द्वार को हनुमत द्वार कहा जाता था। इस द्वार से श्रीराम जन्मभूमि परिसर में जाने पर बाये तरफ राम चबूतरा पर श्रीराम दरबार की मूर्तियां विराजमान थी उसके दक्षिण एक नीम एवं पीपल का पेड़ था वहां भी मूर्तियां विराजमान थी। हनुमत द्वार के दाहिने तरफ छप्पर का बना एक बहुत बड़ा झोपड़ा था जिसे भंडार कहा जाता था इसमें सैकड़ों साधू संत रहते थे और उनके बनाने-खाने का पूरा इंतजाम उसी में था जिसमें वे बनाते-खाते थे। साधू लोग चौबीसों घंटे ढोल-झाल-मजीरा बजाते हुए कीर्तन करते रहते थे अन्य दर्शनार्थी, तीर्थयात्री भी कीर्तन में सम्मिलित होते रहते थे। इस परिसर के उत्तरी प्रवेश द्वार को सिंह द्वार कहा जाता था। सड़क से सिंह द्वार तक आने के लिए सीढ़ियां थी जो काफी जीर्ण-शीर्ण हो गयी थी टूट गयी थी इससे कोई आता-जाता नहीं था। सिंह द्वार के अन्दर सीता रसोई थी जिसमें चौका-बेलन-चूल्हा-चरण चिन्ह आदि थे जिनका दर्शन सभी हिन्दू धर्मानुयायी तीर्थयात्री करते थे। उसके दक्षिण भगवान श्रीराम की जन्मभूमि थी और वहीं गर्भ गृह कहा जाता था जिनका दर्शन मैं भी करता था।”

“4. The entrance to the Sri Ram Janmbhumi premises was in the east, and this gate in the east was called Hanumatdwar. On entering the Sri Ram Janmbhumi premises through this gate, was the Ramchabutra in left with deities of Sri Ram Darbaar present over it. To its south were Neem and Pipal tree. Deities were present over there as well. To the right of the Hanumatdwar was a very big hut with thatched roof, which was called store. Hundreds of saints used to live there. The entire arrangement of their fooding was available there and they

used to live there and prepare their meals. The saints used to remain engaged round the clock in reciting Bhajans by playing Dhol-Jhaal-Manjira. Other devotees, pilgrims also used to participate in the Kirtan. The northern entrance gate to this premises was called the Singh Dwar. There were steps leading from the road to the Singh Dwar, which were much dilapidated and none used to use them. There was Sita Rasoi inside the Singh Dwar, which included Chauka-Belan-Choolha(hearth)-Charan Chinha(foot marks) etc. and all the Hindu pilgrims used to have their darshan. To its south was the birth place of Lord Sri Rama and the same was called Garbh-grih and I also used to have its darshan.” (E.T.C.)

“5. चैत्र रामनवमी, सावन झूला, परिक्रमा मेला एवं राम विवाह के अवसर पर देश के कोने-कोने से हिन्दू धर्मानुयायी तीर्थयात्री अयोध्या आते और सरयू नदी में स्नान करने के पश्चात् मंदिरों में दर्शन करते रहे हैं, सभी तीर्थ यात्री राम जन्मभूमि का दर्शन करने अवश्य ही जाते थे। और अपनी श्रद्धा के अनुसार फल-फूल-पैसा आदि चढ़ाते थे। श्रीराम जन्मभूमि परिसर के बाहर-बाहर चारों तरफ परिक्रमा बनी हुई थी। तीर्थयात्री, दर्शनार्थी इस पूरे परिसर की परिक्रमा करते थे। नियमित रूप से सैकड़ों श्रद्धालु प्रतिदिन परिक्रमा करते रहते थे।”

“5. On the occasions of Chaitra Ram Navami, Sawan Jhoola, Parikrama mela (circumambulation fair) and Rama Vivah, Hindu pilgrims from all corners of the country used to visit Ayodhya and have darshan in the temples after taking a holy dip in the river Saryu. All the pilgrims definitely visited the Ram Janmbhumi to have darshan and used to offer money-flower-fruits as per their faith. A circumambulation path was laid down around the Sri Ram Janmbhumi premises. Hundreds of devotees used to regularly perform circumambulation everyday.”

“6. श्री राम जन्मभूमि परिसर के पूरब-दक्षिण कोने पर लगभग 200-250 कदम की दूरी पर सीताकूप था। इस कूप के जल का प्रयोग तीर्थयात्री, दर्शनार्थी और श्रीराम जन्मभूमि परिसर में रहने वाले साधु संत करते थे। श्रीराम जन्मभूमि परिसर में हिन्दू धर्मानुयायी तीर्थयात्रियों, साधु संतों की हमेशा भीड़ लगी रहती थी। कोई मुसलमान उसके आस-पास भी कभी नहीं आता-जाता था। और न ही कोई मुसलमान उस परिसर के अन्दर जाता था। मैंने कभी किसी मुसलमान को उसके अन्दर जाते व नमाज पढ़ते नहीं देखा। परिसर के नजदीक कभी अनजाने में भी कोई मुसलमान दिखाई दे जाता था तो साधु संत उसे मारने के लिए दौड़ा लेते थे इसलिए भय के कारण कोई मुसलमान उधर आता ही नहीं था। श्री राम जन्मभूमि परिसर में स्थित गर्भ गृह भवन में काले कसौटी के खम्भे लगे हुए थे जिन पर फूल-पत्तियां, देवी-देवताओं की मूर्तियां बनी हुई थी। गुंबदों वाला भवन ही पवित्र गर्भ गृह था जहां भगवान श्रीराम का जन्म होना माना जाता रहा है। हिन्दू तीर्थयात्री एवं दर्शनार्थी उन पर भी फल-फूल-पैसा आदि श्रद्धावश चढ़ाते थे। श्रीराम जन्मभूमि परिसर के आस-पास हिन्दुओं के तमाम मंदिर शुरू से रहे हैं।”

“6. In the east-south corner of Sri Ram Janmbhumi premises, was the Sita koop (well) at a distance of about 200-250 paces. The water of this well was used by the pilgrims, devotees and the saints residing at Sri Ram Janmbhumi premises. The Sri Ram Janmbhumi premises was always flooded with Hindu pilgrims and saints. No Muslim ever came near the same nor ever went inside the premises. I never saw any Muslim go inside it or offer namaz over there. Even if any Muslim was mistakenly found near the premises, the saints used to chase him away and as such no Muslim came to that side out of fear. There were touch stone pillars in the Garbh-grih structure at the Sri Ram Janmbhumi premises, which had figures of flowers-leaves, Gods-Goddesses engraved over them. The dome structure was the sacred Garbh-grih, where Lord Sri

Rama is believed to have descended. Hindu pilgrims, devotees and pilgrims used to offer fruits-flowers-money at Him out of faith. Various Hindu temples have always existed around the Sri Ram Janm Bhumi premises” (E.T.C.)

454. O.P.W. 5, Ramnath Mishra alias Banarasi Panda: is aged about 91 years (as per his affidavit dated 6/7.8.2002), resident of Naya Ghat, Ayodhya, District Faizabad. His cross examination proceeded as under :

- (a) 07-08-2002- by Nirmohi Akhara, defendant no. 2, through Sri R.L. Verma, Advocate (p. 2-15)
- (b) 08-08-2002, 12/13/16/17-09-2002- by Sunni Central Waqf Board, defendant no. 4, through Sri Zafaryab Jilani, Advocate (p. 16-73)
- (c) 17-09-2002- by defendant no. 6 through Sri Abdul Mannan, Advocate (p. 73-75)
- (d) 17-09-2002- by defendant no. 5 through Sri Mustaq Ahmad Siddiqui, Advocate (p. 75-86)
- (e) 27-09-2002- defendant no. 26 through Sri Mohd. Azhar, Advocate and defendants no. 6/1 and 6/2 (Suit-3) through Sri Fazale Alam, Advocate, adopted the cross examination already done by defendants no. 4, 5 and 6

455. By profession he is a Teerthpurohit and residing at Ayodhya since 1932, assisting the people in visiting and performing Darshan and Pooja in various temples at Ayodhya. He has made averments about Darshan and Pooja inside the courtyard, i.e., Garbhgrih (under the central dome) till December 1949 and that the disputed premises was neither used as mosque nor any Namaz was offered thereat. He has said in paras 3, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, and 15 as under :

“3. अयोध्या में प्रमुख रूप से चैत्र रामनवमी भगवान श्रीराम के जनमोत्सव के रूप में मनाया जाता है। सावन में सावन झूला उत्सव मनाया जाता है। कार्तिक मास के अक्षय राम नवमी, देवोत्थानी एकादशी, कार्तिक पूर्णिमा व सरयू स्नान का मेला, कार्तिक माह में पंचकोसी तथा चौदहकोसी परिक्रमा और वृहद मेला, अगहन सुदी पंचमी को राम विवाह का उत्सव मनाया जाता है। इन अवसरों पर विशेषरूप से देश के कोने-कोने से लाखों श्रद्धालु रामभक्त अयोध्या आते हैं जिनकी संख्या एक-एक दिन में 10-10, 15-15 लाख तक हो जाती है ये श्रद्धालु रामभक्त सरयू स्नान करते हैं, सरयू के घाटों पर दान-गोदान करते हैं। सरयू स्नान के पश्चात् पारंपरिक रूप से श्री राम जन्मभूमि, कनक भवन और हनुमानगढ़ी का दर्शन अवश्य ही करते हैं। इसके पश्चात् अयोध्या स्थित अन्य मंदिरों का दर्शन करते हैं। अयोध्या में प्रतिदिन एक उत्सव का दिन होता है जहाँ गली-गली और कण-कण में राम का जयघोष गूंजता रहता है। मंदिर में घंटाघडियाल बजता तथा कीर्तन भजन लगातार होता रहता है, सम्पूर्ण अयोध्या राममयी रहती है। अयोध्या में प्रत्येक दिन भारत के कोने कोने से हजारों की संख्या में श्रद्धालु रामभक्त आते रहते हैं और सरयू नदी में स्नान करते हैं। इसके बाद श्रीराम जन्मभूमि का दर्शन करने और राम अभिषेक भी करने जाते हैं। राम अभिषेक के पश्चात् कनक भवन जाकर भगवान राम का साक्षात् दर्शन प्राप्त करते हैं उसके पश्चात् हनुमान गढ़ी जाकर राम भक्त हनुमान का दर्शन करते हैं। फूल माला-प्रसाद आदि चढ़ाते हैं और अयोध्या स्थित तमाम मंदिरों में जाकर दर्शन करते हैं। हर गली हर मोहल्ले में राम-कीर्तन और रामधुन होती रहती है। श्रीराम जन्मभूमि में राम अभिषेक प्रातः शुरू होता है और दोपहर तक चलता है।”

“3. *Ram Navami of Chaitra month is chiefly observed as birth celebration of Lord Rama in Ayodhya. Sawan Jhoola is celebrated in the month of Sawan. Akshay Ram Navami, Devotthani Ekadashi, Kartik Poornima and Saryu Snan fare are observed in the month of Kartik. Panchkosi and Chaudahkosi circumambulations and Vrihad mela (major fare) take place in the month of Kartik. Ram Vivah celebrations are observed on the occasion of Aghan Sudi Panchami. On these occasions, lakhs of devotees and*

Rama- worshippers come to Ayodhya particularly from the nooks and corners of the country and the number of such persons goes up to 10 or 15 lakhs on a single day. These devotees and Rama worshippers take a dip in Saryu and perform 'daan-godaan' (offering and that of cow). After taking a dip in Saryu, as a matter of tradition, they certainly have darshan of Sri Ram Janam Bhumi, Kanak Bhawan and Hanumangarhi. After that they have darshan at other temples situated at Ayodhya. Everyday is a day of celebration in Ayodhya, where acclamation of Rama resounded every street and every atom. Bells and gongs keep ringing and kirtan and bhajan (singing of hymns and devotional songs) goes on continuously in Ayodhya. The whole of Ayodhya is pervaded with the sense of association with Rama. Devotees and Rama- worshippers continue to come in thousands to Ayodhya from the nooks and corners of India and take a dip in river Saryu everyday. After that they go to have darshan of Sri Ram Janam Bhumi and to offer water to Rama. After offering water to Rama they have a direct darshan of Lord Rama by going to the Kanak Bhawan after that they go to Hanumangarhi and have darshan of Rama-worshipping Hanuman. They offer flowers, garlands, prasad, etc. and go to several Ayodhya-situated temples to have darshan thereat. Ram Kirtan and Ram Dhun continue to resound every street and every locality. Ram Abhishek (religious bathing of Rama) starts in the morning and continues till noon at Sri Ram Janam Bhumi." (E.T.C.)

“5. मैंने अपने जीवनकाल में देश के कोने-कोने के लगभग हजारों रामभक्त तीर्थयात्रियों को अयोध्या में दर्शन करवाया है जिसमें प्रमुखरूप से नेपाल के राजा महेन्द्र की माता जी लगभग 40 वर्ष पहले आयी थीं।

महाराज टिहरी लगभग 50 वर्ष पहले आये थे। ओयल जिला खीरी के महाराजा भँवर सिंह लगभग 30 वर्ष पहले आये थे। महाराजा मेवाड परिवार के लोग 1940-42 में अयोध्या आये थे। इन सभी लोगों के साथ जाकर मैंने श्रीराम जन्मभूमि, कनक भवन, हनुमानगढ़ी का अयोध्या में दर्शन करवाया था। मैं श्रीराम जन्मभूमि पर श्रद्धालु रामभक्तों के इच्छानुसार रामअभिषेक करवाता था और उनसे दक्षिणा प्राप्त करता था।”

“5. *In my life, I have facilitated nearly thousands of Rama-worshippers and pilgrims coming from the nooks and corners of the country to have darshan in Ayodhya. They mainly included mother of King Mahendra of Nepal who had come nearly 40 years ago. The king of Tehri had come nearly 50 years ago. King Bhanwar Singh of Oyal, district Kheeri had come nearly 30 years ago. Family members of King of Mewar came to Ayodhya in 1940-42. I had accompanied all these persons and had facilitated them to have darshan of Sri Ram Janam Bhumi, Kanak Bhawan and Hanumangarhi. I used to perform Ram abhishek (consecration of Ram) at Ram Janam Bhumi as per the desire of devotees and Rama-worshippers and used to get dakshina (fee for religious service) from them.*”
(E.T.C.)

6. श्रीराम जन्मभूमि परिसर में जाने पर मुख्यद्वार पूरब से था जिसको हनुमत द्वार कहा जाता था। मुख्यद्वार पर दोनों किनारे काले कसौटी के खम्भे लगे हुए थे जिन पर फूल पत्ती और देवताओं के चित्र बने हुए थे। मुख्यद्वार से अन्दर जाने पर दक्षिण तरफ एक चबूतरा था जिसको रामचबूतरा कहा जाता था। उक्त रामचबूतरे पर पूरे रामदरबार की मूर्तियां विराजमान थी उसके नीचे गुफा मंदिर था। रामचबूतरा से दक्षिण पूरब कोने पर पीपल के पेड़ के नीचे भी मूर्तियां विराजमान थी उनमें गणेश जी शंकर जी आदि देवताओं की मूर्तियां थी। मुख्य द्वार से अन्दर उत्तर तरफ एक बहुत बड़ा छप्पर था जिसे भण्डार कहा जाता था। उसमें गल्ला, अनाज बर्तन, हण्डा, कड़ाही आदि भोजन बनाने के साधन व सामान रखे थे।

रामचबूतरा व भण्डार के पश्चिम सिकचे की दीवारके अन्दर तीन गुम्बदों से आच्छादित गर्भगृह मंदिर था। बड़े बुजुर्ग परम्परानुसर बताते थे कि इसी मध्य गुम्बद के नीचे की भूमि पर भगवान श्रीराम का जन्म राजा दशरथ के पुत्र के रूप में हुआ था। इसी आस्था एवं विश्वास के आधार पर सम्पूर्ण हिन्दू रामभक्त जनता और मैं भी श्रीराम जन्मभूमि का दर्शन करता था तथा उसे अतिपवित्र एवं पूज्य स्थल माना जाता था।”

“6. On entering Sri Ram Janam Bhumi premises there lay the main entrance gate in the east which was called Hanumat Dwar. On the both sides of the main gate were black touch stone pillars with flowers, leaves and images of devotees engraved on them. On entering the main gate there was a chabutra (rectangular terrace) in the south which was called Ram Chabutra. On that Ram Chabutra lay idols of the entire Ram Darbaar and beneath it was a cave temple. On the south-eastern corner from Ram Chabutra were placed idols beneath the fig-tree. They included idols of deities such as Ganesha, Shankar, etc. Inside the main gate, northwards lay a very big shed which was called 'bhandar' (granary). Means and items of preparing food such as grains, utensils, hunda (metallic container for storing water), pan, etc. were kept there. To the west of Ram Chabutra and the granary and inside the western wall with bars lay 'garbh grih temple' surmounted with three domes. As per tradition, elderly persons used to tell that Lord Sri Rama was born as son of King Dashrath on the ground beneath this very central dome. On the basis of this very faith and belief, all Rama-worshipping Hindu public and I also used to have darshan of Sri Ram Janam Bhumi, which used to regarded as a very holy and revered place.” (E.T.C.)

“7. श्रीराम जनमभूमि परिसर के उत्तरी प्रवेश द्वार को सिंहद्वार कहा

जाता था। सिंहद्वार के ऊपर बीच में गरुण तथा उसके दोनों तरफ दो सिंह बने हुए थे। सिंहद्वार के अन्दर आने पर सीतारसोई थी। वहां चौका, बेलन, चूल्हा, चरणचिन्ह आदि थे। उसके दक्षिण श्रीराम जन्मभूमि गर्भगृह था, जो गुम्बदों आदि से आच्छादित हिन्दू मतावलम्बियों के लिए अत्यन्त ही पवित्र एवं पूज्य स्थल था। सभी हिन्दू मतावलम्बियों की प्राचीन परम्परा से दृढ़आस्था एवं विश्वास है कि इसी स्थल पर भगवान विष्णु ने महाराजा दशरथ के पुत्र राम के रूप में जन्म लिया था इसलिए यह स्थल ही अति पवित्र एवं पूज्य है, इसी आस्था एवं विश्वास के आधार पर तीर्थयात्री व दर्शनार्थी लाखों-लाख की संख्या में अयोध्या आकर श्रीराम जन्मभूमि का दर्शन-परिक्रमा करते रहे हैं और अब भी करते हैं। मुख्य प्रवेशद्वार के बाहर अंग्रेजों के जमाने का एक पत्थर लगा हुआ है और जिस पर जन्मभूमि नित्य यात्रा और हिन्दी की संख्या 1 (एक) लिखा हुआ है।”

“7. *The northern entrance gate of Sri Ram Janam Bhumi premises was called Singh Dwar. Above Singh Dwar were engraved Garuna in the middle and two lions on both sides. On coming inside through Singh Dwar there lay Sita Rasoi, where there were chauka, belan (rolling pin), choolha (hearth), foot-prints, etc. To its south was Sri Ram Janam Bhumi Garbh-Grih (sanctum sanctorum of Sri Ram Janam Bhumi), which was surmounted with domes and was a very sacred and revered place for adherents of Hinduism. All followers of Hinduism, as per ancient tradition, have a firm faith and belief that Lord Vishnu took birth on this very place as son of King Dashrath, hence this place itself is very sacred and revered. On the basis of this very faith and belief, pilgrims and devotees have been coming in lakhs to Ayodhya to do darshan-parikrama (sight and circumambulation) of Sri Ram Janam Bhumi and so do they do even now. Outside the main entrance gate is fixed a stone of the English period which has words 'Janam Bhumi Nitya Yatra' and 'number – 1 (ek) of Hindi' written on it.*”

(E.T.C.)

'8. श्रीराम जन्मभूमि परिसर के दक्षिण पूरब कोने पर लगभग 200-250 कदम की दूरी पर सीताकूप स्थित है। हिन्दू उसे बहुत ही पवित्र कूप मानते हैं। उसका दर्शन करते हैं तथा उसका पवित्र जल पीते और अपने घर भी ले जाते हैं। वहाँ अंग्रेजों के जमाने का एक पत्थर लगा है जिस पर सीताकूप लिखा है।'

"8. Sita Koop is situated on the south-eastern corner of Sri Ram Janam Bhumi premises and is at nearly 200-250 paces therefrom. Hindus regard the Koop as very sacred. They have darshan of it and drink its holy water and also take it to their homes. A stone of the English period is fixed there which has 'Sita Koop' written on it." (E.T.C.)

'9. मैंने अपने जीवनकाल में कभी भी किसी मुसलमान को श्रीराम जन्मभूमि परिसर – गर्भगृह में जाते नहीं देखा और न ही किसी मुसलमान द्वारा वहाँ नमाज पढ़ने का प्रश्न ही पैदा होता है। भूले भटके भी कोई मुसलमान अगर श्रीराम जन्मभूमि के आस पास दिखाई दे जाता था तो साधू-वैरागी लाठी डण्डा आदि लेकर मारने के लिए दौड़ा लेते थे भय के कारण किसी मुसलमान की हिम्मत ही नहीं पड़ती थी कि इस तरफ नजर उठाकर देख सके।'

"9. In my life, I never saw any Muslim enter the sanctum sanctorum, nor is there any question of any Muslim offering namaj there. If any Muslim was seen in and around Sri Ram Janam Bhumi premises because of having come to it out of forgetfulness or due to having missed the way, saints and recluses used to give them a chase with lathi-danda (club,stick), etc. Out of fear, none of the Muslims was courageous enough to have a glance towards this site." (E.T.C.)

'10. श्रीराम जन्मभूमि परिसर के अन्दर गुम्बद वाले गर्भगृह में काले कसौटी के खम्भे लगे हुए थे उन पर कलश, फूल, पत्ती और देव आकृतियाँ बनी हुई थीं। गर्भगृह के अन्दर सन् 1928 से 1949 तक मैंने भगवान राम

का चित्र लगे देखा था। दीवाल के कोनिया में ताखे पर भगवान की मूर्ति विराजमान थी। सन् 1949 तक यह मूर्ति वहां पर विराजमान मैंने देखा था।”

“10. *The domed garbh-grih (sanctum sanctorum) located inside Sri Ram Janam Bhumi premises, had black touch stone pillars with pitchers, flowers, leaves and images of deities engraved on them. Between 1928 and 1949 I had seen the idol of Lord Rama fixed inside the sanctum sanctorum. The idol of Bhagwaan was placed on a niche in the corner of the wall. I had seen this idol present there till 1949.*” (E.T.C.)

“11. *सिकचे वाली दीवार में दो दरवाजे थे उनमें ताला लगा रहता था उसे निर्मोही अखाड़ा के पुजारी लोग खोलते व बन्द करते थे। वही पुजारी रामचबूतरा, सीतारसोई आदि की पूजा आरती इत्यादि करते थे। जंगले से ही हम तीर्थयात्रियों-दर्शनार्थियों को गर्भगृह का दर्शन कराते थे वहीं एक दान-पात्र भी रखा हुआ था। मुख्य गेट पर ही बतासा और फूल माला की दूकानें थीं जिनमें से एक सहदेव माली की दूकान थी।”*

“11. *The wall having bars had two doors which used to be locked. Priests of the Nirmohi Akhara used to open and lock it. Priests used to perform pooja, aarti, etc. of Ram Chabutra, Sita Rasoi etc. at that very place. Only through the window, we facilitated pilgrims and devotees to have darshan of garbh-grih. A donation-box was also kept at that very place. Right at the main gate were shops of 'batasha'(roundish sugar-cake) and of flowers and garlands. Of the said shops, one was owned by a gardener called Sahdev.*” (E.T.C.)

“12. *मुख्यगेट के सामने जहाँ भी खोदा जाता था, लगभग एक फिट के नीचे जला हुआ धान निकलता था वहीं धान अपने यजमानों को प्रसाद स्वरूप देते थे।”*

“12. Wherever ground facing the main gate was dug up to the depth of nearly one feet, burnt-paddy used to be taken out. We used to give our 'Yajmans' (clients) that very paddy as 'Prasad'.” (E.T.C.)

“13. अक्टूबर, नवम्बर सन् 1949 में श्रीराम जनमभूमि और उसके अगल-बगल सामूहिक रूप से श्रीरामचरित मानस का अखण्ड पाठ महीनों हुआ था जिसमें हजारों हजार की संख्या में लोग शामिल होते थे मैं भी वहां श्रीराम चरित मानस पाठ करता था।”

“13. In October and November of 1949, in and around Sri Ram Janam Bhumi, there was a collective 'akhand paath' of Sri Ram Charit Manas which had gone for months together and in which thousands of people had participated. I also had done Sri Ram Charit Manas paath (recitation of Sri Ram Charit Manas) there.” (E.T.C.)

“14. 22/23 दिसम्बर 1949 को ब्राम्हमुहूर्त में भगवान श्रीराम लला गर्भगृह में प्रगट हो गये इसकी जानकारी होने पर मैं भी वहां दर्शन करने 23 दिसम्बर को प्रातः काल गया वहां सिंहासन पर लगभग एक फिट ऊंची भगवान श्रीराम लला की मूर्ति-विराजमान थी। यह मूर्ति अष्टधातु की लगती थी।”

“14. In Brhama-muhurta (early morning) of 22nd/ 23rd December, 1949, Lord Sri Ram Lala appeared in 'garbh-grih'. On coming to know it I also went to have darshan there on the morning of 23rd December. Nearly one feet-high idol of Lord Sri Ram Lala was seated on a throne there. This idol appeared to be of 'asthdhaatu' (alloy of eight metals).” (E.T.C.)

‘15. सन् 1930 से 1950 तक मैं लगातार हर साल चैत्र रामनवमी को श्रीराम जन्मभूमि की 108 परिक्रमा करता था तथा 1932 से 1950 तक हर महीने की एकादशी को श्रीराम जन्मभूमि की ग्यारह परिक्रमा करता था।”

“15. I used to do 108 circumambulations at Sri Ram Janam Bhumi on the occasion of Chaitra Ram Navami

every year from 1930 to 1950 in continuity and used to do 11 circumambulations at Sri Ram Janam Bhumi on Ekadashi every month from 1932 to 1950.” (E.T.C.)

456. O.P.W. 6, Hausila Prasad Tripathi. He was born at village Pahunti, District Faizabad (now in District Ambedkarnagar). His examination-in-chief commenced and followed as under :

13-08-2002- **Examination-in-chief** by affidavit (p. 1-9)

Cross examination:(a) 13-08-2002-by Nirmohi Akhara, defendant no. 2, through Sri R.L. Verma, Advocate (p. 2-18)

(b) 14-08-2002- by defendant no. 6 through Sri Abdul Mannan, Advocate (p. 19-25)

(c) 14/16/21/23-08-2002, 02/03-09-2002- by Sunni Central Waqf Board, defendant no. 4, through Sri Zafaryab Jilani, Advocate (p. 25-103)

(d) 03/04/05/18/19-09-2002- by defendant no. 6 through Sri Mustaq Ahmad Siddiqui, Advocate (p. 103-160)

(e) 19-09-2002- defendant no. 26 through Sri Mohd. Azhar, Advocate and defendants no. 6/1 and 6/2 (Suit-3) through Sri Fazale Alam, Advocate, adopted the cross examination already done by defendants no. 4, 5 and 6 (p. 161)

457. He is aged about 80 years in 2002. His village is about 30-35 k.ms. from Ayodhya. About Darshan and Pooja at the disputed premises and that the disputed premises was neither used as mosque nor any Namaz was offered thereat, he has said in paras 4, 5, 7, 8, 9, 10, 11, 12, 13 and 14 of the affidavit as under :

“4. मेरे गांव पहुंचती से अयोध्या लगभग 30-35 किलोमीटर दूर है।
आचार्य नगर से राम जन्मभूमि लगभग 9-10 किलोमीटर दूर है। सन् 1935

के माह दिसम्बर में पहली बार अपने चाचा श्री माता प्रसाद त्रिपाठी के साथ अयोध्या आया था उस समय मेरी उम्र लगभग 12-13 वर्ष थी। उस समय मैं 5-6 दिन तक अयोध्या में रुका था। मेरे चाचा उस समय विजय राघव मंदिर अयोध्या, जो श्रीराम जन्मभूमि से लगभग आधा किलोमीटर दूर है में रहते थे। वह मुझसे 10-11 वर्ष बड़े थे। मेरे चाचा अयोध्या के बड़ा स्थान संस्कृत महाविद्यालय में पढ़ते थे वह सन् 1932 से 1945 तक अयोध्या में रहकर प्रथमा से लेकर आचार्य तक की शिक्षा ग्रहण किए। मेरे चाचा मुझे अयोध्या घुमाने के लिए ले गए थे। पहले सरयू स्नान कराये उसके बाद हम लोग नागेश्वर नाथ मंदिर दर्शन करने गए। उसके बाद हनुमान गढ़ी, कनक भवन, राम कचहरी और श्री राम जन्मभूमि का दर्शन करने गए। उसके बाद मैं जितने दिन अयोध्या में रहा प्रतिदिन सुबह शाम श्रीराम जन्मभूमि, कनक भवन दर्शन करने जाता था।”

“4. *Ayodhya is nearly 30-35 kilometres from my village, Pahunti. Ram Janam Bhumi is nearly 9-10 kilometres from Acharya Nagar. In December of 1935, I came to Ayodhya along with my uncle, Sri Mata Prasad Tripathi for the first time. I was at that time nearly 12-13 years of age. I had then stayed at Ayodhya for 5-6 days. At that time my uncle used to live in the Vijay Raghava temple, Ayodhya, which is nearly half a kilometre away from Sri Ram Janam Bhumi. He was 10-11 years senior to me. My uncle was a student of Sanskrit Mahavidyalaya located at Bada Sthan at Ayodhya. He got schooling from Prathama to Acharya by residing in Ayodhya from 1932 to 1945. My uncle took me for a walk to Ayodhya. First of all, he took me for a dip in Saryu. Later on we went to have darshan of the Nageshwar Nath temple. After that we went to have darshan of Hanumangarhi, Kanak Bhawan, Ram Kutchery and Sri Ram Janam Bhumi. After that I used to go to have darshan of Sri Ram Janam Bhumi and Kanak Bhawan in the morning and evening daily for as many days as I stayed in*

Ayodhya.” (E.T.C.)

‘5. उसके बाद सन् 1936 के चैत्र मास में मैं अपने पिता जी तथा दादी के साथ चैत्र राम नवमी के अवसर पर अयोध्या गया। हनुमान गढ़ी, कनक भवन और श्रीराम जन्मभूमि का दर्शन हम लोगों ने किया। राम नवमी के समय देश के कोने-कोने से लाखों की संख्या में लोग अयोध्या आये हुए थे। अयोध्या आने वाले अधिकांश तीर्थ यात्री एवं दर्शनार्थी श्रीराम जन्मभूमि पर दर्शन पूजा करने आते हैं। श्रीराम जन्मभूमि का दर्शन करने के बाद हजारों लोगों को पूरे श्रीराम जन्मभूमि परिसर का बाहर से परिक्रमा करते हुए मैंने कई बार देखा। मेरी दादी पिता जी और मैं भी दर्शन करने के बाद श्रीराम जन्मभूमि के पूरे परिसर का परिक्रमा किया। दादी वृद्धावस्था के कारण केवल एक बार परिक्रमा कर पायीं किन्तु मेरे पिता जी तथा मैंने श्रीराम जन्मभूमि की पांच परिक्रमा पूरा किया।”

“5. After that, in Chaitra month of 1936, I along with my father and grandmother went to Ayodhya on the occasion of Ram Navami falling in month of Chaitra. We had darshan of Hanumangarhi, Kanak Bhawan and Sri Ram Janam Bhumi. On the occasion of Ram Navami, lakhs of people had come to Ayodhya from the nooks and corners of the country. Most of Ayodhya-bound pilgrims and darshan seekers come to have darshan and pooja at Sri Ram Janam Bhumi. I have on several times seen thousands of people doing circumambulation of the entire Sri Ram Janam Bhumi from outside after having its darshan. After having darshan my grand mother and I also did parikrama around the entire premises of Sri Ram Janam Bhumi. Because of her old age, grandmother could do parikrama just once but my father and I did parikrama of Sri Ram Janam Bhumi five times.” (E.T.C.)

“7. ऐसी आस्था, मान्यता एवं विश्वास है कि भगवान श्रीराम का जन्म अयोध्या में हुआ था और वह स्थान श्रीराम जन्मभूमि के नाम से विख्यात है। जहां देश के कोने कोने से लाखों की संख्या में दर्शनार्थी आते हैं और

श्रीराम जन्मभूमि का दर्शन करके उसकी परिक्रमा करते हैं। इसी आस्था एवं विश्वास के आधार पर हम लोग भी प्रतिवर्ष तीन-चार बार श्रीराम जन्मभूमि का दर्शन व परिक्रमा अवश्य ही करते हैं।”

“7. *It is faith, recognition and belief that Lord Sri Rama was born in Ayodhya and that place is famous by the name of Sri Ram Janam Bhumi, where lakhs of darshan- seekers come from the nooks and corners of the country and do the parikrama of Sri Ram Janam Bhumi after having its darshan. On the basis of this very faith and belief, we also certainly go for darshan and parikrama (sight and circumambulation) of Sri Ram Janam Bhumi 3-4 times every year.*” (E.T.C.)

“8. मेरा भी दृढ़ विश्वास एवं आस्था है कि भगवान श्रीराम का जन्म अयोध्या में उसी स्थान पर हुआ है, जहां हजारों हिन्दू तीर्थ यात्री दर्शनार्थी आकर दर्शन पूजा व परिक्रमा करते हैं। इसी आस्था एवं विश्वास के आधार पर मैं भी 1935 से प्रतिवर्ष साल में 3-4 बार अयोध्या गया और वहां सरयू स्नान के बाद कनक भवन, हनुमान गढ़ी व श्रीराम जन्मभूमि का दर्शन व श्रीराम जन्मभूमि की परिक्रमा किया।”

“8. *I also have a firm belief and faith that Lord Sri Rama was born at that very place in Ayodhya where thousands of Hindu pilgrims and darshan seekers come to do darshan, pooja and parikrama. Under this very faith and belief I also went to Ayodhya 3-4 times a year since 1935 and after having a dip in Saryu had darshan of Kanak Bhawan, Hanumangarhi and Sri Ram Janam Bhumi and performed circumambulation of Sri Ram Janam Bhumi.*” (E.T.C.)

“9. सन् 1935 से 1945 तक जब तक मेरे चाचा अयोध्या में रहकर विद्या अध्ययन करते रहे। तब तक मैं जब भी साल में तीन-चार बार अयोध्या आता था। तो 2-4 दिन लगातार रूका और हनुमान गढ़ी, कनक भवन व श्रीराम जन्मभूमि का दर्शन प्रतिदिन किया 1945 के बाद भी मैं साल में 4-5 बार अयोध्या जाकर हनुमान गढ़ी, कनक भवन, श्रीराम जन्मभूमि का दर्शन

करके उसी दिन वापस लौट आता था।”

“9. *During 1935 to 1945, as long as my uncle kept residing and studying in Ayodhya, I used to go to Ayodhya 3-4 times a year. I daily had darshan of Hanumangarhi, Kanak Bhawan and Sri Ram Janam Bhumi by staying constantly for 2-4 days. Even after 1945 I used to go to Ayodhya 4-5 times a year and after having darshan of Hanumangarhi, Kanak Bhawan and Sri Ram Janam Bhumi used to return on the same day.*” (E.T.C.)

“10. श्रीराम जन्मभूमि परिसर में जाने के लिए मुख्य प्रवेश द्वार पूरब में था, जिसको हनुमत द्वार कहा जाता था। हनुमत द्वार से अन्दर जाने पर दक्षिण तरफ राम चबूतरा था जिस पर राम दरबार की मूर्तियां विराजमान थी, उसके दक्षिण-पूरब कोने पर एक पीपल व नीम का पेड़ था, जिसके नीचे जड़ के पास शिव दरबार की मूर्तियां विराजमान थीं। हनुमत द्वार के उत्तर बहुत बड़ा फूस का झोपड़ा था जिसे भंडार कहा जाता था, उसमें साधुओं का गल्ला-अनाज व बर्तन आदि रखने एवं भोजन बनाने-खाने की व्यवस्था थी। श्रीराम जन्मभूमि परिसर में साधु-वैरागी रहते थे। राम चबूतरा और भंडार के ठीक सामने पश्चिम की ओर की दीवार थी जिसमें सीकचों की कई खिड़कियां व दो दरवाजे लगे थे दरवाजे में ताला बन्द रहता था। सीकचों वाली दीवार के पश्चिम तीन शिखरों वाला भवन था। जिसमें बीच वाले शिखर के भाग की भूमि हिन्दू परम्परा, आस्था, विश्वास एवं मान्यता के अनुसार भगवान श्रीराम की जन्मभूमि है जिसे गर्भ गृह कहा जाता है। इसी परम्परा, आस्था एवं विश्वास के आधार पर मैं भी श्रीराम जन्मभूमि का दर्शन एवं परिक्रमा करने जाता था।”

“10. *To enter Sri Ram Janam Bhumi premises there was a main entrance gate in the east which was called Hanumat Dwar. On entering the Hanumat Dwar there was Ram Chabutra in the south with idols of Ram Darbaar. On its south-eastern corner lay a fig-tree and a neem tree beneath which were seated idols of Sri Darbaar near the root. Towards the north of Hanumat Dwar was a very big*

thatched hut which was called store room and had arrangement for keeping grains, utensils, etc. and for cooking and eating food. Saints and hermits used to live in Sri Ram Janam Bhumi premises. Just in front of Ram Chabutra and the store room lay the western wall which had several windows with bars and had two gates, which used to be locked. To the west of the wall having bars was a three dome building, in which the land forming part of the central dome is, as per Hindu tradition, faith, belief and recognition, is the birth place of Lord Sri Rama which is called 'garbh-grih' (sanctum sanctorum). On the basis of this very tradition, faith and belief, I also went to have darshan and parikrama of Sri Ram Janam Bhumi.”
(E.T.C.)

“11. श्रीराम जन्मभूमि परिसर के उत्तर वाले प्रवेश द्वार को सिंह द्वार कहा जाता था। प्रवेश द्वार तक पहुंचने के लिए सीढ़िया थी, जो टूटी हुई थी। उससे अन्दर आने पर सीता रसोई थी। वहां चौकी, बेलन, चूल्हा, चरण-चिन्ह आदि थे। उसके दक्षिण भगवान श्रीराम की जन्मभूमि थी जिसे गर्भ गृह कहा जाता था। जन्मभूमि पर स्थित मंदिर प्राचीन भव्य मंदिर का ही अवशेष है।”

“11. The entrance gate located to the north of Sri Ram Janam Bhumi premises, was called Singh Dwar. Leading to the entrance gate there were steps, which were broken. On entering by them, there was Sita Rasoi, where there were chauki, belan (rolling pin), chulha (hearth), foot-prints etc. To its south lay the birthplace of Lord Sri Rama which was called 'garbh-grih' (sanctum sanctorum). The temple located at the birthplace is a remnant only of an ancient magnificent temple.” (E.T.C.)

“12. श्रीराम जन्मभूमि का दर्शन करने आने वाले सभी तीर्थ यात्री-दर्शनार्थी श्रीराम जन्मभूमि परिसर में पूरब के प्रवेश द्वार से प्रवेश

करके राम चबूतरा पर विराजमान मूर्तियों, उसके दक्षिण-पूरब कोने पर नीम व पीपल के पेड़ के नीचे रखी मूर्तियों एवं सीता रसोंई, चरण चिन्ह आदि का दर्शन पूजा एवं सीकचों वाली दीवार के अन्दर स्थित भगवान श्रीराम के अति पवित्र जन्मभूमि का दर्शन व प्रणाम करते थे। जिसको गर्भ गृह माना जाता है। तीर्थ यात्री दर्शनार्थी तथा हम अपनी श्रद्धा अनुसार फल-फूल द्रव्य आदि चढ़ाते थे। सीकचों वाली दीवार के रास्ते अन्दर गर्भ गृह की ओर भी फल-फूल द्रव्य आदि अपनी श्रद्धा अनुसार तीर्थ यात्री दर्शनार्थी और हम चढ़ाते थे।”

“12. *All pilgrims and darshan-seekers coming to have sight of Sri Ram Janam Bhumi, after entering Sri Ram Janam Bhumi premises through the eastern gate, used to do darshan and pooja of the idols seated on Ram Chabutra and those placed beneath the neem tree and fig-tree and also of Sita Rasoi, foot-prints, etc. and used to have sight of and pay obeisance to the very holy birthplace of Lord Sri Rama which was located inside the wall with bars, and was regarded as 'garbh-grih'. The pilgrims and darshan seekers used to offer fruits, flowers, objects, etc. depending on the level of their reverence. On coming inside through the route of the wall with bars, the pilgrims, devotees and we, as per our reverence, used to offer fruits, flowers, objects, etc. even towards the 'garbh-grih'.*” (E.T.C.)

“13. श्रीराम जन्मभूमि परिसर के चारों ओर परिक्रमा मार्ग बना था जिससे लोग परिक्रमा करते थे। श्रीराम जन्मभूमि परिसर के दक्षिण पूरब कोने पर लगभग 200-250 कदम की दूरी पर सीता कूप था। इसके जल का प्रयोग तीर्थयात्री दर्शनार्थी तथा श्रीराम जन्मभूमि परिसर में रहने वाले साधू-वैरागी करते थे। इस परिसर में हिन्दू तीर्थयात्रियों, दर्शनार्थियों, साधू-वैरागियों की हमेशा भीड़ लगी रहती थी। मैंने कभी किसी मुसलमान को श्रीराम जन्मभूमि परिसर की ओर आते हुए नहीं देखा न ही कभी किसी मुसलमान को उस परिसर के अन्दर कभी घुसते ही पाया था। श्रीराम जन्मभूमि हिन्दूओं का अति पवित्र स्थल होने के कारण एवं साधुओं तथा वैरागियों के डर के

कारण कोई भी मुसलमान इस परिसर के आस-पास आने की हिम्मत नहीं जुटा पाता था, क्योंकि साधू व वैरागी उनका कत्ल कर देते थे।”

“13. Around Sri Ram Janam Bhumi premises was built parikrama marg (path of circumambulation) through which people did circumambulation. On the south-eastern corner of Sri Ram Janam Bhumi premises and at the distance of nearly 200-250 paces from it lay Sita Koop. Its water was used by pilgrims and darshan seekers and by saints and hermits living in Sri Ram Janam Bhumi premises. There always used to be crowd of Hindu pilgrims, darshan-seekers, saints and recluses in the premises. I never saw any Muslim come towards Sri Ram Janam Bhumi premises nor did I ever find any Muslim enter the premises. On account of Sri Ram Janam Bhumi being a very holy place for Hindus and for fear of saints and recluses, no Muslim could gather courage to come in and around this premises because saints and recluses used to kill them.” (E.T.C.)

“14. श्रीराम जन्मभूमि परिसर स्थित गर्भ गृह में काले कसौटी पत्थर के खम्भे लगे हुए थे। जिनपर फूल-पत्तियां, देवी-देवताओं की मूर्तियां आदि बनी हुई थी। शिखरों वाला भवन ही पवित्र गर्भ गृह है जहां भगवान श्रीराम का जन्म होना आदि काल से माना जाता रहा है। श्रीराम जन्मभूमि परिसर के आस पास तमाम मंदिर है। कसौटी (काले पत्थर) के खम्भे गर्भ गृह के दरवाजों पर लगे थे, जिसमें बनी मूर्तियों के भी हिन्दू तीर्थयात्री पूजा व दर्शन करते थे। श्रीराम जन्मभूमि मंदिर के चारों ओर केवल हिन्दू आबादी है तथा बड़ी संख्या में मंदिर है। जिसमें बराबर दर्शन-पूजा होता रहता है, एवं घंटा घडियाल बजते रहते हैं। जन्मभूमि पर कभी कभी न कोई मस्जिद रही है और न ही उस भवन में किसी मुसलमान ने नमाज ही पढ़ी है लगातार हिन्दू राम भक्तों का ही कब्जा राम जन्मभूमि पर रहा है।”

“14. The sanctum sanctorum located in Sri Ram Janam Bhumi premises had pillars made of black coloured touch stone and having flowers, leaves, images of male and

female deities, etc. engraved on it. The domed building itself is the holy sanctum sanctorum where Lord Sri Rama has since eternity been considered to have taken birth. There are several temples in and around Sri Ram Janam Bhumi premises. The pillars made of touch stone (black stone) were fixed to the gates of the sanctum sanctorum, and Hindu pilgrims used to do pooja and darshan also of images engraved therein. Around Sri Ram Janam Bhumi temple, there is only Hindu inhabitation and there are a large number of temples where darshan & poojan takes place and bells & gongs keep ringing constantly. There has never been a mosque at the Janam Bhumi nor has any Muslim offered namaj in that building. Ram Janam Bhumi has regularly been in the possession only of Rama-worshippers of Hindu faith.” (E.T.C.)

458. O.P.W. 7, Ram Surat Tiwari, aged about 73 years (as per his affidavit dated 19.9.2002) is resident of village Pure Pahalwan, Tahasil Sadar, District Faizabad. His village is about 8 Kms. from Ayodhya. His cross examination proceeded as under :

- (a) 19-09-2002 -by Nirmohi Akhara, defendant no. 2, through Sri R.L. Verma, Advocate (p. 9-12)
- (b) 20-09-2002 - by defendant no. 6 through Sri Abdul Mannan, Advocate (p.13-22)
- (c) 20/23/24/25/26/27/30-09-2002 - by Sunni Central Waqf Board, defendant no. 4, through Sri Zafaryab Jilani, Advocate (p. 22-115)
- (d) 30-09-2002, 01-10-2002- by defendant no. 5 through Sri Mustaq Ahmad Siddiqui, Advocate (p. 115-131)
- (e) 01-10-2002- defendant no. 26 through Sri T.A. Khan,

Advocate and defendants no. 6/1 and 6/2 (Suit-3) through Sri Fazale Alam, Advocate, adopted the cross examination already done by defendants no. 4, 5 and 6 (p. 131)

459. OPW-7 had studied upto High School (passed in 1950), was appointed as Lekhpal in 1953 and retired in 1988. About Darshan and Pooja at the disputed premises and non user by any Muslim as mosque, non offering of Namaz by anybody thereat, he has said in paras 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15 and 16 of the affidavit as under :

“3. मेरे बड़े भाई श्री राम केवल तिवारी राजा साहब अयोध्या के यहां नौकरी करते थे। मैं उनके साथ सन् 1942 में गर्मी की छुट्टी में पहली बार अयोध्या गया था और लगभग 15 दिन अयोध्या में अपने भाई साहब के पास ही रहा। मैं अपने बड़े भाई के साथ प्रायः प्रतिदिन सरयू स्नान व मंदिरों में दर्शन करने जाता था। भाई साहब मुख्यतः हनुमानगढ़ी, कनक भवन, रतन सिंहासन, श्रीराम जन्मभूमि आदि मंदिरों का दर्शन कराने मुझे ले गये और उन्होंने ही उन मंदिरों का नाम और महत्व बतलाया। मेरे बड़े भाई और मैंने श्रीराम जन्मभूमि दर्शन करने के बाद श्री राम जन्मभूमि की परिक्रमा किया अन्य बहुत से लोग भी परिक्रमा कर रहे थे।”

“3. My elder brother Sri Ram Keval Tiwari was in service of Raja Saheb Ayodhya. I first visited Ayodhya along with him, in the summer vacation of the year 1942 and stayed with my elder brother at Ayodhya for about 15 days. I almost every day went with my elder brother to have a holy dip in Saryu and 'darshan' of temples in the morning. My brother mainly took me to Hanumangarhi, Kanak Bhawan, Ratan Singhasan, Sri Ramjanmbhumi etc. temples to have 'darshan' and told me the names and importance of those temples. My elder brother and me, circumambulated the Sri Ramjanmbhumi premises after having its 'darshan'. Many other persons were also performing circumambulation.”
(E.T.C.)

“4. उसके बाद अयोध्या में वर्ष में चार-पांच बार जाता रहा। और सरयू स्नान एवं प्रमुख मंदिरों जैसे कनक भवन, हनुमान गढ़ी, श्रीराम जन्मभूमि आदि का दर्शन करता था। अयोध्या में प्रायः चैत्र रामनवमी, सावन झूला, कार्तिक पूर्णिमा, परिक्रमा मेला, राम विवाह आदि अवसरों पर तथा अपनी छुट्टियों में जाता था और अपनी सुविधानुसार सरयू- स्नान, मंदिरों में दर्शन-पूजा आदि करता था जो आज भी जारी है।”

“4. Thereafter, I visited Ayodhya about 4-5 times in an year and had holy dip in Saryu followed by 'darshan' of main temples viz. Kanak Bhawan, Hanumangarhi, Sri Ramjanmbhumi etc.. I usually visited Ayodhya on the occasion of Chaitra Ramnavami, Sawan Jhula, Kartik Purnima, Parikrama Mela, Ram Vivah etc. and during my holidays and had holy dip in Saryu followed by 'darshan' worship etc. as per my convenience and the same continues even today.” (E.T.C.)

“5. अयोध्या में मेला के अवसरों पर देशों के कोने-कोने से लाखों की संख्या में तीर्थयात्री-दर्शनार्थी आते हैं। सरयू स्नान करने के बाद मंदिरों में दर्शन करने जाते रहे जिनमें प्रमुख रूप से कनक भवन, हनुमानगढ़ी और श्रीराम जन्मभूमि का दर्शन अवश्य ही करते रहे और आज भी सरयू स्नान व दर्शन पूजा तीर्थयात्री-दर्शनार्थी करते हैं।”

“5. Lakhs of pilgrims-devotees visited Ayodhya from different corners of the country on the occasion of fairs. After having a holy dip in Saryu, they necessarily went to temples to have 'darshan', which mainly included Kanak Bhawan, Hanumangarhi and Sri Ramjanmbhumi and even today the pilgrims-devotees have a holy dip in Saryu followed by 'darshan' worship.” (E.T.C.)

“6. श्रीराम जन्मभूमि परिसर में जाने के लिए मुख्य प्रवेश द्वार पूरब से था जिसको हनुमत द्वार कहा जाता था उसके बाहर एक बहुत पुराना पत्थर लगा था जिस पर “जन्मभूमि नित्ययात्रा” लिखा था। हनुमत द्वार में दोनों तरफ काले कसौटी पत्थर के खम्भे लगे थे जिन पर फूल-पत्ती और मानव

आकृति उत्कीर्ण थीं। मानव आकृति देखने से द्वारपाल जैसी लगती थी उनका मुख खुरचा हुआ था। मेरे भाई साहब ने बताया था कि ये जय-विजय की मूर्तियाँ हैं। हनुमत द्वार से श्री राम जन्मभूमि परिसर में जाने पर बायें यानी दक्षिण तरफ राम चबूतरा था जिस पर राम दरबार की मूर्तियाँ विराजमान थी। राम चबूतरा के पूरब दक्षिण कोने पर पीपल तथा नीम के पेड़ के नीचे शिव दरबार यानी शिवलिंग, नन्दी गणेश पार्वती, पंचमुखी शिव की मूर्तियाँ विराजमान थीं। राम चबूतरा के नीचे गुफा मंदिर था। राम चबूतरा के पास ढोल-मंजीरा, घण्टा-घड़ियाल बजाते हुए चौबीसों घण्टे अनवरत कीर्तन चलता रहता था। जिसमें वहाँ के साधू-वैरागी और तीर्थयात्री दर्शनार्थी सम्मिलित रहते थे।”

“6. The main entrance gate leading to Sri Ramjanmbhumi premises, was in the east which was called Hanumatdwar. Outside it, was a very old stone with 'Janmbhumi Nitya Yatra' engraved over it. There were black touchstone pillars on both sides of the Hanumatdwar, which had flower, leaves and human figures engraved over them. The human figure appeared to be a 'dwarpal' (gate keeper) and its face had been scratched. My brother told me that they were the idols of Jai-Vijai. On entering the Sri Ramjanmbhumi premises through Hanumatdwar, the Ramchabutara was in left side i.e. towards south, where the idols of Ram Darbar were present. The Shiv Darbar i.e. idols of Shivlinga, Nandi, Ganesh, Parvati, five faced Shiva, were present under the Pipal and Neem tree in south-east corner of Ramchabutara. Below the Ramchabutara, was the cave temple. Kirtan was carried out uninterruptedly round the clock near the Ramchabutara by playing dhol-manjira, ghanta-ghadiyal and the saints-recluses and pilgrims-devotees used to participate.” (E.T.C.)

“7. हनुमत द्वार से अन्दर जाने पर दाहिने यानी उत्तर तरफ एक बहुत

लम्बी झोपड़ी थी जिसको भण्डार कहा जाता था। भण्डार में भोजन बनाने व खाने के सामान व साधन अर्थात् बर्तन इत्यादि रहते थे श्रीराम जन्मभूमि परिसर में सदैव साधू-वैरागियों का जमावाड़ा रहा करता था। राम चबूतरा के पश्चिम सींकचों वाली दीवार थी जिसमें दो दरवाजे लगे थे। सींकचे वाली दीवार के अन्दर तीन शिखरों वाला भवन था। मेरे बड़े भाई ने बताया था कि यही श्रीराम जन्मभूमि है और आदिकाल से हिन्दुओं में यह आस्था, विश्वास एवं लोकमान्यता प्रचलित है कि इस भवन के बीच वाले शिखर के नीचे ही भगवान विष्णु ने राजा दशरथ के पुत्र श्रीराम के रूप में अवतार लिया था इसीलिए इसे भगवान राम का गर्भगृह कहा जाता है। राम चबूतरा, का दर्शन करने के बाद सींकचों वाली दीवार के दरवाजे से तीन शिखर वाले भवन में स्थित श्रीराम जन्मभूमि गर्भगृह का दर्शन तीर्थयात्री-दर्शनार्थी किया करते थे तथा फूल माला, द्रव्य-प्रसाद आदि वहीं से गर्भगृह की ओर डाल दिया करते थे।”

“7. After entering through the Hanumatdwar, was a very big hut in the right side i.e. towards north, which was called store. The preparation of food and storage of eatables and utensils etc., was carried out in the store. The gathering of saints-recluses always existed at the Sri Ramjanmbhumi premises. To the west of the Ramchabutara, was the iron rod wall with two gates. Within the iron rod wall, was the three dome structure. My elder brother had told that it was Sri Ramjanmbhumi and that from ancient times it was the faith, belief of Hindus and prevalent public opinion that Lord Vishnu had incarnated below the central dome of this structure as Sri Rama, son of king Dashrath and due to this it was called the 'Garbh-grih' of Lord Rama. After having 'darshan' of Ramchabutara, the pilgrims-devotees used to have 'darshan' of Sri Ramjanmbhumi, 'Garbh-grih' situated in the three dome structure through the gate in the iron

rod wall and they used to offer flower-garland, money-prasad etc. from there itself towards the 'Garbh-grih'."

(E.T.C.)

“8. बड़े-बुजुर्ग लोगों ने भी बताया था कि आस्था, विश्वास एवं प्रचलित लोकमान्यता के अनुसार सभी वैष्णव रामभक्त हिन्दू जनता बीच वाले शिखर के नीचे की भूमि को भगवान श्रीराम की जन्मभूमि होने के कारण अत्यंत पवित्र, पूज्य और दर्शनीय मानती है। इसी कारण मेरे भाई साहब उस स्थल को भगवान राम की जन्मभूमि मानते थे और मेरा भी दृढ आस्था एवं विश्वास है कि बीच वाले शिखर के नीचे की भूमि भगवान श्रीराम की जन्मभूमि है इसी आस्था एवं विश्वास के अनुसार सभी हिन्दू तीर्थयात्री-दर्शनार्थी श्रीराम जन्मभूमि का दर्शन-पूजन एवं परिक्रमा करते रहे हैं। मैं भी उस पवित्र स्थल का दर्शन-पूजन करता था और पूरे परिसर की परिक्रमा करता था।”

“8. The elderly people had also told that out of faith, belief and prevalent public opinion, all the Vaishnavite Rama follower Hindu public considered the land under the central dome to be very pious, sacred and worshipful on account of being the birthplace of Lord Sri Ram. Due to this my elder brother considered the said place as birthplace of Lord Rama and it is my firm belief and conviction that the land below the central dome is the birthplace of Lord Sri Rama. It is out of this faith and belief that the Hindu pilgrims-devotees have been having the 'darshan' and performed circumambulation of Sri Ramjanmbhumi. I also used to offer prayer-worship at said sacred place and performed circumambulation of the entire premises.” (E.T.C.)

“9. श्रीराम जन्मभूमि के परिसर के बाहरी दीवाल में उत्तर तरफ एक द्वार था जिसको सिंहद्वार कहा जाता था। सिंहद्वार के ऊपर दो शेर तथा उनके बीच में एक गरुण की मूर्ति बनी हुई थी। सिंहद्वार से श्रीरामजन्मभूमि परिसर में जाने पर सीता रसोई थी जिसको कौशिल्या रसोई भी कहा जाता

था। वहां पर चूल्हा, चौका-बेलन, चरणचिन्ह आदि बने हुए थे। इनका दर्शन-पूजन दर्शनार्थी-तीर्थयात्री करते थे।”

“9. There was a gate in north of the outer wall of the Sri Ramjanmbhumi premises, which was called Singhdwar. The statues of two lions with one Garun in between, existed over the Singhdwar. On entering the Sri Ramjanmbhumi premises through the Singhdwar, fell the Sita Rasoi which was also called the Kaushalya Rasoi. It had stove (hearth), chauka-belan, footmarks etc.. The pilgrims-devotees used to have 'darshan'-worship of this place as well.” (E.T.C.)

“10. मुख्य प्रवेश द्वार जिसको हनुमत द्वार कहते हैं से दक्षिण तरफ दीवाल में ही बाराह भगवान की एक मूर्ति बनी हुई थी। श्रीराम जन्मभूमि के चारो तरफ परिक्रमा मार्ग बना हुआ था जो लगभग 5-6 फिट चौड़ा रहा होगा इसी परिक्रमा मार्ग से हमने परिक्रमा किया है और अन्य तीर्थयात्री-दर्शनार्थी भी इसी मार्ग से परिक्रमा श्रीराम जन्मभूमि की किया करते थे।”

“10. In south of the main entrance gate called Hanumatdwar, was the deity of God Varah in the wall. There was circumambulation path on all four sides of Sri Ramjanmbhumi, and it was about 5-6 feet wide. We performed the circumambulation through this very circumambulation path and the other devotees-pilgrims also used to circumambulate the Sri Ramjanmbhumi through this very path.” (E.T.C.)

“11. श्रीराम जन्मभूमि परिसर के दक्षिण पूरब कोने पर लगभग डेढ़-पौने दो सौ फिट की दूरी पर सीताकूप है, जहां एक पुराना पत्थर लगा हुआ है और उस पर सीताकूप लिखा हुआ है। सीताकूप का जल अत्यंत पवित्र मानकर तीर्थयात्री-दर्शनार्थी पीते थे और वह जल अपने साथ अपने घर भी ले जाते थे। मैंने भी सीताकूप के जल से आचमन किया है।”

“11. In south-east corner of the Sri Ramjanmbhumi premises, was the Sitakoop at a distance of about 150-175 feet, where a very old stone with Sitakoop engraved over it,

has been fixed. The pilgrims–devotees used to drink the water of Sitakoop by considering it to be very sacred and also used to take it home. I also have performed ‘achman’ (sipping of water from palm of right hand as a ritual) with the water of Sitakoop.” (E.T.C.)

‘12. श्रीराम जन्मभूमि परिसर के पूरब शंकर चबूतरा और शंकर चबूतरे के पूरब साक्षी गोपाल मंदिर था । साक्षी गोपाल मंदिर अब भी है। सीताकूप के उत्तर पीपल–पाकड़ का पेड़ और छोटे–छोटे मंदिर व कुटिया थी।’

“12. To the east of Sri Ramjanmbhumi premises, is the Shankar Chabutara, to whose east is the Sakshi Gopal temple. Sakshi Gopal temple exists even today. To the north of the Sitakoop, were the Pipal-Pakad tree and small temples and hut.” (E.T.C.)

‘13. श्रीराम जन्मभूमि के दक्षिण ऋषि मुनि की समाधि बनी हुई थी उसके दक्षिण सुमित्रा भवन था। श्रीराम जन्मभूमि के उत्तर ऋषि मुनियों की समाधि और नारद चबूतरा था। सिंहद्वार से उत्तर सड़क पर जाने के लिए सीढ़ियाँ बनी थी जो टूटी–फूटी अवस्था में थीं।’

“13. To the south of the Sri Ramjanmbhumi, were the Samadhi of Rishi-Muni and south to it was Sumitra Bhawan. Towards north of Shri Ram Janam Bhumi there were tombs of saint and Narad Chabutara. In north of the Singhdwar, were the steps leading to the road, which were in a poor condition.” (E.T.C.)

‘14. सींकचे वाली दीवाल के अन्दर तीन शिखर वाले भवन में बीच वाले शिखर के प्रवेश द्वार में और उसके अन्दर बारह कसौटी के खम्भे लगे हुए थे उन खम्भों में घट–पल्लव, फूल–पत्तियां, हिन्दू देवी–देवताओं की मूर्तियां उत्कीर्ण थीं उनमें से किसी मूर्ति का चेहरा, किसी का हाथ, किसी का पैर खुरचे हुए थे।’

“14. Twelve touchstone pillars existed at and inside the entrance gate to the central dome of the three dome structure within the iron rod wall. The said pillars had

pitcher-leaf, flower-leaves, idols of Hindu Gods-Goddesses engraved over them. The face, hand, leg were scratched in different idols.” (E.T.C.)

“15. जब से मैं श्रीराम जन्मभूमि का दर्शन करने जा रहा हूँ तब से कभी किसी मुसलमान को श्रीराम जन्मभूमि परिसर के तरफ आते हुए नहीं देखा। श्रीराम जन्मभूमि परिसर व उसके आस-पास भी कभी किसी मुसलमान को नमाज पढ़ते नहीं देखा। यदि कोई मुसलमान श्रीरामजन्मभूमि परिसर के तरफ आते हुए दिखाई भी दे जाता था तो साधू-बैरागी उसे मारने के लिए दौड़ा लेते थे।”

“15. Since I have started going to have 'darshan' of Sri Ramjanmbhumi, I have not seen any Muslim go towards the Sri Ramjanmbhumi premises. Neither have I ever seen any Muslim offer Namaz at or near the Sri Ramjanmbhumi premises. If some Muslim was found coming towards the Sri Ramjanmbhumi premises, the saints-recluses used to chase him away.” (E.T.C.)

‘16. स्वतंत्रता के बाद भारत में श्रीराम जन्मभूमि पर भव्य मंदिर बनाने के लिए वैष्णव रामभक्त हिन्दू जनता और साधू-वैरागियों ने प्रयास प्रारम्भ किया इसी क्रम में सन् 1949 से अक्टूबर, नवम्बर, दिसम्बर माह में श्रीराम जन्मभूमि परिसर के चारों तरफ की झाड़ियों की कटाई और साफ-सफाई किया गया तथा अखण्ड रामचरित मानस का पाठ एवं सीताराम जप उपरोक्त महीनों में चलता रहा जिनमें हजारों-हजार लोग प्रतिदिन सम्मिलित होते थे और यह संख्या दिन-प्रतिदिन बढ़ती जाती थी। 22/23 दिसम्बर सन् 1949 को ब्रम्हमहूर्त में भगवान श्रीराम लला तीन शिखर वाले भवन में बीच वाले गुम्बद के नीचे प्रकट हुए, तमाम जनता उनके दर्शन के लिए आने लगी।”

“16. After independence, the Vaishnavite Rama follower Hindu public and saints-recluses started the efforts to build a grand temple at Sri Ramjanmbhumi. In this behalf the weeding of hedges around the Sri Ramjanmbhumi premises started in the month of October, November,

December 1949 and the Akhand (non-stop) Ramcharit Manas Path (oration) and Sita Ram Jap was also performed in the said months, which were attended by thousands of people everyday and this number kept on increasing day by day. Lord Ramlala incarnated under the central dome of the three dome structure in Brahm Muhurt of 22/23 December, 1949 and the public started to throng to have His 'darshan'." (E.T.C.)

460. O.P.W. 12, Kaushal Kishore Mishra, is aged about 75 years (as per his affidavit dated 16.12.2002). His cross examination followed as under :

(a) 16.12.2002- by Nirmohi Akhara, defendant no. 3, through Sri R.L. Verma, Advocate (p. 8-22)

(b) 16/17/19/20.12.2002-by defendant no. 6 through Sri Abdul Mannan Advocate (p. 23-49)

(c) 20.12.2002, 02/03/06/07.01.2003- Sunni Central Waqf Board, defendant no. 4 through Sri Zafaryab Jilani, Advocate (p. 49-111)

(d) 07/08.01.2003- by Hohd. Hashim, defendant no. 5 through Sri Mustaq Ahmad Siddiqui, Advocate (p. 111-126)

(e) 08.01.2003- defendant no. 26 through Sri T.A. Khan, Advocate and defendants no. 6/1 and 6/2 (Suit-3) through Sri Fazale Alam, Advocate, adopted the cross examination already done by defendants no. 4, 5 and 6

461. He claims that his ancestors settled at Ayodhya about 700 years ago, belong to the family of Guru Vashishtha, who was Guru of King Dashrath and Lord Ram at Ayodhya. He has derived knowledge about the worship of Lord Ram at Ayodhya from his grandfather and father, and in paras 2, 3, and 4 of the

affidavit he says:

‘2. मुझे मेरे बाबा जी से यह जानकारी मिली थी कि महाराजा दशरथ और भगवान राम के परिवार के आचार्य (गुरु) वशिष्ठ जी थे और आचार्य का कार्य करते थे। मेरे पूर्वजों के समय से ही पारिवारिक कार्य आचार्य का यानी मंदिरों में देवताओं के विग्रह की प्राण प्रतिष्ठा, पूजा-पाठ, यज्ञ-अनुष्ठान कराना, पर्व एवं उत्सव के अवसर पर विराजमान भगवान राम, भगवान राम के परिवार और हनुमान जी आदि विग्रह का मंगलानुशासन करके दक्षिणा प्राप्त करना रहा है। मैं भी मंदिरों में मूर्ति की प्राण-प्रतिष्ठा, पूजा पाठ, यज्ञ-अनुष्ठान आचार्य के रूप में करवाता रहा हूँ तथा मंगलानुशासन करके दक्षिणा प्राप्त करता रहा हूँ।’

“2: I came to know from my grandfather that Vashistha ji was the Acharya (teacher) of the family of king Dashrath and Lord Rama and that he used to discharge the duties of Acharya. From the period of my ancestors it has been the family business of Acharya to perform 'pran-pratishtha' (deification) of Vighrah (idol) of deities, worship, Yagya-Anushthan (performance of sacrificial rituals), Manglanushasan (performance of sacred rituals) of Lord Rama, His family and Hanuman ji etc. on the occasion of festival and ceremony and to receive 'dakshina' thereafter. I also have been involved in performance of 'pran-pratishtha' of deities in temples, worship, Yagya Anushthan as Acharya and receipt of 'dakshina' after Manglanushasan.” (E.T.C.)

“3. श्रीराम जन्म उत्सव (चैत्र शुक्ल राम नवमी) गुरु पूर्णिमा, (अषाढ शुक्ल) सावन झूला, रक्षा बन्धन, विजयादशमी (दशहरा) राम विवाह, हनुमान जयन्ती आदि अवसरों पर मंदिरों में पूजा-पाठ, यज्ञ-अनुष्ठान, मंगलानुशासन कराकर मंदिर में स्थापित विग्रह से दक्षिणा प्राप्त करने का विशेष महत्त्व है।’

“3. The receipt of 'dakshina' from vighrah setup in temple after worship, Yagya-Anushthan and Mangalanushasan

have special importance on the occasions of Sri Ramjanm Utsav (Chaitra Shukla Ramnavmi), Guru Purnima (Ashadh Shukla) Sawan Jhula, Raksha Bandhan, Vijayadashmi (Dussehra), Ram Vivah, Hanuman Jayanti etc..” (E.T.C.)

“4. मेरे बाबा जी तथा पिता जी अयोध्या में स्थित रंग महल, कनक भवन, श्रीराम जन्मभूमि लव कुश मंदिर, हनुमान गढ़ी आदि मंदिरों में पूजा-पाठ, अनुष्ठान यज्ञ कराते रहे और दक्षिणा प्राप्त करते रहे हैं। मैं अपने बाबा जी और पिता जी के साथ मंदिरों में पूजा-पाठ, यज्ञ-अनुष्ठान के अवसर पर लगभग 5-6 वर्ष की आयु से ही जाने लगा था। मेरा यज्ञोपवीत 7 वर्ष की अवस्था में हुआ था। इसके पश्चात् मैं भी मंदिरों में पूजा-पाठ आदि कराने का शास्त्र सम्मत विधि से अधिकारी हो गया और इसके विधि-विधान के विषय का अध्ययन-ज्ञानार्जन करने लगा।”

“4. My grandfather and father used to carry out worship, Anushthan-Yagya and received ‘dakshina’ at Rang Mahal, Kanak Bhawan, Sri Ramjanmbhumi, Luv Kush temple, Hanumangarhi etc. situated in Ayodhya. I started going to temples on the occasion of worship, Yagya-Anushthan along with my grandfather and father, from the age of about 5-6 years. My Yagyopavit ceremony was performed at the age of 7 years and thereafter I became eligible to perform worship etc. at the temples as per the Shastras and with this end, I started studying and gaining knowledge.”
(E.T.C.)

462. About Darshan and Pooja at the disputed premises and that the disputed premises was neither used as mosque nor any Namaz was offered thereat, OPW-12 has said in para 5, 6, 7, 8, 9, 10, and 11 of the affidavit as under :

“5. लगभग 14-15 वर्ष की आयु में मैंने श्रीराम जन्मभूमि पर पूजा-पाठ आदि कराकर एवं मंगलानुशासन करके दक्षिणा प्राप्त किया और तब से बराबर श्रीराम जन्मभूमि पर पूजा-पाठ, मंगलानुशासन आदि हेतु जाता रहा।”

“5. I carried out worship etc. at Sri Ramjanmbhumi at the age of approximately 14-15 years and received ‘dakshina’ after Mangalanushasan and since then I regularly went to Sri Ramjanmbhumi in connection with worship and Manglanushasan etc.” (E.T.C.)

“6. मैंने देखा कि अयोध्या आने वाले तीर्थयात्री, दर्शनार्थी श्रीराम जन्मभूमि दर्शन करने अवश्य आते थे। मुख्य पर्वों पर इनकी संख्या लाखों में होती थी और वे राम चबूतरा, सीता रसोई, शिव चबूतरा और तीन शिखर वाले भवन के मध्य शिखर के नीचे स्थित गर्भ गृह अर्थात् श्रीराम जन्मभूमि जहां भगवान श्रीराम का जन्म हुआ था, का दर्शन पूजन करते रहे और सबकी परिक्रमा श्रीराम जन्म भूमि परिसर के चारों तरफ दीवार से सटे बाहर-बाहर बने परिक्रमा मार्ग से करते रहे।”

“6. When I started going to Sri Ramjanmbhumi along with my grandfather and father, I saw that the pilgrims visiting Ayodhya certainly came to Sri Ramjanmbhumi to have 'darshan'. Their number went upto lakhs on occasion of main festivals and they used to have 'darshan' and offer prayer at Ramchabutara, Sita Rasoi, Shiv Chabutara, the 'Garbh-grih' situated below the central dome of the three dome building i.e. that place of Sri Ramjanmbhumi where Lord Sri Rama was born, and they performed their circumambulation of the Sri Ramjanmbhumi premises along the circumambulation path adjacent to outer walls of Sri Ramjanambhumi.” (E.T.C.)

“7. श्रीराम जन्मभूमि परिसर से लगभग 200-250 फीट दूर दक्षिण कोने पर स्थित सीताकूप के जल का प्रयोग तीर्थयात्री, दर्शनार्थी तथा श्रीराम जन्मभूमि परिसर में तथा उसके आस-पास रहने वाले साधू-वैरागी करते थे। मूल नक्षत्र में जन्म लेने वाले बच्चों की मूल शान्ति में सीताकूप के जल का विशेष महत्त्व रहा है। सीता कूप के पवित्र जल को दर्शनार्थी, तीर्थयात्री प्रसाद स्वरूप ग्रहण करते और अपने घर भी ले जाते रहे हैं।”

“7. The water of Sitakoop situated in south at a distance of

about 200-250 feet from Sri Ramjanmbhumi premises, was used by the pilgrims, devotees and the saints-recluses residing in or around the Sri Ramjanmbhumi premises. The water of Sitakoop had special relevance in 'mool shanti' of children born in 'mool nakshatra'. The sacred water of Sitakoop was accepted by the devotees, pilgrims as 'prasad' and they also used to take it home." (E.T.C.)

"8. अयोध्या का कोई भी मुसलमान श्रीराम जन्मभूमि परिसर की ओर कभी आता ही नहीं था और न ही कोई अन्य मुसलमान हिन्दुओं के भय के कारण उधर आने की हिम्मत ही करता था यदि कभी कोई मुसलमान भूले-भटके भी श्रीराम जन्मभूमि परिसर की तरफ आते हुए दिखाई दे जाता था तो श्रीराम जन्म भूमि परिसर तथा आस-पास रहने वाले वैरागी उन्हें मारने के लिए दौड़ा लेते थे और भगा देते थे।"

"8. No Muslim of Ayodhya ever came towards Sri Ramjanmbhumi premises nor was any Muslim able to gather the courage due to terror of Hindus, to move in that direction. If any Muslim mistakenly was found coming towards the Sri Ramjanmbhumi premises, the recluses residing in or near the Sri Ramjanmbhumi premises used to chase and drive him away." (E.T.C.)

"9. मैं अपने सहपाठियों व मित्रों के साथ श्रीराम जन्मभूमि के पश्चिम स्थित मैदान में प्रायः खेलता था। एक-दो बार श्री राम जन्मभूमि परिसर की तरफ मुसलमान को आते दिखाई पड़ने पर वहां के साधू-वैरागी की ललकार पर हमने भी साधू-वैरागियों के साथ उस मुसलमान को मारने के लिए दौड़ा कर भगा दिया था।"

"9. I usually played along with my classmates and friends, in the ground to the west of Sri Ramjanmbhumi. On couple of occasions, after hearing the challenge of saints- recluses to the Muslims found coming towards the Sri Ramjanmbhumi premises, we also joined the saints-recluses in driving away those Muslims." (E.T.C.)

“10. श्रीराम जन्मभूमि परिसर में अखण्ड कीर्तन सदैव चलता रहता था। दिसम्बर 1949 के दो-तीन महिने पूर्व वहां राम चरित मानस का पाठ प्रारम्भ हुआ और पाठ करने वालों की भीड़ बढ़ने लगी तो श्रीराम जन्म भूमि परिसर के आस-पास की झाड़-झंखाड की सफाई करके हजारो-हजार लोग श्रीराम चरित मानस का पाठ करने लगे। साधू-संतों के प्रवचन भी होते रहते थे। 22/23 दिसम्बर, 1949 के ब्रह्म मुहूर्त में भगवान श्रीराम लला शास्त्र सम्मत विधि से तीन शिखर वाले भवन के मध्य शिखर, जो कि भगवान श्रीरामलला का जन्म भूमि अर्थात् गर्भ गृह था, वहा पूर्ण उत्सव के साथ प्रकट हो गए अर्थात् स्थापित हो गए।”

“10. *The Akhand Kirtan continued all along in the Sri Ramjanmbhumi premises. 2-3 months before December, 1949, the Ramcharit Manas Path (oration) was organized there and when the crowd started growing, thousands of people cleaned the vicinity of Sri Ramjanmbhumi premises and started the Ramcharit Manas Path. The Pravachan of saints were also held. Lord Sri Ramlala incarnated or was installed in Brahm Muhurt of 22/23 December, 1949 as per Shastra approved practice with full celebration, at the central dome of three dome building, which is the birthplace of Lord Sri Ramlala i.e. the 'Garbh-grih'.*” (E.T.C.)

“11. श्रीराम जन्मभूमि अयोध्या में जब से मैंने अपने बाबा जी और पिता जी के साथ जाना प्रारम्भ किया तब से वहां हिन्दुओं को ही पूरे परिसर में काबिज, दखील व पूजा-पाठ करते साधू-वैरागियों को परिसर में रहते हुए देखा। कभी किसी भी मुसलमान को उस तरफ न तो आते ही देखा और न ही कभी किसी मुसलमान को वहां नमाज पढ़ते ही देखा। और न ही वहाँ नमाज पढ़ने का प्रश्न ही पैदा होता है।”

“11. *Since I started to going to Sri Ramjanmbhumi Ayodhya along with my grandfather and father, I have seen the Hindus worship and to be in possession over the entire*

premises and the saints-recluses to be residing in the premises. I never saw any Muslim go towards that direction or offer Namaz. Neither is there any question of Namaz being offered there.” (E.T.C.)

463. About the faith of Hindus on the disputed site as birth place of Lord Ram, OPW-12 in para 12 and 13 of the affidavit says :

“12. मुझे मेरे बाबा जी एवं पिता जी से जानकारी मिली थी कि अनादिकाल से हिन्दुओं में यह परम्परागत मान्यता, आस्था एवं विश्वास रहा है कि श्रीराम जन्मभूमि परिसर अयोध्या स्थित तीन शिखर वाले भवन के मध्य शिखर के नीचे भगवान श्रीरामलला का जन्म महाराजा दशरथ के पुत्र के रूप में त्रेता युग में हुआ था, जिसे गर्भ गृह कहा जाता है और इसी परम्परागत मान्यता, आस्था एवं विश्वास के कारण देश-विदेश के असंख्य तीर्थयात्री, दर्शनार्थी अयोध्या आते रहे हैं और श्रीराम जन्मभूमि का दर्शन पूजन एवं परिक्रमा करते रहे हैं।”

“12. *I came to know from my grandfather and father that from ancient times, it has been the customary faith and belief of Hindus that Lord Sri Ramlala had incarnated under the central dome of the three dome building situated in Ayodhya, as son of king Dashrath in the Treta Yug, which is called the 'Garbh-grih' and it is out of this customary faith and belief that innumerable pilgrims, devotees from country and abroad have been visiting Ayodhya and having 'darshan', offer prayer and circumambulate the Sri Ramjanmbhumi.*” (E.T.C.)

“13. मैं भी उपर्युक्त परम्परागत मान्यता, आस्था एवं विश्वास के आधार पर श्रीराम जन्मभूमि का दर्शन-पूजन एवं परिक्रमा करता रहा हूँ और पारिवारिक आचार्य परम्परा के अनुसार अयोध्या स्थित अन्य मंदिरों के अतिरिक्त श्रीराम जन्मभूमि पर भी पूजा-पाठ, यज्ञ-अनुष्ठान एवं मंगलानुशासन कराकर दक्षिणा प्राप्त करता रहा हूँ।”

“13. *I have also been having the 'darshan', worship and*

circumambulation of Sri Ramjanmbhumi out of the said customary faith and belief and I have been performing worship, Yagya-Anushthan and Mangalanushasan in other temples of Ayodhya besides Sri Ramjanmbhumi as per the family Acharya tradition, and have received 'dakshina' thereafter." (E.T.C.)

464. O.P.W. 13, Naradsharan is aged about 76 years (as per his affidavit 27.1.2003). His cross examination followed as under :

- (a) 27-01-2003- by Nirmohi Akhara, defendant no. 3, through Sri R.L. Verma, Advocate (p. 6-12)
- (b) 27/28-01-2003- by Mahmood Ahmad, defendant no. 6, through Sri Abdul Mannan, Advocate (p. 12-16)
- (c) 28/29/30/31-01-2003, 03-02-2003-by Sunni Central Waqf Board, defendant no. 4 through Sri Zafaryab Jilani, Advocate (p. 16-66)
- (d) 03/04/05-02-2003- by defendant no. 5 through Sri Mustaq Ahmad Siddiqui, Advocate (p. 66-95)
- (e) 05-02-2003- defendant no. 26 through Sri Sayad Irfan Ahmad, Advocate and defendants no. 6/1 and 6/2 (Suit-3) through Sri Mohd. Azhar, Advocate adopted the cross examination already done by defendants no. 4, 5 and 6 (p.95)

465. He came to Ayodhya in 1946 and is living thereat as a Sadhu. He became Mahant of Saryu Kunj, Rinmochan Ghat, Ayodhya after death of his Guru Sri Ram Manohar Saran. About Darshan and Pooja at the disputed premises and that the disputed premises was neither used as mosque nor any Namaz was offered thereat, he has said in paras 2, 3, 4, 5, 6, 7, 8 and 9 of the affidavit as under :

“2. मेरे गुरु महाराज जी श्रीराम जन्मभूमि के निकट स्थित सीताकूप का एक घड़ा जल प्रतिदिन भगवान के भोग लगाने के लिए एवं स्वयं के पीने के लिए मंगवाते थे जिसे मेरे अन्य गुरु भाई लाते थे। कभी-कभी मैं भी जल लाता था क्योंकि सीताकूप का जल बहुत ही पुनीत एवं गुणकारी माना जाता था इसलिए अन्य कई आश्रमों में भी सीताकूप का जल प्रतिदिन ले जाया जाता था।”

“2. My Guru ji used to ask for one pitcher full of water from Sitakoop situated near Sri Ramjanmbhumi, for offering the same to Him and also for his own drinking, which was brought by my other Gurubhai (disciples of same teacher or Guru). Sometimes I also used to bring the water because it was considered to be very pure and full of qualities. Due to this, the water of Sitakoop was taken to other Ashrams everyday.” (E.T.C.)

“3. जब मैं सन् 1946 में अयोध्या आया तो श्रीराम जन्मभूमि, कनक भवन, हनुमानगढ़ी, नागेश्वरनाथ, बड़ी छावनी, मणिरामदास छावनी और हनुमान बाग आदि का दर्शन करने जाया करता था।”

“3. When I came to Ayodhya in the year 1946, I used to go to have 'darshan' of Sri Ramjanmbhumi, Kanak Bhawan, Hanumangarhi, Nageshwar Nath, Main Cantt., Maniramdas Cantt. and Hanuman Bagh etc.” (E.T.C.)

“4. मैं श्रीराम जन्मभूमि का दर्शन करने कभी-कभी जाता था। श्रीराम जन्मभूमि में जाने का रास्ता पूरब से था जिससे ज्यादातर लोग आते जाते थे जिसे हनुमतद्वार कहा जाता था। इस द्वार में दोनो तरफ कसौटी के खम्भे लगे हुए थे जिन पर फूल-पत्ती, कलश और मूर्ति बनी हुई थी जिन्हे जय-विजय की मूर्ति कहा जाता था। पूर्वी द्वार यानी हनुमत द्वार के बाहर एक पत्थर लगा था जिसपर संख्या एक तथा “श्री जन्मभूमि नित्य यात्रा” लिखा हुआ था।”

“4. Sometimes I used to go to have 'darshan' of Sri Ramjanmbhumi. The passage leading to Sri Ramjanmbhumi was in the east and it was used by most of

the people and it was called the Hanumatdwar. It had touchstone pillars on both sides with flower-leaves, pitcher and idols, which were called the idols of Jai-Vijai. There was a stone outside the eastern gate i.e. Hanumatdwar, which had figure '1' and 'Shri Janmbhumi Nitya Yatra', engraved over it." (E.T.C.)

‘5. उत्तरी तरफ भी एक द्वार था जिसको सिंहद्वार कहा जाता था। उसके ऊपर बीच में गरुण तथा दोनों तरफ सिंह की मूर्ति बनी थी। सिंहद्वार से अन्दर जाने पर सीता रसोई थी जिसमें चौका, बेलन, चूल्हा एवं चरण चिन्ह थे। जिसका दर्शन-पूजा होती थी।’

“5. There was a gate in north as well, which was called Singhdwar. Two statues of lions with one Garun in between, existed over it. On entering through the Singhdwar, fell the Sita Rasoi which had chauka, belan, stove (hearth) and footmarks, and they were worshiped.” (E.T.C.)

‘6. मुख्यद्वार यानी हनुमतद्वार से अन्दर जाने पर बाएं यानी दक्षिण तरफ रामचबूतरा था जिस पर मूर्तियां विराजमान थीं। रामचबूतरा लगभग मेरी कमर के बराबर ऊँचा था। राम चबूतरे के नीचे दोनों तरफ गुफा थी जिसमें भी मूर्तियाँ विराजमान थी। रामचबूतरे पर अष्टधातु की रामलला की भी मूर्ति थी वहीं मूर्ति 23 दिसम्बर सन् 1949 का ब्रह्म मुहूर्त में गर्भगृह यानी तीन गुम्बद वाले भवन के बीच वाले शिखर के नीचे स्थापित की गयी थी।’

“6. On going inside through the main gate i.e. Hanumatdwar, there was the Ramchabutara in left side i.e. towards south, which had idols over it. The Ramchabutara was about my waist high. Below the Ramchabutara, were two caves on both sides which had idols present therein. There was a Ashthadhatu (alloy of eight metals) idol of Ramlala at the Ramchabutara. The same idol was installed in the 'Garbh-grih' i.e. below the central dome of the three dome structure, in Brahm Muhurt of 23rd December,

1949.” (E.T.C.)

“7. पूरब के दरवाजे से अन्दर जाने पर सामने पश्चिम तरफ तीन शिखर वाला एक भवन बना था। इसके बीच वाले शिखर के नीचे गर्भगृह था उस स्थान की पूजा होती थी इस स्थान के बारे में **मेरे गुरु जी ने मुझे बताया** था कि सदैव हमेशा से यह स्थान भगवान श्रीराम के जन्मस्थान के रूप में पूज्य रहा है और इस स्थान की पूजा अनादि काल से चली आ रही है। मैंने भी इस स्थान की पूजा की और स्वयं भी देखा कि सैकड़ों- हजारों की संख्या में आने वाले तीर्थयात्री इस स्थान को प्रणाम और पूजा करते, दर्शन-पूजा के पश्चात् सीता रसोई, रामचबूतरा आदि का भी दर्शन-पूजा करने के पश्चात् हनुमत द्वार से बाहर निकलकर सम्पूर्ण परिसर की परिक्रमा करते।”

“7. On entering through the eastern gate, there was a three dome structure towards west. Below its central dome was the 'Garbh-grih' and the said place was worshiped. **My Guru had told me** about this place that it had always been revered as the birthplace of Lord Sri Ram and the reverence of this place has been continuing since ancient times. I also worshipped this place and myself saw hundreds-thousands of pilgrims offer their prayer and reverence at this place, followed by 'darshan' of Sita Rasoi, Ramchabutara etc. and then exit through the Hanumatdwar to perform circumambulation of entire premises.” (E.T.C.)

“8. जब से मैं अयोध्या आया तब से आज तक न तो किसी भी मुसलमान को श्रीराम जन्मभूमि की ओर जाते देखा और न तो वहां पर किसी भी मुसलमान को नमाज पढ़ते देखा और न सुना।”

“8. After my arrival at Ayodhya, till date I have neither seen any Muslim coming towards the Sri Ramjanmbhumi nor have seen or heard any Muslim offer Namaz over there.” (E.T.C.)

“9. आजादी मिलने के बाद अयोध्या में साधू-बैरागी और आम हिन्दू द्वारा श्रीराम जन्मभूमि के चारों ओर झाड़-झंखाड़ की सफाई प्रारम्भ हुई और वहां

पर अखण्ड कीर्तन, पाठ, जप भी प्रारम्भ हुआ जिसमें हजारों की संख्या में लोग सम्मिलित होते थे।”

“9. After independence, the saints-recluses and general public of Ayodhya started cleansing the Sri Ramjanmbhumi premises and thereafter, Akhand Kirtan, Path, Jap were organized over there, in which thousands of people used to participate.” (E.T.C.)

466. In para 10 of the affidavit, OPW-13 has said that in 1992 while the land was being leveled, public found certain artefacts belong to an old temple etc.:

“10. मई, जून सन् 1992 में अयोध्या में श्रीराम जन्मभूमि के निकट भूमि समतलीकरण की कार्यवाही चल रही थी। सन् 1992 के बीच में श्रीराम जन्मभूमि परिसर के पूरब जब समतलीकरण हो रहा था, मैं भी गया तो हनुमत द्वार के 15-20 कदम पूरब-दक्षिण कोने पर एक ट्रैक्टर फँस गया और कोशिश के बाद भी आगे नहीं बढ़ सका उससे अजीब सी आवाज होने लगी तब मैं और बहुत से लोग वहां इकट्ठे हो गये ड्राइवर ने ट्रैक्टर को पीछे हटाया और मजदूर वहां फावड़े से खोदने लगे तो वहां से टूटे बड़े-बड़े पत्थर के टुकड़े निकलने लगे। मजदूरों ने मिलकर उन्हें बाहर निकाला जो पुराने मन्दिर के अवशेष मालूम होते थे।”

“10. The land levelling process was being carried out near Sri Ramjanmbhumi in Ayodhya in May, June, 1992. In the mid of year 1992, when the levelling work was being carried out in east of Sri Ramjanmbhumi, then I had also gone there when a tractor got stuck up in the south-east corner about 15-20 paces away from Hanumatdwar and despite attempts, it could not move ahead, and strange sounds started emanating from there. Then me and many other people gathered over there and the driver pulled back the tractor and the labours dug up the place with spade and pieces of big broken stones were found. The labours took them out, and they appeared to be remains of

some ancient temple.” (E.T.C.)

C. Temple (Existence and Demolition):

467. As stated above, in all there are 12 witnesses from both the sides.

468. PW 12 Ram Shankar Upadhyay; aged about 38 years in January 1998, (vide his affidavit dated 20.01.1998) is resident of village Mahuwapar, Pargana Basti Purab, Tehsil Basti Sadar, district Basti. His cross examination took place as under :

(a) 20/21.01.1998-by Nirmohi Akhara through Sri R.L. Verma, Advocate(p. 2-22)

(b) 22.01.1997- by Dharamdas, defendant no. 13, through Sri Ved Prakash, Advocate (p. 23-33)

(c) 03.03.1998-by Sri Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 34-42), adopted by Hindu Mahasabha and Sri Ramesh Chandra Tripathi through Sri Hari Shankar Jain, Advocate (p. 53)

(d) 03.03.1998-by Sri Paramhans Ramchandra Das, defendant no. 2, through Sri Madan Mohan Pandey, Advocate, (p. 42-47)

(e) 04.03.1998- by Sri Rajendra Singh, son of Sri Gopal Singh Visharad through Sri P.L. Mishra, Advocate (p. 48-53)

(f) 20.04.1998-by Sri Deoki Nandan Agarwal, plaintiff (Suit-5) (p. 54-64)

469. As per his information based on certain books, PW-12 has deposed about the disputed site, i.e. place where Lord Ram took birth and that there was a Ram Temple which was demolished to construct a mosque, i.e., Babri mosque and has said as under:

“मैंने हिन्दू धर्म की कुछ किताबें पढ़ी हैं जैसे कि तुलसी दास जी की रामचरित मानस, बाल्मीकी जी का रामायण, राधेश्याम शुक्ल जी की लिखी रामायण, मनुस्मृति, शिवपुराण, मत्स्यपुराण, हिन्दू धर्म की तमाम और किताबें व कर्मकाण्ड भी मैंने पढ़े हैं। यानी कर्मकाण्ड सम्बंधी किताबें पढ़ी हैं। श्रीरामचन्द्र जी का जन्म आज से लगभग 9 लाख वर्ष पहले हुआ था। उनका जन्म त्रेता युग में हुआ था। बाल्मीकी जी की रामायण के अनुसार उन्होंने लगभग ग्यारह हजार वर्ष तक राज्य किया था। रामचरित मानस का निर्माण तुलसीदास जी ने अयोध्या में दतुवन कुण्ड पर किया था उसे दातुन कुण्ड भी कहते हैं। रामचरित मानस में या तुलसीदास के अन्य किसी साहित्य में ऐसा कोई जिक्र नहीं आता कि अयोध्या में श्रीराम के मंदिर को तोड़कर कोई मस्जिद बनायी गयी हो। हिन्दू धर्म की किसी भी किताब में ऐसा कोई जिक्र नहीं मिलता कि रामचन्द्र जी की जन्मस्थली पर बाबरी मस्जिद बनायी गयी हो या रामचन्द्र जी की जन्मस्थली वहाँ वाका हो जहाँ बाबरी मस्जिद बनी हुई थी।

मैं उस जगह पर गया हुआ हूँ जहाँ बाबरी मस्जिद बनी हुई थी। मैं मस्जिद के अन्दर भी गया हुआ हूँ। मैं 2 फरवरी 1986 को गया था। और मैंने देखा था कि मस्जिदों में जो एक मैम्बर सा होता है उस पर मूर्ति रखी हुई थी। वे तीन मूर्तियां थी। मर्यादा पुरुषोत्तम श्रीराम सीता जी और लक्ष्मण की मूर्तियां थीं। आखिरी बार मैं उस इमारत में 1991 में गया था। आखिरी मर्तबा जब मैं वहाँ गया तो मैंने देखा कि कुछ तब्दीलियाँ थी, कुछ छत्र लगे हुए थे और मूर्ति सिंहासन पर थी। जगह तो करीब वही थी थोड़ा बहुत इधर उधर का फर्क था। उस इमारत की बनावट मस्जिद जैसी थी अन्दर फर्श पर सफे बने हुए थे। मैं पांच छः दफे उस इमारत में गया हुआ हूँ।”

“I have read some books of Hindu religion such as Tulsidas's Ram Charit Manas, Valmiki's Ramayana, Radheyshyam Shukla's Ramayana, Manusmriti, Shiv Purana and Matsya Purana. I have also read several other books on Hindu religion and ceremonial rites. That is to say, I have read books related to ceremonial rites. Sri Ram Chandra was born nearly 9 lakh years ago. He was born

in in the Treta age. As per Valimiki's Ramyana, he ruled for about 11 thousand years. Tulsidas composed the Ram Charit Manas at Ayodhya-situated Datuan Kund, which is also called Datoon Kund. There is no such mention in the Ram Charit Manas or any other literature of Tulsidas that any mosque was built at Ayodhya after demolishing Sri Rama temple. No such mention is found in any book of Hindu religion that Babri mosque was built at the birthplace of Ram Chandra or that the birthplace of Ram Chandra existed at the place where Babri mosque was built.

I have been to the place where the Babri mosque had been built. I have also gone inside the mosque. I went there on February 2, 1986 and saw that idols were placed on what looks like a 'member' in mosques. Those were three idols. They were idols representing tradition-upholding Supreme Being Sri Rama, Sita and Lakshman. I, for the last time, visited the building in 1991. When I, for the last time, went there, I saw that there were some changes; some parasols were placed and idols were on the throne. The place were nearly the same; there was a bit locational difference. The structure of the building was the same as that of the mosque. 'Safas' were built on the floor inside. I have been to the building for five or six times.” (E.T.C.)

470. PW 13, Suresh Chandra Mishra, aged about 50 years (when he commenced his testimony on 13.07.1998), son of Sri Jagdish Prasad Mishra, is resident of 264 S.F.S., D.D.A. Flats, Mukharjee Nagar, Delhi. His cross examination continued for about four months as under :

(a) 13/14.07.1998-by Nirmohi Akhara through Sri R.L.

Verma, Advocate(p. 2-24)

(b) 15.07.1998-by Dharamdas, defendant no. 13, through Sri Ved Prakash, Advocate (p. 25-30)

(c)15/16/17.07.1998,03/04/05/06/07.08.1998, 07/08.09.1998 - by Sri Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 31-152)

(d) 08/09/10/12.09.1998- by Hindu Mahasabha, defendant no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17 through Sri Hari Shankar Jain, Advocate (p. 152-201)

(e) 13.10.1998-by Sri Paramhans Ramchandra Das, defendant no. 2, through Sri Madan Mohan Pandey, Advocate, (p. 202-222)

(f) 14/15.10.1998, 16/17/18/19.11.1998- by Sri Deoki Nandan Agarwal, plaintiff himself and Next friend to other plaintiffs (Suit-5) (p. 223-270)

(g)19/20.11.1998-by Sri Rajendra Singh, son of Sri Gopal Singh Visharad through Sri P.L. Mishra, Advocate (p. 270-288)

471. By profession, a Reader in Satyawati Co-Educational College, Delhi University he was teaching history. He initially belong to Allahabad and got his early education at Allahabad as well as graduation and post graduation from Allahabad University. He did B.A. in History, Philosophy and Sanskrit and M.A. in Ancient History (Culture and Archaeology). He passed M.A. in 1970 from Allahabad University when Sri G.R. Sharma was the Head of the Department of History. He did his Ph.D. from Delhi University in 1985, appointed as Lecturer in History at Satyawali Co-Education College in August, 1973 and promoted to the post of Reader thereat. He claims specialization

in “Ancient History”, presented a paper in Indian History Congress, also presented a paper at the level of International Archaeologists and participated in International Conference Croatia in May, 1998 on the subject pertaining to the disputed place. In the said conference no resolution was passed. Thereafter, another conference took place in Delhi after about 4 years wherein one resolution was passed, i.e., there shall be no discussion on the above subject. Regarding the disputed place, his statement is:

“मैंने बाबरी मस्जिद के बारे में यह झगड़ा शुरू होने के बाद गहन अध्ययन किया है। मेरे अध्ययन से पता लगा कि इस मस्जिद का निर्माण मीरबाकी ने करवाया था और इसे बनाने में किसी प्रकार की तोड़ फोड़ नहीं की गयी थी। मेरे अध्ययन में इस स्थान पर पहले किसी मंदिर के होने का प्रमाण नहीं मिलता।

मैंने स्कन्द पुराण का भी अध्ययन किया है। स्कन्द पुराण के अनुसार भगवान राम का जन्म स्थान बाबरी मस्जिद वाली जगह पर नहीं बनता।

“बाबर के इतिहास के बारे में एक अहम किताब तो बाबरनामा ही है। सामयिक रूप में तो यही एक किताब है बाकी इतिहासकारों ने और भी किताबें लिखी हैं।

मैं अयोध्या गया हुआ हूँ। मैं 1992 से पहले भी गया हूँ। कार्बन डेटिंग के आधार पर अब यह राय बनी है कि अयोध्या में बसासत (आबादी) यानि की लोगों का रहना और आबाद होना चार सेंचुरी बीसी तक जाता है। हैबिटेसन 4 सेंचुरी बी.सी. से शुरू हुई है। यानी मानव निवास चार सेंचुरी बी.सी. से चालू हुआ है। प्रो० आर० एस० शर्मा, प्रो० डी०एन० झा, प्रो० सूरजभान ने सर्वेक्षण के आधार पर और अध्ययन के आधार पर भारत सरकार को एक रिपोर्ट दी थी उसमें चौथे साथी का नाम प्रो० अतहर अली था। मैंने उस रिपोर्ट को पढ़ा है। अतहर अली साहब का अभी इंतकाल हुआ है।

पुरातत्व (आर्कोलाजी) एक विज्ञान है। इसको आगे बढ़ाने में नियम होते हैं। विवादित स्थान पर डा० प्रो० बी०बी०लाल द्वारा की गयी खोज जो खुदाई से की गयी, आखिरी खोज थी जो नियमानुसार की गयी थी। यह

1976 में की गयी थी और इस बाबत रिपोर्ट इंडियन आर्कोलाजी में 1977 में दी गयी थी।”

“I have done deep study about Babri mosque, after the beginning of this dispute. From my studies it transpired that this mosque had been built by Mir Baqi and that no destruction of any kind had taken place in its construction. In my studies, no evidence was found about existence of any temple at this place.

*I have also studied Skand Purana. **According to the Skand Purana, the birthplace of Lord Rama is not made out at the site of Babri mosque.***

An authentic book about the history of Babar, is Babarnama. From strategic point of view, it is the only book. Other historians have written other books as well.

*I have been to Ayodhya. I have been even before the year 1992. Opinion has now been formed that the populace of Ayodhya dates back to 4th century BC. The habitation started from 4th century BC. i.e. the human habitat started from 4th century BC. **Prof. R.S. Sharma, Prof. D.N. Jha and Prof. Surajbhan had submitted a report to the Government of India on basis of survey and studies, in which a fourth member was also named as Prof. Athar Ali. I have read that report. Mr. Athar Ali has recently expired.***

Archaeology is a science. It has rules of moving ahead. The discovery made through excavation by Dr. Prof. B.B. Lal at the disputed site, was the last discovery made as per rules. It was carried out in the year 1976 and a report in this behalf was published in the Indian Archaeology in the year 1977.” (E.T.C.)

472. PW 15, Susheel Srivastava, aged about 48 years (on 15

April 1999, when his deposition commenced), son of Sri Ganga Dayal, is resident of Ground Floor, Sewanti Bagh Pratap Ganj, Baroda. His cross examination followed as under :

- (a) 15-04-1999-by Nirmohi Akhara through Sri R.L. Verma, Advocate(p. 2-18)
- (b) 16/17-04-1999, 20/21/22/23.07.1999, 17.08.1999- by Dharamdas, defendant no. 13, through Sri Ved Prakash, Advocate (p. 19-108)
- (c) 17/18-08-1999-Sri Paramhans Ramchandra Das, defendant no. 2, through Sri Madan Mohan Pandey, Advocate, (p. 108-130)
- (d) 19/20-08-1999, 21/22/23/24-09-1999, 15/16-12-1999- By Hindu Mahasabha, defendant no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17 through Sri Hari Shankar Jain, Advocate (p. 131-286)
- (e)16-12-1999- by Sri Rajendra Singh, son of Sri Gopal Singh Visharad through Sri P.L. Mishra, Advocate (p. 286-294)
- (f) 16/17/20-12-1999- by Sri Deoki Nandan Agarwal, plaintiff himself and next friend to other plaintiffs (Suit-5) through Sri D.N. Agarwal (p. 294-313)

473. He was working as Professor in the Department of History, Maharaja Shambhaji Rao University, Baroda (Gujarat), and officiating as Head of the Department at that time. He did B.A. and M.A. from Allahabad University in two subjects i.e. History and Political Science and thereafter completed Ph.D. in 1989 from Allahabad University. His subject of research being “Tallukedar Aur Kastkar Ka Samband Awadh Me”. The period of research subject was 1920 to 1939. He was registered for research (Ph.D.) in 1978 and his supervisor was Prof. Ravindra

Kumar of Allahabad University who subsequently left in 1991 to join as Director, Nehru Memorial Museum and Library, Delhi. After obtaining post graduate qualification and before his registration for Ph.D., he was appointed in Allahabad University in December, 1974 as Lecturer. While working as Reader in the Department of History at Allahabad University, got appointment at Baroda University where he joined on 30.06.1997. He visited America in March, 1996 for fellowship and delivered about six lectures at Emri University, Atlanta and University of Pennsylvania. He also visited for fellowship, Oxford University, England where he stayed for about 4-5 months and participated in two conferences. He is author of a book on the disputed place titled as “**The Disputed Mosque-A Historical Enquiry**” which was published in 1991. Besides, he has assisted in writing of another book namely, “Anatomy of Confrontation-Ram Janm Bhumi-Babri Masjid Conflict” edited by S. Gopal. He is author of Article “How the British Saw the Issue”. Besides, he has written several other Articles regarding disputed place which have been published. He commenced his research in 1987 and visited disputed place at Ayodhya in connection with his research work for 5 or 6 times. First of all he visited the disputed place in May-June, 1987 and lastly in January, 1993. He has also written another book namely, “Conflict in Agrarian Society” which was published in 1995. In respect to the disputed place and about his observation and finding, he says :

“मैं जब विवादित स्थल पर गया और उसको देखा तो मेरी समझ में वह मस्जिद थी। वहाँ पर मैंने शिलालेख भी देखे थे। वह शिलालेख फारसी भाषा में मुझे प्रतीत हुए थे और उनकी स्क्रिप्ट अरबो पारसियन लगी थी। मैंने जो शोध कार्य किया इस विवादित स्थल के बारे में उसमें मुझे ऐसा कोई साक्ष्य नहीं मिला जिससे लगता हो कि यह मस्जिद, मंदिर तोड़कर बनाई गयी हो। मुझे ऐसा भी

कोई साक्ष्य नहीं मिला जिससे लगता हो कि विवादित स्थल पर भगवान राम का जन्म स्थान कहा जा सकता हो। अयोध्या नगर में आबादी का होना मुझे चौथी या पाँचवी शताब्दी ईसा पूर्व समझ में आती है।”

“When I went to the disputed site and saw it, it appeared a mosque to me. I had seen inscriptions over there. To me, those inscriptions appeared to be in Persian language and their script appeared to be Arbo-Persian. From the research carried out by me, I found no such evidence regarding this disputed site to suggest that this mosque had been built after demolishing temple. I found no such evidence so as to suggest that the disputed site could be considered as birthplace of Lord Rama. According to me, the populace in the city of Ayodhya may have existed in 4 or 5 BC.” (E.T.C.)

474. PW-16, Prof. Suraj Bhan has appeared as an expert witness (Archaeology). He retired in June, 1991 from the post of Professor, Department of Ancient Indian Archaeology, Kurukshetra University, Rohtak. He was examined thrice. Initial deposition from 22.2.2000 to 10.8.2000, the second one is from 26.8.2002 to 12.9.2009 and the last one is from 20.3.2006 to 28.7.2006.

Part-I:(a) 22/23-02-2000, 07/08-03-2000- by Nirmohi Akhara through Sri R.L. Verma, Advocate (p3-63)

(b) 17/18-07-2000-by Dharamdas, defendant no. 13, through Sri Ved Prakash, Advocate (p. 64-80)

(c) 18/19/20/21-07-2000, 07-08-2000- -by Sri Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 80-139)

(d) 07/08-08-2000-Sri Paramhans Ramchandra Das, defendant no. 2, through Sri Madan Mohan Pandey,

Advocate, (p. 139-168)

(e) 08/09-08-2000- by Hindu Mahasabha, defendant no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17, through Sri Hari Shankar Jain, Advocate (p. 168-177)

(f) 09-08-2000-by Sri Rajendra Singh, son of Sri Gopal Singh Visharad through Sri P.L. Mishra, Advocate (p. 177-182)

(g) 09/10-08-2000-by Sri Deoki Nandan Agarwal, plaintiff himself and next friend to other plaintiffs (Suit-5) (p. 182-201)

Part-II : 26-08-2002-Affidavit (p. 1-7)

Cross examination:(a) 26-08-2002- by Nirmohi Akhara through Sri R.L. Verma, Advocate (p. 3-14)

(b) 27/28/29-08-2002, 09-09-2002- by Sri Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 15-79)

(c) 09/10-09-2002- by Mahant Paramhans Ramchandra Das, defendant no. 2 through Sri Madan Mohan Pandey, Advocate (p. 79-96)

(d) 11/12-09-2002- by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate (p. 97-119)

(e) 12-09-2002- by Sri Madan Mohan Gupta, defendant no. 20, through Km. Ranjana Agnihotri, Advocate (p. 119-124)

(f) 12-09-2002- Hindu Mahasabha, defendant no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17, through Sri Hari Shankar Jain, Advocate and Sri Rajendra Singh, son of Sri Gopal Singh Visharad through Sri P.L. Mishra, Advocate adopted the cross examination already done by other defendants and plaintiffs (Suit-5) (p. 124)

Part-III : 20-03-2006-Examination-in-chief by affidavit (p.125-134)

Cross examination: (a) 20/21/22/23/24-03-06, 03/04/05/06/24/25-04-2006 - by Nirmohi Akhara through Sri R.L. Verma, Advocate and Tarunjeet Verma, Advocate (p. 135-311)

(b) 26-04-2006- by defendant no. 20 (Suit-4) through Km. Ranjana Agnihotri, Advocate (p. 312- 329)

Part-IV : (a) 27/28-04-2006, 22/23/24/25/26-05-2006-by defendant no. 20 (Suit-4) through Km. Ranjana Agnihotri, Advocate (p. 330- 428)

(b) 10/11/12-07-2006-by defendant no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate (p. 429-484)

(c) 13/14/25-07-2006- by plaintiffs (Suit-5) through Sri Ajay Pandey, Advocate (p. 485-515)

(d) 25/26-07-2006- by Sri Ramesh Chandra Tripathi, defendant no. 17 (Suit-4) through Sri Vireshwar Dwivedi, Advocate (p. 515-531)

(e) 26/27/28-07-2006- by defendant no. 13/1 (Suit-4) through Sri Rakesh Pandey, Advocate (p. 531-556)

(f) 28-07-2006- Plaintiff (Suit-1) through Sri P.L. Mishra, Advocate, adopted cross examination already done by other defendants (p. 556)

475. In his examination-in-chief dated 22.02.2000, he said that initially he worked as Lecturer in Punjab University, Chandigarh and before retirement he worked as Professor for about 12 years. Having studied the matter pertaining to Babri Mosque, he has written an article (Paper No. 190C2/1-20, i.e., Ex. 62 Suit-4); and (Paper No. 288C-1 to 17, i.e., Ex 45, Suit-5). In this regard he deposed as under:

“विवादित स्थल यानी कि बाबरी मस्जिद को मैंने देखा था मौके पर जाकर देखा है। मैंने मौके पर विवादित स्थल पर नापजोख भी किया था डाफ्ट मैंन की मदद से एवं फोटो ग्राफर की मदद से। अपने शोध के कार्य में मुझे कोई भी ऐसा प्रमाण नहीं मिला जिससे यह कहा जा सके कि बाबरी मस्जिद किसी मंदिर को गिराकर बनाई गयी हो। श्री प्रोफेसर बी०बी०लाल एवं ए०के०नारायण के शोध के अनुसार अयोध्या में 7 वीं सदी बी०सी० के पहले आबादी के होने का कोई प्रमाण नहीं मिलता। गवाह को पेपर नं० 110 सी०/8 सूट नं० 5 में दाखिल किये गये कागज को दिखाया गया जिसको देखकर गवाह ने कहा कि यह लेख हमारा लिखा हुआ है और इसमें जो एक लेटर लगा है उस पर हमारा दस्तखत है इसी लेटर के साथ मैंने अपने लेख जो पेपर नं० 110सी०/1/9 से 110सी०/1/13 तक है यह मेरा लेख है। (श्री देवकी नंदन अग्रवाल ने इस प्रश्न पर आपत्ति की और कहा कि उपरोक्त दस्तावेज मूल प्रति नहीं है यानी मूल दस्तावेज नहीं है अतः साक्ष्य में ग्राह्य नहीं है और न इसे साबित किया जा सकता है। यह आपत्ति मुकदमें के सुनवाई के समय विचार की जायेगी) इस फोटो स्टेट लेख की कापी पर जो संशोधन किये गये हैं और कटिंग है वह मेरे ही द्वारा की गयी थी। मैं यह निश्चितरूप से नहीं कह सकता कि इसकी मूल प्रति मेरे पास है या नहीं। इस लेख में जो भी मैंने लिखा है उसे मैं सही समझता हूँ। परन्तु अयोध्या के स्टडी के बाद इस लेख में मैंने कुछ जोड़ा है। अयोध्या के विजिट के दौरान हमारे साथ प्रो० आर०एस० शर्मा, डाफ्टमैन एवं फोटो ग्राफर साथ थे। अपने इस शोध कार्य को पूर्ण करने के बाद मैंने एक रिपोर्ट आई०सी०अच०आर० को भेजी थी। इस मरहले पर गवाह का ध्यान गृह सचिव भारत सरकार के द्वारा प्रेषित अप्लीकेशन नं० 7 ओ/2000 ओ०एस० नं० 4/89 के साथ संलग्न रिपोर्ट रामजन्मभूमि-बाबरी मस्जिद ए हिस्टोरियन रिपोर्ट की ओर दिलाया गया। जो कागज नं० सी 2/190/1 से 20 है। यह रिपोर्ट मेरे तथा इसमें लिखित तीन अन्य नाम डा० आर०एस०शर्मा, प्रो० एम० अतहर अली, श्री डी०एन०झा द्वारा तैयार संयुक्त रिपोर्ट थी। इस रिपोर्ट कवरिंग लेटर दिनांक 13 मई 91 के साथ लगा हुआ है जिस पर आर० एस० शर्मा एवं अतहर अली ने स्वयं दस्तखत किया है और मेरी तरफ से प्रो० आर० एस० शर्मा ने दस्तखत किया है एवं प्रो० डी०एन० झा की तरफ से अतहर अली साहब ने दस्तखत किया है। इस पत्र में जो डेजिगनेशन दिखाया गया है वह सही है। इस रिपोर्ट के

प्रथम पृष्ठ के पीछे मेरा डेजिगनेशन जो दिखाया गया है उसमें सोशल साइंस की जगह इन्डेक्स/स्टैडी होना चाहिए था। इस रिपोर्ट को हम सभी चारों ने मिलकर फाइनल रूप दिया। इस रिपोर्ट के कन्टेंट से आज भी मैं पूरी तरह सहमत हूँ। इस शोधकार्य में मैंने पुरातत्व विषय संबंधी भाग लिखा था। अर्थात् पुरातत्व संबंधी योगदान इस रिपोर्ट में मेरा है। यह रिपोर्ट जो मुझे दिखायी गयी है यह वही रिपोर्ट है जो मैंने भेजी थी इस रिपोर्ट में जो लिखा है वह सही है। मैं आर०एस०शर्मा व एम० अतहर अली के दस्तखत पहचानता हूँ और इस रिपोर्ट पर उन्हीं के दस्तखत हैं। इस कागज पर प्रदर्श संख्या क 62 डाला गया।”

“I saw the disputed site, that is, the Babri mosque. I have seen it by going to the site. I even did on-the-spot measurements at the disputed site with the help of draftsman and photographer . In course of my research, I came across no proof enabling me to say that the Babri mosque was built by demolishing any temple. As per the research of Prof. B.B. Lal and Sri A. K. Narayan, nothing has been found evidencing habitation in Ayodhya prior to the 7th century B.C.. (Paper no. 110C1/8 filed in Suit No. 5 was shown to the witness where upon he stated that this article is in his hand- writing and a letter annexed to it bears his signature). Accompanying this very letter, my article (paper nos. 110C/1/9 to 110C1/13) is my own article. (Sri Devaki Nandan Agarwal raised objection over this issue and contended that the aforesaid document is not an original copy, that is, an original document; hence it is not admissible in evidence and cannot be proved. This objection will be considered at the hearing of the case.) The corrections and cuttings that have been made on this photostat copy of article, were made by myself. I cannot certainly say whether I have its original copy or not. What

I have written in this article, is correct to my understanding. But after making study on Ayodhya I have made certain additions to this article. During my Ayodhya visit, I was accompanied by Prof R.S. Sharma as well as a drafts-man and a photographer. After completion of this research work I sent a report to I.C.H.R.. (In this behalf, when the attention of the witness was drawn to a report captioned 'Ram Janam Bhumi-Babri Masjid: A Historian Report', annexed to Application no. 7O/2000 sent by Home Secretary, Government of India in O.S. No. 4/89, he stated) Running from paper no. C2/190/1 to 20, this report was a joint report prepared by me and three other persons viz. Dr. R.S. Sharma Prof. M. Athar Ali and Prof. D. N. Jha. This report is with a covering letter dated 13th May, 1991 on which R.S. Sharma and Athar Ali themselves have put their signatures and Prof. R.S. Sharma has signed on my behalf and Prof. Athar Ali has signed on behalf of Prof. D.N. Jha. The designation shown in this letter, is correct. On the back of the first page of the report is shown my designation, in which the word 'index study' ought to have been used in place of science. The four of us collectively gave a final shape to this report. I absolutely agree to the contents of this report even today. I had written archaeology-related portion in this research work. That is to say, my contribution in this report is in relation to archaeology. The report which has been shown to me, is the same that was sent by me. The contents of this report are correct. I recognise the signatures of R.S. Sharma and M. Athar Ali, and this report bears signatures of these very persons. This paper is marked as Exhibit Ka 62.”

(E.T.C.)

476. PW 16 was recalled by plaintiffs (Suit-4) to give his views in the light of a book written by Dr. T.P. Verma and Dr. S.P. Gupta, i.e., “Ayodhya Ka Itihas Evam Puratatva-Rigved Kal Se Aaj Tak” (Ex.3, Suit-5). He filed affidavit dated 26.08.2002 as statement-in-chief. The purpose of the said affidavit is mentioned in para 2 as under:

“2. That the deponent has been informed by the plaintiffs' counsel that he has been recalled to give his statement mainly regarding the claims made in the Book entitled as “Ayodhya Ka Itihas Evam Puratatva-Rigved Kal Se Aaj Tak” written by Dr. T.P.Verma and Dr. S.P. Gupta filed in this Hon'ble Court after the deponent's statement on oath recorded in this case. The deponent is an archaeologist and has adequate experience of filed archaeology.”

477. In respect to the above book and its contents, PW-16 gave his statement in paras 3 to 17 of the affidavit as under:

“3. That the deponent has gone through the relevant portions of the aforesaid Book on Ayodhya, hereinafter referred to as 'the Book' or as 'Ayodhya Ka Itihas', and has to state that the conclusions drawn by the authors of the aforesaid book on the basis of the so called discoveries allegedly made in June-July 1992 and December 1992-January 1993, at Ayodhya, on or around or near the disputed site of Babri Masjid, can neither be said to be based upon any authentic archaeological evidence and nor the same can be relied upon for the purposes of any scientific study. The said discoveries alleged to have been made in 1992-1993, can not at all be said to be Finds or material discovered through scientific excavation or after

scientific recording.”

“4. That the so called discovery of an inscription, alleged to have been made in December, 1992, from the debris of the Babri Masjid, can not be said to be an archaeological evidence of the alleged existence of any temple of 11th or 12th century, the demolition of which is being attributed to Babar or his Governor Mir Baqi. In this respect it is relevant to point out that neither any INSITU photograph of the said inscription has been published in Ayodhya Ka Itihas or anywhere else, to the best of the deponent's knowledge and nor any Diary/Notes etc. appear to have been maintained/prepared by anyone regarding the alleged discovery of the same.”

“5. That similarly the so called Artefacts alleged to have been discovered in June- July, 1992, as a result of P.W.D. digging of the site, during the surface levelling operations of the Govt. of U.P., cannot be said to be finds or artefacts discovered as a result of any scientific excavation or with scientific recording, and as such the same can also not be accepted as an archaeological evidence of the alleged existence of any ancient temple on the site of Babri Masjid, the demolition of which could be attributed to Babar or his Governor Mir Baqi. The so called INSITU photographs of these alleged Finds can neither be said to be INSITU photographs, and nor the description of the same in Ayodhya Ka Itihas, or in any other Book or Booklet called as New Archaeological Discoveries, can be treated as Notes Book/Dairy recording the said alleged discoveries/finds.”

“6. That there is no archaeological evidence regarding

the site of Babri Masjid being the alleged Ram Janam Bhoomi or a sacred place associated with it as claimed by the authors of Ayodhya Ka Itihas. No such opinion was given by Sri B.B. Lal also either in his reports published in "Indian Archaeological-A Review" or in 'An Encyclopaedia of India Archaeology' Edited by A. Ghosh and the assertions made in this respect in Ayodhya Ka Itihas are incorrect."

"7. That the Manchitra (Maps) no. 5 and 6, printed in Ayodhya Ka Itihas showing the alleged sections of the so called excavation of June 1992, have no archaeological relevance. There was absolutely no scientific excavation by any archaeologist during which the said pit/so called artefacts are alleged to have been found."

8. That the assertion made in Ayodhya Ka Itihas about the scrapping alleged to have been done by Dr. K.M. Srivastava and Dr. S.P. Gupta on 22-23 July, 1992, near the disputed site, appears to be unbelievable as Scrapping is required when the stratification fixed by earlier excavator needs to be verified after some passage of time. Then the fill-in of the old trench may be taken out and the section scraped. By such scraping the succession of strata can be determined. Scraping may also be done while exploring the early levels of a mound where later occupation or deposits have covered them and there are deep cutting made by rain gullies or rivers in parts of site. There is, however, no way of determining through "scraping", the particular stratum, in which material such as broken sculptures or brickbats was located prior to excavation in a trench or pit if the position of each of the

item of material was not recorded with due dimensional measurements by a qualified archaeologist. When a section is freshly cut, the need for scraping does not arise, since the strata ought to be distinguished from the excavated section.”

“9. That, the assertions made in the aforesaid Book regarding the so called conclusion of Prof. B.B. Lal about the pillar bases, allegedly being of the black stone pillars, which might have remained on their original site, are not correct. (As a matter of fact no such conclusion or opinion of Prof. B.B. Lal is given either in his excavation reports published in “Indian Archaeology-A Review” or even in his entry regarding Ayodhya given in 'An Encyclopaedia of Indian Archaeology' Edited by A. Ghosh).”

“10. That no material can be regarded as of archaeological significance, if its actual position in-situ before removal is not established. This should be established by photograph, or, at least by recording of its actual position by a qualified archaeologist. Such photographs / recording being not available for the sculptures allegedly recorded from outside the Babri Masjid and the inscription and other material allegedly obtained from the Babri Masjid during its unlawful demolition, nothing can be said about where they have actually come from.”

“11. That no archaeological excavation in India can take place without license from the Archaeological Survey of India. Once the sculptures or the inscription were observed in-situ, the Archaeological Survey of India should have been informed immediately. When such an obvious step

was not taken by those concerned, doubt immediately arises as to the truth of their reports about where the material has come from.”

“12. That when a stone is taken from brickwork or wall of an old medieval building, it must contain traces of mortar and attached brickwork and rubble. Since the slab containing the alleged stone inscription has reportedly no trace of any such matter, it cannot be supposed that it really came from the wall of the Babri Masjid, to which it was allegedly attached during construction.”

“13. That if there is difference in the colour of stone sculptures, it can be inferred that the material has been only partly immersed in the soil. Such colour variation being observable on the sculptures allegedly retrieved from underground in the vicinity of the Babri Masjid, it can be assumed that these could not have come from the underground spot as being claimed.”

“14. That the sculptured stone pillars fixed in Babri Masjid have parallels only in eastern India (Bengal and Bihar). These may be seen in the illustrations in R.D. Benerji's, “Eastern Indian School of Medieval Sculpture” published by Archaeological Survey of India, Delhi, (1933) (Plates LXXXIX (a) and (e) and XC (d)). On the pillars shown in Plates LXXXIX (a) and XC (d), Benerji says (pp. 155.7): “The best product of the Eastern School is a tall slender column recovered from Rajmahal. This pillar was originally brought from the ruins of Gaur (West Bengal) during the Musalman period. When ruins at Rajmahal (eastern Bihar) were destroyed by the East Indian Railway Company, the pillar was used as a lamp post. It was

recovered from that position by the late Dr. John Anderson and now forms one of the principal attractions of the archaeological collections of the Indian Museum (Calcutta) This pillar appears to belong to the middle of the tenth century A.D. and the building of which it once formed part was a Saiva temple.”

On the pillar illustrated on Plate LXXXIX (e), Benerji says (p. 157):

“Later in date (than middle of 10th century) and less elegant is another pillar from a Saiva temple discovered among the ruins now called Banaraja's Garh (Bangarh) in the Dinajpur District of Northern Bengal. This pillar was brought to Dinajpur town nearly a century ago and erected in the Maharaja's palace. It is inscribed and dated. According to the inscription the pillar belonged to a Saiva temple erected by a king of Gauda of Kamboja lineage in the Saka year 888=966 A.D.”

“15. That it may also be stated that similar pillars shown in the Book of R.D. Benerji, referred in the Historians' Report to the Nation, are not on Plate LXXIX (b) and (c) but the same should be read as Plate LXXXIX (a) and (e) and (c).

There are no Gahadavala parallels to the Babri Masjid pillars. Thus they must have been brought from Eastern India to Ayodhya at some time between the 10th and 16th centuries, and then used in the Babri Masjid. They do not at all attest to there being a temple at the site of Babri Masjid itself. “

“16. That the size of individual Hindu temples of the 11th and 12th centuries in the region of North India, was usually

so small that it could not have covered the area of the Babri Masjid, let alone the additional area which is mentioned by authors of the book-Ayodhya Ka Itihas.”

The largest temple at Khajuraho, the great site of Shaivite, Vaishnavite and Jain temples of the 10th -11th centuries, and among all temple-complexes nearest to Ayodhya, was the temple of Kandariya Mahadev, the dimensions of which were only 109 feet in length by 60 feet in width. This is less than the area of the Babri Masjid which was about 150 feet by 90 feet. Other temples at Khajuraho are still smaller. The Vishnu temple of Chaturbhoj measures only 85 feet by 44 feet, and of Devi Jagadambi only 77 feet by 50 feet. The temples at Khajuraho are fairly well dated by inscriptions, many of which were published in Epigraphia Indica. For shorter but authoritative accounts of Khajuraho temples, we can refer to James Fergusson's History of Eastern and Indian Architecture, Vol. II, pp. 140-143, and Percy Brown's, Indian Architecture (Hindu and Buddhist Periods), pp. 110-13.”

“17. That the deponent has gone through the valuable Chapter /Article written by Prof. Ram Sharan Sharma regarding the matter in issue which was published in the book entitled as “Destruction and Conservation of Cultural Property” Edited by Robert Layton, Peter G. Stone and Julian Thomas, first published in 2001 by Routledge, 11 New Fetter Lane, London. This article/paper throws ample light on the crucial issues dealt with in the aforesaid book “Ayodhya Ka Itihas.”

478. The above witness was again recalled at the instance of

the plaintiffs (Suit-4) under Order XVIII Rule 4 C.P.C. after the ASI submitted its report to depose in support of the objections filed by the plaintiffs (Suit-4) against ASI report. The statement-in-chief by way of an affidavit dated 20.03.2006 refers to his views on the ASI report. He claimed to have visited the site during the course of excavation and said as under:

“2. That the Excavation report of Ayodhya dated 22nd August, 2003 has technically served the limited purpose of digging evidence for certain anomalies shown by the GPR Survey, but it has misrepresented the true nature of the structure, floors and so-called ‘pillar bases’ immediately underlying the Babri-Masjid ruins.”

“3. That the report claims that a so-called “massive pillared structure” of period VII underlying the mosque is that of a the so called “massive structure”, (Pd. VII) below the mosque and continuity of all phases from 10th century onwards until the construction of the Babri Masjid as well as on the stones and decorated bricks, mutilated sculptures, carved architectural members, the alleged 50 pillar bases associated with it and the ruins of a so-called “circular shrine” (of Period V). A still earlier structure ascribed to period VI has been wrongly identified as a Gahadavala Temple (11th -12th century). (A critical examination of the evidence reported, however, leads to an altogether different conclusion. The structure believed to be a “massive” temple (of Period VII) standing at the site before the Babri-Masjid was constructed, is in fact an Idgah/Qanati mosque of the Sultanate period. Even the still earlier structure (Pd. VI) is also a mosque-like structure of the Sultanate period itself.)”

“4. That the ASI’s report reaches its wrong conclusion by pursuing a defective methodology and biased assumptions, as will be shown hereafter.”

“5. That the excavation at Babri Masjid site extended over 90 trenches each measuring 5x5 m. Natural soil was reached in J3 and G7 only. Since the Layers, floors and structures and associated remains are numbered and recorded trench-wise, it is necessary to classify the evidence from each of the trenches into cultural periods, sub-period and structural phases. Even though the stratigraphy of each trench is claimed to be finally correlated with the general sequence of cultures at the site, it was necessary to give a list of layers and periods trench-wise for facilitating the testing to the conclusions of the excavators. Such a concordance is, however not provided in the report. (This has enabled the excavators to get away with distorted conclusions like wrongly assigning structure 3 (North-South burnt brick wall no. 17 and Surkhi floor) to Period. VI (11th -12th century AD) and structure 2 (North-South burnt brick wall no. 16 and lime and Surkhi floor) to Period VII (12th -16th century A.D.) respectively.)”

“6. That while dealing with the pottery of medieval-Sultanate (Period VII), Mughal (Period VIII) and late and Post Mughal 0periods (Pd. IX) the report clearly states that “ the distinctive pottery of the periods is glazed ware” (P. 108) and that “ there is not much difference in pottery wares and shapes” over time. The ware occurs in stratified deposits even below the level of Floor no. 4 associated with Period VI (structure -3, wall 17 and Surkhi floor). Yet the excavators date the structure 3 to pre-Sultanate or the

Gahadavala period (11th -12th century), which is totally contrary to its own statements with regard to the period of glazed ware (Periods VII, VIII and IX). The report elsewhere (P. 270) tells us that the glazed ware pieces “make their appearance in the last period of period VII”. This is not mentioned in Chapter V on Pottery. (Such a gross manipulation could be possible because the report avoided mentioning the association of the glazed pottery in case of even the 21 pieces in the select list, what to speak of the hundreds of such glazed ware items recovered (pp. 109-111). This could not be due to any ignorance on the part of the ASI excavators of the diagnostic value of the Muslim glazed ware of the medieval period (Sultanate and Mughal). The fact is deliberately ignored that Muslim glazed ware is nowhere found associated with Hindu Temples in either the Sultanate or the pre-Sultanate period in North India yet the report identifies Structure 2 (wall 16 and lime Surkhi floor) with a so called massive temple believed to be in existence from 12th to early 16th AD.)”

“7. That the glazed tiles to the type recovered from Ayodhya are also characteristic of Muslim habitations of medieval India. Yet the diagnostic evidence found from the layers associated with structure 3 (wall 17 and Surkhi floor) has been placed in Period VI (11th -12th century) and not in Sultanate period. This is a plain example of evidence manipulation.”

“8. That while digging the Babri Masjid site the ASI found four successive floors associated with three so called “massive structures dating from Period VI to VIII. These structures had massive western walls, so called pillar bases

of brickbats and of one or more stones and thick and extensive floors of Surkhi (Pd. VI) and lime and Surkhi (VII and VIII). The architectural style and technology of these structures are clearly different from the early medieval alleged "Circular Shrine" (Period V) and associated structures of that period. The architectural fragments reported to be associated with temples (9th -12th century) of North India recorded by the Excavators from the filling in the trenches, ruins of medieval structures and the peripheral slopes of the site are either unstratified or from the secondary context. No evidence of foundation walls, contemporary levels or debris levels of any temple was recovered in the primary context at the site."

"9. What has been found below the massive Babri Masjid remains are the ruins of a massive burnt brick structure (wall 16, associated with lime and Surkhi floor and some brickbat stumps with capping stones in some cases and the so-called "pillar bases"). The burnt brick wall (16) provided with stones in the foundation, some of which are carved, has the same North-South orientation as that of the Babri Masjid wall overlying it. The western wall in the chamber has a one meter wide Mihrab in the middle and below the Mihrab of the Western wall of the southern hall of Babri Masjid besides a small arched Taq made of cut bricks so typical of Islamic structures of post 1206 AD era. The evidence of its Islamic character of the Sultanate period is further corroborated by the occurrence of lime and Surkhi floor and the Muslim glazed ware in these levels. The lay-out of the structure, its architectural style and the lime and Surkhi floor and Muslim glazed ware

associated with it are unmistakably the evidence of a Sultanate period Eidgah mosque that preceded the Babri Masjid at the site and not of any Brahmanical temple”

“10. That a still earlier structure (Period VI) comprising wall (17) and the thick floor of Surkhi reported to be associated with it (below the structure of period VII) is also made of burnt brick western wall, and runs north-south almost to the same length and largely underlying wall 16 of Period VII. Its floor also extends over a fairly large area as those of the later two structures do. A few sherds of Muslims glazed ware or tiles have also been recorded from these levels which helps ascribing the structure to the early part of the Sultanate period. Its broad similarities with upper Sultanate structure of period VII in wall construction, is extent and orientation, the lay out of the Surkhi floors as well as association with Muslim glazed pottery and tiles, suggest an early Sultanate period for the structure which possibly functioned also as a Medieval Eidgah/ mosque.”

“11. That the so called pillar bases, associated with all the three structures of the medieval period at the site, have not been well exposed to reconstruct comparative plans and cross sections of the three alleged structures which these supported. The so called pillar bases have no symbolic features on them. Nor are these found associated with even a single stone pillar or fragment of pillar to suggest their affiliation with temples. The carved capstone on a pillar base in trench ‘F7’ dated to the 12th century on stylistic grounds, occurs in secondary context for reuse in the structure of Sultanate period. (The brickbat pillar bases

laid in mud mortar cannot be load-bearing and may have supported wooden posts and thatched roof at the best.) The discovery of pedestal bases for supporting wooden pillars in three rows parallel to the Qibla wall in the Grand Mosque excavated at Banbhore in Sindh and its last phase dated to the 13th century represent a similar early style of mosque architecture. A general plan of the said mosque and a panoramic view of the same is evident from the photographs published in the Journal entitled as “Pakistan Archaeology” published by the Department of Archaeology and Museums. Government of Pakistan. A true copy of the relevant extract of which is filed herewith as ANNEXURE NO. 1. Stone pillars are also preserved in some Sultanate mosques of Delhi and Hissar (Haryana). (As such the use of pillar bases in Sultanate period cannot be exclusively ascribed to temple architecture. The report has conveniently ignored other solid evidence and exaggerated the importance of pillar bases and the derived architectural fragments for the purpose of misrepresenting the Islamic structures as temples.)”

“12. That the report does mention the existence of a tank-like structure below the “Ram Chabutra”, but the excavators have wrongly ascribed the reservoir to the earlier phases of the “Ram Chabutra” and wrongly identified four projections in the middle of the four walls of the tank in original form (pp. 49-51). They have produced no evidence to substantiate their contention. (My close observation of the structure at the site revealed that the reservoir had only two east-west projections and the “Ram Chabutra” was constructed in two phases only after filling

the reservoir.) The report shows no evidence of any correlation of the reservoir with phases of Babri Masjid construction.”

“13. That a critical analysis of the report shows that it lays unjustified emphasis on the continuity of cultural and structural activities at the site from Gupta period onwards down to the Mughal era and lacks appreciation of change in type, function and style of the architecture distinguished by ‘Mihrabs’ and arched ‘Taq’, in the technique of constructing floors of lime and surkhi, and in the use of Muslim glazed ware so characteristic of Islamic tradition as distinct from the Brahmanical temple architecture of North India. The Report reveals a selective and one-sided use of the evidence such as of the pillar bases that have no diagnostic features and no exclusive relationship with temple and of architectural and sculptural fragments lying unstratified or in secondary context. What is most objectionable is the suppression of evidence that militated against the preconceived theory of temple below the Babri mosque, such as Muslim glazed pottery, glazed tiles, bones, Islamic features of ‘Miharab’ and ‘Taq’ and reservoir in the Babri mosque below the “Ram Chabutra” etc. The report also underplays the absence of the remains of any stone pillars standing over the so called “pillar bases” and similarities in the layout of structures of periods VI and VII (wall 16 and 17) and Babri Masjid, and their dissimilarities with pre-Sultanate structures such as the “circular shrine” of period VI. There is also an attempt to assign the Islamic structure, with its lime and Surkhi floor, to a supposed Gahadavala temple, without an iota of

evidence. Last but not the least, the report shows discrepancies and distortions in the periodisation and chronology. The attempt to push back the date of NBPW period to century 1000 BC on no valid grounds and the dating of periods VI and VII, both associated with glazed ware and tiles and Surkhi floor, to pre-Sultanate period is baseless and motivated.”

“14. That the report, on the whole, lacks scientific rigour, objectivity and professional integrity. Such trends and tendencies in Indian archeology pose a serious challenge not only to the world of historians but also to those citizens who are interested in truth and nothing but the truth.”

479. PW 18, Suvira Jaiswal, aged about 66 years (on 19 February, 2001 when her statement commenced), wife of Lt. Sri Viswanath Prasad Jaiswal, is resident of 101, S.M.R. Majestic, Jupiter Colony, Sikh Road, Sikandrabad. Her cross examination followed as under :

- (a) 19/20-02-2001- by Nirmohi Akhara through Sri R.L. Verma, Advocate(p. 2-33)
- (b) 22-02-2001- by Dharamdas, defendant no. 13, through Sri Ved Prakash, Advocate (p. 34-42)
- (c) 22/23-02-2001, 19/20/21-03-2001- by Sri Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 42-103)
- (d) 21/22.03.2001- by Sri Paramhans Ramchandra Das, defendant no. 2. through Sri Madan Mohan Advocate (p. 103-122)
- (e) 22-03-2001, 01/03/04.05.2001- by Hindu Mahasabha, defendant no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17, through Sri Hari Shankar Jain, Advocate

(p. 122-157)

(f) 04-05-2001- Sri Rajendra Singh, son of Sri Gopal Singh Visharad, plaintiff (Suit-1) through Sri P.L. Mishra, Advocated, adopted the cross examination already done by other defendants (p. 157)

(g) 04.05.2001- by plaintiffs (Suit-5) through Sri Vireshwar Dwivedi, Advocate (p. 157-163)

480. She did graduation and post graduation (1953) from Allahabad University. Her subject of special studies in M.A. was “History of Ancient India”. She did Ph.D. in three or three and half years from Patna University under Dr. Ram Saran Sharma and her subject of research was “Vaishnav Dharma Ka Udbhav Aur Vikas” (Origin and Development of Vaishnavism). She joined Patna University as Lecturer in 1962 and thereafter came to Jawahar Lal Nehru University, New Delhi in 1971 whereat she became Professor in 1984 and retired in June, 1999. On the subject of present dispute, Conference of Indian Historians was regularly held and she participated therein. She also regularly participated in Seminars of Indian History Congress. In January, 2001 one Seminar of Indian History Congress was held at Calcutta, where she participated. About the disputed place, she said:

“मैंने अपने अध्ययन में श्रीरामचन्द्र के बारे में भी अध्ययन किया है। मैंने श्री रामचन्द्र जी के ऊपर कुछ लेख भी लिखे हैं मेरे द्वारा लिखा गया लेख श्री राम पर मेरी द्वारा हिन्दी के अनुवाद की पुस्तक में प्रकाशित हो चुका है। इतिहास की पुस्तकों में अर्थात् प्रमाणित पुस्तकों में रामचन्द्र जी के जन्म के बारे में किसी स्थान विशेष का उल्लेख नहीं मिलता है। अर्थात् उनके जन्म स्थल का उल्लेख नहीं मिलता है। मेरी दृष्टि में ऐसा कोई उल्लेख इतिहास की पुस्तकों में नहीं मिलता है जो कि यह दर्शाता हो कि बाबरी मस्जिद जहां स्थित थी वहां पर श्री राम का जन्म हुआ हो। श्री बी०बी०लाल ने जो उत्खनन कार्य

किया है उसके आधार पर यह कहा जा सकता है कि अयोध्या 700 ईसा पूर्व कोई भी बस्ती अर्थात् आबादी होने का प्रमाण नहीं मिलता है।

इस तरह का कोई भी प्रमाण मेरी जानकारी में नहीं मिलता है, जिससे यह विदित हो कि बाबरी मस्जिद का निर्माण राम मंदिर को तोड़कर किया गया हो। मेरे लेख सोशल साइंटिस्ट, एकाओरेटिलिया, इंडियन हिस्ट्री कांग्रेस प्रोसिडिंग, इण्डियन काउन्सिल हिस्टोरिकल रिव्यू आदि में छपे हैं। मेरी एक किताब का नाम "ओरिजन एण्ड डेवलपमेण्ट आफ वैष्णजम" है। दूसरी पुस्तक का नाम "कास्ट" है। मेरी पहली पुस्तक 1967 में पहली बार छपी थी।"

"During my studies, I have studied about Sri Ramchandra also. I have written some articles as well about Sri Ramchandra. My article Sri Ram has been published in my Hindi translation book. In History books i.e. authentic books, no reference is found about any specific place as the birthplace of Ramchandra ji, or in other words no reference is found about His birthplace. In my view no reference is found in history books to show that Sri Ram was born at the place where the Babri mosque stood. From the excavation carried out by Sri B.B. Lal, it can be said that no evidence is found about existence of any town or populace in Ayodhya prior to 700 BC.

In my knowledge there is no such evidence, so as to show that the Babri mosque had been built after destructing Ram temple. My articles have been published in Social Scientist, Acaoretilya, Indian History Congress Proceeding, Indian Council Review etc. Origin and Development of Vaishnavism is one of my books. The other book is 'Caste'. My first book was initially published in the year 1967." (E.T.C.)

481. PW 20, Prof. Shirin Musavi, aged about 51 years (on 24.07.2001, when her deposition commenced), wife of Lt. Sri

Jafar Hussain, is resident of Aligarh. She is a Reader in the Department of History, Aligarh Muslim University, Aligarh. Her cross examination took about four months:

- (a) 25/26-07-2001- by Nirmohi Akhara through Sri R.L. Verma, Advocate(p. 12-42)
- (b) 27-07-01/20/21/22/23-08-01-by Sri Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 43-102)
- (c) 23/25-08-2001-by Dharamdas, defendant no. 13, through Sri Ved Prakash, Advocate (p. 102-118)
- (d)10-09-2001- by Sri Paramhans Ramchandra Das, defendant no. 2. through Sri Madan Mohan Advocate (p. 119-131)
- (e)10/11-09-2001- by Hindu Mahasabha, defendnat no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17, through Sri Hari Shankar Jain, Advocate (p. 131-140)
- (f)11-09-01/19-11-2001 -by Sri Rajendra Singh, son of Sri Gopal Singh Visharad, plaintiff (Suit-1) through Sri P.L. Mishra, Advocated (p. 140-145)
- (g) 19-11-2001- by plaintiffs (Suit-5) through Sri Deoki Nandan Agarwal, Advocate (p. 145-147)
- (e) 19-11-2001- re-examination with the permission of the Court (p. 147-148)

482. A Professor in the Department of History in Aligarh Muslim University (hereinafter referred to as 'A.M.U.') since 1988, she belong to Lucknow and obtained her degree in B.Sc. and M.Sc. from Lucknow University, taught Mathematics at Karamat Girls Degree College, Lucknow sometimes in 1970 and from April 1970 joined at A.M.U. as Teacher and thereafter passed M.A. (History) as a private student from A.M.U. and

therefrom also did Ph.D. in 1980. Her subject in Ph.D. was “Economy of Mughal Empire-A Statical Study”. She became Professor in 1988. Earlier thereto, she also taught at Chicago University in 1984 and held the office of Chairman i.e. Head of the Department in A.M.U. from 1997 to 1999. Her experience and other achievements in the field of her studies are :

- (i) Fulbright fellowship from Chicago university and M.I.T. from U.S.A.
- (ii) Visiting Professor Fellow in Shimal Institute of Advance Study as well as M.A. University, Baroda.
- (iii) Residency of Rocker Filler Foundation.
- (iv) “Extraordinary Carrier Award” given by University Grants Commission in 1988.
- (v) Secretary for three years of Indian History Congress, tenure ended on 31.03.2001.
- (vi) Member of Executive Board of International Commission for Historical Demography
- (vii) Attended International Conferences for 8-9 times and visited America, Japan, England, Belgium, France, Netherland, Switzerland and Spain.
- (viii) Delivered Lecture abroad i.e., at Oxford University, Cambridge University, London University, Chicago and Virginia.
- (ix) Member for two terms of History panel of University Grants Commission.
- (x) Nominee of Ministry of Education for Foreign Scholarship Committee of University Grants Commission.
- (xi) Elected Member in the Executive of Indian History Congress for several times.

(xii) Elected as Vice-President and President of U.P. History Congress.

483. Besides, she is author of two books namely “Economy of Mughal Empire-A Statical Study” published by Oxford University and “Episode in the Life of Akbar” published by National Book Trust of India. Both books are written in English but the first book was translated in Bengali and Hindi and the later one was translated in Hindi, Urdu, Marathi and Malyalam. A shorter book namely, “Men and Nature of Mugahl Era” has also been published. She edited a book in respect of 1857 events and is currently busy in writing a “Dictionary of Mughal India”. She is author of various articles i.e., about 40-50 published in various journals in India and abroad namely Journal of Royal Asiatic Society, London, Journal of Social and Economic History of Orient Netherland, Anals France etc. In India her articles have been published in Indian Economic and Social History Review, Indian History Review and Men and Environment. She claims to have studied complete Mughal period which included the period of Babar. Regarding Babar, his visit at Ayodhya and the alleged construction of mosque etc. she deposed as under:

“जहाँ तक बाबर का भारत में आने का पश्न है एवं उसके अपने मैमाइरस, डायरी से प्रतीत होता है कि बाबर कट्टरवादी नहीं था। मुझे अपने अध्ययन में मध्यकालीन युग में ऐसा कोई भी साक्ष्य या प्रमाण नहीं मिला जिससे यह मालूम हो कि बाबरी मस्जिद किसी मंदिर को तोड़कर बनाई गयी हो। बाबर के आने के पहले लगभग 1206 से अयोध्या में मुसलमानों की आबादी हो गयी थी। इसके कंटैम्पेरेरी सोर्सिस में मस्जिद ईदगाह, कब्रिस्तान, मदरसे आदि पाये जाते थे। खुद कहा कि 1192 से पहले अयोध्या में मुसलमानों के होने के कोई सबूत नहीं मिलते हैं। 1206 के बाद जिन समकालीन सूत्रों में मुसलमानों की आबादी

का जिक्र अयोध्या में मिलता है उसमें खौरूलमाजिलिस, फवायदुल फवाद, तबकातेनासेरी आदि हैं। खौरूलमाजिलिस 13वीं सदी में लिखी गयी थी इस पुस्तक को निजामुद्दीन औलिया के वचन हैं जो कि मीरहसन सिजजी ने संकलित किये हैं। फवायदुल फवाद शेख नसीरुद्दीन चिराग के वचन हैं जो कि एक जगह संकलित कर दिये गये हैं। तबकातेनासिरी मिनहाज़ सिराज द्वारा रचित है। फवायदुल फवाद 1353 की रचित है।

तबकातेनासिरी में लिखा है कि 1206 में अयोध्या में देहली सल्तनत के नुमाइंदे को बंगाल में युद्ध के लिए जाने का आदेश दिया गया था।

बाबरी मस्जिद के ऊपर एक इन्सक्रिप्शन लगा हुआ था जो तीन भागों में विभाजित था जिसके कुछ भाग बेबरिज ने बाबरनामों में छापे थे परन्तु पूरा इन्सक्रिप्शन 1965 के एपीग्राफियाइंडिका में जो ए0एस0आई0 का प्रकाशन है छपा है पूरा छपा है। यह फारसी भाषा में है और नसफ स्क्रिप्ट में है। इसमें यह लिखा है कि इस मस्जिद को 1528-29 में मीरबाकी बनवाया है और यह भी लिखा है कि यह बाबर के हुक्म एवं मंशा पर बन रहा है। इसकी तहरीर से ही इसको न्यूमेरिकली निकालने पर इसकी तारीख का पता चलता है। इसमें ऐसा कुछ भी नहीं लिखा है कि यह मस्जिद किसी मंदिर को तोड़कर बनाई गयी हो। बाबरी मस्जिद बनने के बाद करीब दौ सौ साल से ज्यादा 1760 तक ऐसा कोई साक्ष्य नहीं मिलता है कि यहाँ मंदिर तोड़कर मस्जिद बनाई गयी है या यहाँ पर कोई मंदिर कभी रहा हो। इस जगह को कभी भी रामजन्म भूमि नहीं कहा गया। रामजन्म अर्थात् रामजन्म स्थान के नाम से कभी नहीं जाना गया। जर्मन यात्री टाईफन थ्रिलर भारत 1760-70 के बीच में आये थे और उनका एकाउन्ट 1788 में छपा था उसमें उन्होंने पहली बार यह लिखा है कि ऐसा कहा जाता है कि एक मस्जिद अयोध्या में मंदिर तोड़कर औरंगजेब ने मस्जिद ने बनाया है। यह भी उन्होंने लिखा है कि यदि मस्जिद मंदिर तोड़कर बनाई गयी है तो वह बाबर के समय तोड़ा गया होगा क्योंकि उस पर बाबर के समय के इन्सक्रिप्शन हैं। टाईफन थ्रिलर के इस वृतांत से यह स्पष्ट है कि लिजेन्ड बनना शुरू हो गया था कि बाबरी मस्जिद राम मंदिर तोड़कर बनाई गयी।”

“So far as the issue of arrival of Babar in India is

concerned and from his own memoirs, diary it appears that Babar was not an orthodox. During my studies I have not come across any such evidence or proof of medieval period to suggest that Babri mosque had been built by destroying any temple. The Muslim populace had come into existence in Ayodhya around 1206, prior to arrival of Babar. Mosque, 'Idgah' (a site where Id and other Muslim celebrations are held), graveyard, 'Madarsa' (school imparting Islamic education) etc. were found in its contemporary sources. Stated on his own that evidence about presence of Muslims in Ayodhya prior to 1192, is not found. The post 1206 contemporary sources containing references of Muslim populace include Khaurulmajalis, Favayedul Favad, Tabkatenseri etc. The Khaurulmajalis was composed in the 13th century and contains the sayings of Nizamuddin Auliya, compiled by Mir Hassan Sijaji. The Favayedul Favad is a collection of sayings of Sheikh Nasiruddin Chirag, which have been compiled at one single place. The Tabkatenseri has been composed by Minhaj Siraj. The Favayedul Favad is a creation of 1353.

It has been mentioned in Tabkatenseri that in 1206 the representative of Delhi Sultanat in Ayodhya had been ordered to go to Bengal for war.

There was an inscription over the Babri mosque, which was divided in three parts, and few of its extract had been published by Bebridge in 'Babarnama', but the complete inscription has been published in Epigraphiaindica of 1965, which is a publication of ASI. It is in Persian language and Nasaf script. It has been

mentioned in it that this mosque had been built by Mir Baqi in 1528-29 and also that it was being built on the direction and desire of Babar. Its date is discovered numerically from its contents. It has nowhere been mentioned in it that this mosque had been built by destroying any temple. Even more than about 200 years after the building of Babri mosque i.e. till 1760, no evidence is found to suggest that mosque was built here after destroying temple or that any temple ever existed at that place. This place was never called Ramjanmbhumi. It was never known as Ramjanm or Ramjanmsthan. The German traveler Typhon Thaylor visited India between 1760-70 and his accounts were published in 1788. It was first mentioned by him therein that it was claimed that a mosque in Ayodhya had been built by Aurangzeb by destroying a temple. He has also mentioned that if the mosque had been built by destroying a temple, then it must have been destroyed in the period of Babar because it had inscriptions of Babar's period. From the said description of Typhon Thaylor it is clear that the legend that Babri mosque had been built by destroying Ram temple, was in the making." (E.T.C.)

484. P.W. 24, Prof. Dhaneshwar Mandal, aged about 69 years (in February, 2002), son of Late Sri K. N. Mandal, is resident of Bajrangbali Road, Naya Gaon, Post Jamalpur, District Munger (Bihar). He was examined twice. Firstly in 2002 (deposition commenced on 25.02.2002) and secondly in 2005 (i.e after excavation).

Part-I :25-02-2002-Examination-in- Chief (p. 1-8)

Cross examination:(a)25/26-02-2002- by Nirmohi Akhara

through Sri R.L. Verma, Advocate (p. 9-28)

(b) 27/20-02-2002, 01-03-2002-by Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 29- 62)

(c) 01/04-03-2002-by Dharamdas, defendant no. 13, through Sri Ved Prakash, Advocate (p. 63-77)

(d) 04/05-03-2002-by Sri Paramhans Ramchandra Das, defendant no. 2. through Sri Madan Mohan Advocate (p. 77-89)

(e) 05-03-2002-Hindu Mahasabha, defendnat no. 10 and Sri Raesh Chandra Tripathi, defendant no. 17, through Sri Hari Shankar Jain, Advocate (p. 89-94)

(f) 05-03-2002-Sri Rajendra Singh, son of Sri Gopal Singh Visharad, plaintiff (Suit-1) through Sri P.L. Mishra, Advocated, adopted the cross examination already done by other defendants (p. 94)

(g) 05-03-2002- by plaintiffs (Suit-5) through Sri Vireshwar Dwivedi (P. 94-95)

Part-II :05-12-2005-Examination-in- Chief by affidavit (p. 96-130, Appendix-p. 131-140)

Cross examination:(a) 05/06/07/08-12-2005- by Nirmohi Akhara through Sri R.L. Verma, Advocate and Tarunjeet Verma, Advocate (p. 142-178)

(b) 08/09/12/13-12-2005- by Sri Madan Mohan Gupta, plaintiff (Suit-4) through Sri Ranjana Agnihotri, Advocate (p. 279-219)

(c) 13/14/15/16/19-12-2005- by Sri Dharmdas defendant no. 13/1 (Suit-4) through Sri Rakesh Pandey, Advocate (p. 219-263)

(d) 19/20/21/-12-2005- by Mahant Suresh Das, defendant

no. 2/1 (Suit-4) through Sri Madan Mohan Pandey, Advocate (p. 263-295)

(e) 22/23-12-2005, 04-01-2006-by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate and Sri Ved Prakas, Advocate (p. 296-332)

(f) 04-01-2006- Plaintiff (Suit-1) through Sri P.L. Verma, Advocate and Sri Ramesh Chandra Tripathi, defendant no. 17 (Suit-5) through Sri Vireshwar Dwivedi adopted cross examination by Sri Madan Mohan Pandey, Advocate, and Sri Ved Prakash Advocate.

485. He was a Professor in the Department of Ancient History, Culture and Archaeology, Allahabad University, Allahabad and retired in 1993. He got his early education in Patna, graduation and post graduation from Allahabad University. In M.A. his subjects were Ancient History, Culture and Archaeology. Though he is not Ph.D., but many others have been awarded Ph.D. under his guidance. He was appointed as Exploration Assistant in the department of Ancient History, Culture and Archaeology in Allahabad University in 1960 and then became Lecturer, Reader and Professor in the same University. He was member of Ancient History Congress and President of its Archaeological Section in conference held at Bhopal in December 2001. His address in the capacity of President delivered in the concerned session was also published. He appeared as expert witness (Archaeology) and about the subject of archaeology, deposed as under :

“आर्कियोलॉजी को हिन्दी में पुरातत्व कहते हैं। इलाहाबाद विश्वविद्यालय में प्राचीन इतिहास विभाग की ओर से हमने लगभग 33 वर्षों तक अध्यापन तथा क्षेत्रीय पुरातत्व में कार्य किया। और क्षेत्रीय पुरातत्व के क्षेत्र में प्राचीन मानव विकास की जितनी अवस्थायें हो सकती हैं उन सभी अवस्थाओं से सम्बद्ध पुरास्थलों का विधिवत उत्खनन किया है, और विधिवत उत्खनन से

मेरा तात्पर्य वैज्ञानिक विधि पर आधारित उत्खनन से है। इस प्रकार के कालों में अपरपैलियोलिथिक, मेसोलिथिक, नियोलिथिक, चालकोलिथिक तथा हिस्टारिकल पीरियड है। अपने सर्विस के दौरान मैंने लगभग 5 महत्वपूर्ण पुरास्थलों का एक्सक्वेशन अर्थात् उत्खनन किया है इसी प्रकार लगभग 200 सर्वेक्षण (एक्सप्लोरेशन-) का कार्य किया है।

पुरातत्व के अर्न्तगत हम मानव एवं मानव समाज के विकास का अध्ययन करते हैं इस अध्ययन के अर्न्तगत मुख्यतः भौतिक संसार से सम्बद्ध अंगों का ही अध्ययन किया जाता है। इस विषय के अर्न्तगत आध्यात्मिक संसार से सम्बद्ध किसी अंगों का अध्ययन करना कठिन ही नहीं असम्भव है। इस विषय का क्षेत्र अत्यंत व्यापक है, इसके अर्न्तगत भूतत्व शास्त्र (Geology) की दृष्टि से सम्पूर्ण चतुर्थक (क्वाटरनरी) जिसके अर्न्तगत प्लाइस्टोसीन तथा होलोसीन काल का अध्ययन किया जाता है। पुरातत्व शास्त्र की दृष्टि से (अर्थात् आर्कियोलॉजिकली) पाषाण युग से लेकर लौह युग तक का अध्ययन किया जाता है। पुरातत्व अनुसंधान की मुख्य विधियों में सर्वेक्षण तथा उत्खनन को रखते हैं। उत्खनन कार्य के लिए विशेष प्रशिक्षण की आवश्यकता अनिवार्य है, क्योंकि उत्खनन कार्य एक मेडिकल आपरेशन की भांति है और मेडिकल आपरेशन की ही तरह पूरी तैयारी करनी पड़ती है विशेष ट्रेनिंग अनिवार्य है। किसी भवन अवशेष के तिथि निर्धारण की दो विधियां हैं एक रिलेटिव, यानि सापेक्ष, और दूसरी एबसल्यूट। पुरातत्व सामग्री अर्थात् आर्कियोलॉजिकल मैटीरियल तथा आर्कियोलॉजिकल साक्ष्य यह दोनों भिन्न हैं। मानव निर्मित कोई भी वस्तु पुरातात्विक सामग्री हो सकती है, लेकिन पुरातात्विक साक्ष्य के लिए यह नितान्त आवश्यक है कि वह अपने संदर्भ से सम्बद्ध हो। जो वस्तु संदर्भ से सम्बद्ध है उसकी ही गणना पुरातात्विक साक्ष्य के अर्न्तगत किया जा सकता है। पुरातात्विक सामग्री यदि साक्ष्य के रूप में प्रस्तुत किया गया हो तो यह आवश्यक है कि उसकी प्राप्ति वैज्ञानिक विधि द्वारा हुआ हो। उनका संदर्भ से जुड़ा होना आवश्यक है।

पुरातत्व उत्खनन के लिए एवं सर्वेक्षण के लिए लाईसेंस का लेना आवश्यक है। यह लाईसेंस आर्कियोलॉजिकल सर्वे आफ इंडिया द्वारा निर्गत किया जाता है। लाईसेंस लेना इसलिए आवश्यक है ताकि केवल ट्रेण्ड व्यक्ति ही उत्खनन व सर्वेक्षण का कार्य कर सकें।

उत्खनन में रिकार्डिंग की अहम भूमिका है। रिकार्डिंग के अर्न्तगत

मुख्य रूप में फोटोग्राफ, ड्राइंग, तथा नापजोख आदि आते हैं। उत्खनित वस्तुओं को रिकार्ड करना आवश्यक होता है। इसमें फोटोग्राफ की सबसे बड़ी भूमिका है। “इन सिटू” फोटोग्राफ को हिन्दी में यथावत छायांकन कह सकते हैं और फोटोग्राफिक रिकार्डिंग में सबसे अहम भूमिका “इन सिटू” फोटोग्राफ का है।”

“Archaeology is called ‘Puratatva’ in Hindi. I did teaching work and regional archaeology for about 33 years on behalf of Ancient History Department of Allahabad University. In the field of regional archaeology, I duly carried out excavation of archaeological sites related to all the stages of human evolution. By due excavation, I mean the excavation based on scientific method. These stages include upper paleolithic, mesolithic, neolithic, chalcolithic and historical periods. In my service period, I have carried out excavation of five important archaeological sites. Similarly, I have carried out about 200 explorations.

In archaeology, we study about human beings and the evolution of human society. This study mainly includes the aspects related to the physical world. The study of any aspect of the spiritual world is not only difficult but impossible under this subject. This subject has wide domain and the Geology under it includes the study of Pleistocene and Holocene periods in complete quaternary. From archaeological point of view, the study extends from the stone age to iron age. Exploration and excavation are the main methods of archaeological research. Special training is essential for excavation work because it is like a medical operation, and complete preparations have to be made alike a medical operation. There are two methods of determining the age of remains of any building, one is relative and the other is absolute. The archaeological

material and archaeological evidence are two different things. Any man made object can be archaeological materials but in order to be archaeological evidence, it is extremely necessary that it is related to its reference. The object which is related to its reference, can only be consider as archaeological evidence. If the archaeological material is produced as evidence, it is essential that it has been obtained by scientific method. Its relation with the reference is essential.

It is necessary to obtain license for archaeological excavation and exploration. This license is issued by Archaeological Survey of India. The license is essential so that only trained people may carry out the excavation and exploration work.

The recording occupies an important place in excavation. Recording mainly includes photograph, drawing, measurement etc.. It is essential to record the excavated materials. The photograph plays the most important role in this. 'In situ' photograph can be said to be 'yathawat chhayankan' (as it is photograph) in Hindi and the in situ photograph has the most important role in photographic recording." (E.T.C.)

"मैंने अपने ऊपर के बयान में आर्कियोलोजी विज्ञान के विधियों से संबंधित जो बयान दिया है वह मूलतः जिस पुस्तक पर आधारित है उसका नाम "आर्कियोलोजी फ्राम द अर्थ" है जिसके लेखक सर मार्टिमार व्हीलर है।"

"In my statement hereinabove, the statement related to methods of archaeology science, is mainly based on Sir Martimar Wheeler's book 'Archaeology From The Earth'." (E.T.C.)

486. PW-24 is author of a book regarding the disputed building

namely “Ayodha- Archaeology after Demolition” published in 1993 and re-printed in 1994. (Exhibit-63, Suit-4). About his book and idea for writing the book, he said:

“रामजन्मभूमि बाबरी मस्जिद विवाद के सम्बन्ध में पुरातत्व की बड़ी भूमिका है। क्योंकि जब जमीन के नीचे की बातों से कोई विवाद जुड़ा हो तो उस स्थिति में पुरातत्व के बिना विवाद को सुलझाना कठिन है।”

“*Archaeology has a very important role in Ramjanmbhumi- Babri mosque dispute, because in cases where the dispute is related to underground facts, then in said situation it is not possible to resolve the dispute without archaeology.*” (E.T.C.)

“इस पुस्तक का अध्ययन क्षेत्र बाबरी मस्जिद तथा इसके निकटवर्ती का भूभाग है अर्थात् भूक्षेत्र है। इस पुस्तक का सोर्स मैटीरियल यानि श्रोत सामग्री हिस्टोरियन फोरम द्वारा प्रकाशित एक विशेष बुकलेट जिसका नाम रामजन्मभूमि अयोध्या न्यू आर्कियोलॉजिकल डिस्कवरी है। इस बुकलेट में माननीय बी०बी०लाल महोदय द्वारा बाबरी मस्जिद के दक्षिण में उत्खनन का एक विशेष फोटोग्राफ प्रकाशित है। वह फोटोग्राफ श्रोत सामग्री का अहम अंग है, श्रोत के सम्बन्ध में। (इस बिन्दु पर गवाह का ध्यान विद्वान वकील साहब ने अन्य मूलवाद सं० 5/89 में दाखिल पेपर सं० 118-सी-1/35 की ओर दिलाया) इस पुस्तक के टाईटिल पेज के पीछे तस्वीर की ओर दिलाया गया जिसे गवाह ने देखकर कहा कि यह वही फोटो है जिसका उल्लेख मैंने ऊपर किया है।

इसी चित्र को मैंने अपनी पुस्तक प्रदर्श 63 में प्लेट I- प्लेट II प्लेट III तथा प्लेट IV के नाम से अपनी पुस्तक के पेज -34 के बाद दर्शित किया है। प्लेट- IV पर मैंने जो दर्शाया है, उन्हें स्तम्भ आधार (पिलर बेसेज) कहा गया है। ये पिलर बेसेज ईट से बने। इस चित्र के अध्ययन के फलस्वरूप हम इस निष्कर्ष पर पहुंचे कि बाबरी मस्जिद के नीचे मंदिर नहीं था। चूँकि यह स्तम्भ आधार सम्पूर्ण ईट से नहीं बना है चूँकि इसमें ईट के टुकड़ों का ही इस्तेमाल हुआ है, अतः इसका पत्थर के पिलर्स के बोझ को सहना कठिन है। इसके अतिरिक्त हमने यह पाया कि वे स्तम्भ आधार हैं ही नहीं, वे दीवाल के अंग हैं। (इस बिन्दु

पर वादी के विद्वान अधिवक्ता ने गवाह का ध्यान अन्य मूल वाद संख्या-5/89 में दाखिल पेपर सं0-118 सी-1/35 पेज संख्या 1की ओर दिलाया, जिसे देखकर गवाह ने कहा कि इस पेपर के पेज-1 से अन्त तक का मैंने अध्ययन किया है और अपनी पुस्तक में उल्लिखित पुरातात्विक सामग्री को क्रमशः मैंने डिस्कवरी नं0-2 और डिस्कवरी नं0-3 कहा है। इसी प्रकार ऊपर कहे गये फोटोग्राफ को जिसमें आधार स्तंभ है अपनी पुस्तक में डिस्कवरी नं0-1 में कहा है । डिस्कवरी नं0-2 और 3 को मैं सिर्फ पुरातात्विक सामग्री मानूंगा, न कि पुरातात्विक साक्ष्य। इसे हम विधिवत उत्खनन से प्राप्त सामग्री नहीं मानेंगे। डिस्कवरी नं0-3 के अन्तर्गत ईट की दीवार और दो खाइयों है। पेपर नं0-118सी-1/35 जो कुछ विद्वानों द्वारा रचित है, के डिस्कवरी नं0-3 के साथ दो लूज शीट संलग्न थे, वे डिस्कवरी नं0-2 व 3 से सम्बद्ध प्रस्तुत पुरातात्विक सेक्शन, सम्बन्धित ड्राइंग है, जो इस पुस्तक के साथ संलग्न नहीं है। अन्य मूल वाद सं0 5/89 में दाखिल पेपर संख्या-118सी-1/95 को देखकर गवाह ने कहा कि यह डिस्कवरी नं0-3 से सम्बद्ध है। अर्थात् डिस्कवरी नं0-3 से जो मैटीरियल मिला उसके सेक्शन का ड्राइंग है । इसी वाद में दाखिल पेपर संख्या 118 सी-1/94 को देखकर गवाह ने कहा कि यह डिस्कवरी नम्बर 2 से सम्बन्धित है, डिस्कवरी नम्बर 2 के सेक्शन का ड्राइंग जो इसमें उपलब्ध नहीं है। डिस्कवरी नं0-3 से संबंध सेक्शन का ड्राइंग 118सी-1/95 को मैंने अपनी पुस्तक के पेज 24 पर प्रस्तुत किया है। डिस्कवरी नं0-2 से सम्बन्धित जिस सेक्शन का हवाला उपरोक्त बयान में दिया है, वह इन कागजातों में नहीं उपलब्ध है, उसको मैंने अपनी पुस्तक के पेज-21 पर दर्शाया है। वादी के विद्वान अधिवक्ता ने गवाह का ध्यान अन्य मूल वाद सं0-589 में दाखिल पुस्तक-पेपर नं0-289सी-1 के परिशिष्ट-ख के पेज संख्या 289 सी 1/211 की ओर दिलाया, जिसे देखकर गवाह ने कहा कि इसमें दिखाये हुए शिलालेख (इन्सक्रिप्शन) की फोटो है। इस शिलालेख के सम्बन्ध में मैंने सुना है और पढ़ा भी है। 6 दिसम्बर 1992 को जब बाबरी मस्जिद ढहाया गया और जिन सामग्रियों को वहाँ से प्राप्त समझा गया, और जिसका उल्लेख भारत के अखबारों में छपा उन सामग्रियों को फ्रेश डिस्कवरी कहा गया है और इस फ्रेश डिस्कवरी का अध्ययन हमने किया है जिसका डिटेल् हमारी पुस्तक प्रदर्श-63 के पेज-49 से 55 पर दिया गया है।”

“The scope of study of this book is the Babri mosque and the landed area in its vicinity. The source material of this book is a special booklet titled ‘Ramjanmbhumi Ayodhya New Archaeological Discovery’ published by Historian Forum. This book contains a special photograph of the excavation carried out in south of the Babri mosque by Sri B.B. Lal. This photograph is main part of the source material regarding the source. (at this point the attention of the witness was drawn by the advocate to paper no. 118C-1/35 filed in O.O.S. 5/89). The (attention of the witness) was drawn to the picture published on back of the title page, and after looking at it the witness said that it was the same photograph, about which I have stated above.

*I have given this photograph in my book after page no. 34 as Plate-I, Plate-II, Plate-III and Plate-IV in Exhibit 63. The depiction at Plate-IV, is called pillar bases. These pillar bases were made up of bricks. Consequent to study of this photograph, we arrived at the conclusion that temple was not under the Babri mosque, because this base was not completely made up of bricks and since brick pieces were used therein, hence it was difficult for them to bear the load of stone pillars. Apart from this, we also found that **they were not pillar bases at all and instead were part of wall.** At this point, the attention of the witness was drawn towards page no. 1 of paper no. 118C-1/35 filed in O.O.S. no. 5/89 and after looking at it the witness stated that I have gone through page no. 1 to end of this paper and the archaeological materials mentioned in my book, have been mentioned as Discovery no. 2 and Discovery no. 3 respectively. Similarly, the photograph mentioned above,*

which depict the pillar base, has been mentioned as Discovery no. 1 in my book. I would consider the Discovery no. 2 and Discovery no. 3, only as archaeological material and not archaeological evidence. We would not consider them to be materials obtained by due excavation. The Discovery no. 3 includes brick wall and two trenches. Two loose sheets were enclosed with Discovery no. 3 of paper no. 118C-1/35, which is composed by few scholars. They are drawing related to concerned archaeological section of Discovery no. 2 and 3, which are not part of this book. On looking at paper no. 118C-1/95 filed in O.O.S. no. 5/89, the witness stated that it is related to Discovery no. 2 but the drawing of the section of Discovery no. 2 is not available in it. The section drawing 118C-1/95 related to Discovery no. 3, has been given by me at page no. 24 of my book. The section related to Discovery no. 2 referred by me hereinabove, is not available in these documents. I have given it at page 21 of my book. The learned counsel for the plaintiff drew the attention of the witness to page no. 289C1/211 of Appendix B of paper no. 289C-1 filed in O.O.S no. 5/89, and after looking at it the witness stated that it was the photograph of inscriptions. I have heard and read about this inscription. When the Babri mosque was demolished on 6th December, 1992 and the articles which were considered to have recovered from there, and which were published in newspapers of India, the said articles were termed as fresh discovery and this fresh discovery has been studied by us, whose details are contained at page 49 to 55 of my book, exhibit 63.” (E.T.C.)

487. Concerning the inscription, alleged to be found at the

time of demolition of the disputed building on 06.12.1992, he presented a paper in the conference of Association of Study of History and Archaeology (in short "ASHA") sometimes in 1998-99 held at Calcutta and in this regard, he said:

“जिस शिलालेख का मैंने ऊपर बयान किया है उसे मैं मात्र पुरातात्विक सामग्री मानता हूँ। मैंने अपने ऊपर के बयान में कहा है कि पुरातात्विक साक्ष्य के लिए प्राप्त सामग्री का संदर्भ से सम्बद्ध होना नितान्त आवश्यक है। चूँकि यह अभिलेख जिसका जिक्र हो रहा है वह अपने संदर्भ से सम्बद्ध नहीं है, इसलिए वह मात्र सामग्री है न कि साक्ष्य।

अगर कोई शिलालेख किसी दीवार में चुना गया हो तो उस स्थिति में उस शिलालेख पर गारा, प्लास्टर विद्यमान होना आवश्यक है, और अगर उस शिलालेख के सम्बन्ध में विवाद है तो उस पर लगे हुए, गारे के प्लास्टर का एनालिसिस आवश्यक है। साथ ही साथ जिस दीवार में उस शिलालेख के लगे होने की बात कही गयी है उस दीवार के भी, गारे प्लास्टर का केमिकल एनालिसिस करके दोनों के पारस्परिक संबंध की पहचान करना अति आवश्यक है।

डिस्कवरी नं०-2 से सम्बन्धित सेक्शन की ड्राइंग जो पेपर नं०-118सी-1/35 में नहीं था, वह पेपर नं०-289 सी०-1/206 पर दर्शाया गया है।”

“The inscription mentioned by me hereinabove, is considered mere archaeological material by me. I have stated above that the relation of recovered material with the reference, is extremely essential for archaeological evidence. Since the document being discussed, is not related with its reference, it is mere material and not evidence.

If any inscription has been walled up, then in such situation the presence of mortar, plaster over that inscription is essential and in case there is some dispute regarding that inscription then the analysis of mortar, plaster over it is essential. It is extremely essential to carry

out the chemical analysis of mortar, plaster of the wall in which the inscription is said to have been walled up, and then to work out the mutual relationship of the two.

The drawing related to Discovery no. 2, which does not appear in paper no. 118C-1/35, has been shown in paper no. 289C-1/206.” (E.T.C.)

488. P.W. 27, Prof. Dr. Shereen F. Ratnagar, aged about 57 years (on 8th April 2002), is resident of Empress Court, Churchgate, Reclamation, Mumbai. Her cross examination followed as under :

(a) 08/09/-04-2002-by Nirmohi Akhara through Sri R.L. Verma, Advocate (p. 15-34)

(b)10-04-2002-by Sri Mahant Dharam Das, defendant no. 13 through Sri S.D. Singh, Advocate (p. 35-38)

(c) 10/11-04-2002-by Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 38-66)

(d) 11/12.04.2002- by Paramhans Ramchandra Das, defendant no. 2, through Sri M.M. Pandey, Advocate, (p. 67-80)

(e) 12.04.2002- by Hindu Mahasabha, defendnat no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17, through Sri Hari Shankar Jain, Advocate (p. 80-89)

(f) 15-05-2002 - by plaintiffs of Suit-5 through Sri Ved Prakash, Advocate (p. 90-102)

(g) 15-05-2002- Counsel for Madan Mohan Gupta, defendant no. 20, Shri S.P. Pandey, Advocate, adopted the cross examination already done on behalf of other defendants (p. 102)

489. A Professor (Archaeology), in Jawaharlal Nehru

University, Delhi she retired voluntarily in the year 2000. She deposed her qualifications as under:

- (a) Two post graduate degree in Archaeology and Ph.D. in Archaeology;
- (b) A post graduate diploma in Archaeology from Landon University.

490. PW-27 was appointed as Lecturer in Jawaharlal Nehru University, Delhi in 1976, Reader in 1985 and Professor in 1994. She taught five courses- two in Archaeology and three in Ancient History connected with Archaeology. In Archaeology, she specially taught proto-history and “the Utilisation of Archaeological Evidence”. She has experience of guiding a dozens of research students for M.Phil. and Ph.D. She was also fellow of British School of Archaeology in Iraq. After retirement, she had delivered lectures in academic staff Colleges and Universities such as Mahatma Gandhi University at Kottayam, Allahabad University, Chandigarh University, Mumbai and Delhi Universities, became member of Al Hajar Project in Oman, doing explorations and excavations, is working with Dr. Geoffrey Orchard of Birmingham.

491. PW-27 is author of five books, namely,

- (1) The Encounters, the Westerly Trade of the Harappa Civilization (published in 1981)
- (2) Enquiries into the Political Organization of Harappan Society (published in 1981)
- (3) The End of the Great Harappan Tradition (published in 2000)
- (4) Understanding Harappa (published in 2001)
- (5) Bhartiya Itihas Ke Srot, Pracheen Kaal (published in 2001-02)

492. PW-27 is author of a number of papers, more than twenty, published in different journals like “Man and Environment (Poona)”; “Studies in History (Delhi)”; “Current Anthropology (Chicago)”, wrote papers on archaeological methods and also data retrieval in ancient history.

493. PW-27 was a visiting Professor in Paris in 1984, awarded by the College de France in January 2002, delivered two lectures at the College de France, at the University of Harare in Zimbabwe and at the Institute Kern at Leiden in Holland, also delivered the Heras Memorial lectures in Mumbai and her third book contains her Heras Memorial lectures in book form. She got archaeological training from Professor H.D. Sankalia (Pune) and from Professor S. Lloyd (London).

494. She claims to appear as an Archaeologist, got interest in the issue in the year 1990 approximately because an important part of the controversy was the claim made by the archaeologists about the discovery of an old temple in the disputed area. She had never visited Ayodhya, wrote an Article “Archaeological Discovery?” (Paper No. 291C1/14 for Frontline Magazine dated 6.11.1992). Another Article with the title “Startling Indeed” (paper No. 291C1/12) written by her colleague Prof. R. Champaka Lakshmi, the then Chairperson of Centre for Historical Studies, Jawaharlal Nehru for the said magazine. R. Champakalakshmi is specialized in Art, History and the Hindu Temple as a Social and Religious Institution, with emphasis on South India.

495. P.W. 27 claims to have read some books relating to the issue, one of such book is “Ramjanambhoomi, Ayodhya New Archaeological Discoveries” (Paper No. 118C-1/35) (Ex. 33, Suit-3). She has read the report of Prof. B.B. Lal pertaining to

the disputed site.

496. About her experience of field archaeology, she said:

“As an Archaeologist, I have field experience with Prof. H.D. Sankalia at Tripuri Excavations; in Britain I worked with Henry Hurst at Box; In Turkey with David French at Ashvan; in Iraq at Tell al Rimah with David Oates; In Bahrain, at Al Markh with Mechael Road; in Iraq at Abu Salabih with Prof. N. Posgate and also in Oman recently. During these excavations, I learnt the general principles of stratification and all technical drawings which become interpretation of the strata and their relative dates to one another. Basically, there is no difference between the excavations in India and outside India but the British system is much more rigorous and every Archaeologist has to do all the work himself or herself. The training of excavations outside India taught me principles of data recovery which can be applied anywhere in the world, so that I am able to read and examine critically the excavation reports of any other Archaeologist.”

497. PW-27 said to have got published papers reflecting directly on the field of archaeology which are:

“1. A review Article on the Inamgaon excavations report; and

2. “Does Archaeology holds the Answerers?” (read in America in 1996 and published perhaps in 1998 or 1999” and

3. “The End of the Great Harappan Tradition (Published in 2000)

4. “Back to the Bones” published around 1998 or 1999 etc.

I have also written a paper on weights and the formation process of the archaeological record (I read it in January 2002 in Paris (It is yet to be published).

498. About the archaeological excavation in Ayodhya, PW-27 said:

“To my knowledge, two teams or institutions have conducted excavations at Ayodhya. These are – one, Banaras Hindu University, Varanasi, and the other is the Indian Institute of Advanced Study, Shimla. I read the excavations reports of these two institutions published in the journal 'Indian Archaeology-A Review.

I read a journal titled as “Indian Archaeology 1969-70-A Review” edited by Prof. B.B. Lal published by the Archaeological Survey of India (A.S.I.). Copies of pages Nos. 40 and 41 of the above journal and the title page of that journal which are on record have been shown to the witness. This is Paper No. 291C-1/4 to 291 C-1/6. These papers are the true copies of the original which is before me marked Ex. E-1/1. This excavation report relates to Banaras Hindu University excavations made in three different spots at Ayodhya. Paper No. 107 C1/62 and 63 are true copies of the journal, “Indian Archaeology 1976-77 A Review” by ASI (marked Ex. E-2/1) Papers No. 291 C-1/1, 291 C-1/2 and 291C-1/3 are also the true copies of title page and plate No. 49 and 50 of the aforesaid journal (marked Ex. E-2/1).

Paper No. 291 C-1/16 and 17 are the true copies of page Nos. 76 and 77 and Plate No. XXII of “Indian Archaeology 1979-80-A Review” (marked Ex. E-3/1)

With reference to Paper No. 291 C-1/5, I may submit that the significance of this report is that several cultural periods were found by the excavators and they made reference to some categories of small finds, but there is no mention of any architectural or sculptural material of any temple.

I have studied the two reports of Prof. B.B. Lal published in the journal, "Indian Archaeology-A Review 1976-77" (hereinafter to be referred as IAR) and in IAR 1979-80. Both these reports of Prof. B.B. Lal pertain to different sites at Ayodhya, IAR 1976-77, reports excavations at two different sectors including the disputed area. In IAR 1979-80, it is said that excavation was done in 14 different spots all over Ayodhya, but no specific area is mentioned. Mr. B.B. Lal's excavations uncovered remains of the later iron age and the early historic period, both of which are 1000 BC to 3rd Century AD. Thereafter, there is a gap in the occupation of Ayodhya and the city was reoccupied in the 11th Century AD. In the disputed area, Mr. B.B. Lal reports finding a large wall which could have been a fortification wall, the remains of brick houses and some ring wells. Amongst the small antiquities, he reports finding coins, seals and a large number of clay figurines including what may be the earliest Jaina sculpture and some potteries of interest. To my mind, significance of this report, IAR 1976-77, is that Mr. B.B. Lal mentions that the pits and brick debris came from levels below the 11th Century A.D. i.e. below the medieval reoccupation of Ayodhya- and that he states on page 53 as follows :

"The entire late period was devoid of any special

interest.”

In the IAR 1979-80 report, Prof. Lal reports remains of only up to the Gupta period and nothing thereafter. In Prof. B.B. Lal's report, there is no mention of any temple, leave alone one of the medieval period. Except these two reports, to my knowledge, there is no other report of Prof. B.B. Lal on Ayodhya excavations published in IAR.

To my knowledge, there is no other excavation conducted by anyone after Prof. B.B. Lal at Ayodhya in 1979-1980.

Paper No. 118 C1/36 was shown to the witness. I have not seen this photograph in IAR. I saw this trench photograph for the first time in the book No. 118 C1/35. IAR is the only authoritative journal being published by the Archaeological Survey of India in respect of excavations and explorations. The relevance of this journal is that it is obligatory for anyone receiving a permit from ASI to excavate or explore, to report his finds in IAR for that year, IAR is like a dairy in which all archaeological excavations, explorations, conservation, repairs, treasures and inscriptions found have to be reported, howsoever brief they may be. There is no reference to any so-called pillar base in the two reports of Prof. B.B. Lal as referred to above, nor is there any photograph. I have read about the trench with the so called pillar base in the trench photograph, paper No. 118 C1/36 and in some newspapers perhaps.”

499. PW-27 claims to have read the book (Ex. 63, Suit-4) written by Prof. D. Mandal and said as under :

“I have read Prof. Mandal's book, Ext. 63 of O.S.

No. 4 of 1989, and I have written an Introduction to it and have added some information in my footnotes to that book at page 67 and pages 68 to 69, in which the letters "SR" are mentioned in brackets. My introduction to the book is of course connected with the subject-matter, but it is an introduction in general terms, to make the rest of the book easier for the lay reader.

Mandal's approach is, in essence, as to what constitutes scientific evidence in archaeology and how we can draw valid inference from date. So the approach is that of field archaeology and stratigraphy. The major conclusion is that there is no substance to the claims which have been made about the remains of a temple at the disputed site as mentioned in Paper No. 118 C-1/35 henceforth to be referred as NAD, the caption of the photograph paper No. 118C1/36 refers to pillar bases.

Mandal has three major criticism of this theory: First, he points out that the brick features consist of broken pieces of brick, they do not have straight edges and were not constructed in pits; therefore, he doubts that they could have taken the weight of so-called stone columns of a temple.

The second criticism is on Plate III of Mandal's book, which indicates that on the photo of the trench when he draws a straight line along the faces of two adjacent features, he finds that the so called pillar bases are not even in a row and the second so called row is not parallel to the first so-called row. If at all these were pillars of a temple in a row, they would have had to be very regularly placed in order to carry load.

The line appearing in the middle of the photograph on Plate III of Mandal's book is a common device that archaeologists often use to check on their finds. This device is frequently used by other archaeologists and in the excavations of Kalibangan, excavated by Prof. B.B. Lal, he has also drawn lines connecting separate stretches of walls to show that they are part of the same fortification. This device has also been used by Prof. B.B. Lal in excavations at Kalibangan as is evident in his reports published at pages 28 to 31 of IAR 1968-69, paper No. 291/C1/7 to 291/C1/11. (Above referred photocopies have been filed by defendant No. 5 of O.S. No. 5 of 1989 and the original book has also been shown to the witness. The witness having compared them, has certified them to be true copies. Marked as Exts. E. 4.

The third conclusion of Mr. Mandal was that the so-called pillar bases do not belong to the same stratum, which he makes very clear in the Plate II of his book. One so-called pillar base is sealed by one stratum, but another pillar base is sealed by another stratum. So these five pillar bases, as Mr. Mandal argues, belong to five different strata. It means that the five features or pillar bases were not functional at one and the same time, and therefore, they could not have belonged to the same building.

I accept Mr. Mandal's arguments and conclusions as referred to above which refute the existence of pillar bases of any temple at the site in dispute. For the arguments in NAD, the so called pillar base in the trench would be a central argument.

I agree with the arguments arrived at by Mr.

Mandal mentioned at page 19 of his Book Ext. 63. In the first four lines, he refers to “At the out setstratographic excavations.” I fully agree with his finding.”

500. Commenting on Ex. 63 (Suit-4), PW-27 said:

“I do not accept the validity of stones, sculptures and other pieces as evidence for a temple as has been argued in the NAD Report because of the circumstances of the so-called recovery. The circumstances of the recovery are that there was ground levelling by the P.W.D. of, I think, a large area in and around the disputed site. Ground levelling can never be a substitute for scientific excavations. The difference between the result of scientific excavation and discoveries made after land levelling is that in the former, we recover context. Context is a crucially important component of date; and when there is land levelling, context is destroyed before it can be seen. By Context, I am referring to the spatial as well as the vertical position of a find and also the cultural position of the find.

If we look at the figure 2 page 21 of Ex. 63 of book Ex. 63, which figure is reproduced from a supplement to the NAD, I mean that there are problem with this pit as context. There is no level that completely seals the pit. Therefore, the pit cannot be stratigraphically dated. And as regard the finds that NAD reported from ground levelling operations, there is also a photograph (paper No. 118C 1/37). This is not a photograph of the process of digging these sculptures. In figure-2, there is no context available. We can contrast this find with finds found in a scientific excavation. If in a regular excavation, we had hit upon

something, we would take photographs of it for several days during the actual recovery of the find, whether it was a treasure or a grave, etc. Simultaneously, we would be drawing and measuring the horizontal occurrence of every one of these important finds. We would make a plan of all the finds and we would identify the stratum to which the finds belong and this would be giving the context of the find.”

501. Stating on objects found accidentally as well as inscriptions at the site, PW-27 said :

“It is true that some objects are found accidentally. They are not archaeological evidence because the context competent is missing. The so-called discovery of inscriptions and sculptures when the mosque was being vandalised, is not an archaeological find; but it is the reversal of the entire ethics and process of archaeology: for archaeologists, their function in society is to care for old structures. Whatever can be said to have been found at the site in dispute after demolition of the disputed structure cannot be said to be archaeological evidence because the context is totally demolished.

If some inscription is found at a site, it is not necessary that it gives the date or the content of that site. It will depend on the context. There is a famous example in Archaeology. There is a broken pillar edict of Ashok Maurya found at the Sirkap site of Takshila. But the date of Sirkap is not Mauryan. Sirkap is an Indo-Greek and Saka-Parthian town, dating 180 B.C. to A.D. 60 roughly (whereas the Mauryan period is 321 to 187 B.C.). So the Ashokan pillar must have been set up in the Bhir mound of

*Taxila, but when it ceased to have any meaning, it was reused in a new township that was built near the Bhir mound, namely Sirkap. Therefore, **an inscription may be established in one place but it may be removed to play a different function in another place. So, connection of a find or a object to a site depends upon the context.***”

502. PW-27 further said that she has not thoroughly read the book written by Dr. Thakur Prasad Verma and Dr. Swaraj Prakash Gupta though she has read a few paragraphs cursorily. She further said about the inscriptions alleged to be found in the debris at the time of demolition in 1992 as under :

“This book refers to an alleged recovery of alleged long inscription from the debris of the demolished structure. As an Archaeologist, in my opinion, this inscription has no value as evidence. It only comes from the broken remains of a vandalised old structure. There is no context.”

503. She admits of knowing Prof. Suraj Bhan, who according to her, is a Field Archaeologist, knows Sanskrit and has excavated proto historic and perhaps pre-historic sites although not sure about it.

504. P.W. 28, Sitaram Rai, aged about 72 years (on 22/23 April 2002), son of Late Harinandan Rai, is resident of 295, Nehru Nagar, Patna. His cross examination followed as under :

(a) 25/26-04-2002-by Nirmohi Akhara through Sri R.L. Verma, Advocate (p. 30-51)

(b)29/30-04-2002, 01/02-05-2002-by Umesh Chandra Pandey, defendant no. 22 through Sri Vireshwar Dwivedi, Advocate (p. 52-105)

(c) 02/03-05-2002-by Sri Mahant Dharam Das, defendant

no. 13 through Sri S.D. Singh, Advocate (p. 105-113)

(d) 03/13-05-2002-by plaintiffs (Suit-5) through Sri A.K. Pandey, Advocate and Sri Ved Prakash, Advocate (p. 114-130)

(e) 13-05-2002- Hindu Mahasabha, defendnat no. 10 and Sri Ramesh Chandra Tripathi, defendant no. 17, through Sri Hari Shankar Jain, Advocate and defendant no. 20 through Sri S.P. Pandey, Advocate, adopted the cross examination already done by other defendants (p. 130)

(f) 13/14-05-2002- by Sri Rajendra Singh, son of Sri Gopal Singh Visharad plaintiff (Suit-1) through Sri P.L. Mishra, Advocate (p. 131-146)

505. PW-28 is a retired Director from the Department of Archaeology, Government of Bihar, Patna. Did B.A. in 1951 and M.A. (Ancient Indian History and Culture) from Patna University in 1973, his Special papers in M.A. were Epigraphy and Numismatic. His subject in Ph.D. was “Decypherment and Historical Study of a Pam leaf Manuscript from Tibbat, an Unknown Mahayan Texts” (9th and 10th century A.D.). He did Ph.D. from Patna University. Initially he joined ASI in 1956 at Nagarjun Excavation, Andhra Pradesh and after two years was appointed as Research Member in K.P. Jaiswal Institute under Bihar Government. He was to look after the work related to archaeology. In 1962, Directorate of Archaeology and Museum was established by the State Government of Bihar and he was transferred therein as “Exploration and Excavation Officer”. He retired in March 1988 and till then was continuously engaged in the work of excavation. Approximately he was engaged in excavation work at about 12 places. Regarding his further experience about excavation, he said:

“जिनमें से 3 उत्खनन कार्यों से संबंधित प्रतिवेदन प्रकाशित हुए थे ये वैशाली उत्खनन प्रतिवेदन, लोटा पहाड़ उत्खनन प्रतिवेदन, कैरियन उत्खनन प्रतिवेदन हैं। इसके अतिरिक्त कुम्रहार, कर्ण चौरा, ताराडीह, कटरा गढ़, बलराज वगैरह। इन उत्खनन के अलावा जब इनसाइकिलोपीडिया आफ इंडियन आर्कियोलॉजी तैयार हो रहा था तो उनमें भी मेरे चार अभिलेख प्रकाशित हुए। यह इनसाइकिलोपीडिया श्री ए० घोष पूर्व डायरेक्टर आफ ए०एस०आई० ने एडिट किया था। मैंने फील्ड आर्कियोलॉजी में डा० आर० सुब्रहमण्यम, भूतपूर्व अधीक्षण पुरातत्व विधि, भारतीय पुरातत्व सर्वेक्षण, डा० नील रत्न बनर्जी, निदेशक (सेवा निवृत्त) राष्ट्रीय संग्रहालय नयी दिल्ली डा० सौन्दर राजन, अपर निदेशक, भारतीय पुरातत्व सर्वेक्षण, स्व० हरि विष्णु सरकार, संयुक्त महानिदेशक, भारतीय पुरातत्व सर्वेक्षण आदि के साथ कार्य किया है।

सेवा निवृत्त के बाद भी मैं फील्ड आर्कियोलॉजी से संबंधित रहा हूँ। अभी भी मैं के०पी० जयसवाल रिसर्च इन्स्टीट्यूट के तत्वाधान में पाण्डवगढ़ समस्तीपुर में चल रहे उत्खनन कार्य से संबंधित हूँ। इसके अलावा नवनालंदा महाविहार में मैं भारतीय संस्कृति के अध्यापन हेतु प्रोफेसर अमेरिटस के पद पर दो वर्षों तक योगदान करता रहा।”

“*Out of which reports were published on three excavations. These are reports on excavations carried out at Vaishali, Lotapahad and Kairiyan. Apart from these places, excavations were carried out at Kumrahaar, Karnchaura, Taradih, Katragarh, Balraajgarh, etc. Besides these excavation reports, when Encyclopedia of Indian Archaeology was being prepared, my four articles were published therein too. This Encyclopedia was edited by Sri A. Ghosh, Ex-Director of A.S.I. I have worked in field archaeology with Dr. R.Subramanyam, Ex-Superintendent, Law of Archaeology at Indian Archaeological Survey, Dr. Neel Ratna Banerjee, Director (retired), National Museum at New Delhi, Dr. Saunder Rajan, Additional Director, Indian Archaeological Survey,*

Lare Hari Vishnu Sarkar, Joint Director General, Indian Archaeological Survey, and so on.

Even after retirement I have been associated with field archaeology. Even today I am associated with the ongoing excavation at Pandavgarh, Samastipur under the aegis of K.P.Jaiswal Research Institute. Apart from this, I served as professor emeritus for two years to teach Indian Culture at Nav Nalanda Maha-Vihar.” (E.T.C.)

506. Three books written by PW-28 have been published which includes his Ph.D. Thesis under the title “Suvarnavandana” and another book is “Guarded to Vaishali Museum”. Mainly his writings are in respect to Ancient India and Archaeology. About his knowledge of various languages, he said:

“मैं अंग्रेजी, हिन्दी व संस्कृत तीनों भाषाओं को पढ़ सकता हूँ इसके अलावा बिहार की मैथली भाषा का ज्ञान है मुझे ब्राह्मी, खरोष्ठी, ग्रीक, देवनागरी लिपि की जानकारी है। मेरा संबंध एपिग्राफी (अभिलेख) एवं पैलियोग्राफी (लिपिशास्त्र) से विद्यार्थी जीवन से लेकर आज तक रहा है।”

“I can read three languages – English, Hindi and Sanskrit. Apart from these, I have knowledge of the Maithali language of Bihar. I have knowledge of Brhami, Kharosthi, Greek and Devnagari scripts. I have been associated with epigraphy and palaeography from my student days till today.” (E.T.C.)

507. About the disputed place also PW-28 has written some articles and in this regard he said:

“मैंने एक लेख “अयोध्या इन लिटरेचर एण्ड आर्कियोलोजी” नामक लिखा है जो इण्डियन आर्कियोलोजी सिन्स इन्डिपेन्डेंट में प्रकाशित हुआ है। यह किताब आशा (ऐसोशिएशन फार दि हिस्ट्री एण्ड आर्कियोलोजी) ने प्रकाशित किया था। मेरा यह लेख पेपर नं० 199सी/2 है। (पेपर नं० 199सी-2/1 मेरे द्वारा छपा हुआ आर्टिकल है यह लेख मेरे द्वारा लिखा गया था और इस लेख को मैंने आशा के

अधिवेशन कुरुक्षेत्र में पढ़ा था, जो अधिवेशन 1995 में हुआ था। मेरे इस लेख में जो बातें लिखी हैं मेरे ख्याल से आज तक के समय तक सही हैं और इनमें कोई तब्दीली नहीं हुई है। मेरे दृष्टि में मेरे लेख के सारांश का एक बिन्दु यह है कि किसी भी साक्ष्य के आधार पर रामजन्मभूमि विवादित स्थल नहीं है। मैंने अपना एक लेख "मथुरा इन लिटरेचर एण्ड आर्कियोलोजी लिखा है जिसे मैंने आशा के दूसरे अधिवेशन में अलीगढ़ में पढ़ा और वह बाद में आशा के द्वारा ही प्रकाशित हुआ, जिसे रीजन एण्ड आर्कियोलोजी नामक पुस्तक में छपवाया गया जो पेपर नं० 199सी2/2 है। मेरा यह लेख मेरे विचार से आज तक सही है। मैंने उपरोक्त दो लेखों में जिन स्रोतों का हवाला दिया है उनमें बाल्मीकि रामायण, तुलसी दास कृत रामचरितमानस, अर्थवेद, पुराणों आदि का भी मैंने अध्ययन किया है।"

*"I have written an article titled 'Ayodhya in Literature and Archaeology', which was published in 'Indian Archaeology since Independence'. This book was published by ASHA (Association for the History and Archaeology). This article of mine is paper no. 199C/2. Paper no. 199C-2/1 is a published article of mine. This article was written by me and was read by me in the Kurukshetra session of ASHA, which took place in 1995. Whatsoever is written in this article, is, in my opinion, correct even today and there is no change in it. From my point of view, one point of the crux of my article is that **Ram Janam Bhumi is not a disputed site on the basis of any evidence.** I have written one article of mine titled 'Mathura in Literature and Archaeology', which I read in the second session of ASHA held in Aligarh and which was subsequently published by ASHA itself. It was published in the book titled 'Region and Archaeology', which is marked as paper no. 199C 2/2. This article of mine is, in my opinion, correct till today. **Of the sources which I have***

cited in the aforesaid two articles I have also studied the Valmiki Ramayan, Tulsidas-written Ram Charit Manas, Atharva-Veda, Puranas, etc.” (E.T.C.)

508. Regarding existence of a Temple beneath the disputed structure, PW 28 said :

‘मैं’ पुरातत्व छात्र होने के नाते यह कह सकता हूँ कि विवादित स्थल पर रामजन्मभूमि मंदिर या कोई अन्य मंदिर कभी मौजूद नहीं था। इसलिए इस बात का प्रश्न ही नहीं उठता कि किसी मंदिर को तोड़कर मस्जिद बनायी गयी हो। विवादित स्थल के पास में हुए उत्खनन कार्यों का उल्लेख मैंने 1976-77 के “इण्डियन आर्कियोलोजी ए रिव्यू” में पढ़ा है। आर्कियोलोजकल साक्ष्यों के आधार पर यह स्थापित हुआ है कि 13वीं शताब्दी में तुर्किस लोग विवादित स्थल के साथ साथ पूरे इलाके में हिन्दुओं के साथ बसे हुए थे। मैंने अपने लेख पेपर नं० 199सी 2/1 में जिन काले 14 खम्भों का जिक्र किया है वह लोड बियरिंग नहीं थे, बल्कि डेकोरेटिव थे और उन्हें बाहर से लाकर लगाया गया था और वे खम्भे नीव में भी गड़े हुए नहीं थे, बल्कि सतह जमीन के उपर खड़े किये गये। अपने उपरोक्त लेख में ही मैंने उस शिलालेख का वर्णन किया है जिसे बाबरी मस्जिद ढहाने के बाद उसके, मलबे से निकला हुआ कहा जाता है, मेरे मुताबिक वह शिलालेख 12वीं सदी का नहीं हो सकता, जैसा कि मैंने अपने लेख में लिखा है। यह संदर्भ मैंने श्रीमती सुधा मलैया द्वारा लिखित लेख के आधार पर दिया था जिसका नाम— “बोलते पाषाण” था और वह ओजस्वनी नामक पत्रिका में सन् 1993 में छपा था। जिन अक्षरों के संबंध में मैंने अपने लेख में जिक्र किया है, वे 12वीं शताब्दी में उस रूप में नहीं थे। वे बाद में उस रूप में प्रचलित हुए उसका आधार यह है कि ब्राहमी लिपि जो सबसे पुरानी लिपि है उससे ही देवनागरी लिपि का प्रादुर्भाव हुआ है।

12वीं शताब्दी में उस स्थल को जहाँ पर आज वर्तमान में अयोध्या है, अवधपुरी या अन्य किसी नाम से जाना जाता था और 16वीं शताब्दी तक उसे स्पष्ट रूप से अवधपुरी के नाम से ही जाना जाता था। तुलसीदास कृत रामायण रामचरित मानस सम्बत 1631 विक्रम 1574 ए०डी० में लिखी गयी थी। रामचरित मानस में अयोध्या का वर्णन अवधपुरी के नाम से ही आया है। मेरे विचार से हिन्दू धार्मिक स्थलों का संदर्भ मंदिर

के नाम से 20वीं शताब्दी से ही शुरू हुआ है। उससे पहले मंदिर देवायतन या देवालय के नाम से जाने जाते थे। भगवान विष्णु के कुछ कुछ नाम इस प्रकार हैं— हरि, विष्णु देवेश, परमात्मा आदि हैं जैसे विष्णु के हजार नाम हैं। यदि विष्णु के लिए हरि नामक पर्यायवाची शब्द का प्रयोग किया जाये तो उसके साथ विष्णु का प्रयोग नहीं होगा। यानी यदि दोनों नाम विष्णु और हरि एक साथ प्रयोग किये जाये तो वह किसी व्यक्ति के हो सकते हैं, परन्तु विष्णु के नहीं। मैं पुरातात्विक साक्ष्य के आधार पर यह कह सकता हूँ कि 12शताब्दी में अयोध्या में भगवान राम की पूजा नहीं होती थी। और न ही 12-13वीं शताब्दी में भगवान राम का कोई मंदिर अयोध्या में मौजूद था। तुलसीदास जी ने रामचरितमानस की रचना की तो वे अयोध्या में नहीं बल्कि काशी में पंचगंगा घाट नामक स्थान में रहते थे। परन्तु यह सही है कि तुलसी दास जी ने जिस दिन रामचरित मानस को लिखना शुरू किया उस दिन अवधपुरी अयोध्या में चले गये थे। तुलसीदास कृत रामचरित मानस में अयोध्या में किसी विशेष स्थल को रामजन्मभूमि के नाम से नहीं कहा गया है रामचरित मानस में किसी मंदिर को तोड़कर मस्जिद बनाने के जिक्र नहीं है। गोस्वामी तुलसीदास जी के गुरु श्री नरहरिदास काशी में रहते थे।”

“As a student of Archaeology I can say that there was never Ram Janam Bhumi temple or any other temple at the disputed site. Hence, there is no question of any temple having been demolished to build a mosque. In 'Indian Archaeology- A Review' of 1976-77, I have gone through the account of excavations carried out in the vicinity of the disputed site. On the basis of Archaeological evidences it is established that in the 13th century Turkish people had settled along with Hindus in the entire area including the disputed place. The black pillars, 14 in number, which I have mentioned in my article paper no. 199C 2/1, were not load-bearing, but they were just decorative ones. They had been brought from outside

and were placed. These pillars were not buried even in the base but they were erected just above the ground floor. In the afore-said article itself, I have spoken of a pillar inscription which is said to have been taken out from the debris after the demolition of the Babri mosque. **In my opinion, this inscription cannot be dated to the 12th century** as I have written in my article. I had given this reference on the basis of an article written by Smt Sudha Malaiya and which was titled 'Bolate Pashan' and was published in a magazine titled 'Ojaswini' in 1993. The letters which I have mentioned in my article, did not exist in the same way in the 12th century. They subsequently came to be in vogue in that form. Its basis is that Devnagari script has emerged only from the oldest script known as Brahmi script.

The place where Ayodhya presently stands, was known as Awadhपुरी or by any other name in the 12th century and it was clearly known only as Awadhपुरी up to the 16th century. Tulsidas-written Ramayan known as Ram Charit Manas was written in 1631 Vikrami, that is, 1574 AD. Ayodhya finds mention in the Ram Charit Manas only by the name of Awadhपुरी. **In my opinion, references of Hindu religious places in the name of temples are found only from the 20th century. Prior to that, temples were known as Devayatan or Devalaya.** Some of the names of Lord Vishnu are – Hari, Vishnu, Devesh, Parmatma, etc. As a matter of fact there are thousands of names of Vishnu. If for the word 'Vishnu' its synonym 'Hari' is used, the word 'Vishnu' will not be used with it (the word Hari). That is to say, if these two names, Vishnu and Hari, are used

together then they may be a name of a person but not of Vishnu. On the basis of archaeological evidence I can say that Lord Rama was not worshipped in Ayodhya in the 12th century nor was there any temple in the name of Lord Rama in Ayodhya in the 12th - 13th century. At the time of composition of Ram Charit Manas Tulsidas lived at a place called Panch-Ganga Ghat in Kashi, but not in Ayodhya. But it is true that Tulsidas shifted to Awadh-puri Ayodhya on the day he started composing the Ram Charit Manas. No particular place in Ayodhya is not mentioned as Ram Janam Bhumi in the Ram Charit Manas written by Tulsidas. The Ram Charit Manas does not speak of any temple having been demolished to build a mosque. Sri Narhari Das, spiritual teacher of Goswami Tulsidas, lived in Kashi.” (E.T.C.)

509. PW 28 made a statement that the present Ayodhya is not the one which was described in Valmiki Ramayan (on page 6 and 7 of his examination-in-chief), but this part of his entire examination is now wholly irrelevant in view of the statement of the learned counsels appearing for various Muslims parties recorded on 22.4.2009 under Order 10 Rule 2 wherein they have said as under :

“For the purposes of this case, there is no dispute about the faith of Hindu devotees of Lord Rama regarding birth of Lord Rama at Ayodhya as described in Balmiki Ramayan or as existing today.”

510. In respect to the findings in archaeology, PW-28 said :

“आर्कियोलोजी के अनुसार आकस्मात पायी गयी वस्तु का भी महत्व है यद्यपि उसकी तिथि, उसके पाने की जगह, और पाते समय उसका इनसीटू फोटोग्राफी (यथास्थिति छाया चित्र) उपलब्ध हो। उपरोक्त चीजों के अभाव में आकस्मात पायी गयी चीजों का आर्कियोलोजी में कोई महत्व नहीं

है। यदि कोई शिलालेख किसी बिल्डिंग में बहुत अरसे तक चुना हुआ रहा हो तो उसमें मोर्टर और प्लास्टर आदि के निशानात और कुछ अंश चिपके हुए अवश्य रहेंगे।”

“As per archaeology, objects discovered all of a sudden also have importance if information on their date, place of discovery, in-situ position and photography (as the case may be) is available. In the absence of the aforesaid information, the objects discovered all of a sudden have no importance. If any inscription has been carved out in any building for a very long time, there must be traces and particles of mortar, plaster, etc. stuck to it.” (E.T.C.)

511. Prof. R.S. Sharma, who was Professor in the Department of History at Patna and Delhi Universities was his teacher (Guru) and PW-28 knows that Prof. Sharma had written two articles in respect to Ayodhya. Besides, he knows Prof. Suraj Bhan, Prof. Suvira Jaiswal, Prof. D. Mandal, Prof. Suresh Mishra, and Dr. S.K. Gupta, who has worked with him at Nagarjun Konda excavation. He said that Dr. S.P. Gupta has written an article “An Open Letter to the Prime Minister”. However, he said that Dr. S.P. Gupta neither has any relation with epigraphy or paleography nor knows Sanskrit language.

512. OPW 3 Dr. S.P. Gupta, aged about 70 years (on 28th June, 2001, the date on which his deposition started), resident of B-17, Kutub Institutional Area, New Delhi, he deposed as an expert witness (Archaeology and Museology). His cross examination followed as under :

(a) 28-06-2001- by Nirmohi Akhara, defendant no. 2, through Sri R.L. Verma, Advocate (p. 21-29)

(b) 28/29-06-2001, 20/21/22/23/24-05-2002, 10/11/12/13/14-06-2002, 08/09/10/11/12/15/16-07-2002,- by Sunni Central Waqf Board, defendant no. 4, through

Sri Zafaryab Jilani, Advocate (p. 30-261)

(c) 16/17-07-2002- by defendant no. 6 through Sri Abdul Mannan, Advocate, further cross examination on behalf of defendant no. 6 postponed (p. 262-266)

(d) 17/18/19-07-2002, 19/20-08-2002 by defendant no. 5 through Sri Mustaq Ahmad Siddiqui, Advocate (p. 266-341)

(e) 20-08-2002- by defendant no. 6 through Sri Abdul Mannan Advocate through Sri Abudl Mannan, Advocate in continuation of 17-07-2002 (p. 341-343)

(f) 20-08-2002- defendant no. 26 through Sri Sayad Irfan Ahmad, Advocate adopted the cross examination already done by defendants no. 4, 5 and 6

513. OPW-3 is co-author of a book namely, “Ayodhya Ka Itihas Evam Puratatva (Rigved Kal Se Ab Tak)” (Ex. 3, Suit-5) alongwith Dr. T.P. Verma, OPW 9. His educational qualification is M.A., L.L.B., Diploma in Archaeology, Ph.D., Diploma in Environmental Archaeology and D.Litt. He has imparted education in “Museology” and “Art History” and retired as Director, Allahabad Museum in 1990. The languages in which he is conversant are Hindi, English, French and Russian. He has written several books and edited Magazines on Archaeology for several years. He is a founder member of “Men and Environment” magazine, President, Indian Archaeological Society in June, 2001 and prior to that he was Organising Secretary of Indian History and Cultural Society. He has been examiner of M.A., Ph.D. and D. Litt. in several Universities like, Banaras Hindu University, Ranchi University etc. He was awarded three medals/prizes in the subject of Archaeology out of which two are gold medals and one is International prize, i.e.,

Sir Mortimer Wheeler Prize for excellence in the field of Archaeology. He obtained gold medal for securing highest marks in the subject of Archaeology and got Maulana Azad Gold Medal and Centenary Gold Medal for Standardization in Archaeology. He undertook exploration work in Himalayan Valley in India as well as in Bengal, Bihar, Tamil Nadu, Andhra Pradesh, Rajasthan and Uttar Pradesh. He started excavation work as a student of M.A. in 1952. He claims to have undergone excavation work at Kaushambi, Nagarjuna, Konda (Andhra Pradesh), Tamil Nadu, Konnatur, Gilund (Rajasthan), Kalibangan (Rajasthan), Sardargarh (Rajasthan) and Ayodhya. Besides, abroad also, in France he has done excavation work. He is connected to the Museum and Archaeological work with countries like, France, Germany, England, America, Russia, Mongolia, China, Japan, Israel, Egypt, South America etc. Abroad, he performed three types of work, (1) Archaeological survey, (2) Lecture series and (3) Archaeology and Museology related work. He was Director of Centre for Research in Archaeology, History and Palaeo Environment regulated by Indian Archaeological Society.

514. Explaining about the Archaeology he submits that there are two steps in Archaeology (1) excavation and (2) exploration. Besides, Epigraphy and Art History also have importance in Archaeology. He claims to have visited the disputed place as an Expert Archaeologist. With respect to the Archaeological work at the disputed site, the Archaeological finds obtained in 1992 at the disputed site and about description of material etc., OPW-3 said:

“मैं इस वाद से संबंधित स्थल एवं विवादित स्थल एवं उसकी इमारत को जानता हूँ। यह इमारत गिर चुकी है। मैं विवादित स्थल में इमारत गिरने के पहले एवं इमारत गिरने के बाद दोनों बार गया हूँ मैं”

वहाँ एक पुरातत्ववेत्ता होने के नाते गया था। विवादित स्थल पर गिरने से पहले मैंने उस इमारत को देखा था। पुरातत्ववेत्ता के नाते मैंने वहाँ उत्खनन कार्य किया था। यह कार्य मैंने 1992 में किया था। इसके पहले 1975 में प्रो० बी०बी०लाल की खुदाई में कुछ दिनों के लिए सम्मिलित हुआ था। प्रो० बी०बी०लाल उस समय इंडियन इंस्टीट्यूट आफ एडवांस स्टडी शिमला के डायरेक्टर होते थे। बी०बी० लाल की खुदाई के प्रोजेक्ट का नाम आर्कियोलोजी आफ रामायण रिलेटेड साईट था। रामायण रिलेटेड साईट श्री राम के जन्मस्थान से लेकर उनके वनगमन तक के स्थानों का सर्वेक्षण एवं उत्खनन से संबंधित था इस स्थान पर प्रो० लाल से पहले 1970 के लगभग प्रो० ए० के० नारायण बनारस हिन्दू विश्वविद्यालय ने उत्खनन कराया था। इन दोनों की अलग-अलग शार्ट (संक्षिप्त) रिपोर्ट इन्डियन आर्कियोलोजी के रिव्यू नामक भारत सरकार की पत्रिका में समय समय पर प्रकाशित हुई थी। मैंने इन रिपोर्टों को पढ़ा।”

“I know the site related to the suit and the disputed site as also its building. This building has collapsed. I have gone to the disputed site twice- both prior and subsequent to the demolition of the building. I had gone there as an archaeologist. I had seen the disputed site prior to the demolition of the disputed site. I had undertaken excavation work there as an archaeologist. I had done this work in 1992. Earlier in 1975, I had taken part in the excavation by B.B. Lal for a few days. at that time Prof. B.B. Lal was director of Indian Institute of Advance Study at Shimla. The excavation project of B.B. Lal was titled 'Archaeology of Ramayana- related site. The Ramayana-related site project was related to the survey and excavation of places from the birth place of Sri Rama to the path of His journey to forest. Before Prof. B.B. Lal, around 1970, Prof A.K. Narayana of Benares Hindu University had undertaken excavation work at this place. Separate short reports of these two ones were published from time to

time in a Government of India journal titled 'Review of Indian Archaeology'. I went through these reports”

“इस विवादित स्थल पर मैं 1991 में बतौर पुरातत्व के विशेषज्ञ की हैसियत से श्री वी० पी० सिंह उस समय के प्रधानमंत्री के द्वारा स्थापित एक कमेटी के सदस्य के रूप में गया था। मैंने वहाँ जाकर अध्ययन भी किया और फोटो भी लिया और कमेटी के सभी सदस्यों को उस इमारत की वस्तुओं को दिखाया भी। मैंने उस स्थल के, उस इमारत के भीतर और इमारत के बाहर के चित्र भी लिये थे। 1992 में जुलाई एवं अक्टूबर मास में गया था। उस समय भी मैंने फोटोग्राफ लिये थे। पहली बार जुलाई मास के प्रारम्भ में 2 और 3 तारीख को मैंने चालीस से अधिक पुरातात्विक वस्तुओं के अध्ययन के लिए गया था जिसके विषय में 18 जून, 1992 में अखबारों में छपे बयानों की समीक्षा के लिए गया था उसके पश्चात जुलाई के मध्य में स्वयं उत्खनन के लिए भी गया था। दुबारा जो मैंने उत्खनन किया मैंने उसमें पाया कि 18 जून को जितने भी शिलाखण्ड मिले थे वे एक बहुत बड़े प्राचीन गढ़ में पड़े थे मैंने यह भी पाया कि इस स्थल पर कई संस्कृतियों के अवशेष थे और आखिरी अवशेष उन वस्तुओं के थे जो मध्ययुगीन संस्कृतियों से संबंधित थे। इमारत के गिरने के बाद मैं 12 दिसम्बर 1992 में वहाँ गया था उसके पश्चात 1997-1998 तथा 1999 में भी गया था। मैंने तथा मेरे तीन सहयोगियों ने प्रो० बी०आर० ग़ोवर, श्री देवेन्द्र स्वरूप अग्रवाल, एक का नाम मुझे इस समय याद नहीं आ रहा है फिर कहा कि चार लोगों ने मिलकर सुप्रीमकोर्ट को एक अर्जी दी थी उसमें हमने प्रार्थना की थी कि इन वस्तुओं की जो वस्तुये 6 दिसम्बर 1992 के दिन एवं उसके बाद भी जनवरी के 1993 की निकली हुई वस्तुओं का पूर्ण संरक्षण कराया जाये एवं जितने शिलालेख मिले हैं उन सब का स्टैम्पेज कराया जाये और उसे विद्वानों को पढ़ने के लिए उपलब्ध कराया जाय।”

“In 1991, I visited this disputed site as an archaeological expert (and) as a member of a committee constituted by the then Prime Minister, Sri V.P. Singh. By going there I carried out study, took photographs and showed objects of the building to all the members of the committee. I took photographs of that site as also of the

interior and exterior parts of that building. I visited there in July and October of 1992. I took photographs at that time also. For the first time, in the beginning of July – on its second and third days, I went there to make study on more than 40 archaeological objects. I went there to review the statements on them published in news papers on 18th June 1992. After that, in the middle of July, I myself went there for excavation, too. I undertook excavation work for the second time and found that those stone blocks which were found on 18th June were lying in a very big old pit. I also found that there were remains of several cultures at this place and the last remains were of those objects which were related to medieval cultures. After the demolition of the building I went there on December 12, 1992. After that I went there in 1997-1998 and 1999 as well. I and three of my colleagues- Prof. B.R. Grover, Sri Devendra Swaroop Agarwal and yet another person whose name I do not remember at present (then stated four persons) collectively moved an application to the Supreme Court praying for complete protection of these objects, including those discovered on 6th December, 1992 and even thereafter – January, 1993 and also for estampage to be done of all those inscriptions which have been discovered and for them to be made available to scholars for being deciphered.”

“हमारे प्रार्थना पत्र पर माननीय उच्चतम न्यायालय ने यह निर्णय दिया था कि भारत सरकार उन सभी वस्तुओं की पूर्ण सुरक्षा प्रदान करे एवं शिलालेखों के इस्टैम्पेज एवं छापे भारत सरकार के द्वारा कराकर सुरक्षित रखा जाये। माननीय उच्चतम न्यायालय के सभी आदेशों का पूर्ण रूप से पालन किया गया यद्यपि पूर्ण सुरक्षा में उस समय कुछ खामियाँ रह गयी थी जो कालान्तर में ठीक कर ली गयी। यह इस्टैम्पेज मेरी जानकारी में

भारतीय पुरातत्व सर्वेक्षण के विशेषज्ञ श्री कट्टी ने जो कर्नाटक के रहने वाले हैं उन्होंने तैयार कराया था। आर्कियोलॉजिकल सर्वे आफ इंडिया का संक्षिप्त नाम ए०एस०आई० है ए०एस०आई० भारत सरकार की एक संस्था है यह इस्टैम्पेज श्री एम०एन०कट्टी ए०एस०आई० में उन दिनों डायरेक्टर एपिग्राफी हुआ करते थे। सुरक्षित रखे जाने के बाद मैंने आर्टिकल्स को देखा था। इन आर्टिकल्स की वीडियोग्राफी भी हुई थी वीडियों ग्राफी के समय मैं मौजूद था मेरे अलावा और लोग भी थे उन लोगों में प्रो० बी०आर० ग्रोवर, डा० सुधा मलैया डा० डी०पी०दुबे आदि थे। इमारत गिरने के पहले इमारत गिरने बाद दोनों समय जब मैंने फोटोग्राफ लिये तो अन्य विशेषज्ञ भी थे।”

*“On our application the Hon'ble Supreme Court ordered the Government of India to provide full protection to all those articles and for estampage of the inscriptions to be kept preserved by the Government of India. All the orders of Hon'ble Supreme Court were fully complied with. At that time there were some latches in providing full protection which were later rectified. This estampage was, in my knowledge, prepared by an expert of Indian Archaeological Survey named Sri Kutti, hailing from Karnataka. Abbreviation for Archaeological Survey of India is A.S.I.. A.S.I. is an institution of Government of India. Sri M.N. Kutti, who undertook this estampage, was then director (epigraphy) with A.S.I. I saw the articles after their being preserved. **These articles were even videographed.** At the time of videography I was present. Besides me, there were certain other persons. Among them were Prof. B. R. Grover, Dr. Sudha Malaiya, Dr. D.P. Dubey and so on. When I took photographs both prior to and subsequent to the demolition of the building, other experts were also present.”*

“इस मामले पर उत्तर प्रदेश पुरातत्व संगठन द्वारा निर्मित विवादित

ढांचे की ब्लैक एंड ह्वाइट एलबम में रखे चित्रों को गवाह को दिखाया गया गवाह ने एलबम के फोटोग्राफ संख्या 1 से लेकर 107 को देखकर कहा कि यह सभी फोटोग्राफ इमारत के अन्दर, बाहर तथा उसके आस पास के हैं। (उत्तर प्रदेश पुरातत्व संगठन लखनऊ द्वारा निर्मित विवादित ढांचे के रंगीन चित्रों के एलबम को गवाह को दिखाया गया जिसको देखकर गवाह ने कहा कि इस एलबम की फोटो संख्या 1 लगायत 201 मैंने इन फोटों को गौर से देख लिया है यह फोटोग्राफ्स उस इमारत के हैं उसके भीतर बाहर के हैं एवं आस पास के हैं।)“

“In this behalf, pictures in the black and white album on the disputed structure prepared by Uttar Pradesh Puratatva Sangathan were shown to the witness. Seeing photograph nos. 1 to 107 of the album, the witness stated that all these photographs represent the interior, exterior and adjacent parts of the building. When the coloured album on the disputed structure prepared by Uttar Pradesh Puratatva Sangathan, Lucknow was shown to the witness he stated : 'I have closely seen photograph nos. 1 to 201 of this album. These photographs are of the building and represent its interior, exterior and adjoining parts'.”

“गवाह का ध्यान अन्य मूलवाद संख्या 5/89 में दाखिल कागज संख्या 118 सी1/35 की ओर दिलाया गया जिसे देखकर गवाह ने कहा कि—यह एक स्पेशल पब्लिकेशन है यह मैगजीन एक हिस्टोरियन फोरम दिल्ली की एक इतिहासविदों की संस्था के द्वारा प्रकाशित हुई थी। यह प्रकाशन कई पृष्ठों का है। यह 118 सी1/35 जो दस पन्नों यानि 20 पृष्ठ का है। जिस संस्था ने इस पुस्तिकों को प्रकाशित किया है मैं भी उसका एक सदस्य था अन्य सदस्यों में डा० वाई०डी० शर्मा , डा० के०एम० श्रीवास्तव, प्रो० ए०पी०नौटियाल, प्रो० वी०आर० ग्रोवर, डा० सरदेन्दु मुखर्जी, श्री देवेन्द्र स्वरूप अग्रवाल एवं डा० सुधा मलैया थे। यह सबके सब पुरातत्व वेत्ता अथवा इतिहासकार थे।“

“The attention of the witness was drawn to paper no. 118C1/35 filed in Other Original Suit no. 5/89 seeing

which he stated – it is a special publication. This magazine was published by Historians Forum, a Delhi-based institution of historians. It runs into many pages. This paper, 118C1, has 10 sheets, i.e., 20 pages. I am also one of the members of the institution which has published this magazine. Other members included Dr. Y.D. Sharma, Dr. K.M. Srivastava, Prof. A.P. Nautiyal, Prof. B. R. Grover, Dr. Sardendu Mukherjee, Sri Devendra Swaroop Agarwal and Dr. Sudha Malaiya. All of them were archaeologists or historians.”

“गवाह का ध्यान अन्य मूल वाद सं० 5/89 में दाखिल प्रकीर्ण प्रार्थना पत्र सं० 25 ओ/1999 के साथ दाखिल सूची संख्या 286 सी/1 ता 4 की ओर दिलाया गया जिसे देखकर गवाह ने कहा मैंने इसके साथ दाखिल फोटो एलबम कागज संख्या 286 सी 1/4 ए के सभी फोटोग्राफ्स भलीभांति देख लिये हैं जो संख्या में कुल 64 हैं। इस एलबम में जितने भी चित्र हैं जिनमें आदमी नहीं है वे सब के सब विवादित स्थल से ही संबंधित हैं। फोटो संख्या 1 विवादित स्थल की है किन्तु फोटो सं० 2 विवादित स्थल की नहीं है यह सब फोटोग्राफ्स विवादित इमारत के गिरने के बाद लिये गये हैं। जिस समय यह फोटोग्राफ्स खिंचे गये थे उस समय मैं वहाँ उपस्थित था। उस समय विभिन्न पक्षों के अधिवक्तागण मौजूद थे। फोटो सं० 2 में उस समय के तत्कालीन कमिश्नर श्री एस०पी० सिंह मौजूद थे। वह इस फोटो में मौजूद हैं।”

“The attention of the witness was drawn to list nos. 286C/1 to 4 filed with Application no. 25O/1999 filed in Other Original Suit no. 5/89 seeing which he stated - I have properly seen all the photographs of album filed along with it and marked as paper no. 286C1/4 which are in all 64 in number. All the pictures that this album has, except for the ones representing men, are related only to the disputed site. Photograph no. 1 represents the disputed site but photograph no. 2 does not represent the disputed site. All

these photograph after the fall of the disputed building. I was present there at the time when these photograph were taken. Counsels for different parties were present at that time photograph no. 2 shows the presence of the then commissioner Sri S. P. Singh. This photograph shows his presence.”

“गवाह का ध्यान अन्य मूलवाद सं० 5/89 में दाखिल कागज संख्या 254 सी/3 जो 82 पृष्ठों का है की ओर दिलाया गया जिसको देखकर गवाह ने कहा कि यह इतिहास दर्पण पत्रिका है जो वॉल्यूम 3 नम्बर 2 है यह दिसम्बर 1996 का है। पृष्ठ 62 से पृष्ठ 72 तक तथा पत्रिका में टेबिल 4 तथा उसके पुस्त पर एपियोग्राफी टेबिल 1 जो छपी है उसका मतलब उस शिलालेख की विषय वस्तु है, राजा आयुषचन्द्र जो अयोध्या का राजा था उसने जन्मभूमि पर एक विशाल पत्थरों से निर्मित मन्दिर बनवाया था जिसके शिखर पर स्वर्ण कलश लगवाया था इस मंदिर को उसने विष्णु हरि देवता को समर्पित किया था। ”

"The attention of the witness was drawn to the 82-page paper no. 234C/3 filed in other Original Suit no. 5/89 seeing which he stated – It is a journal titled 'Itihaas Darpan', which is volume 3 and number 2. It is December, 1996 issue. Pages 62 to 72 and table 4 in the journal and epigraphy table 1 published on its back, stand for the contents of that inscription which shows King Ayush Chandra, king of Ayodhya, who had constructed a large stone temple at Janam Bhumi with a gold pitcher carved out on its dome. He had dedicated this temple to a deity called Vishnu Hari.”

“गवाह ने बयान जारी करते हुए कहा कि इसका टाइटिल है अयोध्या का विष्णु हरि मंदिर शिलालेख। इसके कन्टेन्ट्स पृष्ठ सं० 66 तक जाते हैं। पृष्ठ सं० 67 पर इसी विषय पर एक शार्ट नोट आनदि विष्णु हरि टैम्पल इन्सक्रिप्शन आफ आयुष चन्द्र है। पहले के लेखक डा० जी०सी० त्रिपाठी और डा० डी०पी० दूबें हैं। पृष्ठ सं० 69 का विषय है पैलियोग्राफिक

इवीडेन्स आफ दि अयोध्या इन्शक्रिप्शन। इस लेख के लेखक डा०टी०पी० वर्मा हैं। यह अब रिटायर रीडर बनारस हिन्दू विश्वविद्यालय हैं। यह उस विभाग के प्रध्यापक थे जिसे ऐन्शियन्ट इण्डियन हिस्ट्री कल्चर एन्ड आर्कियोलोजी विथ इस्पेशलाईजेशन इन पेलियोग्राफी कहते हैं। इनका स्पेशलाईजेशन पेलियोग्राफी में है। मैं डा० जी०सी० त्रिपाठी एवं डा० दूबे को जानता हूँ। डा० जी०सी० त्रिपाठी डायरेक्टर हैं। सर गंगा नाथ झा रिसर्च इन्स्टीट्यूट इलाहाबाद के। डा० त्रिपाठी का स्पेशलाईजेशन ऐपीग्राफी में है। डा० डी० पी० दूबे का स्पेशलाईजेशन ऐपीग्राफी है यह इलाहाबाद विश्वविद्यालय में ऐन्सियन्ट हिस्ट्री कल्चर एन्ड आर्कियोलोजी विभाग में रीडर है। मैंने इन दोनों विद्वानों को लिखते पढ़ते देखा है। ”

“Giving statement the witness stated – Its title is 'Vishnu Hari Mandir inscription of Ayodhya'. It contents go up to page no. 66. On this very subject there is short note on page no. 67 which reads as 'Anadi Vishnu Hari Temple Inscription of Ayush Chandra.' The former is jointly written by G.C. Tripathi and Dr. D.P. Dubey whereas the writer of the second one is T.P. Verma. Then stated – Its writers are G.C.Tripathi and T.P. Dubey. The subject of page no. 69 is 'Palaeographic Evidence of the Ayodhya Inscription'. The author of this article is Dr. T.P.Verma. He is now a retired Reader of Benares Hindu University. He was a professor in a department called Ancient Indian History, Culture and Archaeology with specialisation in Palaeography. His specialisation was in palaeography. I know Dr. G.C. Tripathi and Dr. Dubey. Dr. G.C. Tripathi was director with Sir Ganga Nath Jha Research Institute, Allahabad. Dr. Tripathi has specialisation in Epigraphy. Dr. D.P. Dubey has specialisation in Epigraphy. He is a reader in the department of Ancient Indian History, Culture and Archaeology at University of Allahabad. I have seen both of these scholars imparting lessons and giving dictations.”

“इस मरहले पर पेपर संख्या 254 सी 1/8 पर गवाह का ध्यान दिलाया गया जिसे देखकर गवाह ने कहा कि इस पर डा० डी०पी० दूबे और डा० जी०सी० त्रिपाठी के हस्ताक्षर हैं। (गवाह का आगे बयान जारी रखते हुए वादी के विद्वान अधिवक्ता श्री वीरेश्वर द्विवेदी ने गवाह का ध्यान मूल वाद सं० 5/89 में दाखिल पेपर संख्या 107 सी 1/166 की ओर दिलाया जिसको देखकर कहा कि यह 107 सी 1/166 से 107 सी 1/186 तक है इसका विषय वस्तु रामजन्मभूमि कन्ट्रॉवर्सी पैसन्स ए पार्ट व्हाट हिस्ट्री एन्ड आर्कियोलोजी हैव टू से आन दिस इश्यू। यह आर्टिकल मेरा लिखा हुआ है। यह 1990 में लिखा गया ध्यान में आता है।) (गवाह ने बयान जारी रखते हुए कहा कि यह लेख मैंने सबसे पहले 22 दिसम्बर 1989 में प्रसीडेंशियल एड्रेस के रूप में इण्डियन आर्कियोलॉजिकल सोसायटी के 23 वे वार्षिक कान्फेंस में दिया था जो केवल मात्र फोटो स्टेट के द्वारा प्रकाशित किया गया था। वादी के विद्वान अधिवक्ता श्री वीरेश्वर द्विवेदी ने गवाह का ध्यान अन्य मूल वाद सं० 5/89 में दाखिल पेपर सं० 118 सी 1/65 से 118 सी 1/114 तक दिलाया जिसे देखकर गवाह ने कहा यह लेख मेरा ही लिखा हुआ है यह इतिहास दर्पण के वैल्यूम 2 नम्बर 1 एन्ड 2 1995) गवाह ने बयान जारी रखते हुए कहा कि यह वही मैगजीन है जिसका मैंने पहले जिक्र (वर्णन) कर चुका हूँ। यह लेख 1993 में लिखा गया प्रतीत होता है। वादी के विद्वान अधिवक्ता श्री वीरेश्वर द्विवेदी ने गवाह का ध्यान अन्य मूल वाद सं० 5/89 में दाखिल कागज सं० 118 सी 1/115 से कागज सं० 118 सी 1/128 तक दिलाया जिसे देखकर गवाह ने कहा कि यह 1992 में लिखा गया था। यह लिखा तो मेरे ही द्वारा गया था। 10 अक्टुबर से 13 अक्टुबर 1992 में अयोध्या नगरी में एक नेशनल सेमीनार इन्डियन हिस्ट्री एन्ड कल्चर सोसायटी के द्वारा आयोजित किया गया था उस आयोजन में मैंने शिरकत की थी। उस समय उस सम्मेलन में पुरातत्व वेत्ता एवं इतिहास कार सम्मिलित हुए थे। अन्य मूल वाद सं० 5/89 के कागज सं० 118 सी 1/129 से लेकर 118 सी 1/144 तक गवाह का ध्यान दिलाया गया जिसे देखकर गवाह ने कहा कि यह कागज उपरोक्त सेमीनार से ही संबंधित है। आगे गवाह ने बयान जारी रखते हुए कहा कि लगभग 40 विद्वान इसमें सम्मिलित हुए थे जिनमें से डा० वाई०डी०शर्मा, प्रो० वी०पी० सिन्हा, श्री आर०सी० अग्रवाल, प्रो० कै०वी० रमन आदि थे। तीन दिन के इस सेमीनार में विवादित स्थल का

दौरा और मुआयना हुआ था उस पर चर्चा हुई थी और अन्त में रिज्यूलेशन पास हुए थे। यह कागज जो रेल्यूलेशन पास हुए थे उनके टैक्सट्स हैं और जितने विद्वान वहाँ आये थे उन सबके हस्ताक्षर हैं। इनके साथ जितने भी फोटोग्राफ्स संलग्न हैं वे सभी विवादित स्थल से प्राप्त वस्तुओं के ही हैं।”

‘In this behalf, the attention of the witness was drawn to paper no. 254C1/8 seeing which the witness stated – It bears signatures of Dr. D.P. Dubey and Dr. G.C. Tripathi. Further continuing the statement of the witness, learned counsel for the plaintiff Sri Vireshwar Dwivedi drew the attention of the witness to paper no. 107C1/166 filed in Original Suit no. 5/89 seeing which he stated – It ranges from 107C1/166 to 107C1/186. Its content is 'Ram Janam Bhumi Controversy: Passions apart What History and Archaeology Have to Say on This Issue.' This article is authored by me. It was, to my memory, written in 1990. Continuing his statement the witness stated – I delivered this article for the first time on 22nd December, 1989 as presidential address at 23rd annual conference of Indian Archaeological Society and it was published only through its photo stat. Sri Vireshwar Dwivedi, learned counsel for the plaintiff drew the attention of the witness to paper nos. 118C1/65 to 118C1/114 filed in Other Original Suit no. 5/89 seeing which the witness stated – this article is written only by me. It is contained in 'Itihaas Darpan', volume 2, nos. 1 and 2, 1995. Continuing his statement the witness submitted that this is that very magazine which I have already referred to. This article appears to be written in 1993. Sri Vireshwar Dwivedi, learned counsel for the plaintiff drew the attention of the witness to paper no. 118C1/115 to paper no. 118C1/128 filed in Other Original Suit no. 5/89 seeing which the witness submitted that this

paper is related to the aforesaid seminar itself. Continuing his statement the witness stated that it was attended by nearly 40 scholars, including Dr. Y.D.Sharma, Prof. V.P. Sinha, Sri R.C. Agarwal, Prof. K.V. Raman and so on. During this three-day seminar the disputed site was visited and inspected and discussion was held thereon and resolutions were ultimately passed. This paper contains the text of the resolution passed and bears signatures of all those scholars who had assembled there. All those photographs which are annexed thereto, are only of all the articles discovered from the disputed site.”

“मैंने इन वस्तुओं को जिस स्थान पर रखे गये थे वहीं पर जाकर देखा था। उस इमारत में मैंने 14 काले पत्थर के स्तम्भ देखे थे जो मेरी राय में निश्चित रूप से किसी हिन्दू मंदिर के ही अवशेष थे। यह स्तम्भ जिन्हें वहीं की लोकल भाषा में कसौटी पत्थर कहते थे वे वास्तव में शिष्टास नामक पत्थर के द्वारा बनाया गया था। इसका हिन्दी शब्द मुझे नहीं मालूम लेकिन यह जियोलोजिकल टर्म है।”

“I had made on-the-spot observation of these things at the places where they were kept. I had seen 14 black stone pillars in the building which were, in my opinion, definitely remains only of some Hindu temple. These pillars which were said to be made of kasauti stone in local parlance, were actually made of a stone type known as 'Schist'. I do not know its Hindi word but it is a geological term.”

“शिष्टोज पत्थर सेडीमेन्टी राक की कटेगरी में आता है जिसका रंग काला और गहरा नीला होता है। यह सभी स्तम्भ काले रंग के थे। इन स्तम्भों पर हिन्दू देवी देवताओं के चित्र हिन्दू प्रतीकों के चित्र, हिन्दुओं में पुण्य माने जाने वाले फूल पत्तियों और पक्षियों के चित्र एवं पूर्ण घट जैसे वस्तुओं के चित्र उकरे गये थे। इन खम्भों के बनावट की शैली को गहड़वाल शैली कहते हैं। यह ग्यारहवीं और बारहवीं शताब्दी में उत्तर

भारत में प्रचलित शैली थी। इस काल में कन्नौज में महाराजा गोविन्द्रचन्द्र राज्य करते थे ये गहड़वाल वंश के थे। यह खम्भे उस स्थान पर लगे थे जिनके ऊपर इमारत का कुछ हिस्सा अपने भार को रखे हुए था। इन खम्भों को सबसे पहले मैंने 1975 में देखा था। स्तम्भों के अलावा मुझे जुलाई 1992 में लगभग 40 ऐसे शिलाखण्ड भी देखने को मिले जो 18 जून 1992 में उत्खनित हुए थे और जिनकी बनावट और नक्काशी के आधार पर मैं निश्चित रूप से कहता हूँ कि वे किसी हिन्दू मंदिर के ही अवशेष थे। यह उत्खनन उस समय उत्तर प्रदेश सरकार के द्वारा भू समतलीकरण के दौरान मिला था मैं वहां अपने और विशेषज्ञों के साथ 2 और 3 जुलाई को पहुँचा था उनके अध्ययन के लिए क्योंकि इस खोज की खबर कई अखबारों में छप चुका था और हमारे लिए स्वाभाविक जिज्ञासा थी कि हम उनका अध्ययन करते। यह सच है कि 26 जनवरी 2001 को जो गुजरात में भूचाल आया था और जिसके विषय में अखबारों में छपा था कि वहाँ अनेक इतिहासिक इमारतें क्षतिग्रस्त हो गयीं हैं उनके निरीक्षण के लिए भी मैं एक पूरी टीम के साथ गुजरात गया था। जो वस्तुओं इमारत के गिरने के बाद पाई गयी थी उनके अध्ययन के लिए भी हम वहाँ गये थे मैं ढांचे के गिरने के पहले और ढांचे के गिरने के बाद दोनों समय जिन वस्तुओं को मैंने देखा उससे यह पाया कि ये दोनों ही प्रकार की सामग्री एक ही विल्डिंग काम्प्लेक्स के हैं जिनका संबंध हिन्दू टैम्पल आर्कीटेक्चर से सीधा सीधा है। मेरे इस निष्कर्ष का आधार यह है कि यह दोनों प्रकार की वस्तुओं निम्न प्रकार के मंदिर स्थापत्य से जुड़े हैं:— 1. आमलक जो हमेशा ही उत्तर भारत के नागर शैली के मंदिरों के उपर शिखर पर लगे होते हैं। 2. छादय यह भी मंदिर स्थापत्य का एक हिस्सा होता है जो स्तम्भों के उपर जहाँ से छत शुरू होती है वहाँ लगा होता है। तीसरा वितान यह छत के नीचे जिसे हम सीलिंग कहते हैं वहाँ पर लगा होता है विशेषरूप से गर्भगृह के सामने अन्तराल में या उसके भी सामने पोर्च मंडप में लगा होता है। चौथा दरवाजे के चौखट के रूप में लगे हुए द्वार स्तम्भ भी होते हैं जिनके उपर देवी देवताओं के चित्र द्वारपाल के चित्र एवं लता वल्लरी भी उकरे गये होते हैं। पूर्ण कुम्भ स्तम्भों के नीचे यह दर्शाये जाते हैं जिससे यह पता चलता है कि द्वार स्तम्भ और सभी स्तम्भ जल से निकलते हैं यक्षगण पूर्ण-घटों को यक्षगणों के कन्धों पर उठाये हुए दिखाया जाता है जिन्हें भारवाहक दैवी शक्तियां कहा जाता है। गंधर्व एवं गंधर्वी मन्दिर के

अलंकरण में आकाश से धरती में उतरते हुए गंधर्व और गंधर्वी के चित्र होते हैं जो अपने हाथों में फूल की माला लिए हुए होते हैं जो इस बात का प्रतीक है कि आकाश के देवगण भी इस मंदिर की पूजा में रत हैं। लता-उत्तर भारत के नागर शैली के मंदिरों के शिखर पर नीचे से लेकर उपर तक नक्काशीदार फूल पत्ती और डिजाइनें होती हैं जो आमलक के नीचे समाप्त होता है।”

“Schist comes under the category of sedimentary rock whose colour is black and dark blue. All these pillars were black coloured. Images of male and female Hindu deities, Hindu emblems and those of objects like flowers, leaves, birds and full pitchers were engraved on these pillars. The style of construction of these pillars is called Gahadwal Style. It was a style prevalent in northern India in the 11th and 12th centuries. During this period, Kannauj was ruled over by Maharaja Govind Chandra. He belonged to Gahadwal dynasty. These pillars were laid at the place which carried the weight of some portion of the building. I had seen these pillars for the first time in 1975. Apart from the pillars I came across nearly 40 such stone blocks in July, 1992 which were excavated on 18th June, 1992, and on the basis of their construction and carving I can definitely say that they were remains only of some Hindu temple. This excavation came to light during the levelling operation done by Uttar Pradesh Government at that time. I had reached there along with some more experts on second and third July to make study thereon, because news regarding this discovery had been published in many newspapers and it was natural for me to be curious about such study. It is true that an earthquake hit Gujarat on January 26, 2001 about which it was published in news papers that many historical buildings had been

damaged there. I had gone to Gujarat along with a complete team, also for making their inspection. We had gone there also to make study on those articles which had been found after the fall of the buildings. On observation of objects as they existed prior to and subsequent to the collapse of the structure, I found that both types of materials belonged to one and the same building complex, which has a straight relation to Hindu temple architecture. The premise of this finding of mine is that these two types of things are associated with the following type of temple architecture: 1- 'Aamlak' (myrobalam), which are always affixed to the vertices/domes of Nagar Style temples of northern India. 2- 'Chhadya' – It is also a part of temple architecture and it is fixed above the pillars and at the point from where the roofing begins. 3- 'Vitan' – It is fixed below the ceiling, particularly in the intervening space in front of Garbh-grih (sanctum sanctorum) or in the porch facing it and it has images of male and female deities, porters, climbers and branches engraved on it. 'Poorna Kumbhas' are shown beneath the pillars, which goes on to suggest that the entrance pillar and all pillars are emerging from water. Yakshas – They are shown carrying full pitchers on their shoulders. They are called weight-carrying divine powers. Gandhrva and Gandharvi – Temples, for decoration purposes, have images of Gandhrvas and Gandharvis descending from space to the earth, with garlands in their hands. It signifies that even deities of space are engrossed in the worship of this temple. Lata(climbers) – From bottom to the top Nagar Style temples of the northern India have engraved flowers leaves

and designs which end below the Aamlak."

“इसके अतिरिक्त स्तम्भों के शीर्ष अथवा कैपिटल भी मिले हैं जिनकी बनावट कमल की पंखुडियों के हैं जिन्हें हम पद्मवल्लरी कहते हैं यह भी नागर शैली के हिन्दू मंदिरों में ही पाया जाता है। इसके अतिरिक्त अधिष्ठान के ‘कपोत’ के शिलाखंड भी मिले हैं जो इस बात को दर्शाते हैं कि वे शिला खंड भी हिन्दू मंदिरों के स्थापत्य के हिस्से होते थे। इसके बाद में द्वार- शाखाओं की ओर भी ध्यान दिलाना चाहूँगा जिनके उपर लता-वल्लरी के अलावा भगवान विष्णु की कई मूर्तियाँ थीं। जिन्हें क्षत-विक्षत अवस्था में पाया गया है। अर्थात् जिन्हें जानबूझकर तोड़ा गया था। इसके अलावा मंदिर के ‘पीठ’ के भी अनेक शिलाखंड मिले हैं जो इस बात को प्रमाणित करते हैं कि जिस मंदिर के अवशेष थे एक ऊँचे अधिष्ठान पर बना था। सभी अवशेषों के भीतर सूर्य और कमल के अलंकृत वे शिलाखंड भी मिले हैं जो मंदिरों के गजथर एवं अश्वथर के ऊपर की मोल्डिंग के हिस्से थे जिनका सीधा संबंध सूर्य से अर्थात् वैष्णव देवता से जुड़ा था। इसके अलावा मंदिर के लींटर पर पूरे खिले हुए कमल एवं अर्ध खिले हुए कमल भी उकेरे गये थे जिनका सीधा संबंध हिन्दू मंदिरों एवं प्रतीकों से था। प्रतीकों में विशेषरूप से द्वार-शाखा के द्वारपालों का जिक्र भी करना चाहूँगा जिनके सिर पर करण्ड मुकुट, जिनके गले में वनमाला, जिनके एक हाथ में शूल एवं दूसरा हाथ वरद मुद्रा में दर्शाया गया है। इस प्रकार के द्वारपाल का चित्र केवल मात्र वैष्णव मंदिरों में ही उपलब्ध होता है अर्थात् जिस मंदिर के द्वारपाल में इस प्रकार की खूबियाँ हो उन्हें देखकर यह निश्चिततौर पर कहा जा सकता है कि वह मंदिर वैष्णव मंदिर ही था। इसे ‘साइंस आफ आइकोनोग्राफी’ कहते हैं। हिन्दी में इसे ‘प्रतिमा लक्षण’ की संज्ञा दी जाती है। इन्हीं शिलाखण्डों में मैंने वे शिलाखंड भी देखे हैं जो ‘बीम’ के रूप में इस्तेमाल किये गये हैं उनकी नक्काशी भी उसी प्रकार की थी जिस प्रकार की नक्काशी हमें बारहवीं शताब्दी के उत्तर भारत के मंदिर में उपलब्ध होता है। अन्त में वैसे तो और भी अनेक शिलाखंड मैंने वहाँ पाये हैं जो बारहवीं शताब्दी के वैष्णव मंदिर के हैं किन्तु फिर भी मैं उन तीन शिला लेखों का भी विशेष जिक्र करना चाहूँगा। जिनको पुरालिपि शास्त्र के विद्वानों ने पढ़कर यह बताया है कि यह मंदिर जहाँ के शिलालेख हैं और मंदिर हरिविष्णु के उस देवता को समर्पित है जिसने बलिराजा का मान मर्दन किया था और दशानन को भी ऐसा ही

करके समाप्त कर दिया था।”

“Besides this, capitols of pillars have been discovered which are shaped like lotus petals, which we call 'padmavallari'. Even this characteristic is seen in the Nagar Style Hindu temples. Besides stone blocks of 'Adhistan's Kapot' have also been discovered which go on to show that even those stone blocks used to be parts of architecture of Hindu temples. After this I would also like to draw attention to 'Dwar Shakhas' above which, besides climbers and branches there were many images of Lord Vishnu which have been found in dilapidated state, that is to say, which have been broken deliberately. Besides, many stone blocks also of the back of the temple have been discovered, which fact go on to establish that the temple, of which they were the remains, was built on an elevated base. Among the remains Sun and lotus decorated stone blocks have also been found which were parts of the moulding above 'Gajthar' and 'Ashwathar' of temples and which were directly associated with the sun or the Vaishnava or the Vaishnavite deity. Besides these, fully as well as semi blossomed lotus were also engraved over the lintier of the temple, which are directly related to the Hindu temples and symbols. I would like to particularly refer to the Dwarpals (gatekeeper) at the Dwarshakha (gate) which had Karand throne over head and Vanmala (garland) around the neck, and a spear in one hand and the other hand being in form of blessing. Such figures of Dwarpals are to be found only in Vaishnav temples i.e. the temples which have such characteristics in their Dwarpals, can certainly be called Vaishnav temples. It is called the

science of Iconography, and 'Pratima Lakshan' in Hindi. Amongst these stone blocks, I have seen those stone blocks as well which have been used as beam. Their engraving is also like the engravings available in temples of north India of the twelfth century. Although I have found many other stone blocks over there, which are of Vaishnav temple of twelfth century, still I would like to specially refer to three inscriptions, which have been deciphered by the scholars of lithography to the effect that the temple, to which these inscriptions belong, is devoted to that form of Hari Vishnu, who diminished the pride of king Bali as also of Dashananan."

“वादी के विद्वान अधिवक्ता श्री वीरेश्वर द्विवेदी ने गवाह का ध्यान अन्य मूलवाद सं० 5/89 में दाखिल उत्तर प्रदेश पुरातत्व संगठन द्वारा निर्मित श्वेत एवं श्याम एलबम की फोटो (चित्रों) की ओर दिलाया चित्र सं० 55 को देखकर गवाह ने कहा कि मेरा यह बयान है कि इसमें स्तम्भ के सबसे नीचे भाग में एक पूर्ण-घट है जो दो भारवाहक यक्षों के कन्धे पर उठाया गया है पूर्ण-कुम्भ में से लता-वल्ली निकलते हुए दर्शाया गया है पूर्ण घट के मध्य में से एक कमल का फूल निकलता हुआ दर्शाया गया है जिसके फूल के ऊपर एक देव कन्या का चित्र है जिसे कुरेद कर नष्ट किया गया है इसके ऊपर स्तम्भ का मध्य भाग है जिसमें आठ कैसेट हैं। इसके ऊपर एक मालादल है अर्थात् मालाओं की एक लड़ी है। इसके ऊपर अन्त में शीर्ष या कैपिटल है जिसके ऊपर की नक्काशी में कमल दर्शाया गया है। चित्र सं० 56, 57, 58 को देखकर गवाह ने कहा कि यह तीनों ही चित्र एक ही स्तम्भ के नहीं हैं किन्तु चित्र सं० 56 और 57 एक ही स्तम्भ के हैं। चित्र सं० 55, 56 और 57 के डिटेल्स मैंने ऊपर लिखा दिये हैं जो सभी के सभी हिन्दू मंदिरों के स्तम्भों से संबंधित हैं। चित्र सं० 58 का चित्र एक दूसरे काले पत्थर के स्तम्भ का है जिसके ऊपर नक्काशी भी लगभग इसी प्रकार की है जिससे यह ज्ञात होता है कि ये दोनों पत्थर के स्तम्भ मंदिर के एक ही भाग में प्रयुक्त हुए होंगे। चित्र सं० 59, 60, ही स्तम्भ के ऊपर और नीचे के डिटेल्स फोटोग्राफ्स हैं और इनमें भी वही

विशेषतायें हैं जिनका जिक्र मैंने ऊपर किया है। चित्र सं० 61 व 62 एक दूसरे काले पत्थर के स्तम्भ के चित्र हैं। यद्यपि कि इनकी मुख्य विशेषताये वहीं हैं किन्तु इसमें आमलक जैसी दो पट्टिकाएं भी हैं जो निश्चित तौर पर बारहवीं शताब्दी के मंदिरों में ही प्रतीक के रूप में दिखाये जाते हैं। चित्र सं० 64, 65 और 66 भी काले पत्थर के स्तम्भ के चित्र हैं जिनकी बनावट और जिनके ऊपर का अलंकरण भी उन्हीं प्रतीकों से भरा है जो बारहवीं शताब्दी के हिन्दू मंदिरों की विशेषता होती है। 63 नम्बर का चित्र खम्भे के नीचे का चित्र है जिसके ऊपर का अलंकरण टूटे हुए यक्षों के चित्र पूर्ण-घट से निकलते हुए कमल का चित्र एवं फूल-पत्तियों के चित्र से सज्जित हैं। इसका जिक्र मैं ऊपर कर चुका हूँ। चित्र सं० 71, 72, 73 के चित्र भी एक दूसरे काले शिष्टास पत्थर के खम्भे का है जिसकी नक्काशी थोड़ी भिन्न है इसके ऊपर नीचे की ओर यक्ष और पूर्ण-घट हैं किन्तु पूर्ण घट से निकलते हुए कमल के साथ साथ दूसरी ओर एक दूसरा पुष्प है इस स्तम्भ पर मालायें भिन्न प्रकार की हैं तथा इनके शीर्ष अथवा कैपिटल पर उकरे गये पत्र-पुष्पदल ऊपर से नीचे की ओर गिरते हुए दिखाये गये हैं अतः यह स्तम्भ भी बारहवीं शताब्दी के मंदिर के ही हैं। चित्र सं० 74 के खम्भे का डिटेल् 76 नम्बर पर है जिसमें एक कोण पर पूर्ण-घट में से निकलता हुआ एक पुष्प है चित्र सं० 87, 88, 89, 90, 91, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106 को दिखाकर वादी के वकील के प्रश्न के उत्तर में गवाह ने बताया कि चित्र सं० 87, 88 दोनों ही चित्र संख्या 86 के डिटेल्स फोटोग्राफ्स हैं। ये स्तम्भ भी काले शिस्टोज पत्थर के टुकड़े से बनाया गया था इस पर भी जो चित्र मैं देख रहा हूँ वे सब बारहवीं शताब्दी के हिन्दू मंदिर के ही प्रतीक चिन्ह हैं। चित्र 87 के चित्र में सबसे ऊपर पुष्प पंखुडियों के मध्य से निकलते हुए माला पंक्तियों में दर्शाये गये हैं उसके नीचे मध्य भाग में दो पैनल हैं ऊपरी पैनल अर्द्ध चन्द्राकार रूप में हैं जिनके उपर पुष्पों की पंखुडियों हैं। उनको इस प्रकार से दिखाया गया है मानों एक कमल अपने पेरीकार्प के ऊपर पंखुडियों के दल से सज्जित है। इसके नीचे के पैनल में चार कमलों और उनकी धुमावदार पंखुडियों के रिपीट होते हुए पैनल हैं ये दोनों ही प्रतीक भारतीय मंदिर स्थापत्य के भीतर मिलते हैं जो सम्पूर्ण भारतीय साहित्य में हिन्दू प्रतीकों के नाम से जाने जाते हैं। चित्र सं० 89, 90 तथा 91 भी एक अन्य स्तम्भ के विभिन्न भागों को दर्शाते हैं इनके शीर्ष पर उल्टे पत्तीदार प्रतीक

हैं जबकि मध्य में वनमाला और मणि का प्रतीक है चित्र सं० 91 में पूर्ण घट से निकलते हुए पुष्प वल्लरी एवं पत्तों के चिन्ह हैं जिनसे यह स्पष्ट होता है कि पूर्ण घट में जल था और उस जल से सभी हिन्दू प्रतीक निकल रहे थे। यह भी हिन्दू मंदिर स्थापत्य को पूर्ण रूप से दर्शाता है। फोटो सं० 97, 98, 99, 101 भी एक शिष्टोज पत्थर के स्तम्भ के विभिन्न चित्र हैं जिनके ऊपर की नक्काशी भी उसी प्रकार के हैं जिनका जिक्र मैंने पहले कहे गये पत्थर के बारे में किया है। चित्र सं० 101, 102, 103 तक काले पत्थर स्तम्भ के विभिन्न चित्र हैं जिनके ऊपर देव प्रतिमाओं को कहीं कहीं नष्ट कर दिया गया है अन्यथा इनकी विशेषताये भी वही है जिनका वर्णन मैं ऊपर कर चुका हूँ। चित्र सं० 104, 105 और 106 भी एक ऐसे ही काले पत्थर के खम्भे से संबंधित है जिनके ऊपर कमल माला, आमलक, पूर्ण घट, यक्ष आदि के चित्र विद्यमान हैं किन्तु चित्र सं० 106 में पूर्णघट से निकलता हुआ कमल दो दलों का है। ऊपर के दल से निकलते हुए एक मोर वल्लरी का चित्र भी है जिसे हल्की सी क्षति पहुँचाई गयी है और इसके फेसेट्स है अर्थात् एक मोर है मोर के पीछे पंख हैं जो ऊपर की ओर जा रहे हैं और वल्लरी रूप में गिर रहे हैं। हंस भारतीय प्रतीकों में एक है। वैष्णव धर्म से संबंधित होता है क्योंकि हंस सरस्वती से भी संबंधित है। अभी भी रहता है। ये फेसेट्स जो मैंने बताये हैं कमल के ऊपर हैं। चित्र सं० 24 में सामने की ओर एक पत्थर है जिसके ऊपर 1 लिखा है, उसके नीचे हिन्दी में जन्मभूमि लिखा है और उसके नीचे अंग्रेजी में भी जन्मभूमि लिखा है। चित्र सं० 1, 2 व 3 में ऐसा कुछ भी नहीं दिखता जिससे मैं कह सकूँ कि इमारत का यह हिस्सा किसी वैष्णव मंदिर का बारहवी शताब्दी में बना हुआ अंश है। चित्र सं० 70 उस सीलिंग का चित्र है जो इमारत के एक गुम्बद के नीचे बना था यह ईंटों की स्थापत्य है जिसके ऊपर चूने का मोटा प्लास्टर चढ़ाया गया था। बीच में कमल की पंखुडियों का एक चित्र है जो संभवतः रंगों से बनाया गया था और जिसके बीच से एक लोहे की चेन लटक रही है। वादी के विद्वान अधिवक्ता श्री वीरेश्वर द्विवेदी ने उत्तर प्रदेश पुरातत्व संगठन द्वारा निर्मित रंगीन एलबम के चित्रों की ओर गवाह का ध्यान दिलाया जिसे देखकर गवाह ने कहा कि चित्र सं० 44 में एक लाल पत्थर का पट्ट है जिसके ऊपर संख्या 1 और हिन्दी में जन्मभूमि लिखा है तथा उसके नीचे अंग्रेजी में भी जन्मभूमि लिखा है चित्र सं० 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54 को देखकर गवाह ने कहा कि इमारत के भीतर

जब आप जाते हैं तो उसके दरवाजे पर दोनों ओर दो काले पत्थर के स्तम्भ लगे हैं यह चित्र उन्हीं के हैं। चित्र सं० 55, ये भी उस इमारत के बाउन्डी वाल के चित्र हैं। चित्र 62, 63, 64, 65 ये चित्र भी उसी इमारत के बाउन्डीवाल के चित्र हैं। चित्र 59, 60, 66, 68, 69, 70, 71, 72, 73, 76, 77, 78, 81, 82, 84, उस ढाँचे के भीतर ही ये सब बने थे। तथा भीतर की ओर से खींचे हुए चित्र हैं। चित्र सं० 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 137, 138, 139, 140, 141, 142, 143, 144, 145, 147, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, और 200 इन सभी चित्रों को मैंने भलीभांति देख लिया और यह रंगीन चित्र भी उन्हीं काले शिष्टोज पत्थर के बने हैं जिन्हें स्थानीय भाषा में 'कसौटी' का पत्थर कहा जाता है। ये चित्र काले चित्रों जैसे ही है केवल रंग का ही फर्क है किन्तु मैं चित्र नं० 186 और 187 की ओर ध्यान आकृष्ट कराना चाहूँगा कि जिसमें कमल के ऊपर पद्मआसन लगाये किसी देवता के चित्र के नीचे का हिस्सा ऊपर का पूरा भाग नष्ट कर दिया गया। मेरे ज्ञान के अनुसार यह चित्र भगवान विष्णु के योग के रूप में दर्शायी गयी एक मूर्ति का प्रमाण देता है। यह भी मेरे ऊपर लिखाये गये साक्ष्यों को और भी पोषित करता है कि जिस मंदिर के ये स्तंभ रहे होंगे उसका सीधा संबंध एक वैष्णव मंदिर से था जिसकी तिथि बारहवीं शताब्दी में पड़ती है क्योंकि आर्ट स्टाईल की दृष्टि से योग मुद्रा की विष्णु की मूर्ति और इस प्रकार से उकेरी गयी बारहवीं शताब्दी की एक विशेषता थी। इसी एलबम के चित्र सं० 134, 135, 174 को देखकर गवाह ने कहा कि यह चित्र भी गुम्बद के नीचे की सीलिंग का चित्र है जिसमें बीच में कमल की पंखुडी रंगों से चित्रित है तथा जिसके मध्य से लोहे की चेन निकलती हुई दृष्टिगोचर हो रही है। इसका भी जिक्र मैंने ऊपर किया है। इन चित्रों में सबसे विशेष बात मेरी दृष्टि में आठ पंखुडियों वाला कमल का चित्र है। उस इमारत में तीन गुम्बद थे एक गुम्बद के नीचे की सीलिंग जो ईंटों से बनी थी और जिसके ऊपर प्लास्टर किया गया था यह चित्र उसका है।"

"The learned counsel for the plaintiff, Sri Vireshwar Dwivedi drew the attention of the witness towards the black

and white photographs prepared by the U.P. Archaeological Organization and filed in O.O.S No. 5/89. After looking at photograph no. 55, the witness stated that a complete pitcher is shown in the lowest part of the pillar and the same was lifted on shoulders by two load carrying Yakshas (demigods). Lata- Vallari (Branches) have been shown to be emerging out of the complete pitcher. A lotus flower is seen emerging from the center of the complete pitcher and a nymph is shown above the flower. Above it is the mid part of the pillar, which has eight facets. Above it is a Maladal i.e. string of garlands. Above it is the vertex or capital, over which a lotus has been shown in engraving. After looking at photograph nos. 56, 57 and 58 the witness stated that all these three photographs are not of the same pillar and instead photograph nos. 56 and 57 are of the same pillar. The details of photograph nos. 55, 56 and 57 have been given by me as above and all of them are related to pillars of Hindu temples. The photograph no. 58 is of another black stone pillar and its engraving is almost similar, from which it appears that both these stone pillars must have been used in same part of the temple. The photograph nos. 59, 60, 77 are detailed photographs of upper and lower part of the pillars and they have the same characteristics, as given above by me. The photograph nos. 61 and 62 are of another black stone pillar. Although their main characteristics are similar, but they contain two Amlak (myrobalan) like strips, which are definitely shown as symbols of twelfth century temples. The photograph nos. 64, 65 and 66 are also of black stone pillars, whose make and superficial decoration is full of those very symbols,

which are characteristics of twelfth century Hindu temples. The photograph no. 63 is of the lower part of the pillar, whose superficial decoration includes damaged pictures of Yakshas (demigods), complete pitcher, lotus emerging out of complete pitcher and flowers-leaves, which have already been described above by me. The photograph nos. 71, 72, 73 are of another black Shistas stone pillar, whose engravings are a bit different. They have Yakshas (demigods) and complete pitcher at top and bottom, but along with the lotus emerging out of the complete pitcher is another flower on the other side. This pillar has various types of garlands and its vertex or capital have leaves-bunch of flowers moving downwards. Hence, these pillars are also of twelfth century temple. The details of the pillar in photograph no. 74 is at no. 76, which has a flower emerging out of the complete pitcher at an angle. On being shown photograph nos. 87, 88, 89, 90, 91, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105 and 106 by the learned counsel for the plaintiff, the witness stated that photograph nos. 87 and 88 are both detailed photographs of photograph no. 86. These pillars are also of black Shistas stone. The figures appearing over it, are also of symbols of twelfth century Hindu temple. In photograph no. 87 strings of garland have been shown to be emerging from the center of the flower petals at top. Below it in the mid part, are two panels. The upper panel is semi circular with flower petals on top in such a manner as if a lotus is blooming on its pericorp with its petals. In the lower panel, there are four lotus and their rounding petals are repeated in the panel. Both these symbols are found in Indian temple

architecture, which are known as Hindu symbols in the entire Indian literature. The photograph nos. 89, 90 and 91 also depict various part of another pillar. Their top contain reversed leaf symbols whereas the mid part contain symbols of Vanmala (series of garland) and Mani. The photograph no. 91 depicts symbols of Pushpvallari (flower) and leaves, which shows that the complete pitcher contained water and all the Hindu symbols emerged out of that water. This also completely reflects on Hindu temple architecture. The photograph nos. 97, 98, 99 and 101 also depict Shistas stone pillars and the engravings over them are similar to the ones described as above by me. The photograph nos. 101, 102 and 103 are various pictures of black stone pillars with the figures of deities existing over them having been damaged at places, otherwise their characteristics are similar to the ones described above by me. The photograph nos. 104, 105 and 106 are also of similar black stone pillars, which have the figures of lotus, garlands, Amlak (myrobalan), complete pitcher, Yaksha (demigod) etc. existing over them. However, the lotus emerging out of the complete pitcher in photograph no. 106 is of two petals. A peacock vallari can be seen emerging out of the upper petal, which has been slightly damaged and it has facets i.e. there is a peacock, which has feathers pointing forward on its rear and are falling in form of vallari. Swan is one of the Indian symbols related to Vaishnav religion because it is related to Saraswati. It is same even today. The facets named above by me, are the lotus. In photograph no. 24 there is a stone with numeral '१' written over it followed by Janmbhumi in Hindi.